

**REPORT OF OVERSIGHT COMMITTEE, NGT, UP LUCKNOW IN COMPLIANCE OF
ORDER DATED 18.12.2019 PASSED BY HON'BLE NATIONAL GREEN TRIBUNAL IN
O.A.NO.200/2014 IN RE:M.C. MEHTA VERSUS UNION OF INDIA & ORS.**

I. Background

The environmentalist Mr. M.C. Mehta had filed a petition in the year 1985 titled M.C. Mehta vs. Union of India & Ors, Writ Petition No. 3727 of 1985. By this petition, he brought into sharp focus the problems arising from the unabated pollution in Ganga. This petition was directed against four industries which were located in Rishikesh, Haridwar and Dehradun, praying that the private respondent industries should be restricted to discharge their untreated/partially treated effluents into the water bodies. Moreover, the petition prayed that the industries must be directed to install/fix necessary equipments to contain and arrest the pollution and/or they should be directed to be shifted. The relief was intended towards prevention of pollution of river Ganga. Further, it was implored that the municipal sewage should be treated before it enters the river. Other reliefs generic in nature in relation to pollution of river Ganga and requiring the official respondents to take preventive measures were also made.

II. Introduction

Rapid industrialization, urbanization, unsustainable production and consumption patterns and ineffective policy implementation have posed serious threat to the rivers all across the globe. Industrial effluents and sewage entering the water bodies are one of the prime sources of environmental toxicity, which endangers aquatic biota and deteriorates water quality. The quality of water is a vital concern for Homo sapiens since it is directly correlated with their welfare (Paul, 2017)¹.

In India, the river Ganga passes along 29 class I cities, 23 class II cities, approximately 50 towns and all throughout its way several types of wastes such as sewage, industrial waste etc are released into the river eco-system. The domestic waste and the industrial discharge from urban areas are huge and toxic. Extensive studies have

¹Paul, D. (2017). Research on heavy metal pollution of river Ganga: A review. *Annals of Agrarian Science*. 15(2). Available at: <https://www.sciencedirect.com/science/article/pii/S1512188716301142>

been carried out by several researchers on pollution of river Ganga. Mishra et.al.(2016)² in their study, wherein water samples were collected in post- and pre-monsoon months in year 2014–2015, from nine sampling locations between Haridwar and Garhmukteshwar, concluded that the water quality of River Ganga was unsuitable for drinking during the sampling months. The river water had heavy metals which suggests health risk to humans. Kushwaha and Agrahari (2015)³ analysed the effect of domestic sewage on phytoplankton community in river Rapti at Gorakhpur and the results depicted that parameters viz.CO₂ , bicarbonate, alkalinity, nitrate, phosphate and bio-chemical oxygen demand were increased and parameters like pH, dissolved oxygen, carbonate and alkalinity were decreased. It is also noted that these parameters fluctuated at different stations. Shekhar and Shekhar (2015)⁴ evaluated the water quality index of Hindon river of Western U.P, India and found that during the study period all the sampling stations were highly polluted and the prime factor behind it was flow of untreated waste into the river. They further stated that the industrial effluents join the river and deteriorate the water quality. The water quality was so low at the time of study that they found it even unsuitable for industrial use. Another study focusing on Ganga river basin in Uttar Pradesh mentioned that “there is need of sewage treatment plants and availability of proper conveyance system for sewage in whole stretch of Ganga river basin in Uttar Pradesh”. Furthermore, it was noticed that there is need of minimum ecological flow for its survival in the stretch of Uttar Pradesh (Kumar et.al.,2015)⁵.

In view of the high pollution levels in Ganga and its effect on human and biotic life, the case of Mehta vs. Union of India seems to be very necessary and relevant.

² Mishra, S.,Chaudhary, M.,Kumar,A.(2016). Estimation of water pollution and probability of health risk due to imbalanced nutrients in River Ganga, India. *International Journal of River Basin Management*. Issue 1. Retrieved from: <https://www.tandfonline.com/doi/abs/10.1080/15715124.2016.1205078>

³Kushwaha,V.B.,Agrahari,M, (2015) .Effect of domestic sewage on phyto-plankton community in river Rapti at Gorakhpur. *International Journal of Life Sciences*. 3(2).pp.131-140. Retrieved from:<http://files.cluster2.hostgator.co.in/hostgator84521/file/2.kushwahaandagrahari2015.pdf>

⁴Shekhar,S.,Shekhar.H. (2015).Study of water quality index of Hindon river of western U.P India. *International Journal of Basic and Applied Chemical Sciences*.5 (2) , pp.40-49. Retrieved from:<https://www.cibtech.org/J-CHEMICAL-SCIENCES/PUBLICATIONS/2015/Vol-5-No-2/06-JCS-006-HIMANSHU-STUDY.pdf>

⁵Kumar,P.,Kaushal,R.K.,Nigam,A.K.(2015). Assessment and Management of Ganga River Water Quality Using Multivariate Statistical Techniques in India. *Asian Journal of Water, Environment and Pollution*, 12(4).pp.61-69. Retrieved from: <http://www.indiaenvironmentportal.org.in/files/file/water%20quality%20data%20set%20Ganga.pdf>

Joshi.et.al.(2016)⁶ stated that the Supreme Court ruling of closure of tanneries in this case has been impactful. The study explored the effect of this decision on river pollution and mortality burden in Kanpur district as well as in few other districts downstream. The results showed “significant drop in both river pollution (as measured by Biochemical Oxygen Demand) and health risk (as measured by infant mortality)”.

The river being sacred to the citizens and also of great socio-economic significance has witnessed huge investments from the governments as well as international agencies. The present government in 2014 announced “Namami Gange”, a project that received funding of US\$334 million and promised a clean Ganga in three years. In 2015, it launched the "Ganga River Basin Management Plan — 2015", showcasing a comprehensive action plan for cleaning the river in the short term (three years), medium term (five years), and long term (ten years and beyond). Furthermore, since 2011, the World Bank has spent more than \$1 billion on the National Ganga River Basin Project to help the National Ganga River Basin Authority (NGRBA) build institutional capacity for cleaning the river (Joshi et.al.,2016).In spite of such big steps and positive intentions the river is still polluted in many stretches.

III. Surface Water Quality During Lockdown In Uttar Pradesh: Secondary Data Evidences

Amidst the spread of COVID-19 pandemic, a nationwide lockdown was imposed from the mid night of March, 24, 2020. This move has led to significant improvement in the water quality of rivers all across the country.

South Asia Network on Dams, Rivers and People (SANDRP) in its report titled “Cleaner rivers in lockdown: Lessons we can learn” uploaded on April 11, 2020 mentioned that improvement in water quality in surface water of the country has been registered. The group shared media reports with reference to different rivers. Considering Ganga, a newspaper clip by Hindustan Times⁷ has been shown which

⁶Joshi,S.Do,Q.T.,Stopler,S.(2016).Environmental Policy, River Pollution, and Infant Health: Evidence from Mehta vs. Union of India. *Working paper*. International Growth Centre.UK. Retrieved from: <https://www.theigc.org/wp-content/uploads/2016/02/Joshi-et-al-2016-Working-paper.pdf>

⁷Naqvi,H.,Kumar,S.(April 4,2020). Lockdown does what decades of schemes couldn't: Clean Ganga. Hindustan Times. Retrieved from: <https://www.hindustantimes.com/india-news/anxiety-more-time-to-study-for-40k-students-stranded-in-kota/story-LgCluBkrFEITG9qyX16IEI.html>

stated that in stretches of river between Kanpur, Allahabad and Varanasi there are reports about significant change in river health before and after lockdown. Residents of the areas are happy to see the river so clean after such a long time. The correspondents interviewed few people in Varanasi and their statements have been presented in the report.

“Pandit Narendra Tripathi, who attended to thronging pilgrims in Varanasi before the lockdown said: On an average, 3000 to 4000 devotees take a dip in the river. Now they are home. Besides, funeral pyres at the Manikarnika Ghats in Varanasi are not burning 24X7. Gulshan Kapoor, managing trustee, Baba Mahashamshan Nath Mandir, Manikarnika Ghat said : Earlier, on average 80 to 100 bodies reached the ghat daily for their last rites. Ever since the lock-down has been enforced, the number has gone down to 15 -20.” The report further mentions that Experts say that if not for the presence of natural bacteria in the river, the water at this point of time is good enough to be consumed. And after a long time, the river water has finally become fit for bathing, they add. Kalika Singh, the regional officer at Uttar Pradesh Pollution Control Board at Varanasi, says the water has improved in terms of both colour and quality”.

Focusing on the health condition of Ganga in Kanpur, India Today⁸ correspondents interviewed a priest of famous Parmat temple in Kanpur. His statement is presented below:

“The major cause of water pollution in Kanpur is the toxic industrial waste which is discharged into the river. Since all the factories are closed due to the lockdown, the Ganga river has become cleaner. The priests at the temple earlier used to refrain from taking a holy dip because the water was highly contaminated. However, since the past week, we are bathing in the river.”

He further added that “the Sisamau drain which used to discharged millions of litres of dirty water into the river was completely tapped last year under the Namami Gange project. This has also brought down the water pollution but the improvement

⁸Shukla,N.,Jaiswal,R.(April 4, 2020).Lockdown significantly improves water quality of Ganga; Kanpur and Varanasi witness cleaner air. India Today. Retrieved from: <https://www.indiatoday.in/coronavirus-outbreak/story/lockdown-significantly-improves-water-quality-of-ganga-kanpur-and-varanasi-witness-cleaner-air-1663279-2020-04-04>

we can witness at present is unprecedented. The lockdown has certainly improved the health of River Ganga which many projects of the government couldn't do”.

The report by Economic Times⁹ regarding water quality of Ganga in different stretches presented the statement of Environmentalist Vikrant Tongad. He opined that improvement has been majorly observed in the industrial clusters which usually witnessed high pollution levels due to dumping by industries. The improvement has been seen around Ganga in Kanpur, an industrial town, from where huge industrial waste is generated and thrown into rivers. He further informed that better water quality has also been observed in Hindon and Yamuna.

Another report related to surface water quality in UP by the Times of India¹⁰ mentioned that similar to the clean waters of Ganga and Yamuna visible at Haridwar and Delhi respectively, the water at Prayagraj has become clean. The sight of clean water at ‘Sangam’ had become a rare occasion.

The Press Trust of India¹¹ reported that nature activists are thrilled to find that the water of river Yamuna in Mathura is “gradually turning transparent in the wake of the national lockdown”. The pollution control board officers, social organizations etc. have given all credit to the lockdown for the clean waters of Yamuna. The District Pollution Control Board officer Arvind Kumar told that “normally, Yamuna river gets polluted due to bathing by floating population, throwing flowers, garlands and other worship material as well as the industrial affluent”. Most of these activities are not happening amidst the lockdown. In the same report, Social activist Gopeshwar Nath Chaturvedi, who had filed a PIL in Allahabad High Court in 1998 for cleaning Yamuna was interviewed. He stated that “the major game changer has been reduced discharge of industrial effluent into the river. Since factories are not

⁹ Economic Times(April 2, 2020). Lockdown: Health of river Ganga improves. Retrieved from: <https://economictimes.indiatimes.com/news/politics-and-nation/lockdown-health-of-river-ganga-improves/articleshow/74946264.cms>

¹⁰ The Times of India (April 21,2020). Ganga, Yamuna rivers at Prayagraj get cleaner amidst lockdown, residents surprised. Retrieved from: <https://timesofindia.indiatimes.com/travel/destinations/ganga-yamuna-rivers-at-prayagraj-get-cleaner-amidst-lockdown-residents-surprised/as75268667.cms>

¹¹PTI(April 5,2020). Coronavirus Lockdown: Yamuna river water turns transparent in Mathura as human, commercial activity remains suspended. Firstpost.com. Retrieved from: <https://www.firstpost.com/india/coronavirus-lockdown-yamuna-river-water-turns-transparent-in-mathura-as-human-commercial-activity-remains-suspended-8230471.html>

discharging their effluent in Yamuna, owing to their closure during the lockdown, the river water is gradually turning clean”.

The National Herald (April 7, 2020)¹² reported that improvements with reference to water quality is also visible in river Hindon which is a tributary of Ganga. Industrial effluents’ flow into the river is completely stopped which is a major cause of betterment and the water quality is expected to improve till lockdown prevails.

SANDRP (April 11,2020)¹³ in its article mentions that “villagers of Momnathal, Gautam Budh Nagar at the confluence of Hindon and Yamuna rivers first reported Hindon river flowing with less polluted water but claimed that the things have fallen back to same status as before”.

Apart from the newspaper and online media reports, a fundamental report in this context has been prepared by the Central Pollution Control Board (CPCB). It published a report titled “Impact of Lockdown on Water Quality of River Ganga” in the month of April, 2020¹⁴. Amidst the spread of COVID-19 pandemic, a nationwide lockdown was imposed from the mid night of March, 24, 2020. This move has led to significant improvement in the water quality of River Ganga, as depicted by increased Dissolved Oxygen (DO) and diminished nitrate concentration. This may fundamentally be ascribed to reduction in or absence of industrial wastewater release, agrarian runoff and expanded water flow. The decrease in Biochemical Oxygen Demand (BOD) and Chemical Oxygen Demand (COD) concentration was moderately less because of continuous release of residential wastewater into the stream. It is relevant to make reference to the fact that domestic wastewater from 97 towns close to Ganga and industrial effluents flow therefrom are primary causes of water contamination in the Ganga with assessed amount of 3500 MLD (Million Litres for every Day) of sewage, out of which 1100 MLD is dealt with and remaining 2400 MLD gets released untreated. Industrial effluent discharge is evaluated to be around 300 MLD, which is about 9% of all wastewater being released into the river

¹² National Herald(April 7, 2020). Rivers heal during lockdown. Retrieved from:
<https://www.nationalheraldindia.com/videos/rivers-heal-during-lockdown>

¹³ SANDRP (April 11,2020).Cleaner rivers in lockdown: Lessons we can learn. Retrieved from:
<https://sandrp.in/2020/04/11/cleaner-rivers-in-lockdown-lessons-we-can-learn/>

¹⁴CPCB.(2020). Impact of Lockdown on Water Quality of River Ganga. Retrieved from:
<https://cpcb.nic.in/openpdf.php?id=TGF0ZXN0RmlsZS8yOTNfMTU4Nzk3ODU3MV9tZWRpYXBob3RvMTY3MDYucGRm=>

consistently. Decreased activities/exercises at Ghats and “entrainment” of solid organic waste into the waterway may likewise have added to better water quality. During March 14 to 16, 2020 there were rains that may have resulted in increased flow providing dilution during the first week of lockdown, however, the second week and after that it got reduced to the pre-lockdown levels.

An evaluation of contamination levels during pre-lockdown and lockdown periods was made through analysis of information produced from 36 Real Time Water Quality Monitoring Systems (18 on Ganga, 09 on its tributaries and 09 on a couple of drains). The information for Dissolved Oxygen (DO), Biochemical Oxygen Demand (BOD), Chemical Oxygen Demand (COD), Nitrate (NO₃-) and Ammoniacal Nitrogen (NH₃-N) were analyzed for (i) Pre-lockdown period (March 15-21, 2020) and (ii) Lockdown period (March 22 - April 15, 2020).

Major findings from the report with reference to Uttar Pradesh are as follows:

- a) In UP, the Dissolved Oxygen (DO) during lockdown week 4 has shown a decreased value as compared to the pre-lockdown period at most of the locations.*
- b) There is gradual increase in BOD in the river water along its downstream stretch, with the maximum being in its WB stretch. It is seen that the BOD level up to Station UP14 (Farrukhabad) has remained below 3mg/l and no effect of lockdown is discernible. It is seen that at Station UP24 (Dhodhi Ghat, Kanpur) the BOD has shown an increasing trend during lockdown period with high value of around 15mg/l. The station UP32 (Fatehpur) has shown higher BOD during the lockdown period that may be attributed to the discharge of polluted wastewater through Pandu River. In the remaining stretch of river within UP, the BOD has remained unchanged.*
- c) There is a positive impact, though not substantial, of lockdown on BOD level. The increased levels observed at Stations UP16 (Kannauj), UP24 (Kanpur), UP32 (Fatehpur) and WB-11 (Behrampore, West Bengal) indicate continual discharge of wastewater.*
- d) Some locations in the upper stretch in UP, have recorded a decreasing trend in the COD levels. However, a few stations such as UP18 (Kannauj), UP24 (Kanpur), UP32 (Fatehpur) and WB11 (Behrampore) recorded high values. This variation is not in consonance with the variation observed for BOD and can be attributed to continued wastewater discharge. Overall, it is evident that there has been marginal reduction in COD values during the lockdown period, except at four locations as*

mentioned above.

e) *In view of limited industrial and agricultural activities during the lockdown, a declining trend in nitrate concentration was observed. Nitrate levels, on an average, varied from 0.5 to 2mg/l. Most stations recorded a decrease (varying from 2% to 66%) except the stations UP32 (Fatehpur), UP40 (Allahabad) in UP and few others in West Bengal.*

f) *Ammoniacal nitrogen has shown increased levels, from 0.15 to 2 mg/l. All stations except UP02 (Bijnore), UP26 (Shuklaganj, Kanpur) and two in West Bengal have shown increasing trend in both weeks of lockdown. This can be attributed primarily to the increased discharge of untreated or partially treated sewage into the river.*

Considering now the tributaries of Ganga in Uttar Pradesh where there are 09 real-time water quality monitoring stations (RTWQMS) on rivers Banganga, Rāmgangā, Kali, Pandu, Varuna and Gomati located in UP.

g) *Except during pre-lockdown period, all rivers in UP have shown increase in DO level beginning second week of lockdown which may be attributed to stopped industrial activity and low discharge from hotels, shops etc.*

h) *In comparison to pre-lockdown period almost all stations have recorded marginal decrease in BOD values.*

i) *It may be concluded that both increase and decrease in COD levels have been observed during lockdown weeks. However, except for Station UP10 (Ramganga) the percent increase and decrease has remained within $\pm 20\%$.*

j) *During lockdown weeks, nitrate level has either marginally increased or remained unchanged. Three stations UP29 (Pandu), UP54 (Varuna) and UP55 (Gomati) recorded decrease from 10 to 74% during the second week. On all other locations, an increasing trend has been observed.*

k) *Except UP10 (Ramganga) and UP13 (River Kali), all other stations have recorded increased concentrations of Ammoniacal Nitrogen, varying from 3 to 140%.*

Source: CPCB (2020)

In addition, secondary data on river water quality in Uttar Pradesh during January – May, 2020 of Ganga, Yamuna, Hindon, Gomti, Ghaghra, Varuna, Sai etc. is available on *UPPCB website*. Analyzing the data, it was observed that improvement has been registered in the four parameters viz. dissolved oxygen (DO), biological oxygen demand (BOD), total coliform and faecal coliform. At Jajmau bridge, Kanpur the DO was 9.2 mg/l in Jan, 2020 which reduced to 7.20 mg/l in May. The BOD was 3.9 in Jan, 2020 and declined to 2.7 in May, 2020. The total coliform was 33000 MPN/100 ml in Jan, 2020 and reduced to 14000 in May, 2020. Similarly, the faecal coliform reduced to 4900 from 15000 MPN/100ml. A similar picture was observed at all sampling locations in river Ganga.

Considering river Yamuna, the DO at sampling location at Okhla Barrage, Noida the levels increased from 1.5 mg/l to 7.4 mg/l. The BOD levels registered a fall from 30mg/l to 12 mg/l. At Mathura sampling location, the DO was 4.2 mg/l in Jan, 2020 which increased to 6.8 mg/l by May, 2020. The BOD level was 9.0 in Jan, 2020 and it reduced to 7.4 in May, 2020. The coliform count and faecal coliform also reduced from Jan, 2020 to May, 2020.

Taking into account the data on the four parameters with reference to river Gomti, it is deciphered that situation has not improvised significantly in the pre and post lockdown scenario. At some sampling locations, the DO levels have reduced while at others it has increased. The total coliform and faecal coliform have increased during the months of January-May, 2020 in majority of the locations.

The water quality of Hindon has improved due to lockdown at some locations. At Karheda village, the DO was 2.0 mg/l in Jan, 2020 while it reduced to 0.80 in May, 2020. The BOD was 15.0 in Jan, 2020 and it fell down to 9.0 in May, 2020. The total coliform was 170000 MPN/100ml in Jan, 2020 while it increased to 270000 by May, 2020. However, on Meerut Baghpat sampling point a rise in DO, BOD and coliform level was witnessed.

The water quality of river Ghaghra at sampling point Badhalganj, Gorakhpur show that DO level was 7.8 mg/l in the month of January,2020 which reduced to 7.6 in May,2020. The BOD was 3.9 mg/l in Jan, 2020 and it increased to 4.2 mg/l in May, 2020. The total coliform was 36000 in January and it remained so in May. The faecal coliform was 18000 MPN/100ml in Jan, 2020 while it rose to 20000 MPN/100ml in May, 2020. Likewise, in other rivers viz. Sai, Varuna, Kali the water quality

parameters dwindled amongst sampling points. At some, major changes were observed in DO and BOD levels while in others there was either no change or a negative one.

Therefore, from the above findings, it could be observed that lockdown has moderately helped in improvising the health condition of Ganga and its tributaries. Such environmental enhancement is positive but it has been achieved by paying huge economic cost. Thus, it is necessary that the industries and all other stakeholders tread upon the path of sustainable development.

IV. A few Orders passed By National Green Tribunal in O.A.200/2014 In Re: M.C.Mehta Versus Union Of India &Ors.

Focusing specifically on the case now and assessing the compliance of Hon'ble NGT directions passed vide order dated **18.12.2019**, it is necessary to oversee few earlier orders.

The order dated 18.12.2019 can be considered only in continuation of the order dated 22.08.2019 with regard to reviewing the progress of compliance of directions of this Tribunal dated 10.12.2015 and 13.07.2017 on the subject of preventing and remedying the pollution of river Ganga. The matter was being considered by the Hon'ble Supreme Court since the year 1985 before it got transferred to the National Green Tribunal, in the year 2014 and 2017. This case was dealt with by orders **dividing the area covered by the River Ganga into different phases and segments.** Order dated 10.12.2015 dealt with **Phase-I – Segment-A: Gaumukh to Haridwar.** Order dated 13.07.2017 dealt with **Phase-I – Segment B: Haridwar to Kanpur.** Further order dated 06.08.2018 deals with **Phase-II: Kanpur to Uttar Pradesh Border, Phase-III: UP Border to Jharkhand.**

Vide orders dated 29.11.2018 and 06.08.2018 **monitoring committee** was constituted headed by a former Judge of the Uttarakhand High Court for Phase-I Segment-A and Allahabad High Court for Phase-I Segment-B respectively to take note of the actions taken with proper measurable indicators of progress as well as to oversee the action plans.

Vide order dated 29.11.2018, the Tribunal **reviewed the progress in Segments A and B of Phase-I.** Further monitoring was done in the light of reports of the Monitoring Committees, vide orders dated 11.03.2019, 14.05.2019 and 29.05.2019. On 11.03.2019, deficient working of CETPs at Jajmau, Banthar and Unnao was considered and directions were issued to consider closure of non-compliant units to improve the water quality. Vide order dated 14.05.2019, the Tribunal considered the report with regard to Segment-A and B of Phase-I dated 09.05.2019 inter-alia pointing out non-compliance in respect of the STPs. The Tribunal directed remedial action including recovery of environmental compensation in view of repeated failures to comply with the directions by the Hon'ble Supreme Court and this Tribunal. The Tribunal directed closure of all activities of the members of the dysfunctional CETPs, until the CETPs are compliant. It was further directed that only treated effluents may be discharged into the River Ganga and its tributaries. Further direction was that coercive measures be taken against officers of UPPCB and NMCG colluding in permitting continued operations of polluting activities. Direction was also given for remediation of chromium dumps at Kanpur Dehat, Khanchandpur and Rakhi Mandi in Uttar Pradesh and ensuring of proper e-flow from the Narora Barrage. With regard to Phase-II to IV, NMCG in co-ordination with State Governments of Uttarakhand, Bihar, Jharkhand, West Bengal and Uttar Pradesh, was to file Action Plans with firm timelines on the subjects of interception and diversion of drains, utilization of treated sewage, compliances by industries in the catchment area, ground water regulation, flood plain regulation, rain water harvesting and good irrigation practices for water conservation in the light of order of the Tribunal dated 13.07.2017. Vide order dated 29.05.2019, it was directed that Ganga pollution be monitored directly by the Chief Secretaries in view of such monitoring having already been directed in respect of 351 polluted river stretches in different states by the Chief Secretaries vide order dated 16.01.2019 in O.A. No. 606/2018 dealing with solid waste management and orders in O.A. No. 673/2018 dealing with polluted river stretches. The State of UP was to provide funds for remediation of Chromium dumps. E-flow was to be maintained as earlier directed in order dated 29.11.2018.

Vide order dated 22.08.2019, it was found that in the State of Uttar Pradesh (Phase-I, Segment B), the cost of removing the Chromium dumps in terms of Para 5 of the order dated 29.05.2019 was yet to be provided. It was also reported that out of 86 drains to be tapped, only 33 have been wholly or partially tapped, 59 remain to be

tapped. For 23 drains, work could not commence. Further, it was stated that the land for tapping of two drains was not available. Where the land was not available, the Tribunal directed that State Government could take steps for its acquisition or purchase. Directions with regard to State of Uttarakhand in paras 16, 17 and 18 (order dated 22.08.2019) were to apply to the State of Uttar Pradesh also with regard to the timelines and compensation. In the order it was stated that though the tanneries were closed for violating the norms of discharge, the dues had not been collected from the members of the CETPs and the industries were clandestinely operating as shown from the data of water samples which contained high Chromium. Chromium dump had been stored since 1976 which was required to be shifted to TSDF. The State of Uttar Pradesh might **undertake health survey** of the area and **ensure shifting of the Chromium dumps** within three months (order dated 22.08.2019) failing which it would be liable to pay environmental compensation of Rs. 10 lakhs per month to CPCB besides furnishing performance guarantee of Rs. 1 Crore to CPCB. Thereafter, on receipt of a report from Justice Tandon Committee, the Tribunal vide orders dated 27.09.2019 and 15.11.2019 in O.A. No. 985-6/2019 issued directions on the subject. The Tribunal ordered remedial measures to be taken by the SPCB for effective monitoring by installing CCTV cameras or undertaking surveillance in any other manner with the help of local police.

The Tribunal directed the two Monitoring Committees for Segment-A Phase I and Segment-B Phase-I to submit their final reports by 31.10.2019. Further, it was made clear that no untreated sewage was to be discharged into the river and interim remediation measures were to positively start from 01.11.2019 failing which the defaulting States were to pay compensation of Rs. 5 lakhs per month per drain. The Chief Secretaries were to identify the officers responsible for delay and adverse entries were to be recorded in their ACRs. For delay in STPs and sewerage network beyond timeline of 30.06.2020 for ongoing works and 31.12.2020 for works which had not yet started, compensation was payable @ Rs. 10 lakh per month per STP which could be recovered from the erring officers/contractors. NMCG was liable to pay 50% of the amount.

A final report of the Monitoring Committee for the State of UP dated 23.10.2019 was filed on 31.10.2019 for Segment 'B'. The report highlighted that many directions had not been adhered to and also made certain recommendations

regarding the concerned issues. Further, vide order dated 18.12.19 it was stated that NMCG has filed a consolidated report on 11.12.2019. During the hearing, the representative of NMCG stated that there had been marginal progress but the timeline would be adhered to. In the order dated 18.12.19, the quarterly progress report dated 11.12.19 filed by Chief Secretary of Uttar Pradesh was discussed. The report provided a tabular statement in respect of expected date of completion of projects and proposed revised timelines for segment 'B' Phase I and for rest of the state. The report indicated status of CETPs at Kanpur, utilization of treated sewage water, sending of proposals/DPRs of bio-remediation of 44-59 drains amounting to Rs 1796 crores to NMCG, sanitation status in Ganga towns, Solid Waste Management, in-situ and safe disposal of chromium dumps at Khanchandpur, Rania, Kanpur Dehat. It was further informed that where CETPs were not working properly, Environment compensation was imposed. UPPCB was regularly monitoring the status of compliance of STPs and CETPs and during the quarter of September to November, 20 STPs were found defaulting for which notices were issued for imposing Environment compensation of Rs 39.04 crores. With regard to CETPs, it was stated that out of 07 CETPs, 02 CETPs were found defaulting for which EC of Rs 45.60 lakhs was imposed. Further, report on Environmental Flow was filed along with report of Irrigation and Water Resource department. It mentioned that demarcation of Flood Plain Zone of River Ganga in Segment 'B' was completed and field verification had been done.

Order dated 18.12.2019:

After taking into account all progress, The Tribunal gave the following directions given as per order dated 18.12.2019:

*As already directed vide order dated 22.08.2019, timely completion of all projects relating to sewage treatment be ensured i.e. by 31.06.2020 in respect of ongoing projects and by 31.12.2020 in respect of others failing which **compensation** has to be paid in terms of the said order, apart from action against the erring officers. Till then, to avoid untreated sewage being discharged directly into Ganga, interim remedial measures have to be adopted and for the default after 01.11.2019 compensation has to be deposited in terms of order dated 22.08.2019. CPCB may make necessary calculation within one month from today and raise demands with*

the Chief Secretaries of the concerned States which may be complied within one month from the date of such demand failing which accountability will be of the Chief Secretaries personally.

NMCG and concerned States – Uttarakhand, UP, Jharkhand, Bihar and West Bengal may take further steps as per directions already issued for:

a) Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.

b) Utilization of treated sewage, use of sludge as a manure and septage management.

c) Demarcation of flood plain zones and preventing encroachments thereof.

d) Maintenance of e-flow.

e) Preventing dumping of solid and other waste in and around Ganga.

f) Clearing old legacy waste dump sites.

g) Preventing and regulating illegal sand mining.

h) Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas.

i) Restoration of water bodies.

j) Monitoring and displaying of water quality.

k) Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.

l) Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.

m) Public awareness and involvement for prevention and control of pollution of Ganga.

n) Regulating activities on and around river Ganga including ghats and other establishments.

o) Afforestation and setting up of biodiversity parks.

p) CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain.

q) Any other directions covered by earlier orders of this Tribunal.

The Tribunal directed the State of UP to take steps for remediating Chromium dumps at Rania and Khanchandpur Village near Kanpur, as directed earlier vide orders dated 22.08.2019 and 15.11.2019. Moreover, CPCB was asked to take further action to finalise and circulate Guidelines for Biodiversity parks expeditiously which may be complied with by the concerned States and status of compliance included in the reports be filed before this Tribunal. The Tribunal directed that apart from the Chief Secretaries, the progress may be monitored by the Monitoring Committee constituted in the State of UP vide order dated 21.10.2019 in O.A. No. 670/2018(This Committee). The court directed that further quarterly progress report be filed by 31.03.2020 by e-mail at judicial-ngt@gov.in.

Aftermath: Following the NGT directions, media reports suggest that state is making an attempt to comply with directions. Still, discrepancies appear at some places which have been covered by journalists.

Anant Mishra (Feb 16,2020) in Times of India¹⁵ reported that around 248 tanneries in Jajmau area would stop operation on Feb, 19, 2020. However, the tanneries association said that no tannery unit had got any notice from the Regional Pollution Control Board because none had flouted norms set by the authorities. Covering the same aspect, Anant Mishra¹⁶ on May 13,2020 in the newspaper article presented that 101 export-oriented leather units had got permission to operate from District Industries Centre. In view of this, Regional pollution control board officer SB Franklin said “that verification has already started and units which are out of hotspots will be

¹⁵ Anant Mishra. (Feb 16,2020). Jajmau tanneries to stop ops from Feb 19. The Times of India. Retrieved from: <https://timesofindia.indiatimes.com/city/kanpur/jajmau-tanneries-to-stop-ops-from-feb-19/articleshow/74155661.cms>

¹⁶ Anant Mishra.(May 13,2020). 101 export-oriented leather units get nod of DIC. The Times of India. Retrieved from:<https://timesofindia.indiatimes.com/city/kanpur/101-export-oriented-leather-units-get-dics-nod-to-operate/articleshow/75726354.cms>

given permission to operate, but they need to give a certificate that they had contributed in raising 20 MLD sewage treatment plant”.

Jacob Koshy (Feb 28, 2020) in The Hindu¹⁷ presented the problem of untapped drains falling into Ganga. Four drains viz. Sheetla Bazaar, Budhiya Ghat, Wazidpur and Ratanpur drain were identified by the CPCB as continuing to contain high pollutant load. The Sheetla Bazaar, Budhiya Ghat and Wazidpur drains were tapped and weren't supposed to be discharging toxins. However, during the inspection by CPCB, tapping arrangement was found to be ineffective and overflow was observed reaching directly to the Ganga,” the CPCB said in its inspection note of February 21. Further, “High total chrome was observed in the wastewater of the drain which indicates discharge of untreated, chrome-bearing wastewater from tannery units located in Jajmau area of Kanpur.”

Focusing on the status of STPs in Sultanpur, Amar Ujala (May 3, 2020)¹⁸ reported that the District Magistrate C. Indumati expressed her anger towards delay in setting up of STP/ETP in the district. She directed the officials to expedite the work and also take steps for enhancing ground water level.

A similar report came in from Muzaffarnagar wherein the pumping stations at Sewage Treatment Plant on Kali River was found to be closed and the wastewater discharge was flowing directly into the river. Anju Agarwal, the Palika Chairperson was extremely angry on such insensitive approach of the department (Amar Ujala, May 9, 2020)¹⁹.

Down to Earth (May 5, 2020)²⁰ in its report mentioned that the faecal sludge needs to be regularly emptied and safely disposed such that it does not contaminate the

¹⁷ Jacob Koshy (Feb 28, 2020). U.P. pollution control body pulled up for Ganga's plight. The Hindu. Retrieved from:

<https://www.thehindu.com/news/national/kanpurs-drains-pollute-ganga-despite-pollution-control-board-vigil/article30935080.ece>

¹⁸ Amar Ujala (May 3, 2020). एसटीपीयोजनाकीलेटलतीफीपरडीएमनाराज. Retrieved from: <https://www.jagran.com/uttar-pradesh/sultanpur-about-stp-20239325.html>

¹⁹ Amar Ujala (May 9, 2020). बंदमिलेएसटीपी, नदीमेंसीधेगिररहेनाले. Retrieved from: <https://www.amarujala.com/uttar-pradesh/muzaffarnagar/stp-found-closed-drains-falling-directly-in-the-river-muzaffarnagar-news-mrt481110693>

²⁰ Down to Earth (May 5, 2020). Can treated faecal sludge reuse help improve sanitation in UP. *blog*. Retrieved from: <https://www.downtoearth.org.in/blog/rural-water-and-sanitation/can-treated-faecal-sludge-reuse-help-improve-sanitation-in-up-70920>

environment. This issue has been largely ignored in India. “If we look at Uttar Pradesh, which is the most populated state in the country, the situation is no different. A State Septage Management Policy has been issued in 2019 and the state has decided to implement FSTPs across its districts. Two FSTPs are already operational in the state at Jhansi and Unnao. However, one critical link in the Faecal Sludge and Septage Management (FSSM) value chain is the reuse of the by-products generated from the FSTPs, which include treated water as well as biosolids. The reuse of biosolids or manure in particular, has huge potential in agrarian states like Uttar Pradesh. One such project in the pipeline, where the reuse component has been emphasized upon, is in Chunar, Uttar Pradesh”.

The problems depicted through media reports are not novel in nature and several researchers have also attempted to address these issues and suggest possible solutions since a long time.

Dutta (2017)²¹ in his study on STPs in Lucknow stated that large amount of storm water causes flooding and hydraulic overloads at treatment plants. When the pumping station is not working or the flow exceeds then sewage is bypassed to River Gomti. The Gomti barrage constructed at downstream end of the town impounds most of the sewage entering the river. This also stops the river from flowing. In addition to this, most of the sewers have become defunct and natural drains are used as carriers of wastewater. The river is not able to dilute the incoming sewage of the city resulting in a rapid increase in the bacterial count.

Ganiet.al.(2016)²² in their research paper on the efficiency of STPs in Northern India showed that heavy metal concentration in effluent samples of all the STPs was below Indian discharge limits except in case of lead. Integrated efficiency (IE) of the STPs was also evaluated and the results depicted that the actual IE of all STPs was 0–10% larger than standard IE, indicating the suitability of the technology in the region.

²¹Dutta,V.(2017).Study on performance evaluation of Sewage Treatment Plants (STPs) in Lucknow and Issue of wastewater sustainability.Conference paper. Retrieved from:
https://www.researchgate.net/publication/316515931_Study_on_performance_evaluation_of_Sewage_Treatment_Plants_STPs_in_Lucknow_and_Issue_of_wastewater_sustainability

²²Gani,et.al.(2016).Sewage treatment efficacy and heavy metal removal in moving bed biofilm based treatment plants of northern India.Journal for Water, Hygiene and Sanitation for Development. 6(1).

Considering the issue of municipal solid waste in India, Joshi & Ahmed (2016) mentioned in their study that MSW management is in abysmal state. The study concluded that installation of decentralized solid waste processing units in metro cities/towns and adequate development of formal recycling industry sector is necessary in developing countries like India.²³

Oversight Committee Meetings:

Oversight Committee meeting dated 30.1.2020 : A meeting regarding O.A.985/2019 was held on 30.01.2020 by Oversight Committee, NGT, U. P to review the status of Chromium dump at Rania and related issues. The problem of Chromium Dump is the one which is pending since 1976 and till date it is unresolved. It was informed that **the Chief Secretary in his meeting on 29.1.2020** had taken the following decision:

"In the DPR prepared by CPCB, in situ disposal and capping of chromium contaminated waste and soil is proposed but the cost of land has not been incorporated in the DPR. Therefore the in-situ disposal is not economically viable and will require more time.

In the meeting conducted by Principal Secretary, Environment on 7.01.2020 the TSDF operators M/S U.P.WASTE Management Project and M/S Bharat Oil Waste Management Pvt. Ltd. Were present. The tentative rates for disposal of the waste in their existing TSDF quoted Rs.7000 per ton and Rs.4000 per ton respectively.

Shifting of waste to operational TSDF of U.P. which is 18 km from the contaminated storage site is more economical and action should be taken in phased manner.

In the first phase, illegally dumped chromium waste should be lifted and disposed as per the provisions of HOWM Rule 2016 through TSDF, after inviting open tenders. The formalities regarding inviting and finalizing tenders and selection of operator should be expedited.

The available capacity of operational TSDFs should also be taken into consideration.

The EC imposed against defaulter industries should be recovered by DM, Kanpur Dehat at the earliest and deposited into ESCROW account.

²³ Joshi, R., Ahmed, S. (2016). Status and challenges of municipal solid waste management in India: A review. Cogent Environmental Science. 2. Retrieved from: <http://home.iitk.ac.in/~anubha/H13.pdf>

Later in the second phase, disposal of contaminated soil and remediation of contaminated groundwater should be taken up after inviting open tenders”

Further, in the Oversight Committee meeting on 30.1.20, it was informed that piped water supply scheme costing Rs.2.90 had been sanctioned and work had started. U.P.Jal Nigam assured that safe potable water would be available to the inhabitants of the area through this scheme. Further, it was mentioned that the State government had approved release of Rs.23.44 crore to an ESCROW account to be opened by DM, Kanpur Dehat. The amount would be utilized for environment protection and restoration of public health in the area.

Moreover, in the meeting it was noted that the State government had not paid Rs.10 crore for which it was liable in view of the environmental and health damage caused for permitting discharge of sewage and other effluent containing toxic chromium into river Ganga. Further, considering the issue of discharge of untreated industrial effluents compensation of Rs.280 crore was assessed by UPPCB on 19.11.2019 on six defaulting units. No amount had been recovered till the date of meeting i.e. 30.01.2020

The Hon’ble NGT had also directed the UPPCB and U.P. Jal Nigam to deposit Rs 1 crore respectively with CPCB for inaction on their part and not stopping discharge of untreated waste into Ganga. It was informed by CPCB that no amount had been paid although vide order dated 15.11.2019 the Hon’ble NGT had directed that these amounts be deposited within one month.

In addition, the order passed by Principal Secretary on 08.08.2019 allowing Jal Nigam, Kanpur to permit discharge of untreated sewage containing toxic chromium directly into Ganga was stated to be illegal and in violation of Hon’ble NGT directions. The Committee firmly directed that no untreated sewage should be discharged into the river.

Furthermore, taking into account the severity of the matter, the Tribunal had directed the CPCB to ensure that no authority allows discharge of untreated sewage or any violation of law even during the monsoon season. The Committee directed CPCB to comply with the orders.

Oversight Committee meeting on 4.2.2020: The Oversight Committee reviewed the progress of issues related to O.A. 200/2014 in a meeting on 4.02.2020. The major issues reviewed in this matter :

- 1) Safe removal/shifting of Chromium dump at Rania, Kanpur Dehat
- 2) Tapping and phyto/bioremediation of drains as an interim measure
- 4) Installation of STPs/CETPs
- 5) Demarcation of Floodplain zones

The minutes of meeting are mentioned below:

1. On 4.02.2020, it was reported that Chromium dump at Rakhi Mandi has been removed and piped water supply has started. So far as Chromium dump at Rania is concerned, a decision regarding its shifting to nearby TSDF has been taken and the budget of Rs. 23.44 crores has been accepted and tenders would be finalized in the next week. Penalty has not been paid so far.

2. With regard to status of untapped drains, it was mentioned that in **Phase-1 Segment-B (Haridwar to Kanpur)**, there are 86 untapped drains out of which at the time of filing compliance by the Chief Secretary, Uttar Pradesh, twenty six (26) drains have been tapped. Fourteen (14) drains would be tapped by 20.07.2020 . The State Government made a request to extend the time frame for compliance of directions as follows:

- (1) Ten (10) drains by December, 2020,
- (2) Eleven (11) drains by July 2021, and
- (3) Nine (9) drains by December 2021.

Besides the above mentioned drains, there are another seven (7) drains for which DPR has so far not been prepared. It may be mentioned that Hon'ble National Green Tribunal has refused to extend the time frame. Hence compensation for all such drains has to be imposed. Hon'ble National Green Tribunal has also mentioned that in all such drains, bio remediation/phyto remediation work has to start immediately

as an interim measure. Member Secretary, UPPCB states that so far bio remediation has taken place only in 33 drains which are in Prayagraj. So far CPCB has not calculated the compensation on all these drains as directed by Hon'ble National Green Tribunal. CPCB was directed to calculate and send it to the Chief Secretary, U.P. who will comply with the directions of the Hon'ble National Green Tribunal forthwith.

The task of bioremediation and phytoremediation was supposed to be done by the Jal Nigam by 31.12.2020, but this job has been transferred from the Nagar Vikas department to Urban Local Body. The department of the Urban Development is directed to ensure compliance of the orders of Hon'ble National Green Tribunal as the earliest.

3. Considering the status of STP/CETP, it was reported that in Jajmau 20 MLD CPTC work has started. In Banthar, 4.5 MLD STP was at sanctioning stage by NMCG. Unnao STP was mentioned to be at project formulation stage. The Committee directed that compensation be calculated by the CPCB and Chief Secretary to comply with the orders of the Hon'ble NGT. So far, no action has taken place in this regard.

4. Officers of the Irrigation Department informed that tenders for Demarcation of Flood Plain Zones for Phase-1 Segment- have been finalized. The work would be completed within 9 months. The Officer of the Irrigation Department further informed that they have sent details for notification of Flood Zones to the Revenue Department. Let a copy of the same be provided to this Committee.

5. Regarding the FSSP it was informed to the Committee that it has been formulated and a project of FSCM of Rs160 crores has been sanctioned out of which six FSTPs are at tender stage.

6. Taking into account the dumping of waste in and around Ganga, it was noted by the Committee that no survey has been done regarding the dumping sites and no process is reported to have been initiated for removal of these dump sites or for shifting them.

7. Regarding the closure of defaulting 137 establishments which are running without necessary STPs/ treatment facilities, environmental compensation to the

tune of Rs. 19.59 crores has been imposed out of which approximately Rs. 8 crores have been realized. The Committee directed UPPCB to ensure realisation of the same.

8. As per the NGT directions regarding development of Biodiversity parks, it was informed to the Committee that 23 out of 27 diversity parks have been identified. The area comes to approximately 3123 hectares. It was also informed that project proposal has been sent for development of such parks to NMCG which is pending sanction.

Oversight Committee meeting dated 18.3.20: On 18.3.2020, a meeting was conducted by the Committee regarding O.A.985/2019 and 986/2019 to review the progress. The minutes of meeting are mentioned below:

1. The hazardous chromium dump was lying unattended despite the decision taken on 29.1.2020 of shifting it to nearby TSDF. This is contaminating both soil and groundwater. No effective action taken in this regard. Chief Secretary, U.P. was directed to ensure that these dumps are lifted immediately without any further delay.

2. The Officers of U.P.Jal Nigam informed that piped water supply scheme to Rania costing Rs.2.90 was sanctioned and work is under progress which is expected to be complete by August,2020. It was informed that water would be supplied by means of tankers from April,2020.

3. Regarding health survey in the affected area was concerned, official from Dept. of Health informed that door to door survey had been ordered to be done by SPM Department of Ganesh Shankar Vidyarthi Medical College, Kanpur. It was also mentioned that every Saturday health survey was being organised in Rakhi Mandi and Rania, Kanpur.

4. Environmental compensation was not deposited by State government even till date of this meeting i.e. 18.03. 2020.It was mentioned by Secretary, Urban Development that an appeal was filed by them in this regard before Hon'ble Supreme Court.

5. It was reported that new CETP of 20 MLD is being constructed and is expected to be functional by June,2021.

6. Further, in the meeting it was informed that all 261 tanneries operating in the area were closed because they were discharging untreated effluents into irrigation canal

7. UPPCB had assessed the amount of EC of Rs. 208 crore against the six defaulting units on 19.11.2019 and RC was issued against them. However, the amount of EC was not deposited. These industrial units represented to Hon'ble NGT which directed the UPPCB to hear the representations and decide the same after affording them an opportunity of natural justice. Member Secretary, UPPCB stated that representations were received and within a month they would be disposed.

8. Hon'ble NGT had imposed a penalty of Rs. 1 crore against State government, UPPCB and U.P. Jal Nigam for inaction on their part regarding discharge of untreated industrial effluents into Ganga. In the meeting it was noted that such penalty was not deposited.

Oversight Committee meeting dated 11.5.20: Thereafter, on 11.05.2020, an online meeting was conducted by Hon'ble Chairman and Member, Oversight Committee, NGT wherein officers from UPPCB, CPCB and Nagar Vikas were present. The Committee in the meeting reviewed the progress with regard to O.A.200/2014 and asked for information on certain issues. The minutes of the meeting are mentioned below:

1) Regarding the Chromium dump at Rania, it was told that tenders are yet to be finalised. The committee was dissatisfied with the progress.

2) The Committee directed U.P.Jal Nigam to submit a progress report with reference to tapping of drains.

3) As an interim measure, bio/phyto remediation work to be started from 1.11.2019 on untapped drains. Thus, the committee directed rapid action with reference to this work and compensation to be imposed accordingly by CPCB.

4) It was reported that in Jajmau, work on 20 MLD CETP has started. However, in Banthar, CETP is at sanctioning stage and at Unnao at project formulation stage. Compensation in this regard to be calculated by CPCB. Details required with reference to progress of work in the three CETPs from UPPCB, U.P. Jal Nigam and Urban Development Department.

5) No further progress made with reference to Project of Rs.245 crores sent for development of Bio diversity parks to NMCG.

6) Demarcation of flood plain zone and preventing encroachment thereon was directed by NGT. Information received by departments that demarcation of flood plain zones for Phase-I Segment- B received and tenders have been finalized. The current status is required to be provided by Irrigation Department as to whether the pillars to be set up for demarcation have been fixed or not.

Oversight Committee Meeting dated 13.5.20: In the meeting on 11.5.20, few concerned departments were not added in the video conferencing due to which the committee could not assess the all over progress. In order to address this issue, another online meeting was conducted on 13.05.2020 (Refer Annexure X) by Hon'ble Chairman and Member, Oversight Committee, NGT wherein officers from UPPCB, CPCB and Nagar Vikas, Deptt of Heath, UP, Dept.of Irrigation, UP, UP Jal Nigam, Mandi Parishad, UP were present. The salient points of the meeting are stated below:

1. Regarding the chromium dump site at Rania, Mr. Sandeep Chandra, Chief Engineer, UPSIDA informed that work of shifting the dump has not yet started and the tenders are still waiting for approval though the work was to be completed by 31.3.2020. It was informed on behalf of UPSIDA that as per directions of Hon'ble NGT, this order was to be complied with by 01.11.2019. In the last meeting, we had taken a very serious note of it and had directed the concerned authority to immediately start removal of chromium waste but unfortunately till date, even a single truck load has not been removed from the site. Explanation as usual was submitted that it was another department's inaction; non-approval by the high power committee etc. but keeping in view the seriousness of the matter and the culpable negligence shown by the concerned departments in complying with the orders of Hon'ble NGT, we direct the Chief Secretary, UP to appoint an officer to conduct a preliminary enquiry in this matter to fix responsibility on the officers, who are responsible for such delay. Action Taken Report shall be furnished to this Committee within one month so that the same may be forwarded to Hon'ble NGT for passing appropriate orders and taking stern action in the matter.

2. The committee directed the Health Dept. to submit the report of health survey conducted in Rania with reference to O.A 200/2014.

3. Regarding the tapping of drains in O.A.200/2014, the committee inquired about the current work status. The representative from UP Jal Nigam shared the data and figures and stated that he would submit the report regarding the same. The committee expresses its dissatisfaction over the state of progress as stated by the UP Jal Nigam and directed CPCB to calculate the EC and process for its recovery to be initiated.

4. So far as demarcation of flood plain zones is concerned, Special Secretary, Irrigation informed that earlier a single tender was received by the department, hence, it could not be finalized and now again tenders have been floated, which will be opened on 18.05.2020. The Committee directed the Irrigation Deptt to finalize the matter and issue notification in this regard.

5. The representative from UPPCB told that with regard to Biodiversity Park, a project has been submitted to NMCG and its approval is awaited. The CPCB in this matter informed that guidelines for biodiversity parks have been formulated.

6. Due to chromium dumps, soil and water are being contaminated. It is causing cancer to nearby inhabitants. Compensation of Rs.280 crores was imposed by Hon'ble NGT which has so far not been deposited.

7. It was reported that in Jajmau, work for installation of 20 MLD CETP has started. In Banthar, 4.5. MLD CETP was at sanctioning stage by NMCG and CETP at Unnao is at project formulation stage. Managing Director, UP Jal Nigam was directed to submit the present status of the work done so far.

Health Survey Report:

The Health survey report (dated 22.12.2019) of Rakhi Mandi and Rania, Kanpur Dehat was provided by the Dept. Of Health, Uttar Pradesh (Refer Annexure VI). The important points of the report are as follows:

1. The NGT had instructed Govt of Uttar Pradesh to ascertain the ill effects of chromium dump in Kanpur at two sites namely Rakhi Mandi and Rania.

2. Principal Secretary, Dept. Of Health & Family Welfare constituted a committee for the same and directed the Committee to submit its report.

3. As per report provided by the CMO Kanpur Nagar of health camp at Rakhi Mandi (dated 24.11.2019) and CMO Kanpur Dehat (dated 28.11.2019) of health camp at village Rania, Khanchandpur, majority of the health condition identified were of skin, gastrointestinal tract, respiratory system followed by some cases of anaemia and musculoskeletal problems.

4. Study conducted by Sharma, P. et.al. (2012) in Kanpur had concluded that residents living in chromium contaminated areas were having higher prevalence of self reported gastrointestinal and skin ailments along with clinical alterations, abnormal hematological function and spirometric defects.

5. In Rakhi Mandi village, out of 40 individuals from whom blood samples were collected, 24 had high levels of chromium. The water samples from the village were below detection limits with reference to chromium. The soil sample had chromium of 69.19 mg/kg.

6. In Rania village, out of 40 individuals from whom blood samples were collected 9 had high levels of chromium. The water sample from submersible pump in the village had chromium of 2940.00 ug/l while sample from hand pump had 12370.00 ug/l. The soil sample had chromium of 1867.00 mg/kg.

7. The Committee recommended a three level action plan comprising of comprehensive assessment of exposure due to Chromium dump, ascertainment of its health effects on the population and efforts for mitigation and prevention of its ill effects. The Committee noted that a number of cases of chromium toxicity are found near the site of chromium dump. However, to reliably establish that the cases are due to chromium toxicity, it is crucial to establish that the chromium dump has led to elevated levels of chromium in the environment. To establish it, there is a need to estimate the levels of chromium in the nearby areas. An assessment of chromium levels of air, water and soil will be done in the nearby areas. Multiple samples to be collected and then these samples to be tested in laboratories for assessment of chromium levels. This will help in establishing the source of chromium exposure for the population residing in these areas.

Another report received from Health Dept.(dated 14.05.2020) regarding health camps organized in Rania, Kanpur Dehat revealed that out of total 1247 patients registered, 63 had liver issues, 98 respiratory problem, 87 had gastro issues and 153

suffered from skin infections. The number of patients having diabetes was 25 and 11 had hypertension. In 12 patients TB was suspected and 41 suffered from anaemia. There were 4 cancer patients and 533 had some other disease. The number of children out of the registered 172, 14 suffered from malnutrition.

The reports mentioned above indicate major health related issues for people in Rania, Kanpur Dehat. However, it is not conclusive to state precisely that these issues are only due to chromium. The chemical speciation of Chromium (Cr) and its correlation can be focused and established with scientific data in statistically significant samples of Rania region. Thus, systematic detailed study is vital to understand toxic impact on health and biodiversity (ATSDR Report on Cr, 2012).

Inspections:

After the meeting held on 13.05.2020, **the Oversight Committee directed that inspections be conducted in four districts viz Kanpur, Prayagraj, Varanasi and Gorakhpur by Regional Officers of UPPCB and CPCB.** The questionnaire with reference to O.A.200 of 2014 was sent to respective ROs on 20.05.2020. A brief of the inspection survey reports has been presented below and the details could be seen in **Annexure-I.**

Salient points of inspection at Kanpur (Report received on 27.05.2020)

- After inspecting the chromium dump sites at Rakhi Mandi and Rania in Kanpur Dehat, the inspection report mentions that presently there is no dumpsite at Rakhi Mandi. Piped Water Supply has totally been installed in the area w.e.f. Jan 2020.
- The dumpsite is still present at Rania and shifting has not been done so far. UPSIDA has floated the tender and published advertisement for the same on 16.5.2020. However, potable water supply in the area is being ensured since October, 2019 by means of water tankers.
- There are total 23 drains in Kanpur out of which 11 are tapped, 8 are untapped and 4 drains are temporarily tapped by sump well motor system. As per Hon'ble NGT's directions, phytoremediation was to be done on all untapped drains by 1.11.2019 and in case of non-compliance of this order, EC

was to be imposed by CPCB. No environmental compensation (EC) has been imposed so far.

- Considering the 456 industrial units which are situated near the river bank, 319 are operational while 137 are not operational. ETPs are in working condition in all the operational industries.
- EC has been imposed on 35 industrial units out of which 8 were non-operational. Thus, it is observed that Hon'ble NGT's directions are being complied with partially. However the true and complete picture with reference to industries would be depicted once the nationwide lockdown due to COVID-19 pandemic is lifted and units start working in full swing.
- Regarding the progress of STPs in the area, 2 CETPs one in Jajmau (36 MLD) and the other at Rooma (1.5 MLD) are working properly.
- 5 STPs viz. 130 MLD Jajmau, 5 MLD Jajmau, 210 MLD Bingawan, 42 MLD Sajari and 43 MLD Jajmau are also in proper working condition.
- 15 MLD Baniyapur STP is under construction and 30 MLD STP at Panki is proposed. The ongoing work related to STPs is to be completed by 31.12. 2020. Thus, the process needs to be expedited.

Salient points of inspection at Prayagraj (Report received from 28.05.2020)

- The report reflects that out of total 60 drains, 17 are tapped, 42 drains are untapped but interim measures have been taken on all. Out of untapped drains, 11 are partially tapped and interim measures have been taken on them **as well. One drain is dry.**
- The committee observed that Hon'ble NGT's directions with regard to phytoremediation/bioremediation have been fulfilled in the district but it is necessary to state that this is only a temporary solution. Tapping of drains should be done as per the timelines.
- The inspection report revealed that out of 12 industries operating near river bank in the district, 3 industries namely Ekta Dairy Pvt.Ltd, C/9- 4, UPSIDC, Malwan, Fatehpur, Shri Lakshmi Cotsyn Ltd., Abhaypur, G.T.Road, Fatehpur, Shri Lakshmi Cotsyn Ltd., UPSIDC, Malwan, Fatehpur are self-closed as they were not compliant with NGT directions regarding ETP installation. The remaining 9 are operating properly after having taken consent under Water

Act except Raj Milk Product, Darveshabad, Fatehpur for which approval is under process.

- All the operating industrial units have installed the ETPs and they are working efficiently. The committee suggests continuous monitoring of the units.
- The inspection survey highlighted that 7 STPs in the district namely STP Naini 80 MLD, STP Salori 29 MLD, STP Salori 14 MLD, STP Rajapur 60 MLD, STP Kodra 25 MLD, STP Ponghat 25 MLD and STP Numayadahi 10 MLD are operating properly and meeting the standard parameters.
- Further, 3 new STPs viz. STP Naini 42 MLD, STP Phaphamau 14 MLD, STP Jhusi 16 MLD have been proposed. The NOC has been issued for STP Naini and Phaphamau however the NOC application is under process for STP Jhusi. It is noticed that STP work in many areas has still not started. Unnecessary delays in the work due to indecision or inter-departmental hurdles are not acceptable.

Salient points of inspection at Gorakhpur (Report received on 28.05.2020)

- In Gorakhpur out of total 28 drains, 22 drains are untapped. No interim measures, as directed by Hon'ble NGT, have been taken. Further, it had been directed that non-implementation of interim measures would result in imposition of EC at the rate of Rs.5 lakh/drain/month. This too has not been imposed. Such type of lackadaisical approach is unacceptable and the committee recommends stern action.
- The inspection report revealed that out of 18 industries operating near river bank in the district, 2 units viz. Burnet Pharmaceutical Pvt. Ltd., FL-1, Sector-13, GIDA and Gorakhpur M/s Royal Savera Food Pvt. Ltd., FL-1, Sector-13, GIDA, Gorakhpur are non-compliant with NGT directions. It is also found that consent has not been granted to these firms under the Water Act. However, Burnet Pharma is non-operational while Savera Food Pvt.Ltd. is operational and EC has been imposed on both of them.
- After reviewing the ETP status in all the units it was found that each of them had ETP facility. Regarding STPs, it was found that 30 MLD STP near Manyavar Kanshiram Shahari Gareeb Awas Yojana and 15 MLD STP at

Maherwaki Bari are operational and working properly. The STPs were meeting desired parameters on the date of survey.

- Overall, the committee observed that drain tapping issue has not been addressed properly in Gorakhpur while other directions have been complied with.

Salient points of inspection at Varanasi (Report received on 2.06.2020)

- Out of total 71 identified industries, 32 units are not operational. 23 units are self-closed since last 10 years, 7 since 5 years, 1 since 2 years and 1 has been closed by Board. The industrial units which are operational are compliant with the NGT directions and ETPs are installed.
- Considering information on tapped/untapped drains, the report submitted shows that out of total 45 drains, 26 are tapped while 19 are untapped. No interim measure has been taken so far on any of the untapped drains and no environmental compensation has been imposed. It is noticed that a large number of drains remain untapped and even temporary measures viz. phytoremediation/bioremediation have not taken place in spite of repeated orders by the Tribunal.
- There are 5 STPs in the district and all are operational, however, the RO reported that none is fulfilling the desired parameters.
- Further, it was mentioned that 50 MLD STP Ramna is under construction and 80 percent work is complete. The work commenced on 19.02.2018 and was anticipated to be completed by 28.03.2020 but due to lockdown, the work is still incomplete and the concerned department has applied for extension of target date. The committee suggests that the delays in work should be covered up by speedy steps.

Issues:

Taking into consideration the information received during and after the Oversight Committee meetings held on the subject on 4.02.2020, 18.03.2020, 11.05.2020 and 13.05.2020 and the compliance of the directions of Hon'ble NGT specially order dt 18.12.2019, the observations of the Oversight Committee on **various issues** is as follows:

1) Issue: Chromium Dump site at Rania, Khanchandpur village, Kanpur Dehat

Directions by Hon'ble NGT: On 22.8.2019, the Tribunal directed the State of Uttar Pradesh to ensure shifting of the Chromium dumps within three months failing which it would be liable to pay environmental compensation of Rs. 10 lakhs per month to CPCB besides furnishing performance guarantee of Rs. 1 Crore to CPCB.

Action taken for Compliance:

The UPSIDA informed that the bidding document in this regard has been approved by State Level Committee (Chairman-Secretary Environment) on 14.05.2020 and on 16.05.2020 tender has been published. Advertisement copy is attached (See **Annexure IV**).

Observations of Oversight Committee:

- a. There were clear instructions of NGT on 22.08.2019 to remove the chromium dump at Rania within 3 months that is 22.11.2019. The State Government has already released Rs 23.44 crore from its budget. The Chief Secretary in the meeting on 29.1.2020 directed that it be shifted to TSDF which is 18 km away. UP State Industrial Development Authority (UPSIDA) had to get it implemented. There have been repeated instructions by NGT to get it cleared.
- b. The oversight committee in its meetings date for 4.2.2020, 18.03.2020, 11.05.2020 and 13.05 2019 has been continuously repeating that this may be cleared immediately by UPSIDA because it is contaminating subsoil water. Despite that not a truck of chromium has moved from the site. In fact tenders also were not finalized till last report. We have directed Chief Secretary in meeting on 13.5.2020 to fix responsibility after conducting a preliminary enquiry and send the ATR within a month but no report has been received. In these circumstances we feel that there is dilly dallying at the level of UPSIDA for which we recommend suitable financial penalty against UPSIDA and administrative action against responsible officers of UPSIDA. Chief Secretary should be made personally responsible for ensuring the removal of chromium dump within next one month. As far as recovery of EC of Rs 280 crore is concerned, nothing has been recovered. State PCB should issue RCs against the defaulter in case of non-recovery. It should be complied with within one month.

2) Issue: Health Status of inhabitants of Rania, Kanpur Dehat

Directions by Hon'ble NGT: On 22.8.2019, the Tribunal directed the State of Uttar Pradesh to undertake health survey of the area.

Action taken for Compliance:

Health survey was conducted in November,2019 in both Rakhi Mandi and Rania, Kanpur.

Observations of Oversight Committee: There are indicators of high chromium toxicity in Rania. 9 out of 40 blood samples (22%) in Rania had elevated chromium levels. This is very serious and calls for immediate action. The committee in its report while noting chromium toxicity in the area has suggested a methodology to reliably establish correlation between chromium dump and chromium toxicity of the inhabitants. The extract of the report is reproduced:

“Comprehensive assessment of probable source of exposure

The Committee noted that a number of cases of chromium toxicity are found near the site of chromium dump. However, to reliably establish that the cases are due to chromium toxicity, it is crucial to establish that the chromium dump has led to elevated levels of chromium in the environment. To establish it, there is a need to estimate the levels of chromium in the nearby areas. An assessment of chromium levels of air, water and soil will be done in the nearby areas. Multiple samples to be collected and then these samples to be tested in laboratories for assessment of chromium levels. This will help in establishing the source of chromium exposure for the population residing in the nearby areas”.

The oversight committee recommends that the state government be asked to complete the study within 2 months.

3) Issue: Tapping of drains in Phase I Segment B and Phase II

Directions by Hon'ble NGT: The Tribunal directed state government to tap the drains till 1 July, 2020 in Phase I Segment B and Phase II wherein work is ongoing and by 31.12.2020 where work has not started.

Action taken for Compliance:

The UP Jal Nigam informed vide letter dated 26.05.2020 that in Phase I Segment B, 10 drains do not require tapping, 27 drains are already tapped, 29 drains are proposed to be tapped in ongoing projects, 15 drains proposed to be tapped in sanctioned projects, 5 drains to be tapped in project under preparation. In Phase II, 14 drains do not require tapping, 82 drains already tapped, 47 drains are to be tapped in ongoing projects, 42 drains proposed to be tapped in sanctioned projects and 30 drains will be tapped in project under preparation (Details provided in **Annexure II**).The committee observes that the on many drains wherein the work was expected to be complete by 31.3.2020, a revised timeline of 31.08.2020 has been fixed. Further, it is stated that due to Covid-19 lockdown timelines have been extended. In affidavit filed by State on 14.01.2020, it was mentioned that in Phase I- Segment B, 26 drains have been tapped, 14 drains would be tapped by July 2020, 30 drains will be tapped by December, 2021. 9 drains do not require tapping and for rest 7 drains project will be submitted by March 2020. Considering this, only 1 drain has been tapped since 14.1.2020. Similarly, in Phase II, as per affidavit dated 14.01.2020, it was mentioned that 80 drains have been tapped, 36 drains will be tapped by July 2020 and 12 drains will be tapped by September, 2021. Projects related to 31 drains will be prepared by March 2020 and 14 drains require no tapping. Taking this into account, the Committee observes that only 2 drains have tapped within the last four months. Such proceeding of work is unsatisfactory.

Observations of Oversight Committee: The Committee is of the view that not much progress has been done in taping of untapped dreams. Only one drain in phase I and two drains in phase II have been tapped in the last four months. CPCB should immediately send notice for EC regarding all the untapped drains. Chief Secretary should personally monitor the progress of tapping of untapped drains.

4) Issue: Bio-remediation/phyto remediation work in drains

Directions by Hon'ble NGT: Bio-remediation/Phyto remediation work in drains to start immediately as an interim measure from 1.112019. The task of bio/phyto remediation transferred to Urban local body. Dept. Of Urban Development is to ensure compliance. CPCB to calculate EC in the matter if non-compliant.

Action taken for Compliance:

a) The State prepared DPR amounting to Rs. 1796 crore for treatment of 459 drains until permanent infrastructure is not in place to NMCG. The NMCG has not approved to fund the proposal for bioremediation. In view of this, the Principal Secretary, Urban development has issued directions to ULBs vide letter dated 3.02.2020 for taking up interim measures on drains till permanent infrastructure comes in place.

b) CPCB has calculated Rs 18 crore (120 drains x5 lakh x3 months=18 crores) as EC for the period 1.11.2019 to 31.1.2020. Letter sent to letter to Chief Secretary, UP on 3.02.2020 (See **Annexure III**).

Observations of Oversight Committee:

a. No progress has been observed in the bio/Phyto remediation of drains where untreated water is being discharged. Principal Secretary Urban Development should monitor it at his level with ULBs. The DPR of Rs1796 crores for 459 drains appears excessive. It needs to be reviewed.

b. A few demonstration projects regarding phyto remediation at a relatively much lower cost could be taken up with the help of environment experts like Dr. CR Babu so that these proposed projects could be realistically remodelled.

c. CPCB should issue notice to EC on all unremedied drains .

d. Chief Secretary to ensure that EC levied is deposited with CPCB.

5) Issue: Installation of CETPs / Action against defaulting CETPs and ETPs/ Prevention of discharge of industrial effluents into River Ganga

Directions by Hon'ble NGT: With regard to installation of ETPs/CETPs, State was directed by NGT to ensure their proper functioning and prevent discharge of industrial effluents into Ganga.

Action taken for Compliance:

The projects for up-gradation for Common Effluent Treatment Plants (CETPs) at Mathura of 6.5 MLD and Banthar of 4.5 MLD have been approved by NMCG. NMCG

has also sanctioned a 20 MLD CETP project at Jajmau Kanpur with estimated cost of Rs. 617 Crore. Contract has been awarded by Jajmau Tannery Effluent Treatment Association (JTETA) to M/s. VA Tech Wabag Ltd. on 9th February 2019. The CETP will be constructed and commissioned in 24 months. Site office and stores have been constructed at the site. Excavation work for civil construction has been completed. Further progress was impeded due to lockdown since 24-3-2020. The 2.15 MLD CETP at Site-2 Unnao for Tannery Cluster has also been approved by NMCG recently. As per recent information from UPPCB03 CETPs (Hapur, Mathura and Ghaziabad) out of 08 CETPs (Ghaziabad, Hapur, Rooma, Jajmau, Mathura, Banther and Unnao -2) were found to be defaulting. Further, 1 out of the defaulting CETPs viz Apparel Park Tronica City CETP, Phase II was given closure order vide letter dated 20.04.2020.

The UPPCB submitted that during the period December,2019 to April 2020, 13 STPs were found to be defaulting in the State. Notices for imposition of EC of Rs.295.53 lakhs have been issued against operating agencies of STPs.

Further, as a long term measure to control pollution of Ganga due to industrial activities, the State government has notified stringent effluent norms for industrial activities in Critically/Severely Polluted Industrial Areas on 27.02.2020 which have to be complied with for setting up of new industries in CPAs/SPAs.

Primary Effluent Treatment Plant outlet and inlet Effluent Quality Standards for 3 CETPs of Tannery Sectors namely Jajmau 36 MLD, Banthar 4.5 MLD and site 2 2.15 MLD Unnao have been notified on 2.11.2019. Inlet Effluent Quality Standards for 5 CETPs of Textile sectors have been notified on 7.12.2018.

In order to prevent pollution in river Ganga, notification has been issued on 28.01.2020 stating that all new molasses based distilleries (including expansion of existing ones) shall receive zero liquid discharge (ZLD) by concentrating and incinerating spent wash in boiler.

Furthermore, UPPCB has issued directions and imposed mandatory conditions in the Consent to operate to all Grossly Polluting Industries (GPIs) to install Online Continuous Effluent Monitoring system (OCEMS) along with Pan-tilt Zoom (PTZ) Web Camera with open access to UPPCB.

UPPCB has also set up a control room at its headquarters in Lucknow from where ETPs of Gross Polluting Industries (GPIs) are monitored. As per the latest

information provided by UPPCB, 942 GPs have installed OCEMS and 120 have set up PTZ web camera also.

UPPCB informed that there are 1533 Grossly Polluting Industries identified in Uttar Pradesh. Out of 1533 GPs, 1102 units are in Operation and have installed ETPs for treatment of Industrial Effluent. During December 2019 to April 2020, 75 GPs were found defaulting. U.P. Pollution Control Board has issued Show Cause Notices against 45 GPs and closure orders against 4 GPs. Environmental Compensation of Rs. 361.74 Lakh has also been imposed against defaulting 65 GPs (see **Annexure V**).

Observations of Oversight Committee:

- a. None of the polluting industries should be allowed to run without properly functioning CETP/ETP. Out of the 8 CETPs in the State, presently, 7 are operational. It was reported that 6 are complying with the norms. UPPCB has to continuously monitor their performance and shut down the cluster if the CETP performance is not compliant with environment norms. Special focus to be kept on tanneries and textile industries.
- b. Moreover, the implementation of new CETPs at Jajmau and Unnao and upgradation of CETP at Mathura and Banthar is already quite delayed. Timelines for implementation be strictly followed and accountability be fixed for delay.
- c. All GPs to compulsorily install OCEMS within 2 months with open access to UPPCB so that there are no gaps in monitoring. No consent to operate be issued by UPPCB without verifying compliance.
- d. All new distilleries to compulsorily have ZLD.

6) Issue: Treated sewage/ sludge as manure for sewage management and action plan for treated water

Directions by Hon'ble NGT: The Tribunal ordered to utilise treated sewage, use of sludge as manure and for sewage management and formulate an action plan for treated water.

Action taken for Compliance:

The State has promulgated Faecal Sludge and Septage Management (FSSM) policy on 31.10.2019. No STP in the state has tertiary treatment facility till date. The use of treated water is taking place in agriculture at Jajmau, Prayagraj, Varanasi etc. The

Faecal Sludge and Septage Treatment Plant (FSSTP) projects have been implemented in Jhansi and Unnao. At Chunar, it is under implementation.

Further the projects of septage management worth Rs.200 crore have been approved in 35 AMRUT Towns. Tenders of all 35 towns are approved. However, projects of 17 towns are under re-tendering process.

UPPCB informed that formulation of action plan for treated water is under process. The Hon'ble NGT also directed the State government to involve Agricultural universities for improvement in the quality of manure to ensure greater acceptability. However, no action has been undertaken in this regard.

Observations of Oversight Committee:

- a. There has been considerable delay in implementation of all 35 FSSTP Plants underway in AMRUT towns. The process needs to be expedited.
- b. The procurement process with specifications be standardized. List of vendors be circulated and whole process should be put on GeM portal to ensure transparency and cut down delay.

7) Issue: Demarcation of flood plain zones

Directions by Hon'ble NGT: Demarcation of flood plain zones and preventing encroachment was directed by NGT.

Action taken for Compliance:

Information was given by Irrigation department that demarcation of flood plain zones for Phase-I Segment B has been received and tenders have been finalized. Vide letter no. 1787 dated 30.05.2020 from the Office of Superintending Engineer, Meerut it was stated that the work in connection with floodplain zones in the concerned area (Ganga river) has been assigned to the contractor and he has been instructed to initiate it w.e.f 1.06.2020 (Refer Annexure X). For Phase-II, identification of flood plain zone by Central Water Commission is under process.

Observations of Oversight Committee: The process of demarcation of Floodplain zones is quite slow. There is lack of co-ordination at the field level between Irrigation Department and Revenue Department for correction of revenue records. Chief Secretary should ensure coordination between the Departments so that the

floodplains are jointly demarcated, revenue records corrected accordingly, pillars are erected and encroachments are removed in these floodplains. The progress may be monitored in Chief Secretary's monthly review meeting and informed to NGT regularly in the quarterly report.

8) Issue: Maintenance of e-flow

Directions by Hon'ble NGT: CWC must be directed to monitor e-flow of River Ganga specifically during lean season at various places specifically between Hardoi and Kanpur regularly

Action taken for Compliance:

The State of Uttar Pradesh is complying with the notification dated 09.10.2018 of Ministry of Water Resources, River Development and Ganga Rejuvenation, Government of India with regard to ecological flow in River Ganga from Bhimgoda (Haridwar), Bijnor and Naraura. As per the report of Irrigation and Water Resources Department, Uttar Pradesh dated 06.05.2020, there are 18 drains directly falling in River Ganga from Haridwar to Unnao in Segment-B which have been cleaned already and E-flow is maintained accordingly.

9) Issue: Solid and other waste around Ganga and clearing old legacy waste dump site

Directions by Hon'ble NGT: Preventing dumping of solid and other waste in and around Ganga. It was directed to the State government to ensure detailed mapping of legacy waste and standardization of process for remediation within one month. Work on all legacy waste sites to start by March 2020 failing which the State has to pay compensation.

Action taken for Compliance:

With regard to sanitation in Ganga towns, it was informed that under the Swachh Bharat Mission, all 21 ULBs have been declared ODF, 17 ULBs have certified ODF status, 12 ULBs have been certified ODF + status and 5 ULBs has been certified ODF++.

With regard to status of Solid Waste Management, it was submitted that there are 697 wards in 21 ULBs. All ULBs have been doing door to door collection of waste. Total waste generation in 21 towns is 3,275 TPD, out of which the total capacity of mechanized processing is 2,650 TPD that is 81% (mainly in four major towns of Kanpur, Varanasi, Prayagraj and Kannauj.) Work for two plants of 140 TPD (Mirzapur-100 TPD: Baliya- 40 TPD) has been awarded for construction. However due to dispute with concessionaire, the work has been delayed and it is expected to resolve the dispute and complete these plants by March 2021. In addition, three window-based mechanized plants (Farrukhabad/ Ghazipur/ Gangaghat- total 220 TPD) have also been sanctioned and first tranche of funds Rs.12.00Cr (Rupees Twelve Crore) has been released for establishing the plants. It is expected to complete these plants by March 2021. This will enable mechanized processing plant capacity to be around 3,010 TPD that is 92% against total 3,275 TPD.

For other small towns, training and capacity building of all ULBs has been carried on to adopt decentralized processing method for scientific treatment of waste and it is aimed that by December 2020 all smaller ULBs should have properly decentralized processing capacity. Material Recovery Facility has been sanctioned in every ULB where the land has been identified and construction work is under progress.

Regarding observation of Hon'ble Tribunal in the context of third party survey report of Quality Control of India (QCI) dated 9.01.2019 related to solid waste management along the Ganga towns, it was informed by Department of Urban Development that garbage from 38 out of 39 Garbage Vulnerable Points (GVPs) has been removed. At one site in Mirzapur it could not be removed as there is no approach road or pathway to reach the point. Efforts are being made to eliminate the same at the earliest. Total 46 open dumps have been reported to have been removed.

Furthermore, it was informed that there is no legacy waste situated within 1 km from the banks of river Ganga. For accumulated legacy waste in Prayagraj, Kanpur and Varanasi, tenders for the empanelment of agencies for the work of bio-remediation of the legacy waste were floated by Jal Nigam Uttar Pradesh on 4th November 2019 and refloated on 7th February 2020. The bid process has been finalized, However due to lock down in view of covid-19 pandemic, the award of work could not take place. The Oversight Committee in its meeting on 4.02.2020 noted that legacy waste has not been properly mapped, its quantity has not been

assessed and protocol/standards of remediation or standardization of process for remediation are not clear. Therefore, it directed the state government to ensure proper mapping of legacy waste for which work is still not complete and is under process.

In addition, strict enforcement has been done for plastic ban in the State. During this ban, 126 Tons of banned plastic has been seized in the ULBs along the river Ganga and 1.27 crore of penalty has been imposed for violation of using banned plastic. (See **Annexure V**).

Observations of Oversight Committee:

- a. There is an urgent need for augmenting the treatment capacity of solid waste. Out of the total 17329 TPD of solid waste generated in the State only 4615 TPD (26%) is being treated. In the absence of proper processing/MSW treatment, the chances of it polluting the rivers are quite high.
- b. The smaller ULBs do not have dumping grounds/processing facilities. Out of total 652 ULBs, 70 have not been able to identify land for their purpose. CPCB may issue notice to them for violation of NGT directions within 15 days. The State Government may inform the time frame in which the 582 ULBs that have identified land will set up processing/disposal facilities.
- c. The State Government would also inform the time frame within which MRF facilities i.e. 1 MRF facility per ULB will be set up for which funds were released last year.
- d. The Committee also recommends complete survey of legacy waste in the State.

10) Issue: Preventing and regulating illegal sand mining

Directions by Hon'ble NGT: The Tribunal has directed the State to prevent illegal sand mining, formulate norms in this regard and ensure implementation thereof.

Action taken for Compliance:

District officers are ensuring adherence to rules and action is taken against illegal mining, transportation and storage of minerals. During 2019- 2020 (Up to Feb 2020),

34689 raids were conducted wherein 1417 FIRs were lodged and total amount compounded was Rs 122.05 crores. Integrated Mining Surveillance System has been rolled out to prevent illegal mining. Under this system, vehicle registrations are under process and 30100 registrations have been done till now. Further, 150 weigh bridges have been installed in mining areas and integrated with state command centre. Monitoring of mines through drones is also taking place and installation of automated check gates is under process in collaboration with UPDESCO.

Observations of Oversight Committee:

- a. There has to be compulsory demarcation of boundaries of all mineral leases before permission be given for mining.
- b. Mining should be as per EIA notification, 2006, MOEF notification dated 15.01.2016 and Sustainable Sand Mining Management Guidelines, 2016.
- c. DMs/SSPs be made fully accountable for ensuring compliance of the directions.
- d. In case of illegal mining, besides seizure of vehicles and all mining equipment, exemplary penalty be levied.
- d. CPCB should work out SOPs for levying penalty which should include besides cost of material mined out, cost of ecological damage also.
- e. All mining sites should compulsorily install CCTV cameras. regular patrolling by Police and night monitoring through Drones.

11) Issue: Conservation of Ground Water

Directions by Hon'ble NGT: Steps to be taken for conservation of groundwater particularly with reference to critical, semi-critical or over exploited areas.

Action taken for Compliance:

State government notified The Uttar Pradesh Ground Water (Management and Regulation) Rules, 2020 vide notification no. 158/76-3-2020-10GW-2014 dated 25.02.2020. Government of India has launched 'Jal Shakti Abhiyan' and 'Atal Bhoojal Yojna' both aiming towards groundwater conservation. Furthermore, under the Rajya Bhoojal Sanrakshan Mission, the progress is as follows:

	Target	Progress
Check Dams	3738	2094
Pond rejuvenation/construction	58554	26364
Farm Pond	180615	169730
Distribution of drip/Sprinkler System	107791	37086

The Minor Irrigation Department has constructed 5884 check dams 779 ponds and target for the current year 2020-21 is construction of 183 check dams and 116 ponds.

Observations of Oversight Committee:

- a. Out of 820 blocks, UP has 280 blocks in the OCS category (82-overexploited, 47-critical and 151- semi critical).
- b. No consent to operate be given by UPPCB without taking NOC from CGWA.
- c. State has recently enacted its own State Ground Water Act, 2019 and set up its own State Ground Water Authority. One of the reasons for poor implementation of Ground Water Act is lack of manpower at field level. The State should provide enough manpower at field level for proper enforcement.

12) Issue: Restoration of water bodies

Directions by Hon'ble NGT: Steps to be taken for restoration/rejuvenation of water bodies

Action taken for Compliance:

With respect to wetlands, the State has been successful in getting 6 wetlands from Ramsar Convention on Wetlands as Ramsar Sites of International importance. In all, the State of Uttar Pradesh now has total 7 wetlands notified as Ramsar Sites. Further, a project for conserving and sustainably managing Gangetic Floodplain Wetland has been sanctioned by NMCG. This project was launched in a workshop held on 21.01.2020 in Lucknow. The Uttar Pradesh Wetland Authority has sent the request letter to NMCG for release of funds vide letter dated 18.05.2020.

Observations of Oversight Committee:

- a. The State Government is directed to prepare an action plan by 31.07.2020 as per NGT directives mentioning the number of identified water bodies, location

details, water quality status, compliance status, prioritization and detailed action plans.

- b. All the ponds should be identified and geo-tagged.
- c. In case of non-compliance, CPCB would issue notice for compensation for Rs.1 lakh/month.

13) Issue: Biological assessment of Ganga and monitoring, displaying of water quality

Directions by Hon'ble NGT: The Tribunal directed that CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain.

Action taken for Compliance:

CPCB report on water quality of Ganga during lockdown is accessible on its website²⁴. UPPCB regularly monitors water quality of river Ganga at 32 sampling points in Uttar Pradesh and the reports regarding the same are accessible on its website www.uppcb.com. UP Jal Nigam stated that biological assessment would commence from June 2020.

14) Issue: EC from industrial establishments/ Action against polluters

Directions by Hon'ble NGT: Provide current status of EC from closed 137 establishments.

Action taken for Compliance:

As per the meeting on 4.2.2020, it was reported that action has been taken to close 137 establishments which are running without necessary STPs/ treatment facilities. EC to the tune of Rs19.59 crores was imposed out of which Rs 8 crores has been realized.

²⁴ReportLink:<https://cpcb.nic.in/openpdffile.php?id=TGF0ZXN0RmlsZS8yOTNfMTU4Nzk3ODU3MV9tZWRpYXBob3RvMTY3MDYucGRm=>

15) Issue: Public awareness about Ganga pollution

Directions by Hon'ble NGT: Public awareness and involvement for prevention and control of pollution of Ganga.

Action taken for Compliance:

No public awareness programmes have been conducted due to covid-19 pandemic and lockdown in the last 3 months.

16) Issue: Afforestation and setting up of biodiversity parks

Directions by Hon'ble NGT: As per order dated 18.12.2019, the CPCB may take further action to finalize and circulate Guidelines for Biodiversity parks expeditiously which may be complied with by the concerned States and status of compliance included in the reports to be filed before this Tribunal.

Action taken for Compliance:

- a) CPCB has formulated the guidelines and document available on its website²⁵.
- b) The Department identified sites for development of Biodiversity parks in 25 districts in mainstream Ganga and 2 districts in Yamuna covering area of 3591.98 hectares. A project on the same with estimated total cost 32381.755 lakhs was submitted to NMCG. The NMCG showed its limitation to fund the project and also made certain observations regarding the location of identified sites and costs involved through letter dated 13.05.2020.
- c) In July, 2020 the State planted 25 crore seedlings and the entire exercise was coordinated by Department of Environment, Forest and Climate Change, Government of Uttar Pradesh.

V. Best Practices for Mitigation and Management

²⁵CPCB(2020). *Guidelines for Biodiversity Parks*. Accessible at: <https://cpcb.nic.in/openpdffile.php?id=TmV3c0ZpbGVzLzgzXzE1ODk1MzQyMzBfbWVkaWFwaG90bzI1NDUucGRm>

1) One Drop Project India: ONE DROP Project works towards sustainable change through its unique ABC approach—by focusing on A - access to safe water for consumption and agriculture, B- behaviour change through locally-inspired social arts initiatives to address the cultural challenges of water, sanitation and hygiene and C-capital and skills training to improve the economic well-being of communities. The purpose of the project is to facilitate and accelerate participation and thus the implementation of Gram Vikas' program in 100 villages by developing artistic activities firmly rooted in local culture to raise collective awareness, educate and mobilize the populations around WASH issues. It was implemented in Odisha and carried out over four years 2011-2014 (UN,2015, p.10)²⁶.

2) Floating barrier: In the year 2015, Alpha MERS developed an indigenous design of floating trash barrier for controlling hyacinth and trash from flowing in water. The barrier made of steel and aluminum with a high tensile strength claims to have an ability to survive in both polluted water bodies and change in water levels. For the first time in November 2017 these barriers were deployed in Cooum river in Chennai. Currently, the barriers have been deployed at eight locations in Cooum river (NDTV,2018)²⁷.

3) Waste Management in Vengurla town, Sindhurdurg, Maharashtra: It is one of the towns in India which has turned waste into wealth. The town with population of 15000 adopted waste segregation at source and 95 percent of its waste was being segregated (as per 2017). In addition, it processes the waste and generates revenue out of it. Ramdas Kokare has been credited with such positive transformation. Plastic bags less than 50 microns were banned and littering and non-segregation was fined after two warnings. Citizens and sanitation workers were sensitized for waste segregation on a regular basis. As a result, they could convert a landfill site into a waste management park. Vengurla was conferred the Vasundhra Award by

²⁶ UN (2015). Water for Life' UN-Water Best Practices Award. Retrieved from: <https://www.un.org/waterforlifedecade/images/Waterforlifeinteriorcompletobaja.pdf>

²⁷ NDTV. (2018). An Innovation To Prevent Waste From Flowing Into The Sea, Rivers And Lakes, Can This Solve Water Pollution Problem?. Retrieved from: <https://swachhindia.ndtv.com/plastic-waste-pollutes-water-bodies-floating-barriers-bengaluru-20647/>

State government and it also got shortlisted as a successful model for 100 percent solid waste management under Swachh Bharat Abhiyaan (Down to Earth,2017)²⁸.

VI. Recommendations by the Oversight Committee

1) Despite the orders of Hon'ble NGT dated 22.08.2019 and 18.12.2019 regarding the safe removal of chromium dump at Rania, Kanpur it is observed by the Committee that no progress had been made. The Hon'ble Tribunal vide order dated 22.08.2019 directed to clear off the site within three months. In case of non-compliance of this order, penalty of 10 lakh per month, besides performance guarantee of Rs.1 crore was to be deposited with CPCB. Further, the Oversight Committee in its meetings held on 13.05.2020, 4.02.2020 and 30.1.2020 had given clear directions to the implementing agency UP State Industrial Development Agency (UPSIDA) for expediting the work and stated firmly that any delay is unacceptable. The Committee fixed the responsibility of Chief Secretary to ensure lifting of chromium dump immediately. However, till date, not a single truck load has been shifted to the nearby operational TSDF which is just 18 km from the site. Chief Secretary should be made personally accountable for ensuring shifting of the dump within one month. Administrative action be taken against responsible officers of UPSIDA for their laxity.

2) In compliance of Hon'ble NGT's directions dated 15.11.2019 in O.A.985/2018 and 986/2019, Environment Compensation of Rs 280 crore was imposed on defaulting industries for discharging sewage and toxic elements including chromium into river Ganga. Till date, no amount has been deposited. UPPCB was held liable to pay a sum of Rs. 1 crore for ignoring illegal discharge of sewage and other effluent containing toxic Chromium directly into river Ganga and taking a long time in taking action in spite of earlier proceedings before the Tribunal. UPPCB to explain reasons for their non-compliance. UPPCB should issue RCs against defaulters within one month.

3) Vide order dated 14.07.2020 in O.A.985/2019, the Tribunal had also directed the State of UP to pay environmental compensation of Rs. 10 crores for damage to the environment for permitting discharge of untreated sewage containing toxic Chromium into river Ganga directly. The State of UP was given the liberty to recover

²⁸ Down to Earth (2017). A Waste management model for small towns. Retrieved from: www.downtoearth.org.in.

the amount from the erring officers apart from taking action against the persons responsible. U. P Jal Nigam was held liable to pay sum of Rs. 1 crore for releasing untreated large quantity sewage containing toxic Chromium in river Ganga. These amounts were to be deposited with the CPCB within one month and the compliance had to be overseen by the Chief Secretary, U.P. None of the amounts have been deposited. Chief Secretary UP may be directed to ensure compliance and also explain the reasons for non-compliance so far.

4) The Committee reiterates the direction of Hon'ble NGT vide order dated 14.07.2020 in O.A.985/2019 which states that CPCB has to issue strict directions to ensure that no authority allows discharge of polluted sewage or polluted effluents directly into a water channel or stream even during the monsoon season.

5) Due to gross negligence of the concerned authorities regarding removal and shifting of chromium dump at Rania, the residents are facing major health issues. The Health survey report submitted by Dept. Of Health on 28.12.2019 shows that 22 percent of the sample population at Rania had elevated levels of chromium in their body (Refer Annexure VI). This indicates that sub soil contamination has reached a high level which is an extremely serious matter. However, to establish conclusively that it is due to the chromium dump in the area, an assessment of chromium levels of air, water and soil should be undertaken. Additional Chief Secretary (Health) Government of UP may be directed to ensure that this survey/study as recommended by the expert committee is conducted within two months and report sent to NGT.

6) The Hon'ble NGT vide order dated 22.08.2019 had directed to complete ongoing sewerage network work by 1.07.2020 and after that it was directed that payment of environmental compensation of Rs. 10 lakhs per month would be deposited with CPCB for discharging untreated sewage in any drain connected to river Ganga or its tributaries. Till date, 49 untapped drains out of total 86 drains in Phase I and 119 drains in Phase II are untapped. U.P. Jal Nigam/ Urban Development department must submit a progress report. Accordingly, CPCB shall initiate imposition of EC and issue notices within 15 days. Principal Secretary Urban Development should personally monitor the progress of tapping of untapped drains.

7) The Hon'ble Tribunal directed phytoremediation/bioremediation to be done as an interim measure until tapping of drains is complete. In case of non-compliance

beyond 1.11.2019, penalty of 5 lakh per drain per month was to be imposed by CPCB. Till date, 168 drains are untapped and bioremediation has taken place only in 33 drains. CPCB shall within next 15 days impose penalty of 5 lakh per drain per month for the drains in which bioremediation has not taken place beyond 1.11.2019. CPCB must submit report regarding how much EC has been realized out of total imposed EC of Rs 18 crore on 120 drains for non-compliance of this order for the period 1.11.2019 to 31.1.2020.

8) Vide order dated 22.08.2019 it was stated that with regard to sewerage works/STP under construction, after 01.07.2020, direction for payment of environmental compensation of Rs. 10 lakhs per STP per month to CPCB will apply. Accordingly, CPCB shall calculate EC and send notices to defaulters in the next 15 days. It shall also explain why notices have not been issued in this regard so far.

9) The oversight committee is concerned that the progress on ground is minimal and timelines keep on getting shifted. The State government, while keeping in mind the NGT directions, must provide firm timelines for completion of work within one month to the Committee with reference to the following issues:

- Tapping of untapped drains
- STP/CETPs installation in the State
- Disposal of Chromium dump at Rania, Kanpur
- Action Plan for treated water
- Complete demarcation of Floodplain zones in Phase I
- Detailed mapping of legacy waste and standardization of process for remediation
- Completion of project for conserving and sustainably managing Gangetic Floodplain Wetland

10) CPCB has installed 36 real time monitoring stations all across the country out of which 21 are in Uttar Pradesh as part of the Online Continuous Effluent Monitoring System (OCEMS). The number of stations in Ganga is 15, 5 on its tributaries and 1 is on a drain. A central control room has been established at UPPCB HQs to do 24x7 monitoring of pollution data relating to these stations. The system was very effective in monitoring pollution in Ganga river during Kumbh and was widely appreciated. The Committee feels that these stations be established in other left over pockets of pollution in river Ganga so that all gap areas are covered

and major polluting sources are monitored on 24x7 basis. UPPCB may be directed to ascertain the number of such stations required for ensuring monitoring of all such polluted river stretches in the State. A list regarding the location and tentative cost of setting up the stations alongwith likely sources of funding may be prepared by SPCB and submitted to the Committee within one month. The online monitoring stations will overcome the challenges of manual monitoring and prevent data fudging.

11) The State Pollution Control Board should ensure compulsory installation of Online Continuous Effluent Monitoring System (OCEMS) in all industrial units along with Pan-tilt Zoom Web Camera with open access to the department. Consent to operate shall be provided only after such compliance.

12) The Irrigation Department should coordinate with Forest Department of the State to identify vacant areas /flood planes on the banks of river Ganga which may be developed as Green Belts. An action plan regarding this may be submitted by Irrigation Department to Department of Forest, Uttar Pradesh within two months. Moreover, the Plantation model of Gautam Budh Nagar developed under Public-Private Partnership can be replicated in other districts of the State (Refer Annexure VII).

13) The Irrigation Department, Uttar Pradesh and Central Water Commission need to expedite work related to identification and demarcation of floodplain zones. There is lack of coordination at the field level between Irrigation Department and Revenue Department for correction of records. Chief Secretary should ensure coordination between the two departments so that floodplains are jointly demarcated, revenue records corrected accordingly, encroachments removed and pillars are fixed. The progress in this matter be monitored in Chief Secretary's monthly review meeting and informed to NGT regularly in the quarterly report.

14) The State government must ensure cleaning and maintenance of ghats by organizing local people, NGOs and professional agencies. The copy of the action taken with documentary evidences to be submitted to the Committee.

15) In order to prevent disposal of dead bodies into river Ganga and its tributaries provision of crematoria in rural areas is necessary. The existing scheme

of construction of crematoria in villages handled by Panchayati Raj Department needs to be strengthened.

16) The Committee recommends banning of idol immersion in Ganga and its tributaries in Uttar Pradesh. Chief Secretary may be asked to issue directions to concerned department for creation of artificial ponds (as done in NCR-Delhi region for preventing pollution in river Yamuna) for idol immersion during traditional festivals like Ganesh Chaturthi and Durga Puja specifying prior permission of District Administration and strict timelines pertaining to religious days only.

17) The Committee recommends steps to be taken for ground water recharge by digging of ponds and establishing drain network to tap excess runoff during rainfall. Such simple interventions have been taken up in district Mathura, Uttar Pradesh to increase groundwater level and rejuvenate water bodies (Refer Annexure VIII).

18) The Committee also recommends replication of successful waste management models such as that of Vengurla town in Sindhurdurg district, Maharashtra in small towns of Uttar Pradesh. This town has converted a landfill into a waste management park, generates revenue from waste and has paved way for Sustainable Development.

19) In order to restrict and regulate waste into rivers, the committee recommends use of floating barriers as being used on Cooum River in Chennai.

20) The Committee feels that there is no point establishing new STPs/CETPs without reforming the operational performance of existing STPs/CETPs. There is lot of scope for improving the efficacy and functioning of the current STPs/CETPs. They need to be continuously monitored on a 24x7 basis. All the STPs in the State should be equipped with SCADA, connected with a central control room, continuously monitored 24x7, their performance analysed on day to day basis, problem areas like maintenance issues be addressed without any delay and accountability be fixed for non performance/suboptimal performance. The Committee appreciates the One Operator One City scheme followed by UP, which will certainly help in focusing responsibility.

21) Phyto remediation measures have not been realistically tried. The DPR of Rs1796 crores for 459 drains appears excessive. It needs to be reviewed. It appears that these estimates are prepared by engineers and not by environmentalists. If

instead of civil construction, natural solutions are proposed, the project can be prepared at a fraction of the cost proposed currently and may be more efficacious. A few demonstration projects regarding phyto remediation at a relatively much lower cost could be taken up with the help of environment experts like Dr. CR Babu so that these proposed projects could be realistically remodeled.

21) Use of bio-plastics/bio-degradables in every sector viz. domestic and industrial sectors is a viable solution to prevent rivers from choking and warding off adverse implications on biodiversity. The State government may develop plans for switching to bio-plastics/bio-degradables at macro level within six months.

22) The residents of different districts are contended to see the clean water of Ganga and its tributaries during the lockdown period. In view of this, the Committee suggests conducting mass awareness campaigns and media-based water consciousness campaigns that make people sensitive towards the environment as well as show that they are an integral part of the solution. Further, "One Drop project" can be followed to create awareness about environment.

23) The Committee finds that a number of problems are coordination problems among various departments. Such issues can easily be resolved if there is a regular monthly meeting at the CS level, which unfortunately is not happening. The Committee requests the CS to hold a monthly monitoring meeting as laid down in the monitoring framework submitted by the State Govt before NGT.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principle Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action.

21-07-2020

21-07-2020

X Anup Chandra Pandey

DR ANUP CHANDRA PANDEY
MEMBER, OVERSIGHT COMMITTEE
Signed by: ANUP CHANDRA PANDEY

X SVS Rathore

JUSTICE SVS RATHORE
CHAIRMAN, OVERSIGHT COMMITTEE
Signed by: SURENDRA VIKRAM SINGH RATHORE

July 15, 2020

Please visit our website: oscngt.upsdc.gov.in for more information.

Annexure I- Inspection Reports of Kanpur, Prayagraj, Gorakhpur and Varanasi

Annexure II- UP Jal Nigam- Summary of Drains in Phase I Segment B and Phase II.

Annexure III- CPCB letter to Chief Secretary, Uttar Pradesh with reference to EC on Untapped drains.

Annexure IV- Advertisement copy of tender for removal of chromium dump at Rania, Kanpur Dehat.

Annexure V- Copy of Compliance Report of Government of Uttar Pradesh dated 11.06.2020.

Annexure VI – Report of Health Survey and Health Camps

Annexure VII – Plantation Model, Gautam Buddh Nagar

Annexure VIII - Restoration of water bodies, Mathura

Annexure IX – Minutes of Meeting by Oversight Committee

Annexure X –Letter Floodplain Demarcation

Annexure I

Inspection Survey Report- Kanpur

Questionnaire for Inspection

General Information

Name of the Officer: Mr. S.B. Franklin

Designation & Department: Regional Officer, U.P. Pollution Control Board, Kanpur

Location of work: Regional Officer, U.P. Pollution Control Board, 5243, Sadbhawana Nagar,
Awas Vikas-3, Kalyanpur, Kanpur

Contact number: 0512-25109999

Email ID: rokanpur@uppcb.com

Date of Survey (DD/MM/YY).....

Block 1

Objective 1: To identify Water Polluting Industries, Closed Industries and Industries running without proper permission near river banks in the district.

S. No	Name & Address of Industry	Category/ Sector	Product / Capacity	Current Status*	If operational, Consent taken in which Year (WATER)	Category (Red-1;Orange-2;Green-3;White-4)	Source of Water	ETP Status (Operating-1; Non-operating -2)	The unit is Compliant/ Non-Compliant as per NGT directions	If Non Compliant, then is EC imposed (Yes-1;No-2)			Remarks
1	FidaHussain Tannery (Nafees Leather Finishers), 24-A-175/158 A, Budhhighat, Jajmau, Dist: Kanpur, U.P.	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-	
2	A STAR TANNERS MANOHAR NGR. JAJMAU	Tannery	5	Not Operational	Closed by the Board	Red	Ground Water	Yes	-	-	-	-	
3	A.K. Bleaching and Dyeing, G 50, Stie-3, Panki, Kanpur	Dyeing & Bleaching	250 Kg/day	Operational	Granted	Red	Ground Water	Yes	-	-	-	-	
4	A.K. Finishers, 44/37A(5), RamraiSarai, Jajmau, Kanpur	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-	
5	A.K. Industries, 85 B, Dadanagar, Kanpur	Yarn/Textile Processing		Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-	
6	A.P.F.TANNERS(SABNAM TANNERY) 70/59 , SHITLA BAZAR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-	
7	AAMAN TANNERS , 104/98(20) , SANJAY NAGAR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-	
8	ABDULLA TANNERS PVT.LTD. , 16 B , GAJJUPURWA , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-	

9	AFTAB & COMPANY (Shaukat Ki Tannery), 396 Sanjay Nagar, Wajidpur, Jajmau, kanpur	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
10	AHMAD BILAL KI TANNERY , 187/183 , GAJJUPURWA , JAJMAU	Tannery	30	Not Operational		Red	Ground Water	Yes	-	-	-	-
11	AHMAD INTERNATIONAL , 367.368 , A , SANJAY NAGAR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
12	AHMAD LEATHER IND. 102/88, A-9(1), WAJIDPUR, JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
13	AHMAD TANNING IND. , 3 B , 150 FEET ROAD, JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
14	Ahteshyam leather & Leather Product (Old Name Nasir Ki Tannery), ShitalaBajar, Jajmau, Kanpur	Tannery	15	Operational	Granted	Red	Ground Water	Yes	-	23.01.2020	25000	-
15	AIJAJ TANNERS , 16-D, 150 FT. ROAD , JAJMAU	Tannery	70	Not Operational	Closed by the Board	Red	Ground Water	Yes	-	-	-	-
16	AIJAJ TANNERS 406/377 ASARFABAD JAJMAU	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
17	AISHA TANNING IND. , 3 A , 150 Fit Road JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes		23.01.2020	75000	
18	AJANTA TANNING IND. , 90/76 B , IDGAH ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
19	AKHTAR TANNERS , 112 A , WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
20	AKLAKH TANNERS 104 /99 GAJJUPURWA JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
21	Albarkah Tannery PVT LTD. 173/157-A25,BUDHIYAGHAT JAJMAU,	Tannery	110	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
22	ALIG IND. , 36 A ,150 FT. ROAD JAJMAU , KANPUR	Tannery	100	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
23	ALIG INTERNATIONAL , 150 FT. ROAD , JAJMAU	Tannery	120	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

24	Allianj Leather (Old Name Rafique Tannery), 184 A(5), Buriyaghat, Jajmau, Kanpur	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
25	ALLIED LETHER & LEATHER PROD. 51 A 150 FT. ROAD , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
26	ALMIJAN TANNING IND. , 94 A , WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
27	ALRAHBAR LEATHERS PVT.LTD. 173/157 , BHURIYAGHAT , JAJMAU	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
28	ALSABA TANNERS , 3-1 B , GAJJUPURWA , JAJMAU	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
29	AMAN ENTERPRISES (TAJ TRADERS) 71/60, SEETALA BAZAR JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
30	AMAN TANNERS(UNIT-2) , 104/90 A ,(17A) SANJAY NAGAR	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	13.08.2019	337500	-
31	Amar Brother Global Pvt. Ltd. Shivrajpur, Manpur, G.T. Road, Kanpur	Tannery o	3750 Kg/day	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
32	Amber Textiles, D 16, Site 2, Panki, Kanpur	Dyeing & Bleaching	300 Kg/day	Operational	Applied	Red	Ground Water	Yes	-	-	-	-
33	America Dyeing & Printing works Ganga Darwaja Angooribag Farrukhabad, pin- code No 209625	Dyeing & Printing	3500 meter/day	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
34	Amitech Industries Ltd, B-20, Panki Site-1, Kanpur	Yarn/Textile Processing		Not Operational (Dismantled)	-	Red	Ground water	NR	-	-	-	-
35	AnooShuklaKa Dyeing Plant,(Rita Knittwear) F-8, UPSIDC, Rooma, Kanpur	Yarn/Textile Processing	05 MT/Month	Operational	granted	Red	Ground water	Yes	-	-	-	-
36	ANWAR Ahmad KI TANNERY , 175/158 , 4-C , BHURIYAGHAT , JAJMAU	Tannery	20	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
37	Arafat Leather Finishers. 201/194-B, Ramrai Sarai, Jajmau, Kanpur	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

38	ARAFAT TANNERS(N.J.TANNERS) 201/194, SHEETLA BAZAR, JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
39	ARSHI INTERPRISES (NAJULLA TANNERY) , 175/158 B-2 , BHURIYAGHAT , JAJMAU	Tannery	25	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
40	ASHA EXPORT (ASHA HIDES) 466/868 , NEAR STATE BANK , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
41	ASHU CHARM UDYOG 96/82 JAJAMAU RAOD JAJMAU	Tannery	5	Not Operational	Rejected	Red	Ground Water	Yes	-	-	-	-
42	ASIA TANNERY PVT.LTD. , 1-A, PURANI CHUGGI , 1 A , JAJMAU	Tannery	150	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
43	ASIF LEATHER FINISERS , 27 A , 150 FT. ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
44	ASLAM TANNERS , 860-864, WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
45	ASLAM TANNERY , 42 A, BHURIYAGHAT , JAJMAU	Tannery	10	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
46	Avon Dyeing, 41-A, Industrial Area, Dada Nagar, Kanpur, U.P	Dyeing		Not Operational	-	Red	Ground Water	Yes	-	-	-	-
47	AWADH TANNERY ,333/307, BHALLA STATE , JAJMAU	Tannery	20	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
48	Aziz LEATHER FINISERS , 171/155 , BHURIYAGHAT , JAJMAU	Tannery	65	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
49	B.M.Sons, Angooribagh, Farrukhabad	Dyeing		Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
50	BABA HIDE (ZOE B LEATHER FINISERS) 87/1,, WAJIDPUR , JAJMAU	Tannery	60	operational	Granted	Red	Ground Water	Yes	-	-	-	-
51	BABLU INTERPRISES 90/76, B.K.U. HADDI MEEL CHAURAHA	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

52	Basotia Ind., C-16,17, Site-4, Panki, Kanpur	Dyeing	350 Kg/day	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
53	BEST TANNING IND. , 150 FT. ROAD , JAJMAU	Tannery	60	Not Operational (Dismantled)	Granted	Red	Ground Water	Yes	-	-	-	-
54	Bharat Dyeing, Sujatganj, Kanpur	Dyeing & Printing		Not Operational (Dismantled)	-	Red	Ground Water	NR	-	-	-	-
55	BHARAT TANNING IND. , 150 FT. ROAD , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
56	Bhardwaj Textile, 76 A, Dada Nagar, Kanpur.	Dyeing & Bleaching		Not Operational (Dismantled)	-	Red	Ground Water	NR	-	-	-	-
57	BLUE STAR FINISERS , 996-999 , WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	06.12.19	162500	-
58	BRIGHT TANNING IND. , IQBAL STREET , JAJMAU	Tannery	40	Not Operational	Granted	Red	Ground Water	Yes	-	13.08.2019	125000	-
59	C.E.T.P, Jajmau, Kanpur	CETP	36 MLD	Operational	Rejected	Red	Tannery effluent and domestic waste water	CETP	-	-	-	-
60	C.R. Clothing Pvt. Ltd., D 1, Ind Estate, Farrukhabad	Dyeing & Printing		Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
61	CARVAN TANNERS , 103 , 104 A , WAJIDPUR , JAJMAU	Tannery	60	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
62	Cawnpore Woolen Mills, Civil Lines, Kanpur	Textile		Not Operational	-	Red	Industry not in operation since last six years	No	-	-	-	-
63	CENTRAL LEATHER FINISERS 112 A /4 WAZIDPUR JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
64	CENTURY LEATHER , 82 A , WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
65	CHAUDHARI LEATHER FINISERS , OPP. SULTAN	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-

66	Chawla Textiles. 92-A, Industrial Area, Dada Nagar, Kanpur ,U.P.	Dyeing & Textile	250 Kg/day	Operational	Applied	Red	Ground Water	Yes	-	-	-	-
67	CLASSIC TANNERS , 63 , 150 FT. ROAD , JAJMAU	Tannery	-	Not Operational (Dismantled)	Not Applied	Red	Ground Water	NR	-	-	-	-
68	CLASSIC TANNIG IND. 102 /88 JAJMAU	Tannery	50	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
69	COMMERCIAL TANNERS, 94/80 , DARGH SARIF ROAD , JAJMAU	Tannery	-	Not Operational (Dismantled)	Not Applied	Red	Ground Water	NR	-	-	-	-
70	CROWN TANNERS , 192/184 , RAMRAI SARAI , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
71	CROWN TANNERS(PERFECT TANNERS) 531 , 150 FT. ROAD , JAJMAU	Tannery	5	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
72	CROWN TANNING IND.(NAW DURGA TANNERY) , 62 A , WAJIDPUR	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
73	DANISH LEATHER 111B ,CHHABEELEPURWA JAJMAU	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
74	DANISH TANNERS, 913, WAZIDPUR JAJMAU	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	20.12.19	87500	-
75	DECENT LEATHER FINISERS , 40/39 , GAJJUPURWA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
76	Deep Knitwear, C-19, Panki Site-4, Kanpur	Yarn/Textile Processing	250 Kg/day	Operational	Granted	Red	Ground water	Yes	-	-	-	-
77	DELHI TANNERY , 395/366 , SHITLA BAZAR , JAJMAU , KANPUR	Tannery		Not Operational (Dismantled)	Self Closed	Red	Ground Water	NR	-	-	-	-
78	Devine Synthetic, B-9, 10, Panki Site-4, Kanpur	Yarn/Textile Processing	100 Kg/day	Operational	Granted	Red	Ground water	Yes	-	-	-	-
79	Diamond Hosiery, 29 B, Dadanagar, Kanpur	Yarn/Textile	720 Kg/day	Operational	Granted	Red	Ground water	Yes	-	-	-	-

		Processing										
80	DIAMOND TANNERS , WAJIDPUR , JAJMAU	Tannery	50	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
81	DON TANNING IND.(ABIDA TANNING IND.)76 A , IDGAH ROAD , JAJMAU	Tannery	40	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
82	Double Aar Industries, D-4, Site-4 Panki Industrial Area, Kanpur	Bleaching	250 Kg/day	Operational	Granted	Red	Ground water	Yes	-	-	-	-
83	EAGLE TANNERY, 425/390, MAKKU SAID KA BHATTA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
84	Elgin Mill Co. Ltd. Unit-1 , Kanpur	Textile		Not Operational	Self Closed	Red	Ground Water	No	-	-	-	-
85	Elgin Mill Co. Ltd. Unit-2 , Kanpur	Textile		Not Operational	Self Closed	Red	Ground Water	No	-	-	-	-
86	EMCO IND. , 70 (A) 150 FT. ROAD , JAJMAU	Tannery	8	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
87	EURO LEATHER (ISRAT KI TANNERY), 176/169, LALTUPURWA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	26.12.19	87500	-
88	EUROASIA LEATHER LTD. ,(Tajawar Husain ki Tannery) 101/87 B (A-1) WAJIDPUR JAJMAU	Tannery	120	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
89	EVEREST EXPORT , 175/158 B 3 , BHURIYAGHAT , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
90	EVEREST TANNERS , 184 C- 2 , BHURIYAGHAT , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
91	EVEREST TANNERY UPHOLSTERY DIVISION (FARHAT ZABI KI TANNERY) , 175/158 B-4 , BHURIYAGHAT , JAJMAU	Tannery	100	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
92	EVEREST TANNING IND. , (UNIT-2) , 184 B-1 , BHURIYAGHAT , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

93	EVEREST TANNING IND. , 97 A , WAJIDPUR , JAJMAU	Tannery	15	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
94	EVERGREEN TANNERY , 90 A , WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
95	FAHIM LARI KI TENNERY 56/55 GAJJUPURWA JAJMAU	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
96	FAK LEATHER FINISHERS, 76/65-21, B, RASULABAD LUCKNOW ROAD JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
97	FALAK ENTERPRISES , 12/9 , GAJJUPURWA , JAJMAU	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
98	FARHAN TANNERS , 172/156 , BHURIYAGHAT, WAJIDPUR, JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
99	FARJAM TANNERS , 416 A PuraniChungi JAJMAU Road	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
100	FARJANA TANNERY , 406/377, ASARFABAD , JAJMAU	Tannery	25	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
101	FEMOUS TANNERY , 163/165 , LALTUPURWA , JAJMAU	Tannery	30	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
102	FINISHED LEATHER JOB WORK, 433/398, MAKKU SHAHEED KA BHATTA , JAJMAU	Tannery	50	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
103	FIROJ KI TANNERY , UPSANA TANNERY LANE , GAJJUPURWA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
104	FIROJ TANNERS(I) , 379/1-D, IQBAL STREET , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
105	FIROJ TANNERS(II) , IQBAL STREET , JAJMAU	Tannery	30	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
106	G.N. LEATHER 169 / 162 JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	26.12.19	25000	-
107	G.P. LEATHER PAHALWAN TANNERY UNIT -1 GAJJUPURWA JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

108	G.S. TANNERS , 38 C , 150 FT. ROAD , JAJMAU	Tannery	25	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
109	GAJALA TANNERY (RAZZAK TANNERY) 189/172 , DARGHA SARIF ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
110	Ganga Knit Fab, C-98, Rooma Industrial Area, Kanpur	Yarn/Textile Processing	1440 Kg/day	Operational	Granted	Red	Ground water	Yes	-	-	-	-
111	Ganga Textile, C-23, Panki Site-5, Kanpur	Yarn/Textile Processing	500 Kg/day	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
112	Ganjiwala Pvt.Ltd.,Pokharpur , Kanpur	Dyeing & Bleaching		Not Operational (Dismantled)	-	Red	Ground Water	NR	-	-	-	-
113	GAURI TANNERS (KAMRUDEEN KI TANNERY) 179 , LALTUPURWA	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
114	GAUSH LEATHER FINISHERS BHALLA ESTATE JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
115	Gayatri Textiles, S 37, Site 4, Panki, Kanpur	Bleaching		Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
116	GAZAL TANNING IND. 104 /90 1A WAZID PUR JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
117	GEM TANNERS , 112A/3 , WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
118	GLOBE IND. CORPORATION (UNIT-2) SANJAY NAGAR , JAJMAU (NEW GLOBE EXIM)	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
119	Globe Industry (MUSTAQ AHMAD KI TANNERY, MAKKU SAEED KA BHATTA), 18 B Wajidpur, , JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	26.12.19	12500	-
120	GLOBE LEATHER INDUSTRIES (GLOBE IND. CORPORATION) , 37 A , 150	Tannery	8	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

	FT. ROAD , JAJMAU											
121	GLOBE TANNERS , 52A , 150 FT. ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
122	GOLDEN ENTERPRISES, 175/158 A 25 D, BHUDHIA GHAT JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
123	Goldi Threads, 219, Bhawanipur, Mandhana, kanpur	Yarn/Textile Processing		Not Operational	Not Applied	Red	Ground water	Yes	-	-	-	-
124	GOLDSTAR LEATHER BOARD ,70, 150 FT. ROAD , JAJMAU	Tannery	10	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
125	GOODWILL TANNERS , 98 A , WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	26.12.19	62500	-
126	GREATER ARAFAT TANNERY PVT. LTD. 12 C , 150 FT. ROAD , JAJMAU	Tannery	90	Operational	Granted	Red	Ground Water	Yes	-	17.01.2020	37500	-
127	GUJRAT TANNERS , 104/90 A, PLOT NO, 369-370, SANJAY NAGAR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
128	GULJAR OVERSEASE , HINDUSTAN COMPOUNG , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
129	H RAHMAN TANNING INDUSTRIES 101 /87 WAZIDPUR JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
130	H.K.TANNING , 150 FT. ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
131	H.R.TRADERS , 111 F, CHABILEPURWA , JAJMAU , KANPUR	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
132	H.S. LEATHER 34/142 GAJJU PURWA JAJMAU	Tannery	5	Not Operational	not Applied	Red	Ground Water	Yes	-	-	-	-
133	HABIB LEATHER FINISERS(HABIB TANNERY) , 14 b, 150 FT. ROAD , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
134	HABIB TANNERY PVT.LTD. , 15 B, 150 FT. ROAD ,	Tannery	100	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

JAJMAU												
135	HAFIZ SONS TANNERY , 93 A , WAJIDPUR , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
136	HAMID LEATHER FINISERS ,1-D, GAJJUPURWA, JAJMAU	Tannery	60	Not Operational	Not Applied	Red	Ground Water	Yes	-	24.07.2019	387500	-
137	HAMRAJ TANNERS , 175/158 , B, BHURIYAGHAT , JAJMAU	Tannery	25	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
138	HANIF LEATHER, 331/306 BHALLA ESTATE JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
139	HAQ TANNERS , 97 A , WAJIDPUR , JAJMAU	Tannery	35	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
140	HARRIS LEATHER FINISERS , 15 B, 150 FT. ROAD , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
141	HAYAT TANNERY ,, 37/A, GAJJPURWA, CHABILEYPURWA, MOTI NAGAR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	27.06.2019	25000	-
142	HAZI IQABAL AND CO. PURANA NAM NAJ TANNING IND. RAM RAI SARAI 17 A , JAJMAU	Tannery	30	Not Operational (Dismantled)	Not Applied	Red	Ground Water	NR	-	-	-	-
143	HEENA LEATHER EXIMS (ALVI LEATHER) 332 / 308 A 2B BHALLA ESTATE JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
144	HILTON TANNING IND. 197 / 189 RAMRAISARAI JAJMAU	Tannery	60	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
145	HIMALYA TANNERS , 150 FT. ROAD , JAJMAU	Tannery	50	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
146	HINA INTERPRISES , RAM RAI SARAI , JAJMAU	Tannery		Not Operational (Dismantled)	Not Applied	Red	Ground Water	NR	-	-	-	-
147	HOMERA TANNING IND. ,I D(17-A-1) 150 FT. ROAD , JAJMAU	Tannery	150	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

148	HUDA HIDE AGENCY (KAZI LEATHER) 177-A, CHHABEELEPURWA JAJMAU	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
149	I.A. Chemical (AMIN ENTERPRISES), 71 /60 A, SEETALABAZAR JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	26.12.19	12500	-
150	ILAHY TANNERY , 43/36 , SITLA BAZAR , JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
151	IMPERIAL LEATHER FINISERS PVT.LTD. , CHABILEPURWA , JAJMAU	Tannery	30	Operational	granted	Red	Ground Water	Yes	-	-	-	-
152	INDIA INTERPRISES(GREATER INTERPRISES) 90/76 C, 150 FT. ROAD , JAJMAU	Tannery	15	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
153	INDIAN NATIONAL TANNERY, PURANI CHUNGI JAJMAU	Tannery	165	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
154	INDIAN TANNING IND. , 150 FT. ROAD , JAJMAU	Tannery	300	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
155	Industrial Enterprises, C-15, Site-1, Panki Kanpur.	Dyeing		Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
156	INSHA LEATHER FINISERS , 160 C, GAJJUPURWA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
157	INTERNATIONAL TANNING IND. , 645 , WAJIDPUR , JAJMAU	Tannery	30	Operational	granted	Red	Ground Water	Yes	-	-	-	-
158	IQBAL & CO. , ASARFABAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
159	IQBAL AHAMAD KI TANNERY, 71/60 A, SEETALA BAZAR, JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	26.12.19	12500	-
160	IQBAL AHAMAD KI TANNERY 12/9 BANAWARILAL KA BAGICHAA JAJMAU	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-

161	IQBAL TANNERS , 16-C-1-A, 150 FT. ROAD , JAJMAU	Tannery	60	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
162	IQBAL TANNERS, 6-D , 92/87 , GAJJUPURWA JAJMAU, Kanpur	Tannery	20	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
163	Iqbal Tannery (Afaque Export, 345/317, Jajmau, kanpur	Tannery	50	Not Operational	Not Applied	Red	Ground Water	NO	-	-	-	-
164	IRFAN TANNERS , 75 A , Idgah Road WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
165	IRFAN TENNARY, 70/59, SHEETLA BAZAR, JAJMAU ROAD JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
166	IRSHAD KI TANNERY(Irshaad Split Works) , 391/362, SEETALA BAZAR JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
167	ISHRAT FINISERS INDUSTRIES, 173/166 , LALTUPURWA , JAJMAU	Tannery	25	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
168	ISLAM LEATHER FINISHERS, 34/141, GAJJU PURWA, JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
169	ISLAM TANNERS, 93/79, C- 150 FT. ROAD, JAJMAU , KANPUR	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
170	J.K. Cotton Spinning & Weaving co.Mills Ltd., jaribchowkiKalpi Road, Kanpur pin code 208012	Dyeing & Textile		Not Operational	-	Red	Ground Water	Yes	-	-	-	-
171	J.N. INTERNATIONAL (JALALA KI TANNERY) 391/362 SEETALA BAZAR JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
172	J.P. Knit Wears, S-9 Site-4, Panki, Kanpur	Yarn/Texti le Processing	320 Kg/day	Operational	Granted	Red	Ground water	Yes	-	-	-	-
173	J.S. Yarn TaxtilePvt.Ltd., C-33, Rooma Industrial Area, Kanpur	Yarn/Texti le Processing	2700 Kg/day	Operational	Granted	Red	Ground water	Yes	-	-	-	-

174	JAI BHARAT INTERPRISES, 2 A, BHALLA ESTATE, JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
175	JAJMAU LEATHERS FIFNISHERS (BIHARI TENNERY) 16 B-1, JAJMAU	Tannery	30	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
176	JAMAL IND , 7/2 , GAJJUPURWA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	31.12.19	150000	-
177	JAMEEL AHAMAD 12/9 BANAWARILAL KA BAGICHA GAJJUPURWA	Tannery		Not Operational (Dismantled)	not Applied	Red	Ground Water	NR	-	26.12.19	500000	-
178	Jet KnitwearsPvt.Ltd., 57A, Dada Nagar, Kanpur	Yarn/Texti le Processing	26 MT/Mon th	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
179	JISHAN TRADING CO.(SAHBUDDIN KI TANNERY) 71/60 A(4), SEETALABAZAR JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
180	JOHARA TANNERY 168 /161 GAJJU PURWA JAJMAU	Tannery	5	Not Operational		Red	Ground Water	Yes	-	-	-	-
181	Junaid Tannery (Infront of Falak Enterprises, Gajjupurwa, Jajmau, Kanpur.	Tannery		Not Operational (Dismantled)	Not Applied	Red	Ground Water	NR	-	-	-	-
182	JUNAID TANNING IND. , 93/79 A, IDGAH ROAD , JAJMAU	Tannery	60	Not Operational	not Applied	Red	Ground Water	Yes	-	03.06.2019	113375 00	-
183	K & AAR ACCESSARIES, 18 C ANGOORIBAGH, FARRUKHABAD	Dyeing & Printing		Not Operational	Granted	Red	Ground water	Yes	-	-	-	-
184	K VinayakCoatsons, Plot No. C-21, Rooma Industrial Area, Kanpur	Yarn/Texti le Processing	540 Kg/day	Operational	granted	Red	Ground water	No	-	-	-	-
185	K.C.TAIN, 101/87 , VAJIDPUR JAJMAU	Tannery	10	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
186	K.S.M. Hosery, G-2, G-3, Rooma Industrial Area, Kanpur	Yarn/Texti le Processing	540 Kg/day	Not Operational	Granted	Red	Ground water	No	-	-	-	-
187	Kalpana Dying, Ambedkar Nagar, Narksa, farrukhabad	Dyeing		Not Operational	Not Applied	Red	Ground Water	No	-	-	-	-

188	KAMAAL TANNING IND. , 43/36 , SHITLA BAZAR , JAJMAU	Tannery	200	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
189	KAMAL ENTERPRISES, 331/306-B, BHALLA ESTATE JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	26.12.19	12500	-
190	Kamla Dyeing (Kamla Prints), Ambedkar Nagar, Khanpur, Farrukhabad	Dyeing & Printing	1200 Meter/day	Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
191	Kanpur Texcel (P) Ltd., 12 B/3 Dada Nagar Kanpur Nagar	Textile	900 Kg/day	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
192	KARAMAT TANNING IND. 783, SANJAY NAGAR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
193	Karamat Tanning Industries (Old Name Allies Leather Export), 783A, Sanjay Nagar, wajidpur, Jajmau, Kanpur	Tannery	30	Not Operational	Granted	Red	Ground Water	No	-	-	-	-
194	KartarTextiles,Plot No. 2 D, Panki Site 5, , Kanpur	Bleaching		Not Operational	-	Red	Ground Water	Yes	-	-	-	-
195	KASIF TANNERY , 16 B, GAJJUPURWA,, JAJMAU	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
196	KHALID LEATHER FINISERS , 3 , GAJJUPURWA , JAJMAU	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
197	KHALID TANNERS (SAJID TANNERS) 86 A , WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
198	KHALID TANNERY 9/6, ASARFABAD JAJMAU	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
199	KHAN LEATHER FINISHERS, MAKKU SAHID KA BHATTA JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
200	KHATUN TANNERS(RASID TANNERS) , HIDUSTAN COMPOUND , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
201	KHURSHEED ANWAR KI TENNERY 12/9 BANWARI KA BAGICHA JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

202	KHWAJA FINISHERS, 381/360 A, SHEETLA BAZAR, JAJMAU ROAD JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
203	KisanSahkariChini Mills Ltd (Distillery Unit) Farrukhabad, U.P.	Distillery	Sprint- 30 KLD, Ethenol- 20 KLD	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
204	KisanSahkariChinni Mills Ltd. (Sugar unit), Kayamganj, Farrukhabad, U.P.	Sugar		Operational	Granted	Red	Ground Water	Yes	-	-	-	-
205	Krishna Textile, Dadanagar, Kanpur	Yarn/Texti le Processing		Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
206	Kushwaha Printers Narkasa, Farrukhabad	Dyeing & Printing		Not Operational	Not Applied	Red	Ground Water	No	-	-	-	-
207	Laeek Tanners (Madeena Traders), 117/124, Gajipurwa, Jajmau, Kanpur	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
208	LARI TANNERY (Moh. Ishaq, Moh. Ismile), JAJMAU ROAD , JAJMAU	Tannery	300	Operational	Revoked	Red	Ground Water	Yes	-	-	-	-
209	Lavangana Textile, D-3, UPSIDC, Panki Site-4, Kanpur	Yarn/Texti le Processing		Not Operational	-	Red	Ground water	NR	-	-	-	-
210	Laxmi Dying & Bleaching, 123/436, Fazalganj, Kanpur	Dyeing & Bleaching		Not Operational (Dismantled)	-	Red	Ground Water	Yes	-	-	-	-
211	LEATHER AGE (ACME TANNERS) , HIDUSTAN COMPOUND , JAJMAU	Tannery	120	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
212	LEATHER IMBOSING , 379/D-3, IQBAL STREET , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	04.06.2019	200000	-
213	LEATHER LIFE, 77/66, SEETLA BAZAR JAJMAU	Tannery	5	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
214	LEATHER TEND (FAYAJ TANNERS), D.T.S. ROAD , JAJMAU	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-

215	LEATHER WORLD , 184 A-1 , WAJIDPUR , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
216	LEBERTY TANNERS INDIA DARGAH SARIF JAJMAU	Tannery	5	Not Operational (Dismantled)		Red	Ground Water	NR	-	-	-	-
217	LEBERTY TANNERS, 173/157 Burhiaghat , JAJMAU	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
218	LEEJA LEATHER , 330 /306 , BHALLA ESTATE, JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
219	Liaba Leathers (Old Name New Moon Light Tannery) 829 A, Wajidpur, Jajmau, Kanpur	Tannery	20	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
220	LIBERTY LEATHER INDIA , 189/172 DARGH SARIF ROAD , JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
221	LIYAKAT LEATHER FINISERS (AMAN TANNERY) 127, IQBAL STREET , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
222	Lohiya Packaging Manufacturing, New Name (LOHIA CORP. Ltd.) Chauberpur , Kanpur	Machines Parts	400 Uint/Yea r	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
223	M.A LEATHER, 159/152 B, LATTU PURWA JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
224	M.H. TANNERS (HAZI BADDE TANNERY), 433,398, MAKKU SAID KA BHATTA , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
225	M.I.SADDEL WORK , 24 C , WAJIDPUR , JAJMAU	Tannery	30	Not Operational	not Applied	Red	Ground Water	Yes	-	-	-	-
226	M.J. Dyeing (India Dying Works), F-8 Site- 5, Panki, Kanpur	Dyeing		Not Operational	-	Red	Ground Water	Yes	-	-	-	-
227	M.K. Dyeing,G 82, Site-3, Kanpur	Dyeing & Bleaching	250 Kg/day	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
228	M.M. LEATHER FINISERS(ANNA TANNERY) 109/90 (E) WAJIDPUR ,	Tannery	20	Not Operational	not Applied	Red	Ground Water	Yes	-	-	-	-

JAJMAU												
229	MAC INTERNATIONAL, 4 A, RAMRAI SARAI, RASOOLABAD ROAD JAJMAU ROAD JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
230	Mahalaxmi Textile Ind., 155 B Dada Nagar, Kanpur	Textile		Not Operational	Not Applied	Red	Ground Water	No	-	-	-	-
231	Mahaveer Textile, 444 A, Site-1, Panki, Kanpur	Dyeing (Dry Work-only weving&St iching)		Operational	Granted	Green	Ground Water	Yes	-	-	-	-
232	MAHBOOB SONS 104 /90 A 21, 150 FEET ROAD. KANPUR	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
233	MAQDOOM TANNING IND. 103 /89 JAJMAU	Tannery	25	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
234	MASH INTERNATIONAL , 83/69 , HIDUSTAN COMPOUND , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
235	MERAJ TANNING IND. 102/87, WAJIDPUR , JAJMAU	Tannery	100	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
236	MERAZ LEATHER , 10 B BHALLA ESTATE JAJMAU	Tannery		Not Operational (Dismantled)		Red	Ground Water	NR	-	-	-	-
237	MERCURY LEATHER INDUSTRIES, 265 , WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
238	MERIT LEATHER FINISERS , 414 , SANJAY NAGAR , JAJMAU	Tannery	110	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
239	MERIT LEATHER PROD. , 91 A , WAJIDPUR , JAJMAU	Tannery	40	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
240	Minar Industries (Old Name Hindustan Tannery Pvt.LTd.), 1133/1134, Wajidpur, Jajmau, kanpur	Tannery	200	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
241	MINAR INDUSTRIES. , 401 , SANJAY NAGAR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

242	MOBIN TANNERS , 91 A , WAJIDPUR , JAJMAU	Tannery	40	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
243	MOH. RIZWAN KI TANNERS 169 GAJJU PURWA JAJMAU	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
244	MOIN TANNERS, 382/353, BANGALI GHAT JAJMAU	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
245	MONA TANNING IND., MONA NAGAR , JAJMAU	Tannery	50	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
246	MondeyApprials, Sadipur, Mandhana, Kanpur	Yarn/Texti le Processing	450 Kg/day	Operational	granted	Red	Ground water	Yes	-	-	-	-
247	MUGIZ TANNERS, 329/308, BHALLA ESTATE, JAJMAU KANPUR	Tannery	15	Operational	granted	Red	Ground Water	Yes	-	-	-	-
248	Muir Mill, Kanpur	Textile		Not Operational	Self Closed	Red	Ground Water	No	-	-	-	-
249	Mukund Industry, J-16, site-3, Panki Kanpur	Yarn/Texti le Processing	200 Kg/day	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
250	MUSTAFIJ AHMAD KI TANNERY , 964 K , WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
251	N.I.F. PVT LTD, VILL- BRAHAMPUR SHIVRAJPUR, KANPUR	Dairy	900 KLD	Operational	Granted	Red	Ground water	Yes	-	-	-	-
252	N.R. SILK INTERNATIONAL (LLP), 2/12 A, ANGOORIBAGH FARRUKHABAD	Dyeing & Printing	1000 meter/da y	Operational	Granted	Red	Ground water	Yes	-	-	-	-
253	N.R. TANNERS ,175/158 F-1, BHURIYAGHAT , JAJMAU	Tannery	20	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
254	N.R. Tanners Unit-2, 175/158, F-2, Buiaghat, Jajmau, Kanpur	Tannery	10	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
255	N.S. TANNERS , 84-A , WAJIDPUR , JAJMAU	Tannery	25	Operational	Granted	Red	Ground Water	Yes	-	06.12.19	87500	-
256	N.S. TANNERS , UNIT-2 , 83A , WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
257	NADIRI EXPORT 150 FEED ROAD JAJMAU	Tannery		Not Operational		Red	Ground Water	NR	-	-	-	-

				(Dismantled)								
258	NADIRI LATHER FINISHERS 150 ROAD JAJMAU	Tannery	60	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
259	NADIRI TANNING IND. , 96 A , WAJIDPUR , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
260	Nafis Ki Tannery, (N.A. Traders) Chhabilepurwa, Jajmau, kanpur	Tannery	5	Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
261	NAGAURI TANNING IND. WAJIDPUR , JAJMAU	Tannery	50	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
262	NAUSAD LEATHER FINISERS , 30 A , IDGAH ROAD , JAJMAU	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
263	NAVI LEATHER FINISHER , 58 A, 150 FT. ROAD , JAJMAU	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
264	NAVRATAN TANNERY , 532, 33 , 150 FT. ROAD , JAJMAU	Tannery	100	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
265	NAZ LEATHER FINISERS , 14 A , 150 FT. ROAD , JAJMAU	Tannery	50	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
266	NAZ TANNERS , 111/5, 150 FT. ROAD , JAJMAU	Tannery	25	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
267	NAZ TRADERS 150 FEET ROAD JAJMAU	Tannery	5	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
268	NEW ERA INTERNATIONAL , 16 C , GAJJUPURWA , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
269	NEW ERA TANNING CENTRE 105 /100 GAJJU PURWA JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
270	New JAVED TANNERY , 480/379 , GAJJUPURWA JAJMAU	Tannery	40	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
271	NEW LEATHER LINE , 88/74 , 63 K 12 , HIDUSTAN COMPOUND , JAJMAU	Tannery	20	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

272	NEW LIGHT TANNERS , 59 A, 150 FT. ROAD , JAJMAU	Tannery	120	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
273	NEW LIGHT TANNING IND. ,125, 150 FT. ROAD , JAJMAU	Tannery	120	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
274	NEW MODERN INDIA TANNERY, 395 /366, SHEETLA BAZAR, JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
275	New Taj leather finishers, 140 wajidpur, Jajmau, Kanpur	Tannery	30	Not Operational	not Applied	Red	Ground Water	Yes	-	23.12.19	87500	-
276	NEW UNIVERSAL TANNERY , 419/387, PURANI CHUNGI, JAJMAU	Tannery	100	Not Operational	not Applied	Red	Ground Water	Yes	-	-	-	-
277	New Victoria Mill, Kanpur	Textile		Not Operational	Self Closed	Red	Ground Water	No	-	-	-	-
278	NIDA TANNERS , 189/172 , JAJMAU ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
279	Nirbhay Industries, A-3, Rooma Industrial Area, Kanpur	Yarn/Textile Processing	2070 Kg/day	Operational	granted	Red	Ground water	No	-	-	-	-
280	NISAR SONS(LARI TANNERY) , 166 , GAJJUPURWA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
281	NISHA ENTERPRISES (SAUD TANNERS) 12/9 GAJJU PURWA JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
282	NISHA TRADERS , 25/20 , GAJJUPURWA , JAJMAU	Tannery	20	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
283	Nivada Tanners (Kadeer Industry) 94/80, Jajmau Kanpur	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
284	NIZAM TANNERS 46/45 GAJJU PURWA JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
285	NOOR LEATHER FINISERS , GAJJUPURWA , JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
286	NOOR TANNERS , 5 BLOCK B , 150 FT. ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
287	Noor Ullah Tanners (Old name Nishat Tanners), Wajidpur, Jajmau, Kanpur	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

288	NORTHERN TANNERY , 150 FT. ROAD , JAJMAU	Tannery	370	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
289	NUSRAT TANNERY PVT.LTD. , 22/19 , GAJJPURWA , JAJMAU	Tannery	35	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
290	O.E.F PhoolBagh	Tannery o	Defence Equipme nt	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
291	O.P.O. Dye Chem, Dada Nagar, Kanpur	Dyeing		Not Operational (Dismantled)	Self Closed	Red	Ground Water	NR	-	-	-	-
292	OMEGA INTERNATIONAL (RENNETS ESTERN EXPORT) 2B, 35 , RAMRAI SARAI , JAJMAU	Tannery	150	operational	Granted	Red	Ground Water	Yes	-	-	-	-
293	ORIENTAL TANNING IND. , 5 BLOCK B , 150 FT. ROAD , JAJMAU	Tannery	35	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
294	OVERSEASE TANNING CORPORATION , 3 B , A-BLOCK , 150 FEET ROAD, JAJMAU	Tannery	30	Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
295	P LAL EXPORT, 2/118 B, ANGOORIBAGH FARRUKHABAD	Dyeing & Printing		Operational	Granted	Red	Ground water	Yes	-	-	-	-
296	PACIFIC LEATHER FINISERS , 197/189 , RAMRAI SARAI , JAJMAU	Tannery	120	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
297	PACIFIC LEATHER PVT.LTD. , 198/200 , GAJJPURWA, JAJMAU	Tannery	60	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
298	PAHALWAN TANNERY(UNIT-2) , GAJJUPURWA , JAJMAU	Tannery	20	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
299	Pandey Dyeing & Printing Works, Near Bansmandi, Angooribagh, Farrukhabad	Dyeing & Printing	2000 Meter/D ay	operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
300	PARADISE LEATHER FINFISHERS , 16 B(2), CHABEELEPURWA JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

301	PARAMOUNT TANNERY IND. , 19 LALTUPURWA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
302	PARK LEATHER(O.N.AJJ TANNERS) 58/47 , SHITLA BAZAR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
303	PASHA TANNERS 8/5 B - 2 ASARFABAD JAJMAU	Tannery	5	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
304	PENJA LEATHERS , 104/90 (24B-3-D) SANJAY NAGAR , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
305	PENJA TANNING IND. PVT. LTD. , 104/90(23A) , SANJAY NAGAR	Tannery	180	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
306	PHALWAN TANNERY(UNIT-3) GAJJUPURWA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
307	Prakash Textile, Panki Site-2, Kanpur	Dyeing & Bleaching	200 Kg/day	Operational	granted	Red	Ground Water	Yes	-	-	-	-
308	Praveen Textiles, E-4, Site-2, Panki Industrial Area, Kanpur	Yarn/Textile Processing	250 Kg/day	Operational	Applied	Red	Ground Water	Yes	-	-	-	-
309	PRIME TANNERS , 13 A , 150 FT. ROAD , JAJMAU	Tannery	50	Operational	Granted	Red	Ground Water	Yes	-	26.12.19	150000	-
310	PRINCE LEATHER, 331/306 A, BHALLA ESTATE JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	26.12.19	12500	-
311	Quality Processor, H-39, Panki Site-1, Kanpur	Textile		Not Operational	Not Applied	Red	Ground Water	No	-	-	-	-
312	Quality Zippers Pvt. Ltd. Plot No. 39 – B, Dada Nagar, Industrial Area, Kanpur.	Dyeing	20 MT/Month	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
313	QUAYUM LEATHER , 150 FT. ROAD , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
314	R.A.TRADE & IND. , 187/180 A , LALTUPURWA , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
315	R.B. TRADERS 156 /149 GAJJU PURWA JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

316	R.J. fashion (Old Name S.S. Prints) Angooribagh, Farrukhabad pin code- 209625	Dyeing & Printing	3500 Meter/day	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
317	R.K. TANNERS ,508 150 FT. ROAD , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
318	R.R. Printers House, Khanpur, Farrukhabad	Dyeing & Printing		Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
319	R.S CREATION, JATWARA PULIYA, FARRUKHABAD	Dyeing & Printing	1500 Meter/day	Operational	Under Process	Red	Ground water	Yes	-	-	-	-
320	Radhey Processor, C-40, UPSIDC Rooma, Kanpur	Yarn/Textile Processing	2250 Kg/day	Operational	Granted	Red	Ground water	Yes	-	-	-	-
321	RAHMAN Ind.LTD. ,(ALAM TANNERY)16D -1, 150 FT. ROAD , JAJMAU	Tannery	120	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
322	RahmanInd.Ltd.(ALLAHDAD TANNERY), 99/85A , WAJIDPUR , JAJMAU	Tannery	120	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
323	RahmanInd.Ltd.(SIKANDAR TANNERY PVT.LTD. ,,ALLAHDAD TANNERY UNIT-3) GLOBE TANNERY ALLAHDAD UNIT -1, (N.C & S) (ALLAHDAD UNIT-2) 99/85A JAJMAU	Tannery	120	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
324	RAHMAT SONS LEATHER FINISERS(O.N.ATIF TANNERY) 103/96 , 150 FT. ROAD	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
325	RAISH TANNERY 88/74C DARGAH ROAD JAJMAU	Tannery		Not Operational (Dismantled)		Red	Ground Water	NR	-	-	-	-
326	RAJA INTERPRISES 12/9 BANAWARI LAL KA BAGICHA, JAJMAU	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
327	RAJA TANNERY , 81 C, WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

328	RAJIV LEATHER IMBOSING, 47/46 GAJJUPURWA, JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
329	Rakam Export, D 9, Ind. Estate, Farrukhabad	Dyeing	7000 Meter/day	Operational	Under Process	Red	Ground Water	Yes	-	-	-	-
330	RAMSHA TANNERS(O.N FIROJ KI TANNERY) 160 C , GAJJUPURWA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
331	RANA TANNERY , 102 , WAJIDPUR , JAJMAU	Tannery	40	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
332	RAZA LEATHER FINISERS , 192/184 , RAMRAI SARAI , JAJMAU	Tannery	25	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
333	RELIANCE TANNING INDUSTRIES, 487-488, 150 FT. ROAD , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
334	RIDER TANNING IND. , 242 , GAJJUPURWA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
335	RIZWAN TANNING IND.104/90 A(22) , SANJAY NAGAR , JAJMAU	Tannery	200	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
336	ROOPKISAN AJAY KUMAR, DYEING & PRINTING WORKS, ANGOORI BAGH, FARRUKHABAD	Dyeing & Printing		Operational	Granted	Red	Ground water	Yes	-	-	-	-
337	ROSHAN AND COMP., 345/317 (A-1), BHALLA EASTATE JAJMAU	Tannery	5	Operational	Not Applied	Red	Ground Water	Yes	-	26.12.19	100000	-
338	ROSHAN LEATHER IND , 9/10 , GAJJUPURWA , JAJMAU	Tannery	30	Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
339	RUKSH EXIM PVT.LTD. , 50A , 150 FT. ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
340	RUSTAM TRADERS , 158/151, LALTUPURWA , JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
341	S.A.TANNING IND. , 3 B , 150 FEET ROAD, JAJMAU	Tannery	30	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-

342	S.K.S. Leather Finishers (Benefit Tanning Industry, 175/158B-4, BuiyaghatJajmau, kanpur	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
343	S.P. TANNERS, 785, TADBAGIA, SANJAY NAGAR, JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
344	S.R. FASHION, ANGOORI BAGH, FARRUKHABAD	Dyeing & Printing	2000 Meter/D ay	Operational	Granted	Red	Ground water	Yes	-	-	-	-
345	S.R.TANNERY ,129 A, BLOCK C, GAJJUPURWA, , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
346	S.S.TANNERS (AYAZ TANNERS) , 104/90 A (B) WAJIDPUR , JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
347	SABA EXPORT , 104/90A(28C) , SANJAY NAGAR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
348	SABRA LEATHER FINISERS , 94 E , WAJIDIPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
349	SADDAM TANNERS , 98/93 , GAJJUPURWA , JAJMAU	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
350	SAGUN IND. , 94 A , WAJIDPUR , JAJMAU	Tannery	50	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
351	SAHARA TANNING IND. , 104-C-1 , WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
352	SAIRA IND. (AKMAL SONS), 35 A , 150 FT. ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
353	SAJID TANNERS , 361,1 D , 30 B/2 , GAJJUPURWA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
354	SALIK LEATHER FINISERS , PLOT NO. 53 , 150 FT. ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
355	SALLAN ENTERPRISES (Sadab Enterprises)SANJAY NGR.	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

	104 /90 A JAJMAU											
356	SALLAN ENTERPRISES , 332 / 308 10 B, BHALLA ESTATE JAMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	26.12.19	12500	-
357	SALU TANNERS , (ISARA TANNERY) 33,34 A, IDGAH ROAD , JAJMAU	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
358	SALWAN TANNERY , 8/5-B , ASARFABAD , JAJMAU	Tannery	-	Not Operational (Dismantled)	Not Applied	Red	Ground Water	NR	-	-	-	-
359	Sam Textile, B-44, Rooma Industrial Area, Kanpur	Yarn/Textile Processing	72000 Meter/Month	Operational	Granted	Red	Ground water	Yes	-	-	-	-
360	SAMSON EXPORT , 88/74(7) , HIDUSTAN COMPOUND , JAJMAU	Tannery	20	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
361	SANNI LEATHER, 330 /306, BHALLA ESTATE JAJMAU	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
362	Sannu Enterprises, B-13, Bhalla Estate, Jajmau, Kanpur	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
363	SARA INTERNATIONAL (RAHIM TANNERS) 12 B 02A, 150 FT ROAD , JAJMAU	Tannery	50	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
364	SARFRAJ TANNERS, 382 /353, BAGALIGHAT, JAJMAU	Tannery	20	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
365	Saroj Textile Pvt. Ltd.C36 Site-1, Panki , Kanpur	Textile	-	Not Operational (Dismantled)	Not Applied	Red	Ground Water	NR	-	-	-	-
366	SARTAJ TANNERS (MMZ Tannery) , 104/90, (A-7H), WAJIDPUR ,150 FEET ROAD, JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
367	Sarvodaya Bleaching Works, G-96, Site-3, Panki, Kanpur	Bleaching	250 Kg/day	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
368	SEEMA TANNING IND. PVT. LTD. , 104/90 A(16) , WAJIDPUR , JAJMAU	Tannery	50	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

369	SethuSadh , Angoori Bag Farrukhabad	Dyeing & Printing	-	Not Operational	Not Applied	Red	Ground Water	No	-	-	-	-
370	SHAFIQ SPLIT WORK , 104 /90- B, WAZIDPUR JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
371	SHAHID TANNERY , 53 , 150 FT. ROAD , JAJMAU	Tannery	30	Not Operational	Granted	Red	Ground Water	Yes	-	04.06.2019	375000	-
372	SHAKOOR TANNERY , 180 , LALTUPURWA , JAJMAU	Tannery	20	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
373	Shakti Dyeing & Bleaching works, 16 A, Dada Nagar, Kanpur, U.P.	Bleaching	250 Kg/day	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
374	SHALIMAR LEATHER INDUSTRIES 74 A 150 JAJMAU	Tannery	75	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
375	SHALU TANNERS GajjuPurwa JAJMAU	Tannery	-	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
376	SHAMS LEATHER FINISERS, 150 FT. ROAD , JAJMAU	Tannery	50	Operational	Granted	Red	Ground Water	Yes	-	04.12.19	87500	-
377	SHAQIB LEATHER TRADERS (IMTIAZ TRADERS) 157B GAJJU PURWA JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
378	SHARIQ TANNERS , 786 , MOTINAGAR CHABILEPURWA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
379	Shatabdi Synthetic, Plot No C-23, Rooma Industrial Area, Kanpur	Yarn/Textile Processing	1980 Kg/day	Operational	granted	Red	Ground water	No	-	-	-	-
380	SHAUKAT KI TANNERY(TRADE HOUSE) , 8/5 B , ASHARFABAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
381	Shikhar Textile & Bleaching(Old Name Basudev Printer), 18 B Dada Nagar, Kanpur.	Dyeing	-	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
382	SHINE LEATHER FINISHERS (WELCOME CHAMICAL IND.) 1 D-11,	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	20.12.19	87500	-

	CHABEELEPURAWA JAJMAU											
383	Shiva Industries, C26, Site -1, Panki , Kanpur	Dyeing	10000 meter/day	Operational	Under Process	Red	Ground Water	Yes	-	-	-	-
384	Shiva Knit Wear, B 15,16, Site 4, Panki, Kanpur	Yarn/Textile Processing	250 Kg/day	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
385	Shivam Textiles, J 49, Site 3, Panki, Kanpur	Yarn/Textile Processing	120 Kg/day	Operational	Applied	Red	Ground Water	Yes	-	-	-	-
386	SHIVAN TANNERY , JAJMAU ROAD , JAJMAU	Tannery	150	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
387	ShriRadha Enterprises, H 42, 43, Stie-1 Panki, Kanpur	Dyeing & Bleaching	2000 Meter/Day	operational	Granted	Red	Ground Water	Yes	-	-	-	-
388	SHUBHAN TANNERS , 43/36 A , SHITLA BAZAR , JAJMAU	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
389	SOAIB LEATHER, 332/308 A, BHALLA ESTATE JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
390	SOCIETY LEATHER , 85 A WAZIDPUR JAJMAU	Tannery	40	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
391	SOFIA INTERNATIONAL , 87 A WAJIDPUR	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
392	STANDARD TANNERY(KHALWA TANNERY)190/173 , DARGH SARIF ROAD , JAJMAU	Tannery	20	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
393	STAR TANNERY , 19 , RAMRAI SARAI , JAJMAU	Tannery	200	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
394	STAR TANNING IND. , 19 B, LALTUPURWA , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
395	Stitch wire, Panki Site-1 , Kanpur	Dyeing	-	Not Operational (Dismantled)	Self Closed	Red	Ground Water	NR	-	-	-	-
396	Subh Tax, Plot No. D-27, Rooma Industrial Area, Kanpur	Yarn/Textile Processing	7.2 MT/day	Operational	Granted	Red	Ground water	Yes	-	-	-	-

397	Sudarshan Dyeing , G-102, Panki Site-3, Kanpur	Dyeing & Textile	250 Kg/day	operational	granted	Red	Ground Water	Yes	-	-	-	-
398	SULEMAN TANNING IND. , 90/76 B(K) IDGAH ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
399	SULTAN TANNERS , 230 JAJMAU ROAD , JAJMAU	Tannery	340	Operational	Granted	Red	Ground Water	Yes	-	13.08.2019	100000	-
400	Sumit Prints, Angooribagh, Farrukhabad	Dyeing & Printing	1000 meter/day	Operational	Under Process	Red	Ground Water	Yes	-	-	-	-
401	SUNIL ENTERPRISES, 330/306, BHALLA ESTATE JAJMAU	Tannery	5	operational	Granted	Red	Ground Water	Yes	-	26.12.19	12500	-
402	SUNRISE LEATHER FINISERS (Rainbow International), 66 IND. AREA , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
403	SUNRISE TANNERY , 72 A150 FT. ROAD , JAJMAU , KANPUR	Tannery	150	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
404	SUNSHINE INDUSTRY (F.R.LEATHER), 69 A , 150 FT. ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	13.08.2019 18.11.19 26.12.19	62500 62500 87500	-
405	SUNSHINE TANNING IND. , 482-83 , WAJIDPUR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
406	Super Dyeing & Bleaching Works, Plot No. 39 A, Dada Nagar, Kanpur, U.P.	Bleaching	-	Not Operational (Dismantled)	Granted	Red	Ground Water	NR	-	-	-	-
407	SUPER LEATHER FINISERS , 406 K-409, SANJAY NAGAR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
408	SUPER STYLE TANNERS PVT.LTD. 79 , WAJIDPUR , JAJMAU	Tannery	80	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
409	SUPER TANNERY LTD. , 187/170 , JAJMAU	Tannery	760	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
410	SUPER TRADE 12/9 BANWARILAL KA BAGICHA JAJMAU	Tannery	5	Not Operational	Not Applied	Red	Ground Water	Yes	-	26.12.19	62500	-

411	SUPREME TANNING IND. , 104/90 ,A-7 , 150 FT. ROAD , JAJMAU	Tannery	100	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
412	SWAN TANNING IND, 199,205,207, GAJJPURWA , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
413	Swedeshi Cotton Mill, PokharPur Kanpur	Dyeing	-	Not Operational (Dismantled)	Self Closed	Red	Ground Water	NR	-	-	-	-
414	TAIYABA INTERNATIONAL 1 D 14 A-1 GAJUPURWA JAJMAU	Tannery	5	Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
415	TAJ TRADERS (UNIT-2) , 104/90 A (16)A , SANJAY NAGAR , JAJMAU	Tannery	60	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
416	TAJAMMUL KI TANNERY, 173 /157 C BHDHIA GHAT JAJMAU	Tannery	20	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
417	TANNERS CO , 91 A , WAJIDPUR , JAJMAU	Tannery	15	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
418	TANNERS INDIA , 38 A , 150 FT. ROAD , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
419	TANNERS POINT, 129 A, BLOCK-C, AHMAD NAGAR , JAJMAU	Tannery	30	Not Operational	Granted	Red	Ground Water	Yes	-	-	-	-
420	TASMIYA LEATHER PVT.LTD. (TALAT LEATHER PVT.LTD). 29 A , 150 FEET ROAD, Jajmau	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
421	TEJ IND. , 35 A , 150 FT. ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
422	Textile & Dyeing unit, Dada Nagar, Kanpur.	Dyeing	-	Not Operational (Dismantled)	Self Closed	Red	Ground Water	NR	-	-	-	-
423	Threads (India) Ltd. Chowbeypur, Kanpur, Pin code- 209203	Dyeing & Textile	04 MT/day	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
424	Tilak Dyes Prod., A-98, Dada Nagar, Kanpur	Dyeing	-	Not Operational (Dismantled)	Self Closed	Red	Ground Water	NR	-	-	-	-

425	TOP TANNERS ,406/377-A, ASARFABAD , JAJMAU	Tannery	25	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
426	TRIVENI TANNERS , 325/302 , JAJMAU ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
427	UCHIT INTERNATIONAL, NEAR SANI MANDIR MADHOPUR, FARRUKHABAD	Dyeing & Printing	3000 Meter/day	Operational	Granted	Red	Ground water	Yes	-	-	-	-
428	UNION TANNERS ,(Crown International) 104/90 A , SANJAY NAGAR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
429	UNIQUE INTERNATIONAL , 980 D , WAJIDPUR , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
430	UNITED PROVINCES TANNERY CO. LTD. , JAJMAU	Tannery	120	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
431	UNIVERSAL TANNING IND. 407 /377 A JAJMAU	Tannery	20	Operational	Granted	Red	Ground Water	Yes	-	09.09.2019	25000	-
432	UPPER INDIA PVT.LTD. , 38/32 , JAJMAU	Tannery	200	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
433	Usha Hosiery, G-30, Site-5, Panki Kanpur	Yarn/Texti le Processing		Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
434	V.N.Sons(AVR Enterprises)23/24 D Panki site 1 kanpur	Dyeing & Bleaching	900 Kg/day	Operational	Applied	Red	Ground Water	Yes	-	-	-	-
435	V.S. Textile, B-42, Rooma, Kanpur	Yarn/Texti le Processing	1620 Kg/day	Operational	Granted	Red	Ground water	Yes	-	-	-	-
436	V.T.I EXPORTS (KHURSHEED TENNARY) 126/119, MOTI NGR. GAJJU PURWA JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
437	VENUS IND. , JAJMAU ROAD , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
438	VERTEX LEATHER 13,88/74 HINDUSTAN COMPOUND JAJMAU	Tannery	15	Operational	Granted	Red	Ground Water	Yes	-	-	-	-

439	Vijay Prints, A4 B, Ind. Estate, Farrukhabad	Dyeing & Printing	1500 Meter/day	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
440	WAHID TANNERS , 153-B, 150 FT. ROAD , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
441	WASIF TANNERY , 150 FT. ROAD , JAJMAU	Tannery	150	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
442	WASIM LEATHER, 332/308, BHALLA ESTATE JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
443	WELCOME TANNERY(ARMAN TANNER) , 77/66,SHITALA BAZAR , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
444	Western Tannery, 18A-1, Wajidpur, Jajmau, Kanpur	Tannery	5	operational	Granted	Red	Ground Water	Yes	-	-	-	-
445	YAQUB TANNERS ,112 F, CHABILEPURWA, GAJJUPURWA , JAJMAU	Tannery	5	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
446	Yaseen Tanners, 150 Feet Road, jajmau, kanpur	Tannery	20	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
447	YUSUF ENTERPRISES, 174 , WAJIDPUR , KANPUR	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
448	Z.A. LEATHER , 42/41 , GAJJUPURWA , JAJMAU	Tannery	15	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
449	Z.R. LEATHER FINISHERS, 263 B, WAJIDPUR JAJMAU	Tannery	30	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
450	ZAZ IMPEX , 208/800, SHITLA BAZAR , JAJMAU	Tannery	60	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
451	ZAZ SONS EXPORT LTD. , 4 B , SHITLA BAZAR , JAJMAU	Tannery	60	Not Operational	Not Applied	Red	Ground Water	Yes	-	-	-	-
452	ZAZ TANNERY , 150 FT. ROAD , JAJMAU , KANPUR	Tannery	200	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
453	ZEB TANNERS , 180/3 , LALTUPURWA , JAJMAU	Tannery	25	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
454	ZINAT TANNERS , 183 A , RAMRAI SARAI , JAJMAU	Tannery	30	Operational	Granted	Red	Ground Water	Yes	-	-	-	-
455	ZINAT TANNERS 128 /88 RAMRAISARAI JAJMAU	Tannery	5	Not Operational	granted	Red	Ground Water	Yes	-	-	-	-

456	ZURIC INTERNATIONAL,(SHIVLI TANNERY) , 377D-A, IQBAL STREET , JAJMAU	Tannery	25	Operational	Granted	Red	Ground Water	Yes	-	13.08.2019	87500	-
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Block 2

Objective 2: To oversee the status/condition of tapped and untapped drains in the district.

S.No	Name of the drain	Location	Type of Drain (Sewage-1; Industrial -2; Mixed-3)	Current Status (Tapped-1; Untapped-2)	If tapped, then is tapped properly (Yes-1;No-2)	If untapped, then any interim measure taken (Yes-1;No-2)	If no interim measure taken beyond 1.11.2019, then has EC imposed (Yes-1;No-2)	Remarks
1	Kalwarighatnala	Kanpur	Sewage	Untapped	-	No	No	Drains from S.No. 1 to 7 are 07 small drains in bithoor region meeting river Ganga
2	Laxmanghatnala	Kanpur	Sewage	Untapped	-	No	No	
3	Brahmavartaghatnala	Kanpur	Sewage	Untapped	-	No	No	
4	GudaraGhatNala	Kanpur	Sewage	Untapped	-	No	No	
5	PeswaGhatNala	Kanpur	Sewage	Untapped	-	No	No	
6	LuvkushGhatNala	Kanpur	Sewage	Untapped	-	No	No	
7	BhunniNala	Kanpur	Sewage	Untapped	-	No	No	
8	Parmiyanala	Kanpur	Sewage	Tapped	Yes	-	-	Permiya drain contains 06 drains (1- Permiyapurwa, 2-Nawabganj, 3-HBTI, 4- Roadways, 5- Jyora, 6- Kheyora)
9	Ranighatnala	Kanpur	Sewage	Temporary Tapped	No	No	No	By Sumpwell Motor System this drain is temporary tapped
10	Sisamaunala	Kanpur	Sewage	Tapped	Yes	-	-	-
11	Tefconala	Kanpur	Sewage	Tapped	Yes	-	-	-
12	Parmatghatnala	Kanpur	Sewage	Tapped	Yes	-	-	-
13	Muir mill drain	Kanpur	Sewage	Tapped	Yes	-	-	-
14	Police line drain	Kanpur	Sewage	Tapped	Yes	-	-	Dry
15	Jail drain	Kanpur	Sewage	Tapped	Yes	-	-	Dry
16	Guptarghatnala	Kanpur	Sewage	Tapped	Yes	-	-	-
17	Golaghatnala	Kanpur	Sewage	Temporary Tapped	No	No	No	By Sumpwell Motor System this drain is temporary tapped
18	Sattichaura	Kanpur	Sewage	Temporary	No	No	No	By

				Tapped				Sumpwell Motor System this drain is temporary tapped
19	Dabkanala	Kanpur	Sewage	Temporary Tapped	No	No	No	By Sumpwell Motor System this drain is temporary tapped
20	Sheetla bazar	Kanpur	Mixed	Untapped	-	No	No	Pumping Station is Under Construction
21	Budhiyagh at	Kanpur	Mixed	Tapped	Yes	No	No	-
22	Wazidpur	Kanpur	Mixed	Tapped	Yes	No	No	-
23	Air force	Kanpur	Mixed	Tapped	Yes	No	No	-

Note: Provide specific details or information in the remarks column

Block 3

Objective 3: To review the status of STPs and CETPs in the district

A) STPs/CETPs already established

S.No.	Details of STP/CETP (Name, Location)	Operational Status (Working-1; Not working-2)	Date of Installation (dd/mm/yy)	Date of last maintenance (dd/mm/yy)	Capacity (in MLD)	Utilisation (in MLD)	Meeting desired parameters (Yes-1; No-2)	Remarks
1	36 MLD, Jajmau, Kanpur (CETP)	Working	-	-	36	36	Yes	
2	1.5 MLD, CETP, Rooma	Working	-	-	1.5	1.5	Yes	
3	Jajmau, Kanpur (STP)	Working	-	-	130	90	Yes	
4	Jajmau, Kanpur (STP)	Working	-	-	5	5	Yes	
5	Bingawan, Kanpur (STP)	Working	-	-	210	160	Yes	Some Times parameters does not meet the standards than we send the notice to UP Jal Nigam for this
6	Sajari, Kanpur (STP)	Working	-	-	42	15	Yes	
7	Jajmau, Kanpur (STP)	Working	-	-	43	43	Yes	

Note: Provide specific details or information in the remarks column

B) To review the status of STPs where work has started or is expected to start

S.No.	Name & Location of STP/CETP	Capacity	Date of work commencement (dd/mm/yy)	Target date for completion (dd/mm/yy)	Current status (in detail)	Remarks
1	Baniyapur Kanpur (STP)	15	--	--	Under Construction	
2	Panka STP	30	--	--	Proposed	

Note: Provide specific details or information in the remarks column

Block 4 (APPLICABLE ONLY FOR KANPUR)

Objective 4: To assess the actual situation of Chromium dump site at RakhiMandi, Kanpur Nagar and Rania, Kanpur Dehat

S.No.	Details of the dump site (Name & Location)	Dump Shifted to TSDF (Yes-1;No-2)	If shifted, then date of shifting (dd/mm/yy)	If not shifted, then expected date of shifting (dd/mm/yy)	Potable water available to the residents (Yes-1;No-2)	If Potable water is available, then what is the source of water?	Remarks
1	RakhiMandi Kanpur Nagar	No Dumping site Present	-	-	Total Piped Water Supply has been installed in RakhiMandiarea Kanpur w.e.f. Jan 2020 no hand pump exist in the area.	Water Treatment Plant, Kanpur	-
2.	Rania	Dumping site present	-	-	Potable water made available since Oct,2019 through water tanks	Water Tanks	

Note: Provide specific details or information in the remarks column

Inspection Survey Report- Prayagraj

Name of the Officer: Mr. J.B Singh

Designation & Department: Regional Officer, U.P. Pollution Control Board, Prayagraj

Location of work: Regional Officer, U.P. Pollution Control Board, Sector-10, Yojna No.-3 Avas Vikas Parishad Colony, Jhusi, Prayagraj

Contact number: 9311111150

Email ID: roallahabad@uppcb.com

Date of Survey (DD/MM/YY).....

Objective 1: To identify Water Polluting Industries, Closed Industries and Industries running without proper permission near river banks in the district

S. No.	Name & Location of the Industrial Unit	Product/ Capacity	Current Status	If Operational, Consent taken in Which Year Water	Category (Red-1; Orange-2; Green;-3; White-4)	Source of Water	ETP Status (Operating-1; Non Operating-2)	The unit is Compliant/ Non Compliant as per NGT Direction	If Non Compliant then EC imposed (Yes-1, No-2)	Remark
1	Dev Prayag Paper Mill Pvt.Ltd., UPSIDC, Naini, Allahabad	Dairy	1	2019 (Valid till 31-12-2023)	1	Bore well	1	Compliant	N/A	
2	Dugadh Utpadak Sahkari Sangh Limited, Tiwari Talab, Bamrauli, Allahabad, U.P.	Dairy	1	2020 (Valid till 31-12-2021)	1	Bore well	1	Compliant	N/A	
3	Indian Farmers fertilizer Cooperative Ltd.,	Fertilizer	1	2020 (Valid till 31-12-2021)	1	Bore well	1	Compliant	N/A	

	Phoolpur, Allahabad									
4	Mangalam Milk India Pvt.Ltd., Beruaikala, Phoolpur, Allahabad	Dairy	1	2019 (Valid till 31-12-2020)	1	Bore well	1	Compliant	N/A	
5	Shyam Dairy Products, Allahabad.	Dairy	1	2020 (Valid till 31-12-2021)	1	Bore well	1	Compliant	N/A	EC of Rs. 1,50,000.00 imposed for non compliance period for dated 16-07-2019 to 21-07-2019, which is deposited.
6	Meja Urja Nigam (P) LTD.	Power	1	2020 (Valid till 31-12-2020)	1	River	1	Compliant	N/A	
7	Praygraj Power Generation Lohgara, Bara	Power	1	2020 (Valid till 31-12-2020)	1	River	1	Compliant	N/A	Show Cause Notice Issued for imposition of EC of Rs. 2.70 Lakh for non compliance period 14-12-2019 to 22-12-2019.
8	Ekta Dairy Pvt.Ltd, C/9-4, UPSIDC, Malwan, Fatehpur	Dairy	2	Self Closed	1	Bore well	2	Self Closed	N/A	
9	Raj Milk Product, Darveshabad, Fatehpur	Milk Processing	1	Under Process	1	Bore well	1	Compliant	N/A	
10	Shri Lakshmi Cotsyn Ltd., Abhaypur,	Dyeing & Textile	2	Self Closed	1	Bore well	2	Self Closed	N/A	

	G.T.Road, Fatehpur									
11	Shri Lakshmi Cotsyn Ltd., UPSIDC, Malwan, Fatehpur	Dyeing & Textile	2	Self Closed	1	Bore well	2	Self Closed	N/A	
12	Raj Rajeshwari Techno Fab (Shri Lakshmi Cotsyn Ltd.) ,Gudhrauli, Aung, Fatehpur	Dyeing & Textile	1	2020 (Valid till 31-12-2021)	1	Bore well	1	Complia nt	N/A	

**Block 2: To oversee the status/condition of tapped and untapped drains in the district
Prayagraj**

S.No	Name of the drain	Location	Type of Drain (Sewage-1; Industrial-2; Mixed-3)	Current Status (Tapped-1; Untapped-2)	If tapped, then is tapped properly (Yes-1;No-2)	If untapped, then any interim measure taken (Yes-1; No-2)	If no interim measure taken beyond 1.11.2019, then has EC imposed (Yes-1;No-2)	Remarks
1	Rasulabad Pakka Ghat Nala	Ganga	1	1	1	-	-	
2	Rasulabad Ghat Nala (Murdaghat)	Ganga	1	1	1	-	-	
3	Morigate Nala	Ganga	1	1	1	-	-	
4	Drain of Daraganj Area	Ganga	1	1	1	-	-	
5	Jondhwal Nala	Ganga	1	1	1	-	-	
6	Mumfordganj Nala	Ganga	1	1	1	-	-	
7	Mehdauri Gaon Nala	Ganga	1	1	1	-	-	

8	Chilla Nala	Ganga	1	1	1	-	-	
9	Govindpur Colony Nala(Purani Basti)	Ganga	1	1	1	-	-	
10	Govindpur Colony Nala No-1	Ganga	1	1	1	-	-	
11	Govindpur Colony Nala No-2	Ganga	1	1	1	-	-	
12	Govindpur Colony Nala No-3	Ganga	1	1	1	-	-	
13	Govindpur Colony Nala No-4	Ganga	1	1	1	-	-	
14	Allanganj Nala/ Buxi Bandh Nala	Ganga	1	1	1	-	-	
15	Salori Nala	Ganga	1	1	1	-	-	
16	Ponghat Nala	Ganga	1	1	1	-	-	
17	Kodra Nala	Ganga	1	1	1	-	-	
18	Emergency Outfall Nala	Ganga	1	Dry	-	-	-	
19	Unchwagadhi Nala no-1	Ganga	1	2	-	1	-	Partial Tapped
20	Unchwagadhi Nala no-2	Ganga	1	2	-	1	-	Partial Tapped
21	Beli Gaon Nala	Ganga	1	2	-	1	-	Partial Tapped
22	Rajapur Nala	Ganga	1	2	-	1	-	Partial Tapped
23	TV Tower Nala	Ganga	1	2	-	1	-	Partial Tapped
24	Sadar Bazar Nala	Ganga	1	2	-	1	-	Partial Tapped
25	Coperative Nala	Ganga	1	2	-	1	-	Partial Tapped
26	Indira Awas Nala	Ganga	1	2	-	1	-	Partial Tapped
27	Muirabad (Ganesh Nagar Nala)	Ganga	1	2	-	1	-	Partial Tapped
28	Nayapurwa Nala	Ganga	1	2	-	1	-	Partial Tapped
29	Shivkuti Nala	Ganga	1	2	-	1	-	Partial

	No- 7							Tapped
30	A D A Colony Nala	Ganga	1	2	-	1	-	
31	ShankarGhat Colony Nala	Ganga	1	2	-	1	-	
32	ShankarGhat Colony Nala	Ganga	1	2	-	1	-	
33	Jondhwal Ghat Nala	Ganga	1	2	-	1	-	
34	Shantipuram Nala	Ganga	1	2	-	1	-	
35	Basna Nala	Ganga	1	2	-	1	-	
36	Old G T Road Nala	Ganga	1	2	-	1	-	
37	Savitri Nagar Bazar Nala	Ganga	1	2	-	1	-	
38	Savitri Nagar Nala	Ganga	1	2	-	1	-	
39	Kriyayog Aashram Nala	Ganga	1	2	-	1	-	
40	Primary School Ualta Kila Nala	Ganga	1	2	-	1	-	
41	Lakadiya Nala	Ganga	1	2	-	1	-	
42	Lote Haran Nala	Ganga	1	2	-	1	-	
43	Shivkuti Nala No- 1	Ganga	1	2	-	1	-	
44	Shivkuti Nala No- 2	Ganga	1	2	-	1	-	
45	Shivkuti Nala No- 3	Ganga	1	2	-	1	-	
46	Shivkuti Nala No- 4	Ganga	1	2	-	1	-	
47	Shivkuti Nala No- 5	Ganga	1	2	-	1	-	
48	Shivkuti Nala No- 6	Ganga	1	2	-	1	-	
49	8 Small Drain	Ganga	1	2	-	1	-	
50	Shashtri Bridge Nala (12 Small Drain)	Ganga	1	2	-	1	-	
51	ShankarGhat Nala	Ganga	1	2	-	1	-	
52	Shivkuti Nala No-1 A	Ganga	1	2	-	1	-	
53	Shivkuti Nala No-1 B	Ganga	1	2	-	1	-	

54	ShashtriPul Nala (3 Small Drain)	Ganga	1	2	-	1	-	
55	Salori Nala/Amitabh Bacchan Colvert	Ganga	1	2	-	1	-	
56	Gangoli Shivala Jhushi	Ganga	1	2	-	1	-	
57	Small Drain Near Primary School	Ganga	1	2	-	1	-	
58	Vat Vriksha	Ganga	1	2	-	1	-	
59	Yadavpur Nala	Ganga	1	2	-	1	-	
60	Nehru Park Nala	Ganga	1	2	-	1	-	

Block 3: To review the status of STPs and CETPs in the district

S. No.	Name & Location of STP/CETP (Name, Location)	Operational Status (Working-1; Not Working-2)	Date of Work Installation (dd/mm/yyyy)	Date of last Maintenance (DD/MM/YYYY)	Capacity (in ,MLD)	Utilisation (in MLD)	Meeting desired parameter (Yes-1; No-2)	Remark
1	STP Naini	1	1999		80 MLD	80 MLD	1	
2	STP Salori	1	2008		29 MLD	29 MLD	1	
3	STP Salori	1	2016		14 MLD	14 MLD	1	
4	STP Rajapur	1	2013		60 MLD	60 MLD	1	
5	STP Kodra	1	2013		25 MLD	25 MLD	1	
6	STP Ponghat	1	2013		25 MLD	25 MLD	1	
7	STP Numayadahi	1	2013		10 MLD	10 MLD	1	

Note: CETP not established

Block 3B: To review the status of STPs and CETPs in the district where work has started or is expected to start

S. No.	Name & Location of STP/CETP	Capacity	Date of Work commencement (dd/mm/yy)	Target Date for completion	Current Status	Remark
1	STP Naini	42 MLD			Proposed	NOC ISSUED 11-09-2019
2	STP Phaphamau	14 MLD			Proposed	NOC ISSUED 12-10-2019
3	STP Jhunsi	16 MLD			Proposed	NOC Application Under Process

Inspection Survey Report- Gorakhpur

General Information

Name of the Officer: Pankaj Yadav

Designation & Department: Regional Officer, UPPCB.

Location of work: Gorakhpur.

Contact number: 7839891824

Email ID: rogorakhpur@uppcb.com

Date of Survey (DD/MM/YY) 23.01.2020

Block 1

Objective 1: To identify Water Polluting Industries, Closed Industries and Industries running without proper permission near river banks in the district.

S.No	Name & Location of the Industrial Unit	Product/ Capacity	Current Status*	If operational, Consent taken in which Year (WATER)	Category (Red-1;Orange-2;Green-3;White-4)	Source of Water	ETP Status (Operating-1; Non-operating-2)	The unit is Compliant/ Non-Compliant as per NGT directions	If Non Compliant, then is EC imposed (Yes-1;No-2)	Remarks
1	M/S India Glycols Ltd, GIDA, Gorakhpur	Alcohol-200 Kl/day	Operational	Consent Granted	Orange	Underground Water	Installed	Complaint	-	
2	M/S Laxmi Cycle Industries Pvt. Ltd., Bagwanpur, Gorakhpur	Cycle/Rikshaw Ream-2000pair/day	Operational	Consent Granted	Orange	Underground Water	Installed	Complaint	-	
3	M/S Saraya Diatillery, Sardarnagar, Gorakhpur	Alcohol-110 Kl/day	Operational	Consent Granted	Red	Underground Water	Installed	Complaint	-	
4	M/S V.N.Dyers & Processors Pvt. Ltd., Bargadwa, Gorakhpur	Dyeing & Processing of Grey Cloth-14.4T/day	Operational	Consent Granted	Red	Underground Water	Installed	Complaint	-	
5	M/S Ambey Processors, GIDA, Gorakhpur	Dyeing & Processing of Grey Cloth-16T/day	Operational	Consent Granted	Red	Underground Water	Installed	Complaint	-	
6	M/S Bathwal Udyog Pvt. Ltd, GIDA, Gorakhpur	Dyeing & Processing of Grey Cloth-16T/day	Operational	Consent Granted	Red	Underground Water	Installed	Complaint	-	
7	M/s Tripurari Lubricants Pvt.Ltd, A-2/22, Sector - 15, Gida Gorakhpur	Re-Refined Lubricating Oil-6.5 KL/Day	Operational	Consent Granted	Red	Underground Water	Installed	Complaint	-	

8	M/s Tanmay Enterprises, A-48, Sector-13, GIDA, Gorakhpur	Utensil Stand 50 piece/day	Operational	Consent Granted	Red	Underground Water	Installed	Complaint	-	
9	M/s Gallant Ispat Ltd. GIDA , Gorakhpur	Steel Billets 2,16,000T/Yr, Sponge Iron- 1,98,000T/Yr, & 24MWHP	Operational	Consent Granted	Red	Underground Water	Installed	Complaint	-	
10	M/s Azam Raber Products Pvt. Ltd. AL-9, Sector-13, GIDA, Gorakhpur	Hawai happal, Shoes & Slippers 29900 pair/day	Operational	Consent Granted	Orange	Underground Water	Installed	Complaint	-	
11	M/s Vision Parental Pvt. Ltd. A-2/44, Sector- 15, GIDA, Gorakhpur	Medical Device- I.V.Fluid Bottles- 165 Lakh/Year	Operational	Consent Granted	Orange	Underground Water	Installed	Complaint	-	
12	M/s Faithful Commercial Ltd. FL-4, Sector-13, GIDA, Gorakhpur	Solvent Extracted Oil- 40MT/Day	Operational	Consent Granted	Orange	Underground Water	Installed	Complaint	-	
13	M/s Rungta Industries Pvt. Ltd., BL-1, Sector-15, GIDA, Gorakhpur	Solvent Extracted Oil- 50MT/Day	Operational	Consent Granted	Orange	Underground Water	Installed	Complaint	-	
14	M/s Maa Vindhvasini Industries, D-1/3, Sector-13, GIDA, Gorakhpur	Milk Product- 50 KL/Day	Operational	Consent Granted	Red	Underground Water	Installed	Complaint	-	
15	M/s S.P. Chemical Works, D-1, 1/4 Sector-13 Gida Gorakhpur	Re-Refined Lubricating Oil-6.5 KL/Day	Operational	Consent Granted	Red	Underground Water	Installed	Complaint	-	
16	M/s Crazy Snacks Pvt.Ltd, DL-2 Sector-13, GIDA, Gorakhpur	Bread, Rusk, Snaks- 50MT/Day	Operational	Consent Granted	Orange	Underground Water	Installed	Complaint	-	
17	Burnet Pharmaceutical Pvt. Ltd., FL-1, Sector-13, GIDA, Gorakhpur	Oral Syrup- 9542 MT/Month	Non- operational	-	Orange	Underground Water	Installed	Non- Complaint	1	
18	M/s Royal Savera Food Pvt. Ltd. , FL-1, Sector- 13, GIDA, Gkp.	Edible Sauce- 1.0 MT/Day	Operational	-	Orange	Underground Water	Installed	Non- Complaint	1	

Note: Provide specific details or information in the remarks column

***Operational-1; not operational-2**

Block 2**Objective 2: To oversee the status/condition of tapped and untapped drains in the district.**

S.No	Name of the drain	Location		Type of Drain (Sewage-1; Industrial -2; Mixed-3)	Current Status (Tapped -1; Untapped-2)	If tapped, then is tapped properly (Yes-1;No-2)	If untapped, then any interim measure taken (Yes-1;No-2)	If no interim measure taken beyond 1.11.2019, then has EC imposed (Yes-1;No-2)
1	GIDA DRAIN	26.741388	83.234444	3	2	–	2	2
2	SARAYA NALA	26.718722	83.21747	3	2	–	2	2
3	GORDHOIYA NALA	26.7480272	83.4110643	1	1	1	–	–
4	GIRDHARGANJ NALA (YADAV TOLA NO. 1)	26.7449690	83.4128390	1	2	–	2	2
5	GIRDHARGANJ NALA (YADAV TOLA NO. 2)	26.7434770	83.4142070	1	2	–	2	2
6	KUNDRAGHAT AWAS VIKAS COLONY NALA	26.7408330	83.4158810	1	1	1	–	–
7	AWAS VIKAS KACHA NALA	26.7391550	83.4161650	1	2	–	2	2
8	VISHUNPURWA NALA	26.7382280	83.4163490	1	2	–	2	2
9	SINGHARIA-MAHERWA KI BARI NALA (NEAR 15MLD STP)	26.7337990	83.4168390	1	2	–	2	2
10	DRAIN NEAR PUMP CANNAL	26.7302480	83.4164570	1	2	–	2	2
11	NAWALPURWA NALA (NEAR JALPAI MAI MANDIR)	26.7206290	83.4157980	1	2	–	2	2
12	SAHARA ESTATE NALA	26.7178110	83.4161890	1	2	–	2	2
13	NALA NEAR SMART WHEEL'S PVT LTD, MOHADDIPUR	26.7486703	83.4091446	1	2	–	2	2
14	SHRI RAMPURAM COLONY DRAIN (NEAR ABBENDEND HT POLE)	26.7486030	83.4084000	1	2	–	2	2
15	SHRI RAMPURAM	26.7473010	83.4070760	1	2	–	2	2

	(1) COLONY DRAIN							
16	SHRI RAMPURAM (2) COLONY DRAIN	26.7474100	83.4076300	1	2	–	2	2
17	SHRI RAMPURAM (3) COLONY DRAIN	26.7474180	83.4078190	1	2	–	2	2
18	SHRI RAMPURAM COLONY DRAIN (NEAR H. NO. 850)	26.7469700	83.4064470	1	2	–	2	2
19	POWER HOUSE NALA	26.7473960	83.4078804	1	1	1	–	–
20	SHRI KRISHNAPURAM NALA	26.7467760	83.4029587	1	2	–	2	2
21	SURAJ NAGAR/RAMNAGA R COLONY DRAIN	26.7491481	83.4022053	1	2	–	2	2
22	SATYAMARG NALA (NEAR H. NO. 112)	26.7481140	83.3993005	1	2	–	2	2
21	PARAHA TOLA DRAIN (NEAR ISRAWATI DEVI HOUSE)	26.7478510	83.3980220	1	2	–	2	2
23	PARAHA TOLA DRAIN (NEAR PRABHU DAYAL AGRAWAL HOUSE)	26.7478442	83.3969442	1	2	–	2	2
22	RAFI AHMAD KIDWAI NALA	26.7489182	83.3958810	1	1	1	–	–
25	RAMGARHTAL RAILWAY COLONY NALA	26.7449688	83.3876427	1	2	–	2	2
26	GOLF GROUND NALA	26.7442710	83.3860540	1	1	1	–	–
27	PADLEYGANJ NALA	26.7438460	83.3856330	1	1	1	–	–

Note: Provide specific details or information in the remarks column

Block 3

Objective 3: To review the status of STPs and CETPs in the district

A) STPs/CETPs already established

S.No.	Details of STP/CETP (Name, Location)	Operational Status (Working-1;Not working-2)	Date of Installation (dd/mm/yy)	Date of last maintenance (dd/mm/yy)	Capacity (in MLD)	Utilisation (in MLD)	Meeting desired parameters (Yes-1;No-2)	Remarks
1	30 MLD S.T.P. NEAR MANYAVAR KANSHIRAM SHAHARI GAREEB AWAS YOJNA	1	1.02.2015	On daily basis	30	22	1	
2	15 MLD S.T.P. AT MAHERWA KI BARI	1	1.06.2015	On daily basis	15	17.61	1	

Note: Provide specific details or information in the remarks column

B) To review the status of STPs where work has started or is expected to start

S.No.	Name & Location of STP/CETP	Capacity	Date of work commencement (dd/mm/yy)	Target date for completion (dd/mm/yy)	Current status (in detail)	Remarks
1	No	—	—	—	—	—

Note: Provide specific details or information in the remarks column

तार : पर्यावरण
Gram : PARYAVARAN

Phone : 0542-2275951
Fax : 0542-2275951



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

आवास विकास आफिस काम्पलेक्स, जवाहर नगर, भेलूपुर, वाराणसी-221010

Uttar Pradesh Pollution Control Board

संदर्भ संख्या: ५०/ एन.पी.टी./२०-२१

दिनांक: २३-५-२०२०

ई-मेल द्वारा

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-६),
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय: माननीय एन०जी०टी० द्वारा गठित ओवर साइट कमेटी द्वारा वाराणसी में स्थित उद्योगों एवं एस. टी.पीज एवं सी.ई.टी.पीज से सम्बन्धित सूचनाओं के प्रेषण के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषय का संदर्भ ग्रहण करने का कष्ट करें। उक्त विषयक अवगत कराना है कि माननीय एन०जी०टी० द्वारा गठित ओवर साइट कमेटी द्वारा चाही गयी सूचनायें निर्धारित प्रपत्र पर भरकर अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक : उपरोक्तानुसार,

भवदीय

(कालिका सिंह)
क्षेत्रीय अधिकारी

**INSPECTION BY ROs, UPPCB, PRAYAGRAJ, GORAKHPUR, KANPUR AND
VARANASI REGARDING POLLUTION OF RIVER GANGA IN UTTAR PRADESH
[M.C. MEHTA VS. UNION OF INDIA O.A.200/2014]**

Background: The environmentalist Mr. M.C. Mehta had filed a petition in the year 1985 titled M.C. Mehta vs. Union of India &Ors, Writ Petition No. 3727 of 1985. By this petition, the petitioner brought into sharp focus the problems arising from the unabated pollution in Ganga. The matter was being considered by the Hon'ble Supreme Court since the year 1985, however, got transferred to the National Green Tribunal, in the year 2014 and 2017. The matter was thereafter dealt with by orders dividing the area covered by the River Ganga into different phases and segments. Order dated 10.12.2015 dealt with Phase-I – Segment-A: Gaumukh to Haridwar. Order dated 13.07.2017 dealt with Phase-I – Segment B: Haridwar to Kanpur. Further order dated 06.08.2018 deals with Phase-II: Kanpur to Uttar Pradesh Border, Phase-III: UP Border to Jharkhand. The Tribunal has given several directions since then to prevent pollution in the river and different states were to comply with the orders within timelines.

Introduction: Vide orders dated 29.11.2018 and 06.08.2018 monitoring committee was constituted headed by a former Judge of the Uttarakhand High Court for Phase-I Segment-A and Allahabad High Court for Phase-I Segment-B respectively to take note of the actions taken with proper measurable indicators of progress as well as to oversee the action plans. These committee have time to time reviewed progress and made some recommendations. The Justice Tondon committee with respect to Phase I, Segment B and Phase II, recommended vide order dated 31.10.2019 that fresh inspection of Grossly Polluting industries should be conducted. Further, the Tribunal order dated 12.12.19 threw light on the untapped drains falling into Ganga and ordered to expedite the process as per earlier vide orders dated 22.08.2019 and 15.11.2019. Moreover, the Tribunal directed state governments to prevent discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs. In addition to these issues, Chromium dump sites at RakhiMandi and Rania, Kanpur has been a major point of concern and the tribunal had ordered for expedited action. In view of these directions, the Oversight Committee NGT is instructing to conduct a joint inspection by UPPCB and CPCB.

Objective: The inspection is to be conducted to address four main objectives. Firstly, to identify Polluting Industries, Closed Industries and Industries running without proper permission near river banks in the districts Prayagraj, Gorakhpur, Kanapur, Varanasi. Secondly, to oversee the status/condition of tapped and untapped drains in the state. Thirdly, to review the status of STPs and CETPs in the districts so as to assess the current situation and take proper action. Lastly, to analyze the actual situation of chromium dump sites i.e. Rakhi Mandi and Rania, Kanpur.

Questionnaire for Inspection

General Information

Name of the Officer: 1. Dr. T.N. Singh (A.S.O.)

2. A.N. Singh (A.E.E)

Designation & Department: 1. A.S.O (U.P. Pollution Control Board, Varanasi)

2. A.E.E (U.P. Pollution Control Board, Varanasi)

Location of work: U.P. Pollution Control Board, Varanasi

Contact number: 7839891984, 7839891983

Email ID: rovaranasi@uppcb.com

Date of Survey (DD/MM/YY): Industries could not be inspected due to lockdown Details of the industries are as per previous inspection reports before lockdown period.

Block 1

Objective 1: To identify Water Polluting Industries, Closed Industries and Industries running without proper permission near river banks in the district.

S. No	Name & Location of the Industrial Unit	Product/ Capacity	Current Status *	If operational, Consent taken in which Year (WATER)	Category (Red-1; Orange-2; Green-3; White-4)	Source of Water	ETP Status (Operating-1; Non-operating-2)	The unit is Compliant/ Non-Compliant as per NGT directions	If Non Compliant, then is EC imposed (Yes-1; No-2)	Remarks
1.	A R S Dyeing , Himmatpur Bakuchiya, Bhadohi.	Woollen Yarn Dyeing-800 kg/day	Granted	Operational	Red	Ground Water	1	Compliant	1	-
2.	Ashoka Dyeing Centre, Ghosiya, G.T. Road, Bhadohi	Self Closed since 10 years								
3.	B.C. Yarn Dyers, Morh Road, Bhadohi	Closed by Board								
4.	Bee kay woollens (P) Ltd, By pass Road,	Woollen Yarn Dyeing	Granted	Non	Red	Ground	1	Compliant	1	-

	Bhadohi.	1500kg/day	d	Operational		water				
5.	Bhadohi Carpets, BIDA Carpet City, Bhadohi	Woollen Yarn Dyeing 4000 kg/day	Granted	Operational	Red	Ground Water	1	Compliant	1	-
6.	Bhikhoo Ram Yarn Dyers Harirampur, Bhadohi	Self Closed since 05 years								
7.	Carpet International, Hariyon bypass Road, Bhadohi	Woollen Yarn Dyeing 3500 kg/day	Granted	Operational	Red	Ground Water	1	Compliant	1	-
8.	Carpet Palace dyeing division, P.No.- 67-79, 79 A Carpet city BIDA Carpet City, Bhadohi	Self Closed since 02 years								
9.	Champa Dyeing Pvt. Ltd., Gyanpur Road, Bhadohi	Woollen Yarn Dyeing 1100 kg/day	Granted	Operational	Red	Ground Water	1	Compliant	1	-
10.	Chandra Wollen Pvt. Ltd., Ugapur Aurai, Bhadohi	Woollen Yarn Dyeing 7.0 TPD	Granted	Operational	Red	Ground Water	1	Compliant	1	-
11.	D N Yarn Dyers Rayan Bhadohi	Woolen Yarn Dyeing 1500 kg/day	Applied	Non Operational	Red	Ground Water	1	Compliant	1	-
12.	D.P. Woollen Mills, Babu Sarai Maharajganj, Bhadohi	Woolen Yarn Dyeing 4000 kg/day	Granted	Operational	Red	Ground Water	1	Compliant	1	-
13.	D.P. Yarn Dyers, Babu Sarai Maharaj Ganj, Bhadohi	Woolen Yarn Dyeing 1000 kg/day	Granted	Operational	Red	Ground Water	1	Compliant	1	-
14.	Deepak Dyeing House, BIDA Carpet city, Bhadohi	Woolen Yarn Dyeing 900 kg/day	Applied	Non Operational	Red	Ground Water	1	Compliant	1	-
15.	Delight Dyeing Centre, Gopiganj, Bhadohi	Self Closed since 10 years								
16.	Dewnathpur woollen mills pvt. Ltd., Laxman Patti Devnathpur Bhadohi	Self Closed since 05 years								
17.	E Hill & Company Khamriya, Bhadohi	Self Closed since 10 years								

18.	Eastern Export, Fattupur Suriyavan Road, Bhadohi	Self Closed since 05 years								
19.	I.S. Dyeing Division, Ram Raypur, Bhadohi	Woolen Yarn Dyeing 300 kg/day	Granted	Operational	Red	Ground Water	1	Compliant	1	-
20.	Ideal Carpet Limited, Gopiganj, Bhadohi	Self Closed since 10 years								
21.	Jai Bajarang Yarn Dyers, Khamriya Road, Bhadohi	Self Closed since 10 years								
22.	Kas Carpet, Station Road, Bhadohi	Self Closed since 10 years								
23.	Kohinoor woollen carpet industry , G.T. Road Ghatampur Aurai, Bhadohi	Self Closed since 10 years								
24.	M S Trading Company, Main Road, Bhadohi	Self Closed since 10 years								
25.	Mamb woollens Ltd., Jamunipur, Bhadohi	Woolen Yarn Spinning 24000Kg./M., Dyeing 14000 Kg. /Day	Granted	Operational	Red	Ground Water	1	Compliant	1	-
26.	Manoj Dyers, Ahemadpur, Phulwariya, Bhadohi	Woolen Yarn Dyeing 200 kg/day	Granted	Operational	Red	Ground Water	1	Compliant	1	-
27.	O A C Woollen Mills, Fattupur, Morh Road, Bhadohi	Self Closed since 10 years								
28.	Obeetee, Limited, Gopiganj, Bhadohi	Woolen Yarn Dyeing 322 ton/month	Granted	Operational	Red	Ground Water	1	Compliant	1	-
29.	Parkash dyeing centre Khamaria, Bhadohi	Woolen Yarn Dyeing 800 kg/day	Granted	Operational	Red	Ground Water	1	Compliant	1	-
30.	Pee Sons, Mariyad Patti, Bhadohi	Woolen Yarn Dyeing 03 TPD	-	Operational	Red	Ground Water	1	Compliant	1	-

31.	Prasad Carpet Emporium, Khamaria, Bhadohi	Self Closed since 05 years									
32.	Bhadohi Dyers (Oldnamed R R Dyers), Naya Bazar Zahid pur jaypur bypass road, Bhadohi	Woollen Yarn Dyeing 800 kg/day	-	Operational	Red	Ground Water	1	Compliant	1	-	
33.	R.H. Dyers, Main Road, Bhadohi	Self Closed since 10 years									
34.	Radha Dyeing Corporation, Carpet city BIDA, Bhadohi	Woollen Yarn Dyeing 1000 kg/day	Granted	Operational	Red	Ground Water	1	Non Compliant	1	-	
35.	Rainbow Woollens, Bhadohi	Self Closed since 10 years									
36.	Raj Dyers, Mamdevpur, Bhadohi	Woollen Yarn Dyeing 1500 kg/day	Granted	Operational	Red	Ground Water	1	Compliant	1	-	
37.	Rupesh kumar & brothers, BIDA Carpet City, Bhadohi	Woollen Yarn Dyeing 02 TPD	Granted	Operational	Red	Ground Water	1	Compliant	1	-	
38.	S.S. Dyers, BIDA Carpet City, Bhadohi	Self Closed since 05 years									
39.	Sad woollens mills, Hariyaon Bhadohi	Self Closed since 05 years									
40.	Shesh Sons Pvt. Ltd. Bhadohi	Self Closed since 10 years									
41.	M/s Homeflooring & Decor (P) Ltd. (Formerly M/s Sheikh Bhullan Carpel (P) Ltd.), Goppur, Gopiganj, Distt-Bhadohi	Self Closed since 05 years									
42.	Shobha woollens Pvt. Ltd., Hari Rampur Gyanpur Road Bhadohi	Woollen Yarn Dyeing 800 kg/day	Granted	Operational	Red	Ground Water	1	1Compliant	1	-	
43.	Shubham Dyeing Centre, Aurai, Bhadohi	Self Closed since 10 years									

44.	Shyam Lal (Dyeing Division), Hari Rampur, Aurai Road, Bhadohi	Woollen Yarn Dyeing 900 kg/day	Granted	Operational	Red	Ground Water	1	Compliant	1	-
45.	Sunny carpet pvt. Ltd., Khamaria, Bhadohi Sant Ravidas Nagar.	Self Closed since 10 years								
46.	T S Dyers & processors, khannapur Bhadohi	Self Closed since 05 years								
47.	Taj Mahal Dyeing and spinning , Jallapur, Bhadohi	Self Closed since 05 years								
48.	Unique Dyers, Lala Nagar, Bhadohi	Self Closed since 10 years								
49.	Varanasi Carpet Exports Pvt. Ltd. Madhosingh, G.T. Road, Bhadohi	Self Closed since 02 years								
50.	Zamaniya Dyers, Fattupur, Morh Road, Bhadohi	Self Closed since 10 years								
51.	Baba Paper & Board Mills, I/A, Ramnagar Chandauli	Self Closed since 10 years								
52.	D U S S Ltd., Ramnagar, Chandauli	400 KLD Milk Processing Unit	Granted	Operational	Red	Ground Water	1	Compliant	1	-
53.	Ganga Pulp & Paper Pvt., A-6 Industrial Area Ramnagar Chandauli	96 TPD News Print	Granted	Operational	Red	Ground Water	1	Compliant	1	-
54.	Maha Laxmi Yarn Pvt. Ltd., B-4/2,I/A, Ramnagar Chandauli	Polyester yarn dyeing 8000 kg/day	Granted	Operational	Red	Ground Water	1	Compliant	1	-
55.	Meenar Polydyed Yarn Ltd. Bahra Ralhupur, Chandauli	Polyester yarn dyeing-25 Tonne/day	Granted	Operational	Red	Ground water	1	Compliant	1	-
56.	Newal Calcotta Pvt. Ltd., Industrial Area Ramnagar Chandauli	Craft Paper 500 Ton/M.	Granted	Operational	Red	Ground Water	1	Compliant	1	-

57.	Omkar Paper & Board Mills Pvt. Ltd., Industrial Area, Ramnagar, Chandauli	Self Closed since 05 years									
58.	Rama Bleaching Enterprises A 36, I/A, Ramnagar Chandauli	Hosiery Cloth Bleaching 200Kg/Day	Granted	Operational	Red	Ground Water	1	Compliant	1	-	
59.	Government Opium and Alkaloid Works, Ghazipur	Codeine, Narcotine, Phosphate, Thebaine and IMO Powder 50 ton/annum	Granted	Operational	Red	Ground Water	1	Non Compliant	1	-	
60.	Lords Distillery Limited, Nand Ganj Ghazipur.	30 KLD ENA	Granted	Operational	Red	Ground Water	1	Compliant	1	-	
61.	Abhinav Steel & Power Plant Ltd., SIDA, Satharia, Jaunpur	M S BILLET AND TMT BAR42000 MT/ANNUM	Granted	Operational	Red	Ground Water	1	Compliant	1	-	
62.	NRVS, SIDA, New Varun Beverages Sathariya, Jaunpur	Carbonated Soft Drink 26784 MT/M.	Granted	Operational	Red	Ground Water	1	Compliant	1	-	
63.	Varun Pepsico India Holdings Pvt.Ltd., Sathariya, Jaunpur (New Name Varuna Beverages (P) Ltd.	Carbonated Soft Drink 26784 MT/M.	Granted	Operational	Red	Ground Water	1	Compliant	1	-	
64.	Bajaj Hoisery Pvt. Ltd., Vyas Baag, Harhauwa, Varanasi	Self Closed since 10 years									
65.	D.L.W., Varanasi	Diesel Electric Loco Engine 29 Nug/month	Granted	Operational	Red	Ground Water	1	Compliant	1	-	
66.	Hindustan Coca Cola Beverages Pvt. Ltd., Rajatalab, Varanasi	Aerated Soft Drink 600 Bottle/minute maximum	Granted	Operational	Red	Ground Water	1	Compliant	1	-	
67.	Parle Agro Ltd., Karkhiyaon, Agropark, Varanasi	Hot fill frooti 31.7 kl/day Appy Fizz 56 kl/day, Tetra	Granted	Operational	Red	Ground Water	1	Compliant	1	-	

		Frooti 43 kl/day & TCA 40 kl/day								
68.	M/s Kas Carpet Yarn Dyers, Industrial Area, Sidhwan, Jaunpur	Woollen Yarn Dyeing 10 TPD & Yarn Spinning 02 TPD	Granted	Operational	Red	Ground water	1	Compliant	1	-
69.	M/s Art Palace Exports Pvt. Ltd., Industrial Area, Sidhwan, Jaunpur	Dyed yarn 800 Kg/day	Granted	Operational	Red	Ground water	1	Compliant	1	-
70.	M/s Bokhara Industries Pvt. Ltd., Industrial Area, Sidhwan, Jaunpur	Woollen Yarn Dyeing 5000 Kg/day and Yarn Spinning 1000 kg/day	Granted	Operational	Red	Ground water	1	Compliant	1	-
71.	M/s Dying Arts, N-14/70, Saray Nandan, Dasmī, Sunderpur, Varanasi	Self Closed since 10 years								

Note: Provide specific details or information in the remarks column

***Operational-1; not operational-2**

Block 2

Objective 2: To oversee the status/condition of tapped and untapped drains in the district.

S.No	Name of the drain	Location		Type of Drain (Sewage-1; Industrial-2; Mixed-3)	Current Status (Tapped-1; Untapped-2)	If tapped, then is tapped properly (Yes-1;No-2)	If untapped, then any interim measure taken (Yes-1;No-2)	If no interim measure taken beyond 1.11.2019, then has EC imposed (Yes-1;No-2)	Remarks
		Latitude	Longitude						
1.	Rajghat Outfall	25.1953	83.225	1	1	1	-	-	-
2.	Rajghat Drain	25.323312	83.031127	1	1	1	-	-	-
3.	Bhainsasur Drain	25.323437	83.031525	1	1	1	-	-	-
4.	Teliya Drain	25.321075	83.02714	1	1	1	-	-	-
5.	Trilochanghat Drain	25.31878	83.023183	1	1	1	-	-	-
6.	Lalghat Drain	25.317395	83.020917	1	1	1	-	-	-
7.	Bramhaghat Drain	25.315842	83.019	1	1	1	-	-	-
8.	Panchgangaghat Drain	25.314742	83.017502	1	1	1	-	-	-
9.	Ramghat Drain	25.31439	83.017197	1	1	1	-	-	-
10.	Mehtaghat Drain	25.313973	83.016893	1	1	1	-	-	-
11.	Sankthaghat Drain	25.312735	83.016235	1	1	1	-	-	-
12.	Manikarnikaghat Drain	25.311568	83.014877	1	1	1	-	-	-
13.	Jaleshanghat Drain	25.31013	83.013523	1	1	1	-	-	-
14.	Lalitaghat Drain	25.30992	83.013253	1	1	1	-	-	-
15.	Meerghat Drain	25.308392	83.011903	1	1	1	-	-	-
16.	Dr. R. P. Ghat Drain	25.306925	83.010927	1	1	1	-	-	-
17.	Pandeyghat Drain	25.303888	83.008302	1	1	1	-	-	-
18.	Mansaroverghat Drain	25.30095	83.007893	1	1	1	-	-	-
19.	Harishchandraghat Drain	25.297935	83.007567	1	1	1	-	-	-
20.	Shivala Drain	25.296245	83.007288	1	1	1	-	-	-
21.	Assi/Nagavan Drain	25.174014	83.033008	1	2	-	2	2	-
22.	Samneghat Drain	25.45414	82.402425	1	2	-	2	2	-
23.	Nakkhi Drain	25.267776	83.101777	1	2	-	2	2	-
24.	Narokhar drain	25.34057	83.02197	1	1	1	-	-	-
25.	Sarang Pond Drain	25.50865	83.00896	1	2	-	2	2	-
26.	Nakkhighat Drain	25.34194	83.00862	1	1	1	-	-	-
27.	Nai Basti drain	25.57219	83.02421	1	2	-	2	2	-
28.	Hukulganj drain	25.57034	83.67717	1	2	-	2	2	-
29.	Teliya Drain	25.33473	83.00151	1	1	1	-	-	-

30.	Khajuri colony drain	25.5701	83.65902	1	2	-	2	2	-
31.	Sadar Bazar Drain	25.33815	83.47558	1	1	1	-	-	-
32.	Rajabazar drain	25.34002	82.98036	1	1	1	-	-	-
33.	Ardali Bazar drain	25.57092	83.64653	1	2	-	2	2	-
34.	Central jail drain	25.57291	83.61975	1	2	-	2	2	-
35.	Chamrotha drain	25.57474	83.60349	1	2	-	2	2	-
36.	Fulvaria Drain	25.33869	82.97553	1	1	1	-	-	-
37.	Banaras drain number-5	25.33083	82.95722	1	2	-	2	2	-
38.	Raambhag Ghat Drain Ramnagar,Varanasi	25.274718	83.021579	1	2	-	2	2	-
39.	Balua Ghat Drain Ramnagar,Varanasi	25.272042	83.022867	1	2	-	2	2	-
40.	Shakti Ghat Drain Ramnagar,Varanasi	25.274115	83.021987	1	2	-	2	2	-
41.	Salotri Ghat Drain Ramnagar,Varanasi	25.272548	83.02264	1	2	-	2	2	-
42.	Hanuman Ghat Drain Ramnagar,Varanasi	25.267996	83.024642	1	2	-	2	2	-
43.	Railway Drain, Mughalsarai	25.1915	83.826	1	2	-	2	2	-
44.	Ganda Drain, Mughalsarai	25.32333	83.11911	1	2	-	2	2	-
45.	Guraha Drain	25.249810	83.031670	3	2	-	2	2	1. Irrigation water before meeting of UPSIDC industrial area , Ramnagar approx. -10 MLD (Seasonal discharge) 2. Treated industrial effluent of UPSIDC, Ramnagar approx. -3 MLD 3. Domestic effluent generated from UPSIDC , Ramnagar and adjoining area of the Guraha Drain- approx.2 MLD

Note: Provide specific details or information in the remarks column

Block 3

Objective 3: To review the status of STPs and CETPs in the district

A) STPs/CETPs already established

S.No.	Details of STP/CETP (Name, Location)	Operational Status (Working-1; Not working-2)	Date of Installation (dd/mm/yy)	Date of last maintenance (dd/mm/yy)	Capacity (in MLD)	Utilisation (in MLD)	Meeting desired parameters (Yes-1; No-2)	Remarks
1.	Bhagwanpur STP	1	1988-89	-	9.8	8.4	2	-
2.	DLW STP	1	06/04/1989	20/05/2020	12	3	2	-
3.	80 MLD, Dinapur STP	1	1994	-	80	79.5	2	-
4.	Goithaha STP	1	19/02/2019	-	120	35	2	-
5.	140 MLD Dinapur STP	1	11/11/2018	-	140	80	2	-

Note: Provide specific details or information in the remarks column

B) To review the status of STPs where work has started or is expected to start

S.No.	Name & Location of STP/CETP	Capacity	Date of work commencement (dd/mm/yy)	Target date for completion (dd/mm/yy)	Current status (in detail)	Remarks
1.	Ramna STP	50 MLD	19/02/2018	28/03/2020	80% completed	Applied for extension of target date.

Note: Provide specific details or information in the remarks column

Block 4 (APPLICABLE ONLY FOR KANPUR)

Objective 4: To assess the actual situation of Chromium dump site at RakhiMandi, Kanpur Nagar and Rania, Kanpur Dehat

S.No.	Details of the dump site (Name & Location)	Dump Shifted to TSDF (Yes-1; No-2)	If shifted, then date of shifting (dd/mm/yy)	If not shifted, then expected date of shifting (dd/mm/yy)	Potable water available to the residents (Yes-1; No-2)	If Potable water is available, then what is the source of water?	Remarks

Note: Provide specific details or information in the remarks column



उत्तर प्रदेश जल निगम

प्रधान कार्यालय - 6-राणा प्रताप मार्ग, लखनऊ

पत्र संख्या -

53 / 022-600/200/2020

दिनांक- .05.2020

सेवा में,

प्रमुख सचिव,
नगर विकास विभाग
उ०प्र० शासन,
लखनऊ।

विषय:- मा० एन०जी०टी० में योजित ओ०ए० संख्या 200/2014 के अनुपालन तथा निर्माणाधीन योजनाओं हेतु समयवृद्धि के संबंध में।

महोदय,

उक्त ओ०ए० संख्या 200/2014 के अन्तर्गत गंगा व सहायक नदियों में गिरने वाले नालों को दो फेज में विभक्त किया गया है। फेज-1, सेगमेंट -बी, बिजनौर से कानपुर तथा फेज-2, सेगमेंट-बी कानपुर से बलिया। उक्त सेगमेंट के अनुसार गंगा व सहायक नदियों में गिरने वाले नालों का विवरण निम्नवत् है:-

फैज-1, सेगमेंट-B-

उक्त सेगमेंट में कुल 86 नाले हैं जिनका विवरण निम्नवत् है:-

1. 10 नालों में से 4 नालों पर शोधन की आवश्यकता नहीं है, तथा शेष 6 नालें औद्योगिक जल प्रवाह के कारण यू०पी०पी०सी०बी० के कार्य क्षेत्र में है (संलग्नक- A)।
2. 27 नाले शोधन हेतु टैप किये जा चुके हैं (संलग्नक- B)।
3. 29 नालों के शोधन हेतु टैपिंग का कार्य प्रगति पर है (संलग्नक- C)।
4. 15 नालों के शोधन हेतु प्राक्कलन स्वीकृत हो चुके हैं तथा कार्य प्रारंभ होने हैं (संलग्नक- D)।
5. 1 नाले का प्राक्कलन विरचित कर प्रशासनिक व वित्तीय स्वीकृत हेतु प्रेषित किया जा चुका है (संलग्नक- E)।
6. 4 नालों के शोधन हेतु प्राक्कलन विरचन का कार्य प्रगति पर है (संलग्नक- E)।

फैज-2, सेगमेंट-B-

उक्त सेगमेंट में कुल 215 नाले हैं जिनका विवरण निम्नवत् है:-

1. 14 नालों पर शोधन की आवश्यकता नहीं है (संलग्नक- G)।

2. 82 नाले शोधन हेतु टैप किये जा चुके हैं (संलग्नक- H)।
3. 47 नालों के शोधन का कार्य निर्माणाधीन हैं जिनके कार्य प्रगति पर है (संलग्नक- I)।
4. 42 नालों में से 6 नालों पर सिंचाई विभाग द्वारा कार्य कराया जाना है तथा शेष 36 नालों के शोधन हेतु प्राक्कलन स्वीकृत हो चुके हैं तथा कार्य प्रारंभ होने हैं (संलग्नक- J)।
5. 30 नालों के शोधन हेतु प्राक्कलन विरचन का कार्य प्रगति पर है (संलग्नक- K) ।

अवगत कराना है कि उपरोक्त समस्त परियोजनाओं में समयवृद्धि की मांग कोविड-19 के कारण हुये लॉकडाउन को दिनांक 01.06.2020 से खुलने के दृष्टिगत की गयी हैं। यदि किसी कारणवश लॉकडाउन में वृद्धि होती है तो तदानुसार ही योजनाओं में समयवृद्धि होने की सम्भावना होगी। तदानुसार ओ0ए0 नं0 200/2014 में उल्लेखित समस्त नालों पर परियोजनाओं के विभिन्न स्तर पर समयवृद्धि हेतु स्पष्ट विवरण दर्शाते हुए अनुपालन आख्या संलग्न कर प्रेषित है। कृपया तदानुसार समयवृद्धि हेतु मा0 एन0जी0टी0 को अनुरोध पत्र प्रेषित करने का कष्ट करें।

संलग्नक:-उपरोक्तानुसार।

भवदीय
26.05.20
(विकास गौठलवाल)
प्रबन्ध निदेशक

Summary of 86 drains in Segment-B, Phase-I

S. No.	Name of Town	Name Of River	No. of Drains
	Drains for which tapping not required (Annexure - A)		10
1	Nazibabad	Ganga	1
2	Amroha	Ganga	1
3	Ghaziabad	Ganga	1
4	Khatauli	Kali	1
5	Meerut	Kali	1
6	Hapur	Kali	1
7	Kanpur	Ganga	1
8	Unnao	Ganga	1
9	Seohara	Ramganga	1
10	Debai (Bulandshahar)	Kali	1
	Drains already tapped (Annexure - B)		27
1	Kanpur	Ganga	13
		Pandu	3
2	Anupshahar	Ganga	2
3	Bijnore	Ganga	1
4	Garhmukteshwar	Ganga	1
5	Kannauj	Ganga	3
6	Moradabad	Ganga	3
7	Rampur	Ramganga	1
	Drains proposed to be tapped in on-going projects (Annexure - C)		29
1	Bulandshahar	Kali	12
2	Hapur	Kali	1
3	Kanpur	Pandu	2
4	Kasganj	Kali	1
5	Modinagar	Kali	1

6	Moradabad	Ramganga	11
7	Unnao	Ganga	1
	Drains proposed to be tapped in sanctioned projects (Annexure - D)		15
1	Bareilly	Ramganga	3
2	Farrukhabad	Ganga	2
3	Fatehgarh	Ganga	3
4	Meerut	Kali	2
5	Moradabad	Ramganga	5
	No. of balance drains to be tapped in project under preparation / to be prepared (Annexure - E)		5
1	Kanpur	Ganga	2
2	Moradabad	Ramganga	1
3	Hapur	Kali	1
4	Gulaothi	Kali	1

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT's JUDGEMENT DATED 13TH JULY, 2017
(PHASE-I, SEGMENT-B)**

Annexure - A

Drains not requiring tapping

Sl	Name of Town	Name of Drain	River to which meeting	Tapped in Project /Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1	2	3	4	5	6	7
1	Nazibabad	Chhoiya Drain	Ganga	N.A.	Industrial drain, action to be taken by UPPCB.	Not pertaining to U. P. Jal Nigam. Industrial drain, action to be taken by UPPCB.
2	Amroha	Bagad drain (river)	Ganga	N.A.	Industrial drain, action to be taken by UPPCB.	Not pertaining to U. P. Jal Nigam. Industrial drain, action to be taken by UPPCB.
3	Ghaziabad	Fuldhera drain	Ganga	N.A.	Industrial drain, action to be taken by UPPCB.	Not pertaining to U. P. Jal Nigam. Industrial drain, action to be taken by UPPCB.
4	Khatauli	Sugar mill nala	Kali	N.A.	Industrial drain, action to be taken by UPPCB.	Not pertaining to U. P. Jal Nigam. Industrial drain, action to be taken by UPPCB.
5	Meerut	AbuNallah-1	Kali	N.A.	Industrial drain, to be taken care by UPPCB.	Not pertaining to U. P. Jal Nigam. Industrial drain, action to be taken by UPPCB.
6	Hapur	Chhoiya Drain	Kali	N.A.	Industrial drain, action to be taken by UPPCB.	Not pertaining to U. P. Jal Nigam. Industrial drain, action to be taken by UPPCB.
7	Kanpur	Air force Nala	Ganga	N.A.	Storm water drain, Not to be tapped	Storm water drain, Not to be tapped
8	Unnao	Loni Drain	Ganga	N.A.	The area contributing domestic waste in this drain is considered through Sewerage network sanctioned under AMRUT programme which will be diverted to proposed STP of City Jail drain by trunk sewer	Loni Drain carries Approx 2.0 MLD untreated domestic waste water from the habitation of some part of Unnao city and approx 5.72 MLD Industrial treated water of Industrial area Site-1 & Site -2, Chandpur and Jamuka, Unnao. Loni drain covering the distance of about 60 K.M. from Unnao city often remains dry near Bihar, District Unnao before meeting to the River Ganga.
9	Seohara	Nohra drain (Nasiya drain)	Ranganga	N.A.	BOD is less than 3 mg/l hence requires no treatment	BOD is less than 3 mg/l hence requires no treatment
10	Debai (Bulandshahr)	Neem nala	Kali	N.A.	Dry drain, not requiring tapping	Dry drain, not requiring tapping
		Grand Total (No)	10			

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT's JUDGEMENT DATED 13TH JULY, 2017
(PHASE-I, SEGMENT-B)**

						Annexure- B
Tapped Drains						
SI	Name of Town	Name of Drain	River to which meeting	Tapped in Project / Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1	2	3	4	5	6	7
1	Bijnor	Hemraj drain/Bijnor drain	Ganga	Bijnor sewerage scheme under State Sector	i. STP is meeting standards. ii. As per instruction given by the monitoring committee other six drains of Bijnore town has also been tapped.	Tapped. Bijnour STP 24 MLD, STP is Compliant
2	Gharmuktheshwar	Garh Drain	Ganga	Sewerage system and STP works at Garhmukteshwa (NGRBA)	1. Total discharge received at both these STP's is 3.4 MLD. 2. Both STP's are meeting prescribed effluent standars.	Tapped Total discharge received at both these STP's is 3.4 MLD, STP is Compliant
3	Anupsahar	Anupsahar STP Drain-1	Ganga	Up-gradation of STP and Sewerage Works for Anupshahr (NGRBA)	1. Total discharge received at both these STP's is 1.7 MLD. 2. Both STP's are meeting prescribed effluent standars.	Tapped Total discharge received at both these STP's is 1.7 MLD, STP is Compliant
4	Anupsahar	Anupsahar STP Drain-2	Ganga			
5	Kanpur	Permiya Nala	Ganga	I&D of Sisamau nala of Kanpur city (Namami Gange)	Tapped	Tapped To cluster of STPs at Jajmau , STP is Compliant
6	Kanpur	Sisamau Nala	Ganga	I & D of Sisamau nala of Kanpur city (Namami Gange)	Tapped	Tapped To cluster of STPs at Jajmau , STP is Compliant
7	Kanpur	Tefco Nala	Ganga	Ganga Action Plan Phase-II	Tapped	Tapped To cluster of STPs at Jajmau , STP is Compliant
8	Kanpur	Parmath drain	Ganga	Ganga Action Plan Phase-II	Tapped	Tapped To cluster of STPs at Jajmau , STP is Compliant
9	Kanpur	Muir drain	Ganga	I & D of Sisamau nala of Kanpur city (Namami Gange)	Tapped	Tapped To cluster of STPs at Jajmau , STP is Compliant
10	Kanpur	Police line drain	Ganga	Ganga Action Plan Phase-II	Tapped	Tapped To cluster of STPs at Jajmau , STP is Compliant
11	Kanpur	Jail drain	Ganga	Ganga Action Plan Phase-II	Tapped	Tapped To cluster of STPs at Jajmau , STP is Compliant
12	Kanpur	Bhagwatdas (Guptarghat Nala)	Ganga	Sewerage works in Sewerage Dist. -I (NGRBA)	Flow of drain connected to 130 MLD STPs at Jajmau.	Tapped To cluster of STPs at Jajmau , STP is Compliant
13	Moradabad	Jigar Colony	Ramganga		Tapped	Tapped 58 MLD STP. STP is Compliant
14	Moradabad	Katghar Railway Station Drain	Ramganga		Tapped	Tapped 58 MLD STP. STP is Compliant
15	Moradabad	Prabhat Nagar drain (near Chandausi Road)	Ramganga		Tapped	Tapped 58 MLD STP. STP is Compliant
16	Kannauj	Patta Nala	Kali	Kannauj Sewerage Scheme Phase-II (NGRBA) & State Sector	Tapped ,and diverted to 13 MLD STP .STP is operational.	Tapped ,and diverted to 13 MLD STP .STP is Compliant.
17	Kannauj	Chhemkali temple to Nadangapur village (Adanga Nalla)	Kali		Tapped ,and diverted to 13 MLD STP .STP is operational.	Tapped ,and diverted to 13 MLD STP .STP is Compliant.
18	Kannauj	Tammi house to Sadkapur Village (Tammi nalla)	Kali		Tapped ,and diverted to 13 MLD STP .STP is operational.	Tapped ,and diverted to 13 MLD STP .STP is Compliant.
19	Kanpur	COD Nala	Pandu	State Sector		Tapped to 210 MLD STP Bingawan. STP is Compliant

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT's JUDGEMENT DATED 13TH JULY, 2017
(PHASE-I, SEGMENT-B)**

						Annexure- B
Tapped Drains						
SI	Name of Town	Name of Drain	River to which meeting	Tapped in Project / Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1	2	3	4	5	6	7
20	Rampur	Rampur drain	Ramganga	N.A.	Not To be Tapped. Sewerage project under State Sector (STP 3 Nos 14 + 15 +5) Completed .Rampur drain has not been intercepted but two nallas namely Bala road nala and Pankhe wala nala have been tapped in 14 MLD and 15 MLD respectively. As per direction of NGT Sewer House Connection are being done in sewerred areas of Rampur town . Once all households are tapped in existing sewer line no sewage will be left in Rampur drain.	Tapped to 14 and 15 MLD STP Moradabad. STP is compliant.
21	Kanpur	Ranighat drain	Ganga	Sewerage works in Sewerage Distt. -I (Namami Gange)	Tapped	Partially Tapped , To cluster of STPs at Jajmau , STP is Compliantestimate for the overflow of the discharge of the drain has been submitted by Kanpur Zone for approval.
22	Kanpur	Dabka Nalla-III	Ganga	I & D Project of Sisamu Nala under Namami Gange	Sewage of population after tapping point will be tapped in the sewer line after completion of ongoing project sewerage Distt-1,Dabka drain will be fully tapped by Aug 2020.	Partially Tapped . To cluster of STPs at Jajmau , STP is Compliant.Due to silted sewer which carries the discharge to STP, sometimes it overflows. Desilting is proposed in the ongoing project.Dabka drain will be fully tapped by Nov 2020.
23	Kanpur	Shetla Bazar (Bangalighat nala)	Ganga	Sewerage works in Sewerage Dist. -I (NGRBA)	Sewage of population after tapping point will be tapped in the sewer line after completion of ongoing project sewerage Distt-1,Shetla Bazar (Bangalighat nala),Budhiya ghat Drainand Wazidpur nala will be fully tapped by Aug 2020	Partially Tapped . To cluster of STPs at Jajmau , STP is Compliant.Under ongoing project of District - 1. I&D of overflow of these drains has been addressed in ongoing project of Distt. 1. drain will be fully tapped by Nov 2020.
24	Kanpur	Budhiya ghat Drain	Ganga			
25	Kanpur	Wazidpur Nalla	Ganga			
26	Kanpur	Ganda Nala	Pandu	Ganga Action Plan Phase-II	Excess discharge into Gandanalaand HalwaKhandabeing sent by Jalkal Nagar Nigam Kanpur from their colonies. It proposed to be tapped in sewer line under Amrut scheme as proposal given by JalkalVibhagnagarnigam Kanpur DPR is pending with state govt. for approval and allotment of fund after execution of proposed work, flow of drains will be fully tapped. Time extension June 2021	Partially tapped to 210 MLD STP Bingawan. For these drains, overflow will be collected by a project under AMRUT which is under approval.drain will be fully tapped by Nov 2020.
27	Kanpur	Halwa Khand Nala	Pandu	Ganga Action Plan Phase-II		
		Grand Total (No)	27			

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT's JUDGEMENT DATED 13TH JULY, 2017
(PHASE-I, SEGMENT-B)**

Annexure- C

Drains to be tapped in ongoing Project

Sl	Name of Town	Name of Drain	River to which meeting	Date of Start	Date of Completion	Revised Date of Completion	Tapped in Project / Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1	2	3	4	5	6		7	8	9
1	Unnao	City Jail Drain (Dakari drain)	Ganga	11.10.2019	10.10.2021	31.03.2022	Interception, Diversion of Drains & sewage treatment works at Unnao (Namami Gange)	Construction of I&D work with 15 MLD STP at Unnao including operation and maintenance of 15 years on hybrid annuity PPP mode as been awarded M/s ShappoorjiPallonji and Company Private Limited. Expected to be completed by October - 2021 Time extension required-24 months	Construction of I&D work with 15 MLD STP at Unnao, including operation and maintenance of 15 years on hybrid annuity PPP mode as been awarded M/s ShappoorjiPallonji and Company Private Limited. Mumbai. Six Month extension required due to Covid-19 Pandemic.
2	Moradabad	Nawabpura Drain 1st	Ramganga	21.10.2011	31.03.2020	31.08.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I) (NGRBA)	Expected date of Completion 31.03.2020	Expected date of Completion 31.08.2020
3	Moradabad	Nawabpura Drain 2nd	Ramganga	21.10.2011	31.03.2020	31.08.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I) (NGRBA)	Expected date of Completion 31.03.2020	Expected date of Completion 31.08.2020
4	Moradabad	Chakkar Ki Milak (Mukarampur)	Ramganga	21.10.2011	31.03.2020	15.08.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I) (NGRBA)	Expected date of Completion 31.03.2020	Expected date of Completion 15.08.2020
5	Moradabad	Barbalan Drain	Ramganga	21.10.2011	31.03.2020	31.08.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I) (NGRBA)	Expected date of Completion 31.03.2020	Expected date of Completion 31.08.2020
6	Moradabad	Kudaghar Drain	Ramganga	21.10.2011	31.03.2020	31.08.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I) (NGRBA)	Expected date of Completion 31.03.2020	Expected date of Completion 31.08.2020
7	Moradabad	Jama Masjid Left Drain	Ramganga	21.10.2011	31.03.2020	15.07.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I) (NGRBA)	Expected date of Completion 31.03.2020	Expected date of Completion 15.07.2020
8	Moradabad	Jama Masjid Right Drain	Ramganga	21.10.2011	31.03.2020	30.06.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I) (NGRBA)	Expected date of Completion 31.03.2020	Expected date of Completion 30.06.2020
9	Moradabad	Ghosiyar Drain	Ramganga	21.10.2011	31.03.2020	31.08.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I) (NGRBA)	Expected date of Completion 31.03.2020	Expected date of Completion 31.08.2020
10	Moradabad	Jhabbu Ka Nala	Ramganga	21.10.2011	31.03.2020	31.08.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I) (NGRBA)	Expected date of Completion 31.03.2020	Expected date of Completion 31.08.2020
11	Moradabad	Lalbagh Drain	Ramganga	21.10.2011	31.03.2020	20.07.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I) (NGRBA)	Expected date of Completion 31.03.2020	Expected date of Completion 20.07.2020
12	Moradabad	Daheria/ Dateria Drain	Ramganga	21.10.2011	31.03.2020	15.08.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I) (NGRBA)	Expected date of Completion 31.03.2020	Expected date of Completion 15.08.2020
13	Hapur	Hapur Drain	Kali	25.10.2019	24.10.2021	31.03.2022	AMRUT	Tapping of Hapur drain in the Project of AMRUT program	Tapping of Hapur drain in the Project of AMRUT program. Six Month extension required due to Covid-19 Pandemic.
14	Modinagar	Kadarabad Drain	Kali	1.1.2018	31.01.2020	30.06.2021	Modinagar sewerage scheme under AMRUT	To be covered in ongoing project under AMRUT date of completion 31.01.2020, no further interception required as per decision of NMCG. Time Extension required 18 months.	To be covered in ongoing project under AMRUT date of completion was 31.01.2020, no further interception required as per decision of NMCG. Time extension required 06 month due to covid-19 pandemic.
15	Bulandshahr	Manan Road Nalla (Bulandshahr 1)	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic.
16	Bulandshahr	Adil nagar Nala	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic.
17	Bulandshahr	Chandbari Road (Bulandshahr II)	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic.
18	Bulandshahr	Cheel ghat	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic.
19	Bulandshahr	Narshal ghat	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic.
20	Bulandshahr	Adil Nagar 2	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic.
21	Bulandshahr	Kasai Bada	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic.
22	Bulandshahr	Faisalabad road	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic.
23	Bulandshahr	Behind Shanidev mandir	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic.
24	Bulandshahr	Devipura	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic.
25	Bulandshahr	Bridge Dhameda Road	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic.
26	Bulandshahr	Behind chamunda mandir	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic.
27	Kasganj	Kasganj drain	Kali	05.07.2019	04.07.2021	31.01.2022	Interception, Diversion of Drains & sewage treatment works at Kasganj (Namami Gange)	LOA issued to M/s Vibhor Vaibhav Infra Pvt. Ltd. on 01.06.2019. Time Extension required - 21 Months.	Work in progress. Time extension required 06 month due to covid-19 pandemic.

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT's JUDGEMENT DATED 13TH JULY, 2017
(PHASE-I, SEGMENT-B)**

Annexure- C

Drains to be tapped in ongoing Project

SI	Name of Town	Name of Drain	River to which meeting	Date of Start	Date of Completion	Revised Date of Completion	Tapped in Project / Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1	2	3	4	5	6		7	8	9
28	Kanpur	Panki Nala (Thermal power)	Pandu	11.10.2019	10.10.2021	31.03.2022	Interception & Diversion of ICI and Thermal drains and construction of Sewage treatment plant at Pankha, Kanpur (Namami Gange)	Construction of I&D work with 15 MLD STP at Unnao, including operation and maintenance of 15 years on hybrid annuity PPP mode, has been awarded M/s ShappoorjiPallonji and Company Private Limited, Mumbai. Expected to be completed by October-2021 Time extension required-24 months. Appropriate direction may be considered by NGT	Construction of I&D work with 15 MLD STP at Unnao, including operation and maintenance of 15 years on hybrid annuity PPP mode, has been awarded M/s ShappoorjiPallonji and Company Private Limited, Mumbai. Expected to be completed by March-2022 .
29	Kanpur	ICI Nala	Pandu	11.10.2019	10.10.2021	31.03.2022			
Grand Total (No)			29						

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT's JUDGEMENT DATED 13TH JULY, 2017
(PHASE-I, SEGMENT-B)**

Annexure- D

Drains to be tapped in Sanctioned project

Sl	Name of Town	Name of Drain	River to which meeting	Date of Start	Date of Completion	Tapped in Project / Under Execution	Previous Remarks (Dec 2019)	Remarks
1	2	3	4	5	6	7	8	9
1	Farrukhabad	Bhairoghath drain (Tokaghat)	Ganga	-	24 month after date of Start	I & D of Drains & sewage treatment works at Farrukhabad-Fatehgarh (Namami Gange)	Project sanctioned under Namami Gange for Rs. 213.62 crore having 3 STPs (28, 5, 2 MLD). LOA issued to consuring firm M/s Essel Infratech on 03.10.2018 but the firm rejected to sign the bond. Tender are re-invited & Cancelled due to high rate. AA& ES Is to be revised. Revised DPR amounting Rs 40656.49 lakh is submitted to SMCG. Time Extension Required 24 month	Project sanctioned under Namami Gange for Rs. 213.62 crore having 3 STPs (28, 5, 2 MLD). LOA issued to consuring firm M/s Essel Infratech on 03.10.2018 but the firm rejected to sign the bond. Tender are re-invited & Cancelled due to high rate. AA& ES Is to be revised. Revised DPR amounting Rs 415.41 Cr. is submitted to SMCG.
2	Farrukhabad	Dhinapur drain	Ganga	-	24 month after date of Start			
3	Fatehgarh	Hathikhana Nala	Ganga	-	24 month after date of Start	I & D of Drains & sewage treatment works at Farrukhabad-Fatehgarh (Namami Gange)	Project sanctioned under Namami Gange for Rs. 213.62 crore having 3 STPs (28, 5, 2 MLD). LOA issued to consuring firm M/s Essel Infratech on 03.10.2018 but the firm rejected to sign the bond. Tender are re-invited & Cancelled due to high rate. AA& ES Is to be revised. Revised DPR amounting Rs 40656.49 lakh is submitted to SMCG. Time Extension Required 24 month	Project sanctioned under Namami Gange for Rs. 213.62 crore having 3 STPs (28, 5, 2 MLD). LOA issued to consuring firm M/s Essel Infratech on 03.10.2018 but the firm rejected to sign the bond. Tender are re-invited & Cancelled due to high rate. AA& ES Is to be revised. Revised DPR amounting Rs 415.41 Cr. is submitted to SMCG.
4	Fatehgarh	Bargadiya Ghat drain	Ganga	-	24 month after date of Start			
5	Fatehgarh	Canit Nalla	Ganga	-	24 month after date of Start			
6	Moradabad	Vivekanand Hospital Drain (Left)	Ramganga	-	24 month after date of Start	Interception, Diversion of Drains & sewage treatment works at Moradabad Zone-II (Namami Gange)	Tender invited on 29.11.2019. Two bid received. Bid Under Evaluation.	LOA issued in Mar-2020 but Land is under Legal dispute. Every effort is being made to resolve the issue through local administration.
7	Moradabad	Vivekanand Hospital Drain (Right)	Ramganga	-	24 month after date of Start			
8	Moradabad	MIT Drain	Ramganga	-	24 month after date of Start			
9	Moradabad	Moksh Dham Drain	Ramganga	-	24 month after date of Start			
10	Moradabad	TDI City Drain	Ramganga	-	24 month after date of Start			
11	Bareilly	Deveranaiya Nala	Ramganga	-	24 month after date of Start	Interception, Diversion of Drains & sewage treatment works at Bareilly (Namami Gange)	NMCG sanctioned project for I& D with 4 STP having total capacity of 63 MLD in Bareilly on 03.01.2019 and .Land identification is under process. Due to non -availability of land tender are not invited. Time extension required - 30 months.	NMCG sanctioned project for I& D with 4 STP having total capacity of 63 MLD in Bareilly on 03.01.2019 and .Land identification is under process. Due to non -availability of land tender are not invited.
12	Bareilly	Chawri Nala (Chodari)	Ramganga	-	24 month after date of Start		NMCG sanctioned project for I& D with 4 STP having total capacity of 63 MLD in Bareilly on 03.01.2019 and .Land identification is under process. Due to non -availability of land tender are not invited. Time extension required - 30 months.	NMCG sanctioned project for I& D with 4 STP having total capacity of 63 MLD in Bareilly on 03.01.2019 and .Land identification is under process. Due to non -availability of land tender are not invited.
13	Bareilly	Nakatiya Nala	Ramganga	-	24 month after date of Start		NMCG sanctioned project for I& D with 4 STP having total capacity of 63 MLD in Bareilly on 03.01.2019 and .Land identification is under process. Due to non -availability of land tender are not invited. Time extension required - 30 months.	NMCG sanctioned project for I& D with 4 STP having total capacity of 63 MLD in Bareilly on 03.01.2019 and .Land identification is under process. Due to non -availability of land tender are not invited.
14	Meerut	AbuNallah-2	Kali	-	24 month after date of Start	Interception, Diversion of Drains & sewage treatment works at Meerut (Namami Gange)	I&D project of Rs. 681.78 crores sanctioned by NMCG on 19.02.2019. Due to change in scope of work, direction has to be received from NMCG.	Revised AA&ES has been issued on 06.05.2020 and tendering process has been initiated.
15	Meerut	Slaughter House Drain / Odean Nala	Kali	-	24 month after date of Start		I&D project of Rs. 681.78 crores sanctioned by NMCG on 19.02.2019. Due to change in scope of work, direction has to be received from NMCG.	Revised AA&ES has been issued on 06.05.2020 and tendering process has been initiated.
		Total (No)	15					

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT's JUDGEMENT DATED 13TH JULY, 2017
(PHASE-I, SEGMENT-B)**

Annexure -E

Drain to be tapped in Submitted project and Under Preparation

Sl	Name of Town	Name of Drain	River to which meeting	Date of Start	Date of Completion	Tapped in Project /Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1	2	3	4	5	6	7	8	9
1	Kanpur	Satti Chaura	Ganga	N.A	24 month after date of start of Project		Appropriate direction may be considered by NGT. DPR for STP for cantonment area is being prepared by Cantonment Board .	DPR for STP for cantonment area is under preparation by UP Jal Nigam
2	Kanpur	Golaghat Nala	Ganga	N.A	24 month after date of start of Project		Appropriate direction may be considered by NGT. DPR for STP for cantonment area is being prepared by Cantonment Board .	DPR for STP for cantonment area is under preparation by UP Jal Nigam
3	Moradabad	Moradabad drain (Karula drain)	Ramganga	N.A	24 month after date of start of Project		Appropriate direction may be considered by NGT. Identification of land under process. Drain comes under sewerage Zone -4 of Moradabad, Nagar Nigam. DPR under preparation.	Identification of land under process. Drain comes under sewerage Zone -4 of Moradabad, Nagar Nigam. DPR under preparation.
4	Hapur	Hapur Drain-1 (City drain)	Kali	N.A	24 month after date of start of Project		Tapping of Hapur City drain into the STP to be considere by NMCG after 50 % work of STP is completed as decided by NMCG.	Tapping of Hapur City drain into the STP to be considere by NMCG after 50 % work of STP is completed as decided by NMCG. Approval from NMCG awaited.
5	Gulaothi	Gulaothi Drain	Kali	N.A	24 month after date of start of Project		DPR has been sent to NMCG and under revision	Revised DPR has been sent to NMCG for approval.
		Grand Total (No)	5					

Summary of 215 drains in Segment-B, Phase-II

S. No.	Name of Town	Name Of River	No. of Drain
	Nos. of drains for which tapping not required (Annexure G)		14
1	Fatehpur	Yamuna	3
2	Kunda	Ganga	3
3	Chunar	Jargo	8
	Nos. of drains already tapped (Annexure H)		82
1	Prayagraj	Ganga	29
		Yamuna	16
2	Mirzapur	Ganga	10
3	Varanasi	Ganga	19
		Varuna	8
	Nos. of drains proposed to be tapped in on-going projects (Annexure I)		47
1	Varanasi	Ganga	3
2	Prayagraj	Ganga	14
		Yamuna	5
3	Ramnagar	Ganga	5
4	Mirzapur	Ganga	5
5	Chunar	Ganga	14
6	Ballia	Ganga	1
	Nos. of drains proposed to be tapped in sanctioned projects (Annexure J)		42
1	Varanasi	Ganga	1
		Varuna	6
2	Mirzapur	Ganga	12
3	Ghazipur	Ganga	23
	No. of balance drains to be tapped in project under preparation / to be prepared (Annexure K)		30

1	Dalmau	Ganga	9
2	Manikpur	Ganga	5
3	Bhadohi	Varuna	3
4	Mugalsari	Ganga	2
5	Saidpur	Ganga	8
6	Jamaniya	Ganga	3

**STATUS OF TAPPING OF DRAINS IN SEGMENT-B, PHASE-II
(ONWARD KANPUR TO BORDER OF U.P.)**

Drains not Requiring Tapping

Annexure - G

Sl.	Name of town	Name / Location	River to which drain is leading to	Remarks as on Dec. 2019	Revised Remarks
1	2	3	4	5	6
1	Fatehpur	Tambeshear Mandir to Mitthanpur	Yamuna		
2	Fatehpur	Navabag to Lodhiganj	Yamuna	Dry weather flow from the town doesn't discharge into the river.	Dry weather flow from the town doesn't discharge into the river.
3	Fatehpur	Joniha Chauraha to Jhaupur	Yamuna		
4	Kunda	Ganda Nala Raiyapur	Ganga		
5	Kunda	Taar Nala Babaganj	Ganga	1.Dry weather flow from the town doesn't discharge into the river.	1.Dry weather flow from the town doesn't discharge into the river.
6	Kunda	Ganda Nala Baraipur	Ganga		
7	Chunar	NAGARPUR	Jargo river which confluences in to Ganga river in 16 km down stream	Not proposed to be intercepted	Not proposed to be intercepted and
8	Chunar	TEAKAUR NAGARPUR	do		
9	Chunar	BHARATPUR KABRISTAN	do		
10	Chunar	BHARATPUR TRIMOHANI	do		
11	Chunar	SADDUPUR NAIPURWA	do		
12	Chunar	PASHU CHIKITSALAYA	do		
13	Chunar	NAGAR PALIKA	do		
14	Chunar	PARADE GROUND	do		

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT's
JUDGEMENT DATED 13TH JULY, 2017**

Annexure- H

Tapped Drains

SI	Name of Town	Name of Drain	River to which meeting	Tapped in Project / Under Execution	Revised Remarks
1	2	3	4	5	7
1	Prayagraj	Sasur Khaderi	Yamuna	Numayadahi, 50 mld (HRBF)	Tapped. Numayadahi STP 50 MLD, STP is Compliant
2		Karela Bagh Drain	Yamuna	Sewerage works in sewerage District B	
3		Main Ghaghar Nala	Yamuna	Numayadahi, 50 mld (HRBF)	
4		Ghaghar Nala 1-A	Yamuna		
5		Ghaghar Nala 1-A1	Yamuna		
6		Ghaghar Nala 1 -B	Yamuna		
7		Dariyabad Kakahraghat Drain	Yamuna	Sewerage works in Sewerage District A	Tapped. Naini STP 20+60 MLD, STP is Compliant
8		Dariyabad Pipalghat Drain	Yamuna	Naini, 80 mld (ASP)	
9		Dariyabad Jogighat Drain	Yamuna		
10		Chachar Nala	Yamuna		
11		Emergency Outfall Drain	Yamuna		
12		Drain At Gate No 9	Yamuna		
13		Drain At Gate No 13	Yamuna		
14		Fort Drain No. 1	Yamuna	Fort STP	
15	Fort Drain No. 2	Yamuna			
16	Morigate Nala Including Mumford Ganj Drain	Ganga	Rajapur, 60 mld (UASB)	Tapped. Rajapur STP60 MLD, STP is Compliant	
17	Drains Of Daraganj Area	Ganga			
18	Jondhwal Nala	Ganga			
19	Shankarghat Nala	Ganga			
20	Jondhwal Rasulabad Drain (Murdaghat)	Ganga	Rajapur, 60 mld (UASB)		
21	Shankarghat Colony Drain (Near Phaphamau Bridge)	Ganga	Rajapur, 60 mld (UASB)		
22	Unchwagarhi Drain No. 1	Ganga			
23	Unchwagarh Drain No. 2	Ganga			
24	Beligaon Drain	Ganga			
25	Mumfordganj Drain	Ganga	Sewerage works in sewerage District C	Tapped. Salori STP 14+29 MLD, STP is Compliant	
26	Shivkuti Drain No. 1	Ganga			
27	Shivkuti Drain No. 2	Ganga			
28	Shivkuti Drain No. 3 (North)	Ganga			
29	Shivkuti Drain No. 4	Ganga			
30	Shivkuti Drain No. 5	Ganga			
31	Shivkuti Drain No. 6	Ganga			
32	Shivkuti Drain No. 7 (East)	Ganga			
33	Chilla Drain	Ganga			
34	Govindpur Colony Drain (Purani Basti)	Ganga			Salori 43 mld (29 mld - FAB) (14 mld - SBR)
35	Govindpur Colony Drain No. 1	Ganga			
36	Govindpur Colony Drain No. 2	Ganga			
37	Govindpur Colony Drain No. 3	Ganga			

38		Govindpur Colony Drain No. 4	Ganga		
39		Allenganj Nala/ Buxi Bund Nala	Ganga		
40		Salori Nala	Ganga		
41		Ponghat Nala	Ganga	Ponghat, 10 mld (HRBF)	Tapped. Ponghat STP 10 MLD, STP is Compliant
42		Kodra Nala	Ganga	Kodra, 25 mld (HRBF)	Tapped.
43		Nehru Park Nala	Ganga	Sewerage works in sewerage District E-revised	Kodra STP 25 MLD, STP is Compliant
44	Mirzapur	Kachari Drain	Ganga	14 MLD STP at Pakka Pokhra, Mirzapur (UASB)	Tapped. Pakka Pokhra STP 14 MLD, STP is Compliant
45		Oliyar	Ganga		
46		Sundar	Ganga		
47		Badali	Ganga		
48		Narghat	Ganga		
49		Khandawa	Ganga		
50		DiwanGhat old Drain	Ganga	4 MLD STP at Vindhyachal, Mirzapur (WSP)	Tapped. Vindhyachal STP 4 MLD, STP is Compliant
51		BalughatPakka Drain	Ganga		
52		Parasuram Drain	Ganga		
53		Gudara Drain	Ganga		
54	Varanasi	Shivala Drain	Ganga	80 MLD STP at Dinapur	Tapped. Dinapur STP 80 MLD, STP is Compliant
55		Harishchandraghat Drain	Ganga		
56		Mansaroverghat Drain	Ganga		
57		Pandeyghat Drain	Ganga		
58		Dr. R. P. Ghat Drain	Ganga		
59		Meerghat Drain	Ganga		
60		Lalitaghat Drain	Ganga		
61		Jaleshanghat Drain	Ganga		
62		Manikarnikaghat Drain	Ganga		
63		Sankthaghat Drain	Ganga		
64		Mehtaghat Drain	Ganga		
65		Ramghat Drain	Ganga		
66		Panchgangaghat Drain	Ganga		
67		Bramhaghat Drain	Ganga		
68		Lalghat Drain	Ganga		
69		Trilochanghat Drain	Ganga		
70		Teliya Drain	Ganga		
71		Bhainsasur Drain	Ganga		
72		Rajghat Drain	Ganga		
73		Phulwariya Drain	Varuna	Tapped in 140 MLD STP ,Deenapur	Tapped. Dinapur STP 140 MLD, STP is Compliant
74		Sadar Bazar Drain	Varuna		
75		Raja Bazar Drain	Varuna		
76		TeliyaBag Drain	Varuna		
77		Nakkhighat Drain	Varuna		
78		Narokhar Drain	Varuna	120 MLD STP ,Goiatha	Tapped. Goiatha STP 120 MLD, STP is Compliant
79		Sarang Talab Drain	Varuna	120 MLD STP ,Goiatha	
80		Nai Basti	Varuna	120 MLD STP ,Goiatha	
81		Rasulabad Puccaghat Drain	Ganga	Rajapur STP	Tapped. Dinapur STP 60 MLD, STP is Compliant
82		Mehdauri Gaon Drain	Ganga	Rajapur STP	

**STATUS OF TAPPING OF DRAINS IN SEGMENT-B, PHASE-II
(ONWARD KANPUR TO BORDER OF U.P.)**

Drains to be tapped in on going Project

Annexure- I

Sl.	Name of Town	Name / Location	River to which drain is leading	Name of the Project/	Discharge Volume (mld)	Date of Start	Date of Completion	Revised Date of	Remarks as on Dec. 2019	Revised Remarks
1	2	3	4	5	6	7	8	8	9	10
1	Prayagraj	Mawaiya Nala	Yamuna	Sewerage works in sewerage District G.	26.06	16.09.2019	15.09.2021	31.03.2022	Approved on NMCG letter No. T-12/2015-16/1076/NMCG dated 19.05.2017 Rs. 767.60 crore clubed in three project . LOA has been issue to concerning Firm on 10.11.2018 . Proposed date of completion was Sep,2021. In the mean time Bioremediation of all the untapped drains is being done by Nagar Nigam Prayagraj. Time extension required six months due to Covid-19 Pandemic.	
2		Mahewa Ghat Drain no. 1	Yamuna		0.66					
3		Mahewa Ghat Drain no. 2	Yamuna		0.91					
4		Arail Drain No.-2 (Kharkauni drain)	Yamuna		2.88					
5		Sachcha Baba Ashram Drain	Yamuna		1.14					
6		A.D.A. Colony Nala	Ganga	AMRUT	2.91	31.12.2018	31.12.2019	31.03.2021	Ongoing works	At present house connectoin work under AMRUT is withheld due to Covid-19. Work is expected to be completed by September 2020. Capacity of Rajapur STP is 60 MLD but sewage received is around 85 MLD. Therefore DPR preparation for I&D Rasoolabad ghat side drains and Upgradation of STPs in Prayagraj is under progress and work will be completed within 24 months from date of start. At present Bioremediation of all the untapped drains is being done by Nagar Nigam Prayagraj.
7		Jondhwal Ghat Drain	Ganga		1.15					
8		Rajapur Nala	Ganga		10.45					
9		Tv Tower Nala	Ganga		2.45					
10		Sadar Bazar Nala	Ganga		3.67					
11		Muirabad (Ganesh Nagar) Nala	Ganga	AMRUT	1.22	31.12.2018	31.12.2019		Ongoing works	
12		Nayapurwa Drain	Ganga		0.10					
13		Co-Operative Nala	Ganga	Sewerage works in sewerage District F	0.27	16.09.2021	15.09.2021	31.03.2022	1. Approved by NMCG letter No. T-12/2015-16/1076/NMCG dated 19.05.2017 Rs. 767.60 crore clubed in three project Tapping of 20 No drain and 42+16+14 MLD stp is proposed 2. LOA has been issue to concerning Firm on 10.11.2018 3. Time of completion May,2020	Approved on NMCG letter No. T-12/2015-16/1076/NMCG dated 19.05.2017 Rs. 767.60 crore clubed in three project . LOA has been issue to concerning Firm on 10.11.2018 . Proposed date of completion Sep,2021. In the mean time Bioremediation of all the untapped drains is being done by Nagar Nigam Prayagraj. Time extension required six months due to Covid-19 Pandemic.
14		Basna Nala	Ganga		2.55					
15		Indira Awas Nala	Ganga		1.15					
16		Shantipuram Nala	Ganga		4.10					
17		8 small drains at different	Ganga		0.65					
18		Lotey Haren Nala	Ganga	4.45	16.09.2021	15.09.2021	31.03.2022			
19		Shastri Bridge Nala (12 small drains)	Ganga	6.10						
20	Mirzapur	Basvariya Drain	Ganga	AMRUT	1.130	15.12.2018	31.03.2020	31.03.2021	Comprehensive sewerage scheme for Vindhyachal area comprising of four wards have been Approved under AMRUT scheme. Date of Start 15.12.2018 has being given to concerning Firm Tentative time of completion March 2020	Comprehensive sewerage scheme for Vindhyachal area comprising of four wards have been Approved under AMRUT scheme. Date of Start 15.12.2018 has being given to concerning Firm Tentative time of completion Mar-2021. Time extension required due to covid-19 Pandemic.
21		DiwanGhat new Drain	Ganga		0.020					
22		BalughatKacha Drain	Ganga		0.010					
23		Malhaya Drain	Ganga		0.270					
24		Patengra (manasarovar) Drain	Ganga		0.740					
25	Chunar	TAMBALGANJ NALA	Ganga	Proposed insitu treatment.	0.046	9.11.2019	8.09.2020	31.12.2020	Fecal sludge Management Sactioned vide letter no. Pr 12012/46/2018 NMCG dated 07.03.2019 Rs. 270.32 Lacs	Fecal sludge Management Sactioned vide letter no. Pr 12012/46/2018 NMCG dated 07.03.2019 Rs. 270.32 Lacs. Time extension required due to Covid-19 Pandemic.
26		DARGAHSAREEF NALA	Ganga		0.319					
27		BHAIRAMGANJ EAST NALA	Ganga		0.081					
28		BHAIRAMGANJ WEST NALA	Ganga		0.062					
29		TEKAUR BASTI NORTH	Ganga		0.099					
30		TEKAUR BASTI SOUTH	Ganga		0.098					
31		SANTOSHI MATA MANDIR N	Ganga		0.125					
32		POST OFFICE SOUTH DRAIN	Ganga		0.393					
33		POST OFFICE NORTH DRAIN	Ganga		0.335					
34		GANGESHWAR NISHAD PA	Ganga		0.088					
35		BALUGHAT DRAIN	Ganga		0.085					
36		BELBEER GHAT DRAIN	Ganga		0.042					
37		CHOURA MATA DRAIN	Ganga		0.125					
38		KASHI RAM AWAS DRAIN	Ganga	0.377						
39	Ramnagar	Rambhag Ghat Drain	Ganga	The DPR for I&D works at Ramnagar has been approved by NMCG on 21-07-2017. One no. STP of 10 MLD capacity is sanctioned.	8.20	1.12.2018	31.08.2018	31.12.2020	I&D and Sewage Treatment works for Ramnagar, Varanasi approved by NMCG vide letter no. T-12/2015-16/1109/NMCG dated 28.07.2017 Rs. 71.2564 crore .Work under progress, expected date of completion on Aug.2020.	I&D and Sewage Treatment works for Ramnagar, Varanasi approved by NMCG vide letter no. T-12/2015-16/1109/NMCG dated 28.07.2017 Rs. 71.2564 crore .Work under progress, expected date of completion on Dec.2020. Time extension required due to Covid19 Pandemic
40		Balua Ghat Drain	Ganga		0.13					
41		Shakti Ghat Drain	Ganga		0.40					
42		Salotri Ghat Drain	Ganga		0.34					
43		Hanuman Ghat Drain	Ganga		0.09					
44	Varanasi	Nakkhi Drain	Ganga		1.860				Proposed to be tapped under ongoing JICA assisted GAP-II project at Varanasi. However the discharge of these drains is proposed to be diverted to	Proposed to be tapped under ongoing JICA assisted GAP-II project at Varanasi. However the discharge of these drains is proposed to be diverted to

45		Samnaghat Drain	Ganga		1.170	19.2.2018	31.03.2020	31.12.2020	is proposed to be diverted to 50 MLD STP at Ramana, Varanasi. Work is in progress and targeted to be completed by 31.03.2020	is proposed to be diverted to 50 MLD STP at Ramana, Varanasi. Work is in progress and targeted to be completed by 31.12.2020. Time extension required due to Covid-19 Pandemic.
46		Assi/Nagavan Drain	Ganga		42.810					
47	Ballia	Kathar Nala at the around of Ballia city	Ganga		12.10				Project not completed. Estimate for balance work under preparation. After date of start it will take 12 months for its completion	Project not completed. Estimate for balance work under preparation. After date of start it will take 12 months for its completion

**STATUS OF TAPPING OF DRAINS IN SEGMENT-B, PHASE-II
(ONWARD KANPUR TO BORDER OF U.P.)**

Drains to be tapped in Sanctioned Project							Annexure-J	
S.No	Name of town	Name / Location	River to which drain is leading to	Drain Interception Status		Discharge Volume (mld)	Remarks as on Dec. 2019	Revised Remarks
				Intercepted Yes / No	If Yes then to which STP and if No then in which DPR proposed to be intercepted			
1	2	3	4	5	6	7	8	9
1	Mirzapur	Bisundarpur Drain	Ganga	Not Intercepted	I&D & STP work approved vide letter no. T-12/2016-17-780/NMCG Dated 14.12.2017 Rs. 114.93 cores.	1.580	AA & ES is to be revised. After Finalization of tender, it will take 24 months to complete	Revised AA&ES to be issued by NMCG. After Finalization of tender, it will take 24 months for completion of works from date of start.
2	Mirzapur	Hanumanghat Drain	Ganga	Not Intercepted		0.680		
3	Mirzapur	Public club Drain	Ganga	Not Intercepted		0.600		
4	Mirzapur	Barahmiliah Drain	Ganga	Not Intercepted		0.390		
5	Mirzapur	District judge Drain	Ganga	Not Intercepted		0.400		
6	Mirzapur	Lift cannal Drain	Ganga	Not Intercepted		0.400		
7	Mirzapur	Irrigation colony Drain	Ganga	Not Intercepted		0.030		
8	Mirzapur	MorchaGhar Drain	Ganga	Not Intercepted		1.640		
9	Mirzapur	Ggoreshahid Drain	Ganga	Not Intercepted		7.600		
10	Mirzapur	konia	Ganga	Not Intercepted		0.020		
11	Mirzapur	Chorawa	Ganga	Not Intercepted		0.250		
12	Mirzapur	Balaji temple	Ganga	Not Intercepted		2.200		
13	Ghazipur	HARIZAN BASTI	Ganga	Not Intercepted	DPR for I&D and Treatment has been approved. Vide letter no. TE-12014/1/2017-TECH1 NMCG Dated 16.11.2017 for Rs. 90.8162 crore	0.020	AA & ES is to be revised. After Finalization of tender, it will take 24 months to complete	Revised AA&ES to be issued by NMCG. After Finalization of tender, it will take 24 months for completion of works from date of start.
14	Ghazipur	SAMSHAN GHAT	Ganga	Not Intercepted		0.103		
15	Ghazipur	RUI MANDI	Ganga	Not Intercepted		0.018		
16	Ghazipur	BUDHAVA MAHADEVA	Ganga	Not Intercepted		0.049		
17	Ghazipur	MUGAL PURA	Ganga	Not Intercepted		0.027		
18	Ghazipur	POSTA GHAT	Ganga	Not Intercepted		0.027		
19	Ghazipur	KHIRKI GHAT	Ganga	Not Intercepted		0.025		
20	Ghazipur	THERI BAZAR	Ganga	Not Intercepted		0.025		
21	Ghazipur	ANZAH I GHAT	Ganga	Not Intercepted		3.910		
22	Ghazipur	CHETNAT GHAT	Ganga	Not Intercepted		0.686		
23	Ghazipur	STIMER GHAT	Ganga	Not Intercepted		3.241		
24	Ghazipur	GOLA GHAT	Ganga	Not Intercepted		0.102		
25	Ghazipur	MAKSUD GHAT	Ganga	Not Intercepted		0.018		
26	Ghazipur	COLLECTER GHAT	Ganga	Not Intercepted		3.141		
27	Ghazipur	DADRI GHAT	Ganga	Not Intercepted		3.233		
28	Ghazipur	SAI MANDIR	Ganga	Not Intercepted		3.119		
29	Ghazipur	NAUPURA	Ganga	Not Intercepted		0.018		
30	Ghazipur	AFIM FACTORY COLONY	Ganga	Not Intercepted		0.018		
31	Ghazipur	MAHALA BASTI (SIKANDPUR)	Ganga	Not Intercepted	0.020			
32	Ghazipur	D.M BANGLO	Ganga	Not Intercepted	3.141			
33	Ghazipur	PEAR NAGAR	Ganga	Not Intercepted	0.027			
34	Ghazipur	BADA MAHADEVA (GORA BAZAR)	Ganga	Not Intercepted	3.910			
35	Ghazipur	BADA MAHADEVA (ADARSH BAZAR)	Ganga	Not Intercepted	1.270			
36	Varanasi	Rajghat Outfall	Ganga	Not Intercepted	The DPR for diversion of excess sewage has been Approved of Rs. 10.00 cr.	118	Under tendering, will be completed by Sep 2020	LOA issued on 18.03.2020 and will be completed by Mar-2021
37	Varanasi	Central Jail Drain	Varuna	Not Intercepted	Under Varuna corridor Project, by Irrigation Dpment, will be completed by 2020	6.500		Drains are being taken up by Irrigation Deptt.
38	Varanasi	Ordely Bazar Drain	Varuna	Not Intercepted		7.000		
39	Varanasi	Chamrautha Drain	Varuna	Not Intercepted		1.500		
40	Varanasi	Khajury Colony Drain	Varuna	Not Intercepted		1.500		
41	Varanasi	Banaras Drain No.-5	Varuna	Not Intercepted		1.000		
42	Varanasi	Hukulganj Drain	Varuna	Not Intercepted		2.500		

**STATUS OF TAPPING OF DRAINS IN SEGMENT-B, PHASE-II
(ONWARD KANPUR TO BORDER OF U.P.)**

Drains to be tapped in submitted project and under preparation

Annexure - K

S. No	Name of town	Name / Location	River to which drain is leading to	Drain Intercepted Yes / No	Discharge Volume (mld)	Remarks as on Dec. 2019	Revised Remarks
1	2	3	4	5	6	7	8
1	Dalmau	Padva Nala/(Muraibagh) Shankar	Ganga	No	1.203	Bio -remediation will be taken up after approval of estimate . Estimate already sent in oct-2019 to SMCG/NMCG? State Govt.	Bio -remediation will be taken up after approval of estimate . Estimate already sent in oct-2019 to SMCG/NMCG.
2	Dalmau	Bada Math - Chhota Math ke bich ka Nala/(Sherandajpur)			0.051		
3	Dalmau	Busda Ghat ka Nala/(Sherandajpur)			0.153		
4	Dalmau	Shukla Ghat ka Nala/(Sherandajpur)			0.048		
5	Dalmau	Pathvari Ghat ka Nala/(Tikaitganj)			0.234		
6	Dalmau	Soarakh Ghat Muroop Nala/(Tikaitganj)			0.231		
7	Dalmau	Muskatpal Nala			0.025		
8	Dalmau	Shivala Ghat Nala			0.026		
9	Dalmau	Raja Tiloi Ghat Nala/Mo. shemrajpur(Deen shah Gaora Ghat)			0.148		
10	Manikpur	Pakka Nala	Ganga	No	0.582	Discharge of 5 Nalas are too less. BOD of upstream and downstream of river is 4.1 and 4.8 mg/l respectively.DPR under preparation and will be submitted by March,2020	DPR under preparation and will be submitted by Oct,2020
11	Manikpur	Raja Hela Nala	Ganga	No	0.100		
12	Manikpur	Prathmik Vidyalaya	Ganga	No	0.086		
13	Manikpur	Mallahan Tola	Ganga	No	0.086		
14	Manikpur	Post office Nala	Ganga	No	0.243		
15	Bhadohi	Chauri Nala	Varuna	No	2.67	River Varuna is a tributary of Ganga.DPR for I&D and Treatment is to be prepared under Namami Gange. DPR is under preparation and will be submitted by 28.02.2020.	River Varuna is a tributary of Ganga.DPR for I&D and Treatment is to be prepared under Namami Gange. DPR is under preparation and will be submitted by Oct,2020
16	Bhadohi	Rajpura Nala	Varuna	No	4.33		
17	Bhadohi	Mamdopur Nala	Varuna	No	3.99		
18	Mughalsarai	Kali Mohal Drain (Ganda Nala)	Ganga	No	9.000	Land is not available with Nagar Palika Parisad, railway dept. have to provide land but at present not ready. DPR will be prepared after the availability of land.	Land is not available with Nagar Palika Parisad, railway dept. is being requested to provide land but at present not ready. DPR will be prepared after the availability of land. A meeting with railway authorities and NMCG officials has culminated in a positive way and land for the STP will be made available by railways. This proposal is yet to take shape.
19	Mughalsarai	Chandhasi Nala	Ganga	No	3.000		
20	Saidpur	Jauhargaj Drain	Ganga	No	0.80	DPR for I&d under preparation, will be submitted by, march,2020	DPR for I&d under preparation, will be submitted by, Oct,2020
21	Saidpur	Rangmahal Ghat Drain	Ganga	No	0.20		
22	Saidpur	Ward No. 15 Malhiya Basti Drain	Ganga	No	1.00		
23	Saidpur	Mahaveer Ghat Drain	Ganga	No	0.60		
24	Saidpur	Sangat Ghat Drain	Ganga	No	0.50		
25	Saidpur	Pakka Ghat Drain	Ganga	No	0.50		
26	Saidpur	Budenath Mahadew Ghat Drain	Ganga	No	0.80		
27	Saidpur	Kot Ghat	Ganga	No	0.90		
28	Zamania	Gorawa Drain	Ganga	No	0.60	DPR for I&d under preparation, will be submitted by, march,2020	DPR for I&d under preparation, will be submitted by, Oct,2020
29	Zamania	Kankarwa Drain	Ganga	No	1.01		
30	Zamania	Karpurimai Ghat Drain	Ganga	No	2.80		



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Speed-post/E-mail

F.No. B- 190153/NGT/WQM-II/CPCB/2019-20

Dated: 03.02.2020

To,
The Chief Secretary,
Government of Uttar Pradesh,
1st Floor, Room No. 110 Lalbahadur Shastri Bhawan,
Uttar Pradesh Secretariat,
Lucknow, Uttar Pradesh - 226 001

Subject: Environmental Compensation for Drains in Compliance of Hon'ble NGT order dated 12.12.2019 in the matter of M.C. Mehta Vs Union of India, O.A. No. 200/2014 – reg.

Sir,

This has reference to Hon'ble NGT order dated 12.12.2019 on the subject mentioned above, the drains discharging directly into river Ganga were required either to be tapped or interim remedial measures adopted by 1.11.2019 in compliance to Hon'ble NGT order dated 22.08.2019 failing which CPCB was directed to calculate Environmental Compensation (EC) and raise demands.

A meeting to review the status was held on 07.01.2020 at CPCB, Delhi. Based on the information provided by State Mission for Clean Ganga and Uttar Pradesh Pollution Control Board, status is prepared and EC for the defaulting drains calculated. Details are enclosed at **Annexure-I**.

It is requested that status of these drains may kindly be got re-confirmed and discrepancies, if any, communicated to CPCB within seven days.

Encl.: As above

Yours faithfully,

(Prashant Gargava)
Member Secretary

SUMMARY OF UTTAR PRADESH DRAINS, EC TO BE CALCULATED

10. Drains Discharging into River Ganga monitored by CPCB	: 54
11. Additional drain list provided by RO, Varanasi, SPCB which are not monitored by CPCB	: 98
12. Drains Tapped	: 08
13. Partially Tapped (tapped overflow)	: 12
14. Interim Measures not required (Dry/Stagnant)	: 02
15. Interim Measures not feasible (BOD <40mg/l)	: 22
16. Interim Measures required	: 22
17. Interim Measures taken	: Nil
18. No. of drains for EC to be calculate	: 22+98 = 120
19. Calculated EC = No. of drains X (₹)5 lakhs/month/drain (Since 01.11.2019 till 31.01.2020)	: 120 x 5 x 3 = 1800

Note:

- Relevant lists of drains are enclosed.
- EC may be deposited in favour of CPCB, Account no. 532702050000164 (Bank: Union of India, I.P. Extension Branch, Vikas Marg Extension, Delhi, IFSC; UBIN0553271) within one month from the date of issue of this letter as per Hon'ble NGT order.

Water Grades

S. No.	Name of drain	Important Town in Catchment of Drain	Recipient River	Status of Drain Tapped/ Untapped	STP Catering Drain	Status of STP Operational/ Under construction/ Planned	Capacity of STP	Post-monitoring 2019		Interim Remediation measure adopted (Yes/No) and Technology	Date of commissioning of interim measure	Capacity of Remediation	EC to be calculated (Yes/No)	Reason
								Flow of drain (MLD)	BOD (mg/l)					
1	Hemraj Drain	Bijnor	Ganga	Untapped	NA	NA	NA	Not measurable due to Eutrophication	6	No	NA	No	Not feasible BOD <40 mg/l	
2	Chholya Drain	Bijnor	Ganga	Untapped	NA	NA	NA	333.6	13	No	NA	No	Not feasible BOD <40 mg/l	
3	Bagad River	Gajrola	Ganga	Untapped	NA	NA	NA	Dry	NA	No	NA	No	Not required due to Dry	
4	Garh Drain	Garh	Ganga	Tapped	Garhmukteshwar STP	Operational	3.4 MLC	28.5	7	No	NA	No	Although flow is more than STP Capacity but Not feasible BOD <10 mg/l.	
5	Fudhera Drain	Garh	Ganga	Untapped	NA	NA	NA	Dry	NA	No	NA	No	Not required due to Dry	
6	Anupshahar STP Drain-1	Anupshahar	Ganga	STP Outfall	NA	NA	5	2.35	6	No	NA	No	Not feasible BOD <40 mg/l	
7	Anupshahar STP Drain-2	Anupshahar	Ganga	STP Outfall	NA	NA		2.75	10	No	NA	No	Not feasible BOD <40 mg/l	
8	Bharoghat drain/Tokaghat Nala	Farrukhabad	Ganga	Untapped	NA	NA	NA	25	14.33	No	NA	No	Not feasible BOD <40 mg/l	
9	Dhnapur drain	Farrukhabad	Ganga	Untapped	NA	NA	NA	1.7	46	No	NA	Yes	Untapped & BOD > 40 mg/l	
10	Halikhana Nala-Fategarh	Farrukhabad	Ganga	Untapped	NA	NA	NA	13.05	30.5	No	NA	No	Not feasible BOD <40 mg/l	
11	Bargadiya Ghat drain	Farrukhabad	Ganga	Untapped	NA	NA	NA	6.85	23.1	No	NA	No	Not feasible BOD <40 mg/l	
12	Canth Nalla	Farrukhabad	Ganga	Untapped	NA	NA	NA	4.03	33.5	No	NA	No	Not feasible BOD <40 mg/l	
13	Permiya Nala	Kanpur	Ganga	Tapped	INA	-	-	188.6	9.08	No	NA	No	Partially tapped & Not feasible BOD <40 mg/l	
14	Ranighat drain	Kanpur	Ganga	Tapped	INA	-	-	1.6	166	No	NA	Yes	Partially tapped & BOD >40 mg/l	
15	Sisau Nala	Kanpur	Ganga	Tapped	INA	-	-	38.61	114	No	NA	Yes	Partially tapped & BOD >40 mg/l	
16	Parmath drain	Kanpur	Ganga	Tapped	INA	-	-	-	-	No	NA	No	Tapped	
17	Muir drain	Kanpur	Ganga	Tapped	INA	-	-	18.14	147	No	NA	Yes	Partially tapped & BOD >40 mg/l	
18	Jali drain	Kanpur	Ganga	Tapped	INA	-	-	-	-	No	NA	No	Tapped	
19	Golaghat Nala	Kanpur	Ganga	Tapped	INA	-	-	1.39	166	No	NA	Yes	Partially tapped & BOD >40 mg/l	

S. No.	Name of drain	Important Town in Catchment of Drain	Recipient River	Status of Drain Tapped/ Untapped	STP Catering Drain	Status of STP Operational/ Under construction/ Planned	Capacity of STP	Post-monsoon, 2019		Interim Remediation measure adopted (Yes/No) and Technology	Date of commissioning of Interim measure	Capacity of Remediation	EC to be calculated (Yes/No)	Reason
								Flow of drain (MLD)	BOD (mg/l)					
20	Bhagwatidas Nala/ Guptarghat Nala	Kanpur	Ganga	Tapped	INA	-	-	4.79	48.8	Nc	NA	Yes	Partially Tapped & BOD > 40 mg/l	
21	Satti Chaura	Kanpur	Ganga	Tapped	INA	-	-	0.3	111	Nc	NA	Yes	Partially tapped & BOD > 40 mg/l	
22	Dabka Nalla-1	Kanpur	Ganga	Tapped	INA	-	-	21.99	84.3	No	NA	Yes	Partially tapped & BOD > 40 mg/l	
23	Dabka Nalla-2	Kanpur	Ganga	Tapped	INA	-	-	-	-	Nc	NA	Nc	Tapped	
24	Dabka Nalla-3	Kanpur	Ganga	Untapped	NA	NA	NA	8.23	92	No	NA	Yes	Untapped & BOD > 40 mg/l	
25	Shella Bazar	Kanpur	Ganga	Untapped	NA	NA	NA	11.27	191	No	NA	Yes	Untapped & BOD > 40 mg/l	
26	Wazidpur Nalla	Kanpur	Ganga	Tapped	INA	-	-	17.95	151	No	NA	Yes	Partially tapped & BOD > 40 mg/l	
27	Airforce Nala	Kanpur	Ganga	Tapped	INA	-	-	-	-	No	NA	Nc	Tapped	
28	City Jail/Dakary Drain	Unnao	Ganga	Untapped	NA	NA	NA	19.33	109	No	NA	Yes	Untapped & BOD > 40 mg/l	
29	Loni Drain	Unnao	Ganga	Untapped	NA	NA	NA	stagnant	12.5	No	NA	Nc	Not feasible BOD < 40 mg/l	
30	Ahiyari/ NTFC drain	Prayagraj	Ganga	Untapped	NA	NA	NA	36.45	19.5	No	NA	Nc	Not feasible BOD < 40 mg/l	
31	Rasulabad Drain-1	Prayagraj	Ganga	Tapped	INA	-	-	-	-	No	NA	Nc	Tapped	
32	Rasulabad Drain-2	Prayagraj	Ganga	Tapped	INA	-	-	-	-	No	NA	Nc	Tapped	
33	Rasulabad Drain-3	Prayagraj	Ganga	Tapped	INA	-	-	7.6	59	No	NA	Yes	Partially tapped & BOD > 40 mg/l	
34	Rasulabad Drain-4	Prayagraj	Ganga	Untapped	NA	NA	NA	67.9	20	No	NA	Nc	Not feasible BOD < 40 mg/l	
35	Sadananda Ashram Drain	Prayagraj	Ganga	Untapped	NA	NA	NA	3.97	29.6	No	NA	Nc	Not feasible BOD < 40 mg/l	
36	Nehru Drain	Prayagraj	Ganga	Untapped	NA	NA	NA	4.74	8.5	No	NA	Nc	Not feasible BOD < 40 mg/l	
37	Kodra Drain	Prayagraj	Ganga	Tapped	Kodra STP	operational	25	4.05	70.9	No	NA	Yes	Partially tapped & BOD > 40 mg/l	
38	Pongghat Drain	Prayagraj	Ganga	Tapped	Pongghat STP	operational	10	-	-	No	NA	Nc	Tapped	

S. No.	Name of drain	Important Town in Catchment of Drain	Recipient River	Status of Drain Tapped/ Untapped	STP Catering Drain	Status of STP Operational/ Under construction/ Planned	Capacity of STP	Post-monsoon, 2019		Interim Remediation measure adopted (Yes/No) and Technology	Date of commissioning of Interim measure	Capacity of Remediation	EC to be calculated (Yes/No)	Reason
								Flow of drain (MLD)	BOD (mg/l)					
39	Solari Drain	Prayagraj	Ganga	Untapped	NA	NA	NA	97	31.4	No	NA	No	Not feasible BOD <40 mg/l	
40	Mavaiya Drain	Prayagraj	Ganga	Untapped	NA	NA	NA	49.59	26.5	No	NA	No	Not feasible BOD <40 mg/l	
41	Chuhara Mandir Drain-1	Prayagraj	Ganga	Untapped	NA	NA	NA	8.86	82	No	NA	Yes	Untapped & BOD > 40 mg/l	
42	Chuhara Mandir Drain-2	Prayagraj	Ganga	Untapped	NA	NA	NA	2.22	41.1	No	NA	Yes	Untapped & BOD > 40 mg/l	
43	MamtaiyalMuglaaha Drain	Prayagraj	Ganga	Untapped	NA	NA	NA	4.61	37.1	No	NA	No	Not feasible BOD <40 mg/l	
44	Ghore Saheed Drain	Mirzapur	Ganga	Untapped	NA	NA	NA	12.52	37.2	No	NA	No	Not feasible BOD <40 mg/l	
45	Khandwa Drain	Mirzapur	Ganga	Untapped	NA	NA	NA	20.34	53.5	No	NA	Yes	Untapped & BOD > 40 mg/l	
46	Chonwa Drain	Mirzapur	Ganga	Untapped	NA	NA	NA	1	124	No	NA	Yes	Untapped & BOD > 40 mg/l	
47	Chunar Tikaur Drain	Chunar	Ganga	Untapped	NA	NA	NA	1	74.9	No	NA	Yes	Untapped & BOD > 40 mg/l	
48	Nagwal Asi Drain	Varanasi	Ganga	Untapped	NA	NA	NA	15.64	81.7	No	NA	Yes	Untapped & BOD > 40 mg/l	
49	Ramnagar Drain	Varanasi	Ganga	Untapped	NA	NA	NA	13.5	65.4	No	NA	Yes	Untapped & BOD > 40 mg/l	
50	Varuna Drain	Varanasi	Ganga	Untapped	NA	NA	NA	570.91	24.9	No	NA	No	Not feasible BOD <40 mg/l	
51	Shivala Drain	Varanasi	Ganga	Tapped	Dinapur	operational	80	-	-	No	NA	No	Untapped & BOD > 40 mg/l	
52	Khirkiyar Raighat Nala	Varanasi	Ganga	Untapped	NA	NA	NA	137.83	74.6	No	NA	Yes	Untapped & BOD > 40 mg/l	
53	Mugal Sari/ Local/ Ganda Nala	Chandauli	Ganga	Untapped	NA	NA	NA	13	30	No	NA	No	Not feasible BOD <40 mg/l	
54	Industrial Drain	Ghazipur	Ganga	Untapped	NA	NA	NA	5.28	20.2	No	NA	No	Not feasible BOD <40 mg/l	

NA: Not Applicable

INA: Information not available

Overflow in 12 tapped drains and considered as partially tapped. Out of 12 drains, 10 are feasible for interim remedial measures and hence considered for EC calculations.

**LIST OF DRAINS PROVIDED BY REGIONAL OFFICE UTTAR PRADESH POLLUTION
CONTROL BOARD, VARANASI
(OTHER THAN CPCB LIST)**

S.N.	District	City	River Name	Drain Name	Frequency	Latitude	Longitude	
1	Mirzapur	Mirzapur	Ganga River	Bisundarpur Drain	Weekly	25.175851	82.597439	
2		Mirzapur	Ganga River	Hanuman Ghat Drain	Weekly	25.175263	82.597428	
3		Mirzapur	Ganga River	Public Club Drain	Weekly	25.167796	82.595015	
4		Mirzapur	Ganga River	Lift Canal Drain	Weekly	25.165406	82.593672	
5		Mirzapur	Ganga River	Morchaghar Drain	Weekly	25.160625	82.588179	
6		Mirzapur	Ganga River	Kachahari	Weekly	25.156788	82.581359	
7		Mirzapur	Ganga River	Oliyar	Weekly	25.153416	82.571129	
8		Mirzapur	Ganga River	Sunder Ghat	Weekly	25.152888	82.569272	
9		Mirzapur	Ganga River	Koniya Ghat Drain	Weekly	25.152029	82.564697	
10		Mirzapur	Ganga River	Narghat	Weekly	25.151823	82.560877	
11		Mirzapur	Ganga River	Khandwa Nala	Weekly	25.151439	82.554466	
12		Mirzapur	Ganga River	Chorwa Nala	Weekly	25.151382	82.551253	
13		Mirzapur	Ganga River	Barahmiliah Drain	Weekly	25.10000	82.35408	
14		Mirzapur	Ganga River	Baswariya Nala	Weekly	25.16316	82.513522	
15		Mirzapur	Ganga River	Diwan ghat New	Weekly	25.16443	82.510189	
16		Mirzapur	Ganga River	Balughat Kachcha	Weekly	25.165285	82.508145	
17		Mirzapur	Mirzapur	Ganga River	Balughat Pakka	Weekly	25.166078	82.506557
18		Mirzapur	Mirzapur	Ganga River	Diwan Ghat Old	Weekly	25.164939	82.50922
19		Mirzapur	Mirzapur	Ganga River	Parshuram Ghat	Weekly	25.166444	82.505585
20		Mirzapur	Mirzapur	Ganga River	Malahia Drain	Weekly	25.167535	82.502804
21		Mirzapur	Mirzapur	Ganga River	Patenga Nala	Weekly	25.168234	82.501549
22		Mirzapur	Mirzapur	Ganga River	District Judge Drain	Weekly	25.09551	82.35375
23		Mirzapur	Mirzapur	Ganga River	Irrigation Colony Drain	Weekly	25.09551	82.35375
24		Mirzapur	Mirzapur	Ganga River	Gudara Drain	Weekly	25.166611	82.504961
25		Chunar	Chunar	Ganga River	Kashi Ram Awas Drain, Chunar, Mirzapur	Weekly	25.133819	82.883198
26		Chunar	Chunar	Ganga River	Choura Mata Drain, Chunar, Mirzapur	Weekly	25.130657	82.87865
27		Chunar	Chunar	Ganga River	Belbeer Ghat Drain, Chunar, Mirzapur	Weekly	25.130657	82.878832
28		Chunar	Chunar	Ganga River	Balughat Drain, Chunar, Mirzapur	Weekly	25.128358	82.877956
29		Chunar	Chunar	Ganga River	Gangeshwar Nishad Park Drain, Chunar	Weekly	25.128358	82.87795
30		Chunar	Chunar	Ganga River	Post Office South Drain, Chunar, Mirzapur	Weekly	25.12722	82.877312
31		Chunar	Chunar	Ganga River	Post Office North Drain, Chunar, Mirzapur	Weekly	25.127408	82.877372
32		Chunar	Chunar	Ganga River	Santoshi Mata Mandir Nala, Chunar, Mirzapur	Weekly	25.126849	82.877524
33		Chunar	Chunar	Ganga River	Tekaur Basti North Drain, Chunar, Mirzapur	Weekly	25.141902	82.870757

70		Ghazipur	Ganga River	Naupura Drain, Ghazipur	Weekly	25.572456	83.573154
71		Ghazipur	Ganga River	Dadri Ghat Drain, Ghazipur	Weekly	25.574321	83.577381
72		Ghazipur	Ganga River	Collector Ghat Drain, Ghazipur	Weekly	25.577401	83.584091
73		Ghazipur	Ganga River	Maksud Ghat Drain, Ghazipur	Weekly	25.579145	83.587749
74		Ghazipur	Ganga River	Gola Ghat Drain, Ghazipur	Weekly	25.580119	83.588731
75		Ghazipur	Ganga River	Stimer Ghat Drain, Ghazipur	Weekly	25.580799	83.591118
76		Ghazipur	Ganga River	Chetnat Ghat Drain, Ghazipur	Weekly	25.580931	83.591478
77		Ghazipur	Ganga River	Anzahi Ghat Drain, Ghazipur	Weekly	25.581997	83.593948
78		Ghazipur	Ganga River	Khirki Ghat Drain, Ghazipur	Weekly	25.566704	83.563817
79		Ghazipur	Ganga River	Theri Bazar Drain, Ghazipur	Weekly	25.582799	83.594922
80		Ghazipur	Ganga River	Posta Ghat Drain, Ghazipur	Weekly	25.584181	83.597712
81		Ghazipur	Ganga River	Mugal Pura Drain, Ghazipur	Weekly	25.584268	83.597683
82		Ghazipur	Ganga River	Budhava Mahadeva Drain, Ghazipur	Weekly	25.584903	83.598691
83		Ghazipur	Ganga River	Rui Mandi Drain, Ghazipur	Weekly	25.585216	83.600188
84		Ghazipur	Ganga River	Samshan Ghat Drain, Ghazipur	Weekly	25.58626	83.602059
85		Ghazipur	Ganga River	Harizan Basti Drain, Ghazipur	Weekly	25.586867	83.603076
86		Ghazipur	Ganga River	Afim Factory Colony Drain	Weekly	25.569527	83.568489
87		Saidpur	Ganga River	Kot Ghat Drain, Saidpur	Weekly	25.53267	83.22535
88		Saidpur	Ganga River	Budhawal Mahadev Ghat Drain, Saidpur	Weekly	25.533102	83.223324
89		Saidpur	Ganga River	Pakka Ghat Drain, Saidpur	Weekly	25.533866	83.220768
90		Saidpur	Ganga River	Sangat Ghat Drain, Saidpur	Weekly	25.53387	83.219634
91		Saidpur	Ganga River	Mahaveer Ghat Drain, Saidpur	Weekly	25.53431	83.218385
92		Saidpur	Ganga River	Ward No. 15 Malhiya Basti Drain, Saidpur	Weekly	25.534673	83.216833
93		Saidpur	Ganga River	Rangmahal Ghat Drain, Saidpur	Weekly	25.535785	83.212006
94		Saidpur	Ganga River	Jauhargaj Drain, Saidpur	Weekly	25.537021	83.203243
95		Jamania	Ganga River	Gorwa Drain, Jamania	Weekly	25.421526	83.55216
96		Jamania	Ganga River	Kankarwa Drain, Jamania	Weekly	25.417152	83.552759
97		Jamania	Ganga River	Karpurimai Ghat Drain, Jamania	Weekly	25.41489	83.553408
98	Ballia	Ballia	Ganga River	Kathal Nala Before confluence Ganga river, Ballia	Weekly	-	-

Note: Tapping/In-situ remediation status is not available for these drains.

T.O. 9- 16/5/20 N.C.R. EXHIBITION



कार्यालय महाप्रबन्धक (अभियंत्रण),

उ०प्र० राज्य औद्योगिक विकास प्राधिकरण

ए-1/4, लखनपुर, कानपुर

ई-निविदा सूचना

एतद्वारा सूचित किया जाता है, कि जनपद-कानपुर देहात में "Disposal of Chromium Waste Dumped Near Village Khanchandpur, Rania में रू० 34.23 करोड़ धनराशि के कार्यों हेतु इच्छुक फर्म/निविदाकार, जिनके पास "Authorization from Govt. to operate under Hazardous waste Management and Trans boundary movement Rule-2016" प्राप्त हो, से ई-निविदायें आमंत्रित की जाती हैं। ई-निविदा दिनांक 27.05.2020 को पूर्वान्ह 11.00 बजे से दिनांक 11.06.2020 को 5.00 बजे तक अपलोड की जा सकती हैं। जिन्हें दिनांक 12.06.2020 को पूर्वान्ह 11.00 बजे खोला जायेगा। निविदा की प्री-बिड मीटिंग दिनांक 20.05.2020 को अपरान्ह 12.30 बजे सभागार, मुख्यालय, ए-1/4, लखनपुर, कानपुर में आहूत की जाती है।

नोट:- निविदादाताओं/फर्मों द्वारा निविदा में अंकित की गई दरें बिना जी०एस०टी एवं अन्य करों के होंगी।

निविदा सम्बन्धी विस्तृत जानकारी निगम की website: www.upsidc.com पर स्थित ई-लिंक एवं यूपीएलसी की website: <http://etender.up.nic.in> पर देखी जा सकती है।

वरिष्ठ प्रबन्धक (मु०)

उ०प्र०रा०औ०वि०प्रा०, कानपुर

From,

Bharat Prasad,
Under Secretary,
Department of Environment, Forest &
Climate Change, Government of Uttar Pradesh.

To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.

**Environment, Forest &
Climate Change Section-7**

Lucknow : Dated : 11/06/2020

Sub : Compliance Report of Chief Secretary, Government of Uttar Pradesh in pursuant to the order dated 18-12-2019 in OA No.-200/2014 in the matter of M.C. Mehta Vs Union of India & Ors.

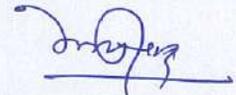
Sir,

In compliance of order dated 18-12-2019 passed by Hon'ble Tribunal in OA No.-200/2014 in the matter of M.C. Mehta Vs Union of India & Ors., the compliance report of Chief Secretary, Government of Uttar Pradesh is enclosed herewith.

It is requested that the compliance report may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours Sincerely,



(Bharat Prasad)
Under Secretary.

Compliance Report of directions issued by Hon'ble NGT in hearing dated 12-12-2019 and order uploaded dated 18-12-2019 in the matter of O.A. No. 200/2014 M.C. Mehta Vs. Union of India & Ors .

1. That the State of Uttar Pradesh filed Quarterly Compliance Report of directions issued by Hon'ble Tribunal vide order dated 22.08.2019 passed in O.A. No. 200/2014 M.C. Mehta Vs. Union of India & Ors. in the matter of preventing and remedying the pollution of River Ganga. After reviewing the progress of compliance filed by State of Uttar Pradesh for Segment-B, Phase-I and Phase-II, Hon'ble Tribunal has issued following directions vide order dated 12.12.2019:-

".....We may now sum up our directions as follows:

- i. As already directed vide order dated 22.08.2019, timely completion of all projects relating to sewage treatment be ensured i.e. by 31.06.2020 in respect of ongoing projects and by 31.12.2020 in respect of others failing which compensation has to be paid in terms of the said order, apart from action against the erring officers. Till then, to avoid untreated sewage being discharged directly into Ganga, interim remedial measures have to be adopted and for the default after 01.11.2019 compensation has to be deposited in terms of order dated 22.08.2019. CPCB may make necessary calculation within one month from today*

and raise demands with the Chief Secretaries of the concerned States which may be complied within one month from the date of such demand failing which accountability will be of the Chief Secretaries personally.

- ii. NMCG and concerned States – Uttarakhand, UP, Jharkhand, Bihar and West Bengal may take further steps as per directions already issued for
- a) Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.
 - b) Utilization of treated sewage, use of sludge as a manure and septage management.
 - c) Demarcation of flood plain zones and preventing encroachments thereof.
 - d) Maintenance of e-flow.
 - e) Preventing dumping of solid and other waste in and around Ganga.
 - f) Clearing old legacy waste dump sites.
 - g) Preventing and regulating illegal sand mining.
 - h) Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas.
 - i) Restoration of water bodies.
 - j) Monitoring and displaying of water quality.
 - k) Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.



- l) Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.
- m) Public awareness and involvement for prevention and control of pollution of Ganga.
- n) Regulating activities on and around river Ganga including ghats and other establishments.
- o) Afforestation and setting up of biodiversity parks.
- p) CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain.
- q) Any other directions covered by earlier orders of this Tribunal.
- iii. The State of UP may take steps for remediating Chromium dump at Rania and Khanchanpur Village near Kanpur, as directed earlier vide orders dated 22.08.2019 and 15.11.2019.
- iv. CPCB may take further action to finalise and circulate Guidelines for Biodiversity parks expeditiously which may be complied with by the concerned States and status of compliance included in the reports to be filed before this Tribunal.
- v. Apart from the Chief Secretaries, the progress may be monitored by the Monitoring Committee constituted in the State of UP vide order dated 21.10.2019 in O.A. No. 670/2018, by Justice U.C. Dhyani in the State of Uttarakhand and in such manner as may be laid down by the Chief Secretaries in the States of



Jharkhand, Bihar and West Bengal in the light of discussion in para 27 above.

29. *Let further quarterly progress report be filed by 31.03.2020 by e-mail at judicial-ngt@gov.in."*

2. That the progress of compliance of directions of Hon'ble NGT has been reviewed by the Implementation Committee constituted vide order dated 13.07.2017 under the Chairmanship of Principal Secretary, Environment, Forest & Climate Change Government of Uttar Pradesh on 19.05.2020 with officers of concerned departments for ensuring timely compliance of the order passed by Hon'ble Tribunal. The minutes of meeting dated 19.05.2020 is enclosed herewith and marked as **Annexure No.-1.**
3. That the point wise Compliance Report along with the progress of the directions passed by the Hon'ble Tribunal vide order dated 12.12.2019 is as follows-

A. Sewage Management and Interim Remedial Measures for treatment of Drains

- a) That with regard to undertaking interim remedial measures for treatment of drains till permanent infrastructure is in place for control of pollution, the State has prepared DPR amounting Rs. 1796.00 Crores for treatment of 459 drains meeting river Ganga and its 10 tributaries namely Yamuna, Rapti, Gomti, Sai, Kali, Hindon, Saryu, Pandu, Varuna and Ramganga for



69 Urban Local Bodies (ULBs). This DPR was forwarded by Principal Secretary, Urban Development, Government of Uttar Pradesh to National Mission for Clean Ganga, New Delhi for approval vide letter No. 1243/0280/SMCG/18, dated 10.10.2019. The undersigned has also requested to the Secretary, Department of Water Resources River Development & Ganga Rejuvenation, Ministry of Jal Shakti, Government of India vide letter dated 04.11.2019 to consider and approve the above mentioned DPR. It is submitted that the National Mission of Clean Ganga (NMCG) did not approve to fund the proposal for bioremediation. Thereafter, in order to ensure compliance of the orders of Hon'ble Tribunal, the Principal Secretary Urban Development has issued instructions vide Letter No: 142/Nine-9-2019-89J/2001 Dated: 03.02.2020 to the concerned ULBs for taking up the interim measures for treatment of drains till permanent infrastructure for treatment of sewage is created. The copy of letter dated 03.02.2020 is enclosed herewith and marked as **Annexure No.-2.**

- b) That as per the report submitted by Uttar Pradesh Jal Nigam, the status of progress of tapping of 86 identified drains in Phase-I, Segment-B is as given below -



Status of Tapping of Drains in Phase-I, Segment-B		
1	Drains not requiring Tapping	10
2	Drain Tapped	27
3	Drain to be Covered in ongoing Schemes	29
4	Drain to be Covered in sanctioned Schemes	15
5	Drain to be Covered in Submitted Projects	1
6	Drain to be Covered in Projects under Preparation	4
Total		86

That the summary of expected date of the completion of the project and proposed revised timeline for Segment-B, Phase-I is given below:-

S. No.	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
Segment-B, Phase-I, Bijnor to Kanpur				
1.	Tapping of 76 Drains (No tapping required in 10 drains due to low sewage load)	27 Drains tapped	Total- 49 Drains Projects Ongoing - 29 Drains (11- Drains by Sep, 2020 13- Drains by June,21 01- Drains by Jan,22 04- Drains by Mar,22)	a. For 29 drains under ongoing projects, minimum timeline is to be adhered. Every efforts are being made to minimise the timeline.



S. No.	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
			<p>Projects Sanctioned-15 Drains, 24 months from date of Start of the Projects</p> <p>DPR under Preparation-5 Drains, 24 months from date of Start of the Projects</p>	<p>b. 15 drains are to be covered in sanctioned schemes; the timeline mentioned as usual is 24 months from date of LOA. Every efforts will be made to minimise the timeline</p> <p>c. After sanction of projects, 24 months will be required for completion of projects.</p>

That the drain wise details of projects Segment-B, Phase-I along with the status of progress and expected date of completion are enclosed herewith and marked as **Annexure No.-3.**

c) That as per the report submitted by Uttar Pradesh Jal Nigam, the status of progress of tapping of 215 identified drains in Phase-II, is as given –



Status of Tapping of Drains in Phase-II		
1	Nos. of drains already tapped	82
2	Nos. of drains for which tapping not required	14
3	Nos. of drains proposed to be tapped in on-going projects	47
4	Nos. of drains proposed to be tapped in sanctioned projects	42
5	No. of balance drains to be tapped in projects under preparation / to be prepared	30
	Total	215

That the summary of expected date of the completion of the project and proposed revised timeline for Phase-II is given below –

S. No.	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
Phase-II (215 Drains), Kanpur to U.P. Border				
1.	Tapping of 201 Drains (No tapping required in 14 drains due to low sewage load)	82 Drains tapped	Total- 119 Drains Projects Ongoing - 46 Drains (34- Drains by Dec, 2020 12- Drains by Sep, 21)	a. For 46 drains under ongoing projects, minimum timeline is to be adhered. Every efforts are being made to minimise the timeline. b. 42 drains are to

			<p>Projects Sanctioned- 42 Drains, 24 months from date of Start of the Projects</p> <p>DPR under Preparation- 31 Drains, 24 months from date of Start of the Projects</p>	<p>be covered in sanctioned schemes, the timeline mentioned as usual is 24 months from date of LOA. Every efforts will be made to minimise the timeline</p> <p>c. After sanction of projects, 24 months will be required for completion of projects</p>
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That the drain wise details of projects in Phase-II along with the status of progress and expected date of completion and reasons of delay are enclosed herewith and marked as **Annexure No.-4.**

B. Industrial Pollution Control

- a) That it is submitted that there are 1533 Grossly Polluting Industries identified in Uttar Pradesh. Out of 1533 GPIs, 1102 units are in Operation and have installed ETPs for treatment of Industrial Effluent. That Uttar Pradesh Pollution Control Board is regularly monitoring the compliance of Grossly Polluting Industries (GPIs) located in the Ganga basin of Uttar Pradesh. It is further submitted that the inspection of GPIs is also being carried out by the Third Party Institutions (TPIs) appointed by Central Pollution Control Board (CPCB). During

December 2019 to April 2020, 75 GPs were found defaulting. U.P. Pollution Control Board has issued Show Cause Notices against 45 GPs and closure orders against 4 GPs. That Environmental Compensation of Rs. 361.74 Lakh has also been imposed against defaulting 65 GPs.

That U.P. Pollution Control Board is regularly monitoring the status of compliance of Sewage Treatment Plants (STPs) and Common Effluent Treatment Plants (CETPs). That 13 STPs have been found defaulting during December, 2019 to April, 2020. That notices for imposing Environmental Compensation of Rs. 295.53 Lakhs have been issued against the operating agencies of the STPs. The copies of notices issued are enclosed herewith and marked as **Annexure No.- 5.**

It is further submitted that 01 CETP out of 07 CETPs in Uttar Pradesh has been found defaulting against which the notice for imposing Environmental Compensation of Rs. 40.2 Lakhs has been issued. The copy of notice for imposing Environmental Compensation against defaulting CETP is enclosed herewith and marked as **Annexure No.-6.**

- b) That as per the report submitted by State Mission for Clean Ganga, U.P. dated 07.12.2019 the project for up-gradation for Common Effluent Treatment Plants (CETPs) at Mathura of



capacity 6.5 MLD and at Banthar of capacity 4.5 MLD have been approved by NMCG. NMCG has also sanctioned a 20 MLD CETP project at Jajmau Kanpur with estimated cost of Rs. 617 Crore. Contract has been awarded by Jajmau Tannery Effluent Treatment Association (JTETA) to M/s. VA Tech Wabag Ltd. on 9th February 2019. The CETP will be constructed and commissioned in 24 months. As per the latest report Site Office and Stores have been constructed and Excavation work for civil construction has been completed. The construction has been stopped due to lockdown since 24.03.2020. The Project of 2.15 MLD CETP at Site-2 Unnao for Tannery Cluster has also been approved by NMCG recently.

- c) That as a long term measure to control pollution of Ganga due to industrial activities, Uttar Pradesh Pollution Control Board has taken up following steps-
- i. Stringent effluent norms notified for industrial activities in Critically/Severely Polluted Industrial Areas (CPAs/SPAs) vide Office Memorandum No. H 48273/C-1/NGT-83/2020 dated 27.02.2020 which is being complied for the setting up of new industries in CPAs/SPAs. The copy of Office Memorandum dated 27.02.2020 is enclosed herewith and marked as **Annexure No.- 7.**



- ii. The Primary Effluent Treatment Plant outlet and inlet Effluent Quality Standards for 03 CETPs of Tannery Sectors namely Jajmau 36 MLD, Banthar 4.5 MLD and Site-2 Unnao 2.15 MLD have been notified vide Office Memorandum Nos. G-31438/C-2/Sa-78 Vol-II/2019, G-31440/C-2/Sa-78 Vol-II/2019 & G-31439/C-2/Sa-78 Vol-II/2019 respectively on 02.11.2019. The copies of above mentioned Office Memorandums dated 02.11.2019 are enclosed herewith and marked as **Annexure No.- 8,9,10.**
- iii. Inlet Effluent Quality Standards for 05 CETPs of Textile Sectors have been notified vide Office Memorandum Dated 07.12.2018. The copy of Office Memorandum dated 07.12.2018 is enclosed herewith and marked as **Annexure No.- 11.**
- iv. Notification has been issued that all new molasses based distilleries including yeast manufacturing units/increase in production in existing molasses based distilleries including yeast manufacturing units shall achieve zero liquid discharge (ZLD) by Concentrating and incinerating the spent wash in Slope Boiler vide Office Memorandum No H 46886/C-1/Gen-42/2020 Dated 28.01.2020. The copy of Office Memorandum dated 28.01.2020 is enclosed herewith and marked as **Annexure No.- 12.**



d) That Uttar Pradesh Pollution Control Board has issued directions and has imposed mandatory conditions in the Consent to Operate to all GPs to install Online Continuous Effluent Monitoring Systems (OCEMS) along with Pan-Tilt-Zoom (PTZ) Web Camera with open access to UPPCB. UPPCB has also set up a control room in headquarters at Lucknow where ETPs of the GPs are monitored remotely. As per the latest report 942 GPs have installed OCEMS and 120 GPs have installed PTZ web Camera also. The level of spent wash in the lagoon in the Distilleries & their Bio-composting Yards are being monitored through PTZ Web Camera so as to detect the possibility of overflow of spent wash.

C. Utilization of treated sewage, use of sludge as a manure and septage management

a) The State has urban population of 4.5 Crore (2011), with assumption of consumption of 150 litre per capita per day (lpcd) water, the sewage generation is around 5500 MLD (80% of water used). The State has 104 STP with installed capacity of 3200 MLD, against which the capacity utilization is 2248 MLD which is 68%. At present nearly 410 MLD treated water is being used in agriculture, rest is going for augmentation of river flow. The various re-usage possible of treated water are (1) Urban, (2) Industrial (3) Agricultural, (4)



Environmental and Recreational, (5) Ground water recharge, (6) Augmentation of river flow. The State has promulgated the Septage Policy on 31.10.2019.

- b) That with regard to increase of usages of treated water, the State Mission for Clean Ganga (SMCG), U.P. has informed vide letter dated 07.12.2019 that the State is implementing projects of tertiary treatment and supply of treated water to Indian Oil Corporation Limited, Mathura and Panki Power Plant in Kanpur. Central Public Health and Environmental Engineering Organization (CPHEEO) manual permits the use of secondary treated water only for non -edible crops. For use of treated waste water for any other purpose will require tertiary treatment and no STP in Uttar Pradesh as on date has tertiary treatment facility. The use of treated water in agriculture is being done at Jajmau, Prayagraj, Varanasi etc. That with regard to septage management, it is further submitted that Uttar Pradesh Septage Management Policy-2019 has been approved by the Government on 30.10.2019. The Faecal and Septage Treatment Plant Projects have been implemented in Jhansi and Unnao and are under implementation in Chunar. The projects of septage management for Rs. 200 Crores have been approved in 35 AMRUT towns namely 1.Aligarh, 2.Shahjahanpur, 3. Pilibhit,



4. Pt. Deen Dayal Upadhaya Nagar, 5. Ayodhya, 6. Moradabad, 7. Gonda, 8. Bahraich, 9. Hathras, 10. Shikohabad, 11. Fatehpur, 12. Akbarpur, 13. Deoria, 14. Baraut, 15. Hapur, 16. Khurja, 17. Shamli, 18. Basti, 19. Banda, 20. Jhansi, 21. Lalitpur, 22. Orai, 23. Farrukhabad, 24. Hardoi, 25. Sitapur, 26. Amroha, 27. Badaun, 28. Chandausi, 29. Jaunpur, 30. Maunath Bhanjar, 31. Azamgarh. 32. Muzaffarnagar 33. Rampur 34. Mathura 35. Saharanpur. Tender of all 35 towns approved. The projects in 17 towns namely 1. Gorakhpur 2. Etawah 3. Mirzapur 4. Vindhyanchal 5. Firozabad 6. Mainpuri 7. Sultanpur 8. Ballia 9. Etah 10. Ghazipur 11. Ghaziabad 12. Lucknow 13. Kanpur 14. Agra 15. Meerut 16. Varanasi 17. Prayagraj are under re-tendering.

D. Demarcation of flood plain zones and preventing encroachments thereof

a) That as per the report of Irrigation and Water Resources Department, Uttar Pradesh dated 06.05.2020, the Central Water Commission has carried out a study for demarcation of flood plain zone (FPZ) of River Ganga in Segment-B, Phase-I and has completed the field verification. The final report of field verification is submitted to the Special Committee/National Mission for Clean Ganga (NMCG), Ministry of Jal Shakti, Government of India. The Special



Committee has submitted the final report before Hon'ble Tribunal. Notification for identification of flood plain zone based on above report is under process. Budget provision has been made in financial year 2020-21 for permanent demarcation of flood plain zone by fixing up stone pillars in Segment B Phase-I. It is further submitted that the Irrigation and Water Resources Department, UP has finalized tender for the works related to demarcation and fixing of boundary pillars of the flood plain zone in Segment B Phase-I. Due to Covid-19 pandemic, the works related to demarcation and fixing of boundary pillars of the flood plain zone will be started after the lockdown. For Phase-II, identification of flood plain zone by Central Water Commission is under process.

- b) That the State of Uttar Pradesh is complying with the notification dated 09.10.2018 of Ministry of Water Resources, River Development and Ganga Rejuvenation, Government of India with regard to ecological flow in River Ganga from Bhimgoda (Haridwar), Bijnore and Narora. That as per the report of Irrigation and Water Resources Department, Uttar Pradesh, received in UP Pollution Control Board on 06.05.2020, the E-flow is maintained as per the provisions of the notification. Report of Irrigation and Water Resources



Department, Uttar Pradesh is enclosed herewith and marked as Annexure No.-13.

E. Preventing dumping of solid and other waste in and around Ganga & Clearing old legacy waste dump sites.

- a) That with regard to sanitation in Ganga Towns, it is submitted that under Swachh Bharat Mission all 21 ULB's have been declared and certified ODF Status. 12 ULBs have been certified ODF+ status, 5 ULBs have been certified ODF++.
- b) That with regard to status of Solid Waste Management, it is submitted that there are 697 wards in 21 ULBs. All the ULBs have been doing door to door collection of waste. Total waste generation in 21 towns is 3,275 TPD out of which the total capacity of mechanized processing 2,650 TPD i.e. 81% is established in 4 major towns i.e. Kanpur, Varanasi, Prayagraj and Kannauj. Work for two plants of 140 TPD (Mirzapur-100TPD; Ballia-40TPD) had been awarded for construction, however due to dispute with concessionaire the work has been delayed and it is expected to resolve the dispute and complete these plants by March 2021. In addition, three windrows based mechanised plants (Farrukhabad/ Ghazipur/ Gangaghat – total 220 TPD) has also been sanctioned and first tranche of funds Rs.12.00 Cr. (Rupees Twelve Crore) has

been released for establishing the plants. It is expected to complete these plants by March 2021. This will enable mechanised processing plant capacity to be around 3,010 TPD i.e. 92% against total 3,275 TPD.

- c) For other smaller towns, it is submitted that training and capacity building of all ULBs has been imparted to adopt decentralised processing method for scientific treatment of waste and it is aimed that by December 2020 all smaller ULBs shall have proper decentralised processing capacity. Material Recovery Facility (MRF) has been sanctioned in every ULB for which the lands have been identified and construction work is under progress.
- d) That regarding observation of Hon'ble Tribunal about third party survey report of Quality Council of India (QCI) dated 09th January 2019 related to solid waste management along the Ganga towns, it is submitted that garbage from 38 out of 39 Garbage Vulnerable Points (GVPs) has been removed. In one site in Mirzapur it couldn't be removed as there is no approach road or path way to reach the point. Efforts are being made to eliminate the same at earliest. Total 46 numbers of open dumps as reported by have been removed.
- e) There is no legacy waste site situated within 1 KM from the banks of river Ganga. For accumulated legacy waste in



Prayagraj, Kanpur & Varanasi, tenders for the empanelment of agencies for the work of bio-remediation of the legacy waste were floated by Construction and Design Services- Jal Nigam Uttar Pradesh vide it's RFP Notice No: 484/GM (N-08)/Karya-10/62 Dated: 4th November 2019 and re-floated vide it's RFP No: 95/GM (N-08)/Karya-10/23 Dated: 7th February 2020. The bid process has been finalised, however due to lockdown in view of Covid-19 pandemic, the award of work and commencement of work on site may take some time. It is expected to begin the work onsite after the monsoon.

- f) That further, the strict enforcement has been done for plastic ban in the State. During this ban the total quantity of 126 Tons of banned plastic has been seized in the ULBs along the river Ganga and 1.27 Crore of penalty has been imposed for violation of using banned plastic.

F. Preventing and regulating illegal sand mining

- a) Government of Uttar Pradesh is vigilant to curb illegal mining, transportation and storage in the State. District officers are ensuring strict adherence to rules and action is taken in cases of illegal mining, transportation and storage of minerals in order to check loss to the environment and public exchequer.



b) Enforcement details of F.Y. 2019-20 (up to Feb-2020) for curbing illegal mining/ transportation/storage are as under:-

No. of raids conducted	No. of FIR Lodged	No. of Complaint Lodged	Compounding Amount (Rs. in Crore)
34689	1417	4362	122.05

c) Integrated Mining Surveillance System (IMSS) to curb incidences of illegal mining effectively has been rolled out in the state having features of Geo fencing of mining areas to infer mining outside the lease area, Drone surveillance of areas of complaints of illegal mining with images transfer facility to State Command Centre, Registration of Mineral transporting vehicles, Radio Frequency Identification (RFID/UHF) tags in registered vehicles and installation of weigh bridges along with PTZ Camera at the exit of mines to ensure mineral transportation as per norms & its integration with State Command Centre.

d) Under Integrated Mining Surveillance System, Vehicle Registration is under progress with 30100 registrations done so far.

e) 150 weigh bridges installed in mining areas & integrated with state command centre.

f) Drone Monitoring of mines as per requirement. Installation of automated check gates under process in collaboration with nodal agency UPDESCO.

G. Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas

a) State Government has notified THE UTTAR PRADESH GROUND WATER (MANAGEMENT AND REGULATION) ACT, 2019 (U.P. Act No-13 Of 2019) Dated- 07, August 2019 for protecting, conserving, controlling and regulating ground water to ensure its sustainable management in the state, both quantitatively and qualitatively, especially in stressed rural and urban areas.

b) State Government notified THE UTTAR PRADESH GROUND WATER (MANAGEMENT AND REGULATION) RULES, 2020 vide notification No.-158/76-3-2020-10GW-2014, dated 25-02-2020.

c) Government of India has also launched "Jal Shakti Abhiyan" aiming at comprehensive, water management in 'Over-exploited' and 'Critical' blocks/ cities.

d) Government of India has also launched "Atal Bhujal Yojna" aiming at comprehensive, water management in 26 blocks of



10 districts of U.P. (20 blocks of 6 districts of bundelkhand and 6 blocks of 4 district of Western U.P.)

e) As per Ground Water Resource Estimation, 2017, out of 820 blocks of Uttar Pradesh :

- i. 82 blocks have been categorized as 'Over-Exploited' (where ground water extraction is >100%).
- ii. 47 as 'Critical' (where ground water extraction is >90 & <100%),
- iii. 151 as 'Semi- Critical'(where ground water extraction is >70 & <90%), and
- iv. 540 as 'Safe' (where ground water extraction is <70%).
- v. Out of 10 Urban Agglomerates, 9 have been categorized as 'Over-exploited' and 1 as 'Critical'.

f) The "Rajya Bhoojal Sanrakshan Mission" started from yr 2017-18 to ensure convergence of the works of different departments in problematic areas so as to get significant effect on Ground water. In this Mission, all Over Exploited, Critical, Semi-Critical blocks and rest blocks of Bundelkhand and Vindhyan regions are covered. Under this Mission, progress of some major works are given below (up to April, 2020)-

Name of Structure	Target	Progress
Check Dam	3738	2094



Pond Rejuvenation/Construction	58554	26364
Farm Pond	180615	169730
Distribution of Drip/Sprinkler System	107791	37086

- g) The minor irrigation Department has constructed 5884 Check Dams and 779 ponds and target for the current year 2020-21 is construction of 183 Check Dams and 116 ponds.

H. Restoration of water bodies

- a) That with respect to development of wetlands, the Uttar Pradesh has been successful in getting designated 06 Wetlands from Ramsar Convention on Wetlands as Ramsar Sites of International importance. The Secretary, Environment, Forest and Climate Change Government of India has congratulated the State of Uttar Pradesh for making 06 more wetlands as part of international network of wetlands for which the conservation and wise use of wetlands and their resources contribute to sustainable development. Now, the State has in all 07 wetlands notified as Ramsar sites of International importance. The letter of Secretary, Environment, Forest and Climate Change Government of India dated 21 February, 2020 is enclosed herewith and marked as **Annexure No.-14.**
- b) The Environment, Forest and Climate Change Department Government of Uttar Pradesh has identified 226 potential

wetlands existing within 10 kms of the Ganga river and has prepared a project for Conserving and Sustainably Managing these Gangetic Floodplain Wetlands in the State. This project has four components namely wetland inventory and assessment, management planning, wetland monitoring and capacity development and outreach. This project has been sanctioned by NMCG vide letter dated 16.10.2019 and Project has been launched in workshop held on 21.01.2020 at Lucknow with presence of forest officials of 27 Ganga Districts. Request has also been sent to NMCG by Uttar Pradesh State Wetland Authority vide letter dated 18.05.2020 for release of funds for start of this project. The copies of above mentioned letters dated 16.10.2019 & 18.05.2020 are enclosed herewith and marked as **Annexure No.-15 & 16.**

I. Monitoring and displaying of water quality

- a) That U.P. Pollution Control Board is regularly monitoring the water quality of River Ganga at 32 sampling points in Uttar Pradesh. The monitoring reports of water quality of river Ganga is being uploaded regularly on the UPPCB website www.uppcb.com. The monitoring data of water quality of river Ganga of the period from December 2019 to February 2020 are enclosed herewith and marked as **Annexure No.-17.**



J. Afforestation and setting up of biodiversity parks

a) That massive plantation drive has been taken up for rejuvenation of Ganga River and its tributaries in the State with active involvement of all Government Departments, Gram Panchayats and Farmers. Department of Environment, Forest and Climate Change, Government of Uttar Pradesh has raised and supplied quality seedlings free of cost to the Government Departments, Gram Panchayats and Farmers for the plantation drive in the year 2019. In all total 22.59 Crore seedlings were planted in the State in 2019. The survival of the planted seedlings is being monitored internally by the concerned departments and by third party also. Forest Survey of India, Dehradun has been assigned the task of monitoring of the survival of the seedlings planted in the year 2019. In July, 2020 the State has planned to plant 25 Crore seedlings and all preparation for planting of seedlings including raising of seedlings by the Department of Environment, Forest and Climate Change, Government of Uttar Pradesh, is being undertaken.

b) That the Environment, Forest and Climate Change Department of Uttar Pradesh has identified the sites for development of Bio-diversity Park in 25 districts in the main



stem Ganga and in 02 districts in Yamuna covering a total area of 3591.984 ha. The project proposals for development of Bio-diversity Parks are prepared under the supervision of Prof. C.R. Babu, Former Pro Vice Chancellor, University of Delhi/Emeritus Professor, CEMDE/ Incharge, Yamuna Bio-diversity Park and his scientific team. The total cost of the projects for development of Bio-diversity Parks in the above mentioned 27 districts in the main stem Ganga and its tributaries is Rs 32381.755 lacs. The State Mission for Clean Ganga, Uttar Pradesh has forwarded these proposals to National Mission for Clean Ganga, New Delhi for perusal and consideration of approval vide its letter dated 05.12.2019. However the NMCG has shown its limitation to fund these projects with some observations related to the location of proposed bio-diversity parks in the flood plains and costs involved in the project through letter dated 13.05.2020. That it is further submitted that the Guidelines for Biodiversity parks is being prepared by CPCB and these projects shall be reviewed as per the provisions of the guidelines to be issued by CPCB. The copies of letter dated 13.05.2020 is enclosed herewith and marked as **Annexure No.-18.**



K. Remediation of Chromium dump at Rania and Khanchanpur Village near Kanpur

a) That Regarding disposal of chromium waste at Khanchandpur, Rania, Kanpur Dehat, a meeting was held under Chairmanship of Principal Secretary, Infrastructure and Industrial Development, Govt of U.P. on 15-01-2020 and the following decisions were taken :

- i. In the DPR prepared by CPCB, in-situ disposal and capping of chromium contaminated waste and soil is proposed but the cost of land has not been incorporated in the DPR. Therefore the in-situ disposal is not economically viable and will require more time.
- ii. Shifting of waste to operational Treatment Storage Disposal Facilities (TSDFs) of U.P., which are situated approximately 18 Km from the contaminated storage site, is more economical.
- iii. That the action should be taken in phased manner. In first phase, tenders may be invited for lifting and disposal of illegally dumped Chromium Waste as per the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 through Treatment Storage Disposal Facilities (TSDFs).



- iv. Later on in second phase, disposal of contaminated soil and remediation of contaminated ground water should be taken up.
- b) That the Infrastructure & Industrial Development Department, U.P. has nominated UP State Industrial Development Authority (UPSIDA) as nodal agency for the execution of work.
- c) That Government of Uttar Pradesh has formed a Technical Advisory Committee vide Government Order Dated 02 March, 2020 under the chairmanship of Secretary, Environment, Forest and Climate Change, U.P. and comprising of the officers of CPCB, UPPCB, UPSIDA, Public Works Department (PWD), Medical & Health Department and Irrigation & Water Resources Department. A district Level Monitoring Committee has also been constituted for monitoring of execution of work as per the provisions of the DPR under the Chairmanship of District Magistrate, Kanpur Dehat and comprising of officers from UPSIDA, UPPCB, CPCB, PWD, UP Jal Nigam, Medical & Health and Irrigation & Water Resources Departments. Copy of the said Government Order Dated 02 March, 2020 is enclosed herewith and marked as **Annexure No.-19.**
- d) That the meetings of Technical Advisory Committee were held on 20.03.2020 and 14.05.2020. The Technical Committee has approved the Bid Document presented by UPSIDA. The



minutes of meeting are enclosed herewith and marked as

Annexure No.-20 & 21.

- e) That UPSIDA has invited e-tenders for disposal of chromium waste dumped near Village Khanchandpur, Rania and tender notice has been published in the news papers on 16.05.2020.
- f) That the ESCROW account has been opened by District Magistrate Kanpur Dehat, for utilizing in restoration of the environment and the public health. State Government has transferred amount of Rs 23.44 Crore to the ESCROW account on 27.03.2020.
- g) That the work related to finalization of DPR, technical evaluation of DPR, bidding etc. got hampered due to lockdown in view of COVID-19 pandemic. Therefore, the delay caused owing to this is requested to be condoned. The work will be started as soon as the tenders are approved.
4. That it is further submitted that Government of Uttar Pradesh is committed, towards ensuring compliance of orders of Hon'ble Tribunal.

The above compliance report is being placed for consideration of this Hon'ble Tribunal.

LUCKNOW

DATED: 11-06-2020



(Rajendra Kumar Tiwari)
Chief Secretary,
Government of Uttar Pradesh

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 12.12.2019 के अनुपालन हेतु प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में गठित इम्प्लीमेंटेशन कमेटी की दिनांक 19.05.2020 को 11:20 बजे बापू भवन, द्वितीय तल स्थित सभाकक्ष में आयोजित बैठक का कार्यवृत्त।

बैठक में उपस्थित अधिकारीगण की उपस्थित की सूची संलग्न है।

सर्वप्रथम सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा मा0 एन0जी0टी0 द्वारा ओ0ए0 सं0-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 18.12.2019 में दिये गये निर्देशों के सम्बन्ध में सम्बंधित विभागों की उपलब्ध सूचनाओं से अवगत कराते हुए अद्यतन प्रगति की अपेक्षा की गयी।

1- मा0 एन0जी0टी0 के आदेशानुसार गंगा एवं इसकी सहायक नदियों में मिलने वाली चिन्हित 86 ड्रेन्स में से ऐसी ड्रेन्स, जिनकी टैपिंग का कार्य प्रगति पर था उन्हें जुलाई 2019 तक पूर्ण किया जाना था तथा ऐसे एस0टी0पी0 प्रोजेक्ट्स, जिनके प्रोजेक्ट्स स्वीकृत हो चुके हैं, को दिनांक 31.12.2020 तक पूर्ण किया जाना है। उक्त समय सीमा व्यतीत हो जाने के उपरान्त ड्रेन्स के माध्यम से अशोधित सीवेज गंगा नदी में निस्तारित किये जाने पर राज्य सरकार को 10 लाख प्रतिमाह पर्यावरणीय क्षतिपूर्ति एवं एस0टी0पी0/सीवेज नेटवर्क का निर्माण कार्य पूर्ण न होने की दशा में 10 लाख प्रतिमाह पर्यावरणीय क्षतिपूर्ति का भुगतान, केन्द्रीय प्रदूषण नियंत्रण बोर्ड को किये जाने के निर्देश दिये गये हैं। सचिव, नगर विकास विभाग द्वारा अवगत कराया गया कि निर्धारित समय सीमा तक कार्य पूर्ण न हो पाने के कारण समय सीमा विस्तार हेतु राज्य मिशन फॉर क्लीन गंगा/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग (जल शक्ति) द्वारा मा0 राष्ट्रीय हरित अधिकरण में अनुरोध पत्र दाखिल किया जाना होगा। उनके द्वारा यह भी आश्वस्त किया गया कि दिनांक 26.05.2020 तक राज्य मिशन फॉर क्लीन गंगा/ नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग (जल शक्ति) द्वारा अथवा नगर विकास विभाग द्वारा प्रार्थना पत्र दाखिल कर उसकी सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को प्रेषित कर दी जायेगी।

2- ऐसी ड्रेन्स, जो अभी तक टैप नहीं हुई हैं, उक्त के अशोधित उत्प्रवाह के गंगा नदी में निस्तारण से पूर्व बायो रेमिडियेशन/फाइटो रेमिडियेशन के माध्यम से उपचार दिनांक 01.11.2019 से प्रारम्भ करने के निर्देश दिये गये थे, अन्यथा की स्थिति में रुपये 5 लाख प्रतिमाह प्रति ड्रेन पर्यावरणीय क्षतिपूर्ति का भुगतान केन्द्रीय प्रदूषण नियंत्रण बोर्ड को किये जाने के निर्देश दिये गये हैं। अन्टैप्ड ड्रेन्स में बायो रेमिडियेशन/फाइटो रेमिडियेशन कार्य प्रारम्भ किये जाने की कोई सूचना प्राप्त नहीं हुई है। सचिव, नगर विकास द्वारा अवगत कराया गया कि बायो रेमिडियेशन/फाइटो रेमिडियेशन के प्रोजेक्ट को फण्डिंग हेतु नेशनल मिशन फॉर क्लीन गंगा में स्वीकृति हेतु भेजा गया था, परन्तु स्वीकृति न मिलने के कारण उक्त कार्य को स्थानीय निकायों के माध्यम से सम्पादित कराये जाने हेतु निर्देश जारी किये जा चुके हैं। सचिव, नगर विकास विभाग से अपेक्षा की गयी कि वह अन्टैप्ड ड्रेन्स में बायो रेमिडियेशन/फाइटो रेमिडियेशन कार्य की प्रगति आख्या/

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[Handwritten signature]

20/05/2020

(आशीष तिवारी)
सदस्य सचिव

कार्ययोजना तत्काल पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को प्रेषित करें।

- 3- सचिव नगर विकास से यह भी अपेक्षा की गयी कि पुराने legacy waste को समयबद्ध रूप से हटाये जाने हेतु कार्ययोजना क्रियान्वित की जाये तथा गंगा नदी के किनारे ठोस एवं अन्य अपशिष्ट के निस्तारण को रोकने हेतु प्रभावी कार्यवाही सुनिश्चित की जाये। इस सम्बन्ध में अद्यतन स्टेटस रिपोर्ट तत्काल प्रेषित किये जाने की अपेक्षा की गयी।
- 4- सिंचाई एवं जल संसाधन विभाग द्वारा ई-प्लान को सुनिश्चित करने हेतु मुख्य बंधे जैसे नरौरा आदि से दिसम्बर 2019 से अप्रैल 2020 तक छोड़े गये जल के आंकड़े प्रेषित करने की अपेक्षा की गयी। राज्य में उत्तराखण्ड राज्य की भांति प्लड प्लेन जोन को अधिसूचित करने की कार्यवाही शीघ्र पूर्ण करने की अपेक्षा की गयी। इस सम्बन्ध में सिंचाई एवं जल संसाधन विभाग के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि अधिसूचना जारी किये जाने हेतु राजस्व विभाग स्तर से कार्यवाही की जानी है। सिंचाई एवं जल संसाधन विभाग से यह भी अपेक्षा की गयी कि अधिसूचना जारी करने की कार्यवाही तत्काल प्रारम्भ की जाये, जिससे गंगा नदी के किनारे स्थित 27 जनपदों में 3591.984 हेक्टेयर भूमि पर रूपये 32381.755 लाख की धनराशि से प्रस्तावित बायो डायवर्सिटी पार्क विकसित किये जाने की कार्यवाही की जा सके।
- 5- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र० द्वारा अवगत कराया गया कि एन०एम०सी०जी० द्वारा बायो डायवर्सिटी पार्क विकसित करने हेतु भेजे गये प्रस्ताव की फण्डिंग से मना कर दिया गया है। अतः प्रथम चरण में 27 जनपदों में से कुछ महत्वपूर्ण जनपदों में विभागीय संसाधन से बायो डायवर्सिटी पार्क विकसित करने की कार्यवाही की जायेगी। केन्द्रीय प्रदूषण नियंत्रण बोर्ड के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि बायो डायवर्सिटी पार्क विकसित करने हेतु गाइडलाइन मई 2020 के अन्तिम सप्ताह तक पूर्ण कर सभी सम्बंधित को अवगत करा दिया जायेगा।
- 6- भूतत्व एवं खनिकर्म विभाग से अवैध बालू के खनन को रोकने हेतु प्रस्तावित कार्यवाही की सूचना दिये जाने की अपेक्षा की गयी, जिसके अनुक्रम में भूतत्व एवं खनिकर्म विभाग के उपस्थित प्रतिनिधि द्वारा विभाग के पत्र दिनांक 18.05.2020 द्वारा अवैध खनन को रोकने हेतु की जा रही एवं प्रस्तावित कार्यवाही के सम्बंध में संक्षिप्त विवरण उपलब्ध कराया गया।
- 7- प्रदेश में भूगर्भ जल के संरक्षण हेतु अद्यतन स्टेटस रिपोर्ट एवं प्रस्तावित कार्यवाही की सूचना भूगर्भ जल विभाग से उपलब्ध कराये जाने की अपेक्षा की गयी, जिसके अनुक्रम में भूगर्भ जल विभाग के उपस्थित प्रतिनिधि द्वारा निदेशक, भूगर्भ जल विभाग, उ०प्र० द्वारा अनुसचिव, नमामि गंगे एवं ग्रामीण जलापूर्ति अनुभाग-3, उ०प्र० शासन को प्रेषित पत्र दिनांक 15.05.2020 की प्रति उपलब्ध करायी गयी, जिसमें राज्य भूजल संरक्षण मिशन योजना के अन्तर्गत कुल 271 विकास खण्डों एवं 22 शहरों हेतु क्षेत्रवार माइक्रो प्लानिंग के आधार पर मास्टर प्लान बनाया गया है।
- 8- प्रदेश में वाटर बाडीज को संरक्षित करने हेतु पंचायती राज, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं नगर विकास विभाग स्तर से की गयी एवं

प्रस्तावित कार्यवाही की स्टेटस रिपोर्ट जमा करने की अपेक्षा की गयी, जिसके सम्बंध में पंचायती राज के प्रतिनिधि द्वारा संकलित सूचना शीघ्र प्रेषित करने का आश्वासन दिया गया।

9- गंगा नदी के किनारे स्थित घाटों एवं अन्य संस्थानों द्वारा गंगा नदी को प्रदूषित किये जाने वाली गतिविधियों पर रोक लगाने तथा इन प्रतिष्ठानों में एस0टी0पी0 स्थापित न होने की स्थिति में बन्दी की कार्यवाही सुनिश्चित कराने हेतु नमामि गंगे एवं ग्रामीण जलापूर्ति (जल शक्ति) विभाग एवं जिला प्रशासन को प्रभावी कार्यवाही किये जाने की अपेक्षा की गयी तथा यह भी अपेक्षा की गयी कि गंगा नदी को प्रदूषित होने से रोकने हेतु जनजागरूकता एवं जन सहभागिता हेतु प्रभावी कार्यवाही की जाये।

10- रनियाँ कानपुर देहात में डम्प हैजार्डस वेस्ट को टी0एस0डी0एफ0 के माध्यम से निस्तारण हेतु जिलाधिकारी, कानपुर देहात द्वारा एस्को एकाउण्ट खोल कर उसमें रुपये 23.44 करोड़ की स्वीकृत धनराशि जमा की जा चुकी है तथा अवस्थापना एवं औद्योगिक विकास विभाग द्वारा दिनांक 16.05.2020 को ई-निविदा आमंत्रित किये जाने हेतु विज्ञप्ति प्रकाशित की जा चुकी है।

2- प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग द्वारा मा0 एन0जी0टी0 द्वारा पारित आदेश दिनांक 18.12.2019 के अनुपालन हेतु अवगत कराया गया कि उक्त आदेश के अनुपालन में मुख्य सचिव, उ0प्र0 शासन द्वारा त्रैमासिक प्रगति आख्या मा0 एन0जी0टी0 में दाखिल की जानी है। त्रैमासिक प्रगति रिपोर्ट तैयार करने हेतु सम्बंधित विभागों द्वारा आदेश दिनांक 18.12.2019 के अनुपालन में समयबद्ध रूप से कार्यवाही किया जाना आवश्यक है। प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग द्वारा सम्बंधित विभागों को आदेशों के अनुपालन हेतु निम्न निर्देश दिये गये :-

1- गंगा एवं उसकी सहायक नदियों में मिलने वाले ड्रेन्स के रेमिडियेशन एवं एस0टी0पी0 के निर्माण/संचालन हेतु मा0 एन0जी0टी0 द्वारा दिनांक 22.08.19 एवं 18.12.2019 को सेग्मेंट-बी (हरिद्वार डाउनस्ट्रीम से उन्नाव तक) एवं फेज-2 (उन्नाव डाउनस्ट्रीम से बलिया तक) हेतु पारित आदेश के अनुपालन में समयबद्ध रूप से कार्यवाही सुनिश्चित की जाये तथा प्रोजेक्टवार समीक्षा करते हुए समयबद्ध कार्यक्रम निर्धारित कर रिपोर्ट पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को प्रेषित की जाये। ऐसे प्रोजेक्ट्स जोकि निर्धारित समयावधि में पूर्ण नहीं हुए हैं, को शीघ्र पूर्ण किये जाने के लिये कार्ययोजना तैयार कर युद्ध स्तर पर कार्यवाही की जाये। मा0 एन0जी0टी0 द्वारा निर्धारित टाइमलाइन में कार्य पूर्ण न होने की दशा में औचित्यपूर्ण आवेदन मा0 एन0जी0टी0 में प्रस्तुत किया जाये। नगर विकास विभाग द्वारा अन्टैण्ड ड्रेन्स में बायो रेमिडियेशन/फाइटो रेमिडियेशन कार्य की प्रगति आख्या/ कार्ययोजना तत्काल पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को प्रेषित की जाये।

(कार्यवाही- नगर विकास विभाग/राज्य स्वच्छ गंगा मिशन, उ0प्र0)
2- सिंचाई एवं जल संसाधन विभाग द्वारा ई-प्लो सुनिश्चित करने हेतु बंधे से छोड़े जाने वाले जल के अद्यतन आंकड़े पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को प्रेषित किये जाये। फ्लड प्लेन एरिया को अधिसूचित किये जाने हेतु केन्द्रीय जल आयोग से प्राप्त रिपोर्ट के आधार पर अधिसूचना जारी कराये जाने हेतु शीघ्र कार्यवाही की जाये तथा सिंचाई एवं जल संसाधन

विभाग द्वारा फ्लड प्लेन क्षेत्र में चिह्नित अविवादित भूमि का पर्यावरण, वन एवं जलवायु परिवर्तन विभाग के साथ फील्ड सर्वे कर बायोडायवर्सिटी पार्क हेतु भूमि को पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को उपलब्ध करायी जाये।

(कार्यवाही- सिंचाई एवं जल संसाधन विभाग/पर्यावरण, वन एवं जलवायु परिवर्तन विभाग/प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष)

- 3- पुराने legacy waste को समयबद्ध रूप से हटाये जाने हेतु कार्ययोजना कियान्वित की जाये तथा गंगा नदी के किनारे ठोस एवं अन्य अपशिष्ट के निस्तारण को रोकने हेतु प्रभावी कार्यवाही सुनिश्चित की जाये। इस सम्बंध में अद्यतन स्टेटस रिपोर्ट नगर विकास विभाग द्वारा तत्काल पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को उपलब्ध करायी जाये।

(कार्यवाही-नगर विकास विभाग)

- 4- मा0 एन0जी0टी0 के आदेश दिनांक 18.12.2019 के अनुसार खानचन्दपुर, रनियों कानपुर देहात में डम्प हैजार्डस वेस्ट के सुरक्षित निस्तारण हेतु टी0एस0डी0एफ0 ऑपरेटर का शीघ्र चयन कर कोभियम डम्प के निस्तारण हेतु कार्यवाही की जाये।

(कार्यवाही-अवस्थापना एवं औद्योगिक विकास विभाग/यू0पी0सी0डा0, कानपुर)

- 5- प्रदेश में वाटर बाडीज को संरक्षित करने हेतु पंचायती राज, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं नगर विकास विभाग को अपने क्षेत्रान्तर्गत अद्यतन स्टेटस रिपोर्ट एवं प्रस्तावित कार्ययोजना तत्काल पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को उपलब्ध कराये जाने के निर्देश दिये गये।

(कार्यवाही- पंचायती राज/पर्यावरण, वन एवं जलवायु परिवर्तन विभाग/प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष/नमामि गंगे एवं ग्रामीण जलापूर्ति (जल शक्ति) विभाग)

- 6- गंगा नदी के किनारे स्थित घाटों एवं अन्य संस्थानों द्वारा गंगा नदी को प्रदूषित किये जाने वाली गतिविधियों पर रोक लगाने हेतु की गयी कार्यवाही की अद्यतन स्टेटस रिपोर्ट पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को उपलब्ध कराये जाने की अपेक्षा की गयी।

(कार्यवाही- नमामि गंगे एवं ग्रामीण जलापूर्ति (जल शक्ति) विभाग) अन्त में सधन्यवाद बैठक का समापन किया गया।

सुधीर गर्ग
प्रमुख सचिव।

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या- NGA-220/81-7-2019-43(पसी)/2014 टी0सी0-2

लखनऊ : दिनांक : 20 मई, 2020

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित -

1. अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/सिंचाई एवं जल संसाधन/ नमामि गंगे एवं ग्रामीण जलापूर्ति (जल शक्ति)/अवस्थापना एवं औद्योगिक विकास/भूतत्व

एवं खनिकर्म/पंचायती राज/चिकित्सा एवं स्वास्थ्य/पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।

2. परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ०प्र०, लखनऊ।
3. मुख्य कार्यपालक अधिकारी, यूपीसीडा, कानपुर।
4. प्रबन्ध निदेशक, उ०प्र० जल निगम, लखनऊ।
5. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
6. क्षेत्रीय निदेशक, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, आंचलिक कार्यालय, नार्थ जोन, लखनऊ।
7. निदेशक, केन्द्रीय भूजल बोर्ड, उत्तरी क्षेत्र, लखनऊ।
8. प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ।
9. पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-4/5, उ०प्र० शासन।
10. गार्ड फाइल।

आज्ञा से,

(भारत प्रसाद)
अनु सचिव।

प्रेषक,

मनोज कुमार सिंह
प्रमुख सचिव,
उत्तर प्रदेश, शासन।

Annexure - 2

सेवा में,

1. समस्त महापौर/नगर आयुक्त, नगर निगम 30प्र0।
2. समस्त अध्यक्ष/अधिसासी अधिकारी, नगर पालिका परिषद 30प्र0।
3. समस्त अध्यक्ष/अधिसासी अधिकारी, नगर पंचायत 30प्र0।

नगर विकास अनुभाग-9

लखनऊ दिनांक 03 फरवरी, 2020

विषय-प्रदेश की नदियों में गिरने वाले नालों के दूषित जल का बायोरेमेडिएशन विधि/फाइटोरेमेडिएशन या अन्य विधि से शोधन की कार्यवाही पर व्यय नगर निकाय स्तर पर निकाय निधि/अवस्थापना निधि/राज्य वित्त आयोग/14 वें वित्त आयोग से कराए जाने के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक अवगत कराना है कि नगरीय निकायों को उपलब्ध वित्तीय स्रोतों यथा निकाय निधि/अवस्थापना निधि/राज्य वित्त आयोग एवं केन्द्रीय वित्त आयोग की धनराशि से अवस्थापना विकास के कार्य कराये जा सकते हैं। वित्त मंत्रालय, भारत सरकार द्वारा 14वें वित्त आयोग की धनराशि का उपयोग किये जाने के संबंध में निर्गत गाइडलाइन दिनांक-08.10.2015 के प्रस्तर-17 में उल्लिखित है कि:-

"The FFC has recommended Basic Grant to the Local bodies with the purpose of providing a measure of unconditional support to the Gram Panchayats (GPs) and Municipalities for delivering basic services. The Grants provided are intended to be used to support and strengthen the delivery of basic civic services including water supply, sanitation including septic management, sewage and solid waste management, storm water drainage, maintenance of community assets, maintenance of roads, footpaths, street-lighting, burial and cremation grounds and any other basic service within the functions assigned to them under relevant legislations. The FFC has not distinguished between O & M and capital expenditure within the components of basic services. However, it is advised that the cost of technical and administrative support towards O & M and capital expenditure should not exceed 10% of the allocation to a Gram Panchayat or Municipality under any circumstance and the expenditure can be incurred only by the local body concerned".

इसी प्रकार उपरोक्त योजनाओं की धनराशि से कराये जाने वाले अनुमन्य कार्यों में Sanitation, Septage, Sewage तथा Solid Waste Management के कार्य जिसमें नालों के शोधन संबंधी कार्य भी आच्छादित हैं, अनुमन्य हैं।

2. अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि किसी प्रकार के नगरीय सीवेज को बिना शोधन के प्रदेश की नदियों/वाटर बॉडी में प्रवाहित न करने के लिये तत्काल कार्यवाही सुनिश्चित की जाये। अतः नालों में सीवेज के दूषित जल का बायोरेमेडिएशन विधि/फाइटोरेमेडिएशन या अन्य विधि से शोधन की कार्यवाही कराये, इस मद में होने वाले व्यय का वहन नगर निकाय स्तर पर उपलब्ध निकाय निधि/अवस्थापना निधि/राज्य वित्त आयोग/14 वें वित्त आयोग की धनराशि से अनुमन्यता के दृष्टिगत किया जा सकता है।

कृपया उपर्युक्त निर्देशों का कड़ाई से अनुपालन सुनिश्चित करने का कष्ट करे।

भवदीय,

Manoj
(मनोज कुमार सिंह)
प्रमुख सचिव।

संख्या एवं दिनांक तदैव:-

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ०प्र०।
2. प्रबन्ध निदेशक, जल निगम उ०प्र० लखनऊ।
3. निदेशक, स्थानीय निकाय निदेशालय, उ०प्र० लखनऊ।
4. नगर विकास अनुभाग-5/गार्ड फाइल।

आज्ञा से,

(मनोज कुमार सिंह)
प्रमुख सचिव।

Summary of 86 drains in Segment-B, Phase-I

S. No.	Name of Town	Name Of River	No. of Drains
Drains for which tapping not required (Annexure - A)			10
1	Nazibabad	Ganga	1
2	Amroha	Ganga	1
3	Ghaziabad	Ganga	1
4	Khatauli	Kali	1
5	Meerut	Kali	1
6	Hapur	Kali	1
7	Kanpur	Ganga	1
8	Unnao	Ganga	1
9	Seohara	Ramganga	1
10	Debai (Bulandshahar)	Kali	1
Drains already tapped (Annexure - B)			27
1	Kanpur	Ganga	13
		Pandu	3
2	Anupshahar	Ganga	2
3	Bijnore	Ganga	1
4	Garhmukteshwar	Ganga	1
5	Kannauj	Ganga	3
6	Moradabad	Ganga	3
7	Rampur	Ramganga	1
Drains proposed to be tapped in on-going projects (Annexure - C)			29
1	Bulandshahar	Kali	12
2	Hapur	Kali	1
3	Kanpur	Pandu	2
4	Kasganj	Kali	1
5	Modinagar	Kali	1

6	Moradabad	Ramganga	11
7	Unnao	Ganga	1
	Drains proposed to be tapped in sanctioned projects (Annexure - D)		15
1	Bareilly	Ramganga	3
2	Farrukhabad	Ganga	2
3	Fatehgarh	Ganga	3
4	Meerut	Kali	2
5	Moradabad	Ramganga	5
	No. of balance drains to be tapped in project under preparation / to be prepared (Annexure - E)		5
1	Kanpur	Ganga	2
2	Moradabad	Ramganga	1
3	Hapur	Kali	1
4	Gulaothi	Kali	1

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT's JUDGEMENT DATED 13TH JULY, 2017
(PHASE-I, SEGMENT-B)**

Annexure - A

Drains not requiring tapping

Sl	Name of Town	Name of Drain	River to which meeting	Tapped in Project /Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1	2	3	4	5	6	7
1	Nazibabad	Chhoiya Drain	Ganga	N.A.	Industrial drain, action to be taken by UPPCB.	Not pertaining to U. P. Jai Nigam. Industrial drain, action to be taken by UPPCB.
2	Amroha	Bagad drain (river)	Ganga	N.A.	Industrial drain, action to be taken by UPPCB.	Not pertaining to U. P. Jai Nigam. Industrial drain, action to be taken by UPPCB.
3	Ghaziabad	Fulchera drain	Ganga	N.A.	Industrial drain, action to be taken by UPPCB.	Not pertaining to U. P. Jai Nigam. Industrial drain, action to be taken by UPPCB.
4	Khatauli	Sugar mill nala	Kali	N.A.	Industrial drain, action to be taken by UPPCB.	Not pertaining to U. P. Jai Nigam. Industrial drain, action to be taken by UPPCB.
5	Meerut	AbuNallah-1	Kali	N.A.	Industrial drain, to be taken care by UPPCB.	Not pertaining to U. P. Jai Nigam. Industrial drain, action to be taken by UPPCB.
6	Hapur	Chhoiya Drain	Kali	N.A.	Industrial drain, action to be taken by UPPCB.	Not pertaining to U. P. Jai Nigam. Industrial drain, action to be taken by UPPCB.
7	Kanpur	Air force Nala	Ganga	N.A.	Storm water drain, Not to be tapped	Storm water drain, Not to be tapped
8	Unnao	Loni Drain	Ganga	N.A.	The area contributing domestic waste in this drain is considered through Sewerage network sanctioned under AMRUT programme which will be diverted to proposed STP of City Jai drain by trunk sewer	Loni Drain carries Approx 2.0 MLD untreated domestic waste water from the habitation of some part of Unnao city and approx 5.72 MLD Industrial treated water of Industrial area Site -1 & Site - 2, Chandpur and Jamuka, Unnao. Loni drain covering the distance of about 60 K.M. from Unnao city often remains dry near Bihar, District Unnao before meeting to the River Ganga.
9	Seohara	Nohra drain (Nasiya drain)	Rainganga	N.A.	BOD is less than 3 mg/l hence requires no treatment	BOD is less than 3 mg/l hence requires no treatment
10	Debai (Bulandshahar)	Neem nala	Kali	N.A.	Dry drain, not requiring tapping	Dry drain, not requiring tapping
		Grand Total (No)	10			

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT'S JUDGEMENT DATED 13TH JULY, 2017
(PHASE-I, SEGMENT-B)**

Annexure- B

Tapped Drains

Sl	Name of Town	Name of Drain	River to which meeting	Tapped in Project /Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1	2	3	4	5	6	7
1	Bijnor	Hemraj drain/Bijnor drain	Ganga	Bijnor sewerage scheme under State Sector	i. STP is meeting standards. ii. As per instruction given by the monitoring committee other six drains of Bijnore town has also been tapped.	Tapped. Bijnor STP 24 MLD, STP is Compliant
2	Charmukteshwar	Gath Drain	Ganga	Sewerage system and STP works at Garhmukteshwa (NGRBA)	1. Total discharge received at both these STP's is 3.4 MLD. 2. Both STP's are meeting prescribed effluent standards.	Tapped Total discharge received at both these STP's is 3.4 MLD, STP is Compliant
3	Anupsahar	Anupsahar STP Drain-1	Ganga	Up-gradation of STP and Sewerage Works for Anupshahr (NGRBA)	1. Total discharge received at both these STP's is 1.7 MLD. 2. Both STP's are meeting prescribed effluent standards.	Tapped Total discharge received at both these STP's is 1.7 MLD, STP is Compliant
4	Anupsahar	Anupsahar STP Drain-2	Ganga			
5	Kanpur	Perniya Nala	Ganga	I&D of Sisamau nala of Kanpur city (Namami Gange)	Tapped	Tapped To cluster of STPs at Jajmau , STP is Compliant
6	Kanpur	Sisamau Nala	Ganga	I & D of Sisamau nala of Kanpur city (Namami Gange)	Tapped	Tapped To cluster of STPs at Jajmau , STP is Compliant
7	Kanpur	Tefco Nala	Ganga	Ganga Action Plan Phase-II	Tapped	Tapped To cluster of STPs at Jajmau , STP is Compliant
8	Kanpur	Paimath drain	Ganga	Ganga Action Plan Phase-II	Tapped	Tapped To cluster of STPs at Jajmau , STP is Compliant
9	Kanpur	Muir drain	Ganga	I & D of Sisamau nala of Kanpur city (Namami Gange)	Tapped	Tapped To cluster of STPs at Jajmau , STP is Compliant
10	Kanpur	Police line drain	Ganga	Ganga Action Plan Phase-II	Tapped	Tapped To cluster of STPs at Jajmau , STP is Compliant

Sl	Name of Town	Name of Drain	River to which meeting	Tapped in Project/Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1	2	3	4	5	6	7
11	Kanpur	Jai drain	Ganga	Ganga Action Plan Phase-II	Tapped	Tapped To cluster of STPs at Jajmau, STP is Compliant
12	Kanpur	Bhagwaitdas (Guptarghat Nala)	Ganga	Sewerage works in Sewerage Dist. - I (NGRBA)	Flow of drain connected to 130 MLD STPs at Jajmau.	Tapped To cluster of STPs at Jajmau, STP is Compliant
13	Moradabad	Jigar Colony	Ranganga		Tapped	Tapped 58 MLD STP. STP is Compliant
14	Moradabad	Kalghar Railway Station Drain	Ranganga		Tapped	Tapped 58 MLD STP. STP is Compliant
15	Moradabad	Prabhat Nagar drain (near Chandausi Road)	Ranganga		Tapped	Tapped 58 MLD STP. STP is Compliant
16	Kannauj	Patla Nala	Kali	Kannauj Sewerage Scheme Phase-II (NGRBA) & State Sector	Tapped, and diverted to 13 MLD STP. STP is operational.	Tapped, and diverted to 13 MLD STP. STP is Compliant.
17	Kannauj	Chhemkati temple to Nadangapur village (Adanga nalla)	Kali		Tapped, and diverted to 13 MLD STP. STP is operational.	Tapped, and diverted to 13 MLD STP. STP is Compliant.
18	Kannauj	Tammi house to Sackapur Village (Tammi nalla)	Kali		Tapped, and diverted to 13 MLD STP. STP is operational.	Tapped, and diverted to 13 MLD STP. STP is Compliant.
19	Kanpur	COD Nala.	Pandu	State Sector		Tapped to 210 MLD STP Bingawan. STP is Compliant

Sl	Name of Town	Name of Drain	River to which meeting	Tapped in Project /Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1	2	3	4	5	6	7
20	Rampur	Rampur drain	Ramganga	N.A.	Not To be Tapped. Sewerage project under State Sector (STP 3 Nos 14 + 15 +5) Completed .Rampur drain has not been intercepted but two nallas namely Bala road nala and Pankhe wala nala have been tapped in 14 MLD and 15 MLD respectively. As per direction of NGT Sewer House Connection are being done in sewerred areas of Rampur town . Once all households are tapped in existing sewer line no sewage will be left in Rampur drain.	Tapped to 14 and 15 MLD STP Moradabad. STP is compliant.
21	Kanpur	Ranighat drain	Ganga	Sewerage works in Sewerage Distt: -I (Namami Gange)	Tapped	Partially Tapped, To cluster of STPs at Jajmau , STP is Compliant estimate for the overflow of the discharge of the drain has been submitted by Kanpur Zone for approval.
22	Kanpur	Dabka Nalla-III	Ganga	I & D Project of Sisamu Nala under Namami Gange	Sewage of population after tapping point will be tapped in the sewer line after completion of ongoing project sewerage Distt-1, Dabka drain will be fully tapped by Aug 2020.	Partially Tapped. To cluster of STPs at Jajmau , STP is Compliant. Due to silted sewer which carries the discharge to STP, sometimes it overflows. Desilting is proposed in the ongoing project. Dabka drain will be fully tapped by Nov 2020.
23	Kanpur	Shelta Bazar (Bangalighat nala)	Ganga	Sewerage works in Sewerage Dist. -I (NGRBA)	Sewage of population after tapping point will be tapped in the sewer line after completion of ongoing project sewerage Dist-1, Shelta Bazar (Bangalighat nala), Budhiya ghat Drain and Wazidpur nala will be fully tapped by Aug 2020	Partially Tapped. To cluster of STPs at Jajmau , STP is Compliant. Under ongoing project of District - 1. I&D of overflow of these drains has been addressed in ongoing project of Distt. 1. drain will be fully tapped by Nov 2020.
24	Kanpur	Budhiya ghat Drain	Ganga			
25	Kanpur	Wazidpur Nalla	Ganga			
26	Kanpur	Ganda Nala	Pandu	Ganga Action Plan Phase-II	Excess discharge into Gandanala and	Partially tapped to 210 MLD STP

Sl	Name of Town	Name of Drain	River to which meeting	Tapped in Project /Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1	2	3	4	5	6	7
27	Kanpur	Halwa Khand Nala	Pandu	Ganga Action Plan Phase-II	HalwaKhandabeing sent by JalKai Nagar Nigam Kanpur from their colonies. It proposed to be tapped in sewer line under Amrut scheme as proposal given by JalKaiVibhagnaganigam Kanpur DPR is pending with state govt. for approval and allotment of fund after execution of proposed work, flow of drains will be fully tapped. Time extension June 2021	Bingawan. For these drains, overflow will be collected by a project under AMRUT which is under approval. drain will be fully tapped by Nov 2020.
		Grand Total (No)	27			

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT'S JUDGEMENT DATED 13TH JULY, 2017
(PHASE-I, SEGMENT-B)**

Annexure-I

Drains to be tapped in ongoing Project

Sl	Name of Town	Name of Drain	River to which meeting	Date of Start	Date of Completion	Revised Date of Completion	Tapped in Project/Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
		3	4	5	6		7	8	9
1	Unnao	City Jail Drain (Dakart drain)	Ganga	11.10.2019	10.10.2021	31.03.2022	Interception, Diversion of Drains & sewage treatment works at Unnao (Nemami Ganga)	Construction of I&D work with 15 MLD STP at Unnao, including operation and maintenance of 15 years on hybrid annuity PPP mode as been awarded M/s Shapoorji Pallonji and Company Private Limited, Mumbai. Expected to be completed by October - 2021. Time extension required-24 months	Construction of I&D work with 15 MLD STP at Unnao including operation and maintenance of 15 years hybrid annuity PPP mode as been awarded M/s Shapoorji Pallonji and Company Private Limited Mumbai. Six Month extension required due to Covid-19 Pandemic.
2	Moradabad	Nawabpura Drain 1st	Ranganga	21.10.2011	31.03.2020	31.08.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I) (NGRBA)	Expected date of Completion 31.03.2020	Expected date of Completion 31.08.2020
3	Moradabad	Nawabpura Drain 2nd	Ranganga	21.10.2011	31.03.2020	31.08.2020		Expected date of Completion 31.03.2020	Expected date of Completion 31.08.2020
4	Moradabad	Chakkar Ki Miliak (Mukarampur)	Ranganga	21.10.2011	31.03.2020	15.08.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I) (NGRBA)	Expected date of Completion 31.03.2020	Expected date of Completion 15.08.2020
5	Moradabad	Barbalian Drain	Ranganga	21.10.2011	31.03.2020	31.08.2020		Expected date of Completion 31.03.2020	Expected date of Completion 31.08.2020
6	Moradabad	Kudaghar Drain	Ranganga	21.10.2011	31.03.2020	31.08.2020		Expected date of Completion 31.03.2020	Expected date of Completion 31.08.2020
7	Moradabad	Jama Masjid Left Drain	Ranganga	21.10.2011	31.03.2020	15.07.2020		Expected date of Completion 31.03.2020	Expected date of Completion 15.07.2020
8	Moradabad	Jama Masjid Right Drain	Ranganga	21.10.2011	31.03.2020	30.06.2020		Expected date of Completion 31.03.2020	Expected date of Completion 30.06.2020
9	Moradabad	Ghosiyari Drain	Ranganga	21.10.2011	31.03.2020	31.08.2020		Expected date of Completion 31.03.2020	Expected date of Completion 31.08.2020
10	Moradabad	Jhabbu Ka Nala	Ranganga	21.10.2011	31.03.2020	31.08.2020	Prevention of Pollution of River RamGanga at Moradabad (Phase-I)	Expected date of Completion 31.03.2020	Expected date of Completion 31.08.2020
11	Moradabad	Labagh Drain	Ranganga	21.10.2011	31.03.2020	20.07.2020		Expected date of Completion 31.03.2020	Expected date of Completion 20.07.2020
12	Moradabad	Daheriar Dalena Drain	Ranganga	21.10.2011	31.03.2020	15.08.2020		Expected date of Completion 31.03.2020	Expected date of Completion 15.08.2020
13	Hapur	Hapur Drain	Kali	25.10.2019	24.10.2021	31.03.2022	AMRUT	Tapping of Hapur drain in the Project of AMRUT program	Tapping of Hapur drain in the Project of AMRUT program. Six Month extension required due to Covid-19 Pandemic.
14	Modinagar	Kadarabad Drain	Kali	1.1.2018	31.01.2020	30.06.2021	Modinagar sewerage scheme under AMRUT	To be covered in ongoing project under AMRUT, date of completion 31.01.2020, no further interception required as per decision of NIMCG. Time Extension required 18 months.	To be covered in ongoing project under AMRUT, date of completion 31.01.2020, no further interception required as per decision of NIMCG. Time extension required 18 months.
15	Bulandshahr	Manan Road Nalla (Bulandshahr 1)	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic
16	Bulandshahr	Adli nagar Nalla	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT'S JUDGEMENT DATED 13TH JULY, 2017
(PHASE-I, SEGMENT-B)**

Annexure-

Drains to be tapped in ongoing Project

Sl	Name of Town	Name of Drain	River to which meeting	Date of Start	Date of Completion	Revised Date of Completion	Tapped in Project/Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1				5	6		7	8	9
17	Bulandshahr	Chandbari Road (Bulandshahr II)	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic
18	Bulandshahr	Cheel ghat	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic
19	Bulandshahr	Narshah ghat	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic
20	Bulandshahr	Adli Nagar 2	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic
21	Bulandshahr	Kasai Bada	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic
22	Bulandshahr	Faisalabad road	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic
23	Bulandshahr	Behind Shamdev mandir	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 08 month due to covid-19 pandemic
24	Bulandshahr	Devipura	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic
25	Bulandshahr	Bridge Dhameda Road	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic
26	Bulandshahr	Behind chaurunda mandir	Kali	10.12.2018	9.12.2020	30.06.2021	Bulandshahr sewerage scheme under AMRUT	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 24 month	To be tapped under ongoing sewerage project under AMRUT (40 MLD) date of completion 31.12.2020. Time extension required 06 month due to covid-19 pandemic

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT'S JUDGEMENT DATED 13TH JULY, 2017
(PHASE-I, SEGMENT-B)**

Annexure-

Drains to be tapped in ongoing Project

Sl	Name of Town	Name of Drain	River to which meeting	Date of Start	Date of Completion	Revised Date of Completion	Tapped in Project / Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1	2	3	4	5	6		7	8	9
27	Kasganj	Kasganj drain	Kali	05.07.2019	04.07.2021	31.01.2022	Interception, Diversion of Drains & sewage treatment works at Kasganj (Namami Gange)	LOA Issued to M/s Vibhor Vaibhav Infra Pvt. Ltd.on 01.06.2019. Time Extension required - 21 Months.	Work in progress. Time extension required 06 months due to covid-19 pandemic.
28	Kanpur	Panki Mala (Thermal power)	Pandu	11.10.2019	10.10.2021	31.03.2022	Interception & Diversion of ICI and Thermal drains and construction of Sewage treatment plant at Pankha, Kanpur (Namami Gange)	Construction of I&D work with 15 MLD STP at Ummac, including operation and maintenance of 15 years on hybrid annuity PPP mode, has been awarded M/s Shapoorji Pallonji and Company Private Limited, Mumbai. Expected to be completed by October 2021. Time extension required 24 months. Appropriate direction may be considered by NGT	Construction of I&D work with 15 MLD STP at Ummac including operation and maintenance of 15 years or hybrid annuity PPP mode, has been awarded M/s Shapoorji Pallonji and Company Private Limited, Mumbai. Expected to be completed by March- 2022
29	Kanpur	ICI Nala	Pandu	11.10.2019	10.10.2021	31.03.2022			
Grand Total (No)			28						

Drains to be tapped in Sanctioned project

Sl	Name of Town	Name of Drain	River to which meeting	Date of Start	Date of Completion	Tapped in Project Under Execution	Previous Remarks (Dec 2019)	Remarks
1	2	3	4	5	6	7	8	9
1	Farrukhabad	Bhairaghat drain (Tokaghat)	Ganga	-	24 month after date of Start	I & D of Drains & sewage treatment works at Farrukhabad-Fatehgarh (Namami Gange)	Project sanctioned under Namami Gange for Rs. 213.62 crore having 3 STPs (28, 5, 2 MLD), LOA issued to M/s Essel Infratech on 03.10.2018 but the firm rejected to sign the bond. Tender are re-invited & Cancelled due to high rate. AA& ES is to be revised. Revised DPR amounting Rs 40658.49 lakh is submitted to SMOG. Time Extension Required 24 month	Project sanctioned under Namami Gange for Rs. 213.62 crore having 3 STPs (28, 5, 2 MLD), LOA issued to M/s Essel Infratech on 03.10.2018 but the firm rejected to sign the bond. Tender are re-invited & Cancelled due to high rate. AA& ES is to be revised. Revised DPR amounting Rs 415.41 Cr. is submitted to SMOG.
2	Farrukhabad	Dhinapur drain	Ganga	-	24 month after date of Start	I & D of Drains & sewage treatment works at Farrukhabad-Fatehgarh (Namami Gange)	Project sanctioned under Namami Gange for Rs. 213.62 crore having 3 STPs (28, 5, 2 MLD), LOA issued to M/s Essel Infratech on 03.10.2018 but the firm rejected to sign the bond. Tender are re-invited & Cancelled due to high rate. AA& ES is to be revised. Revised DPR amounting Rs 40658.49 lakh is submitted to SMOG. Time Extension Required 24 month	Project sanctioned under Namami Gange for Rs. 213.62 crore having 3 STPs (28, 5, 2 MLD), LOA issued to M/s Essel Infratech on 03.10.2018 but the firm rejected to sign the bond. Tender are re-invited & Cancelled due to high rate. AA& ES is to be revised. Revised DPR amounting Rs 415.41 Cr. is submitted to SMOG.
3	Fatehgarh	Hathikhana Nala	Ganga	-	24 month after date of Start	Interception, Diversion of Drains & sewage treatment works at Moradabad Zone-II (Namami Gange)	Tender invited on 28.11.2019. Two bid received. Bid Under Evaluation.	LOA issued in Mar-2020 but Land is under Legal dispute. Every effort is being made to resolve the issue through local administration.
4	Fatehgarh	Bargadiya Ghat drain	Ganga	-	24 month after date of Start			
5	Fatehgarh	Cantt Nalla	Ganga	-	24 month after date of Start			
6	Moradabad	Vivekanand Hospital Drain (Left)	Ranganga	-	24 month after date of Start			
7	Moradabad	Vivekanand Hospital Drain (Right)	Ranganga	-	24 month after date of Start			
8	Moradabad	MIT Drain	Ranganga	-	24 month after date of Start			
9	Moradabad	Moksh Dham Drain	Ranganga	-	24 month after date of Start			
10	Moradabad	TDI City Drain	Ranganga	-	24 month after date of Start			
11	Bareilly	Deveranaya Nala	Ranganga	-	24 month after date of Start	Interception, Diversion of Drains & sewage treatment works at Bareilly (Namami Gange)	NMCG sanctioned project for I& D with 4 STP having total capacity of 63 MLD in Bareilly on 03.01.2019 and Land identification is under process. Due to non-availability of land tender are not invited. Time extension required - 30 months.	NMCG sanctioned project for I& D with 4 STP having total capacity of 63 MLD in Bareilly on 03.01.2019 and Land identification is under process. Due to non-availability of land tender are not invited.
12	Bareilly	Chawri Nala (Chodari)	Ranganga	-	24 month after date of Start		NMCG sanctioned project for I& D with 4 STP having total capacity of 63 MLD in Bareilly on 03.01.2019 and Land identification is under process. Due to non-availability of land tender are not invited. Time extension required - 30 months.	NMCG sanctioned project for I& D with 4 STP having total capacity of 63 MLD in Bareilly on 03.01.2019 and Land identification is under process. Due to non-availability of land tender are not invited.
13	Bareilly	Nakafiya Nala	Ranganga	-	24 month after date of Start		NMCG sanctioned project for I& D with 4 STP having total capacity of 63 MLD in Bareilly on 03.01.2019 and Land identification is under process. Due to non-availability of land tender are not invited. Time extension required - 30 months.	NMCG sanctioned project for I& D with 4 STP having total capacity of 63 MLD in Bareilly on 03.01.2019 and Land identification is under process. Due to non-availability of land tender are not invited.
14	Meerut	Abunallah-2	Kali	-	24 month after date of Start	Interception, Diversion of Drains & sewage treatment works at Meerut (Namami Gange)	I& D project of Rs. 881.78 crores sanctioned by NMCG on 19.02.2019. Due to change in scope of work, direction has to be received from NMCG.	Revised AA&ES has been issued on 06.05.2020 and tendering process has been initiated.
15	Meerut	Slaughter House Drain /Clean Nala	Kali	-	24 month after date of Start		I& D project of Rs. 881.78 crores sanctioned by NMCG on 19.02.2019. Due to change in scope of work, direction has to be received from NMCG.	Revised AA&ES has been issued on 06.05.2020 and tendering process has been initiated.
		Total (No)	15					

**SUMMARY ON STATUS OF TAPPING OF DRAINS IN COMPLIANCE OF HON'BLE NGT'S JUDGEMENT DATED 13TH JULY, 2017
(PHASE-I, SEGMENT-B)**

Annexure

Drains to be tapped in Submitted project and Under Preparation

Sl	Name of Town	Name of Drain	River to which meeting	Date of Start	Date of Completion	Tapped in Project /Under Execution	Previous Remarks (Dec 2019)	Revised Remarks
1	2	3	4	5	6	7	8	9
1	Kanpur	Sati Chaura	Ganga	N.A	24 month after date of start of Project		Appropriate direction may be considered by NGT. DPR for STP for cantonment area is being prepared by preparation by UP Jal Nigam Cantonment Board.	DPR for STP for cantonment area is under preparation by UP Jal Nigam
2	Kanpur	Golaqhat Nala	Ganga	N.A	24 month after date of start of Project		Appropriate direction may be considered by NGT. DPR for STP for cantonment area is being prepared by preparation by UP Jal Nigam Cantonment Board.	DPR for STP for cantonment area is under preparation by UP Jal Nigam
3	Moradabad	Moradabad drain (Karula drain)	Ranganga	N.A	24 month after date of start of Project		Appropriate direction may be considered by NGT. Identification of land under process. Drain comes under sewerage Zone -4 of Moradabad, Nigam. DPR under preparation.	Identification of land under process. Drain comes under sewerage Zone -4 of Moradabad, Nigam. DPR under preparation.
4	Hapur	Hapur Drain-1 (City drain)	Kali	N.A	24 month after date of start of Project		Tapping of Hapur City drain into the STP to be considered by NMCG after 50 % work of STP is completed as decided by NMCG.	Tapping of Hapur City drain into the STP to be considered by NMCG after 50 % work of STP is completed as decided by NMCG. Approval for NMCG awaited.
5	Gulaathi	Gulaathi Drain	Kali	N.A	24 month after date of start of Project		DPR has been sent to NMCG and under revision	Revised DPR has been sent to NMCG approval.
		Grand Total (No)	5					

Annexure-4

Summary of 215 drains in Segment-B, Phase-II

S. No.	Name of Town	Name Of River	No. of Drain
Nos. of drains for which tapping not required (Annexure G)			14
1	Fatehpur	Yamuna	3
2	Kunda	Ganga	3
3	Chunar	Jargo	8
Nos. of drains already tapped (Annexure H)			82
1	Prayagraj	Ganga	29
		Yamuna	16
2	Mirzapur	Ganga	10
3	Varanasi	Ganga	19
		Varuna	8
Nos. of drains proposed to be tapped in on-going projects (Annexure I)			47
1	Varanasi	Ganga	3
2	Prayagraj	Ganga	14
		Yamuna	5
3	Ramnagar	Ganga	5
4	Mirzapur	Ganga	5
5	Chunar	Ganga	14
6	Ballia	Ganga	1
Nos. of drains proposed to be tapped in sanctioned projects (Annexure J)			42
1	Varanasi	Ganga	1
		Varuna	6
2	Mirzapur	Ganga	12
3	Ghazipur	Ganga	23
No. of balance drains to be tapped in project under preparation / to be prepared (Annexure K)			30
1	Dalmau	Ganga	9
2	Manikpur	Ganga	5
3	Bhadohi	Varuna	3
4	Mugalsari	Ganga	2
5	Saidpur	Ganga	8
6	Jamaniya	Ganga	3

**STATUS OF TAPPING OF DRAINS IN SEGMENT-B, PHASE-II
(ONWARD KANPUR TO BORDER OF U.P.)**

Drains not Requiring Tapping

Annexure - G

Sl.	Name of town	Name / Location	River to which drain is leading to	Remarks as on Dec. 2019	Revised Remarks
1	2	3	4	5	6
1	Fatehpur	Tambeshear Mandir to Mitthanpur	Yamuna	Dry weather flow from the town doesn't discharge into the river.	Dry weather flow from the town doesn't discharge into the river.
2	Fatehpur	Navabag to Lodhiganj	Yamuna		
3	Fatehpur	Jonha Chauraha to Jhaupur	Yamuna		
4	Kunda	Ganda Nala Raiyapur	Ganga		
5	Kunda	Taar Nala Babaganj	Ganga	1. Dry weather flow from the town doesn't discharge into the river.	1. Dry weather flow from the town doesn't discharge into the river.
6	Kunda	Ganda Nala Baraipur	Ganga		
7	Chunar	NAGARPUR	Jargo river which confluences in to Ganga river in 16 km down stream	Not proposed to be intercepted and diverted as the same are falling into River Jargo which finally meets River Ganga in the downstream at an approximate distance of 16 kms. River Jargo dries before meeting River Ganga therefore no I&D is proposed for drains falling into River Jargo.	Not proposed to be intercepted and diverted as the same are falling into River Jargo which finally meets River Ganga in the downstream at an approximate distance of 16 kms. River Jargo dries in dry weather before meeting River Ganga therefore no I&D is proposed for drains falling into River Jargo.
8	Chunar	TEAKAUR NAGARPUR	do		
9	Chunar	BHARATPUR KABRISTAN	do		
10	Chunar	BHARATPUR TRIMOHANI	do		
11	Chunar	SADDUPUR NAIPURWA	do		
12	Chunar	PASHU CHIKITSALAYA	do		
13	Chunar	NAGAR PALIKA	do		
14	Chunar	PARADE GROUND	do		

Tapped Drains

Sl	Name of Town	Name of Drain	River to which meeting	Tapped in Project /Under Execution	Revised Remarks
1	2	3	4	5	7
1	Prayagraj	Sasur Khaderi	Yamuna	Numayadahi, 50 mld (HRBF)	Tapped. Numayadahi STP 50 MLD, STP is Compliant
2		Karela Bagh Drain	Yamuna	Sewerage works in sewerage District B	
3		Main Ghaghar Nala	Yamuna		
4		Ghaghar Nala 1-A	Yamuna		
5		Ghaghar Nala 1-A1	Yamuna	Numayadahi, 50 mld (HRBF)	
6		Ghaghar Nala 1-B	Yamuna		
7		Dariyabad Kakainraghat Drain	Yamuna	Sewerage works in Sewerage District A	Tapped. Naini STP 20+60 MLD, STP is Compliant
8		Dariyabad Pipalghat Drain	Yamuna		
9		Dariyabad Jogighat Drain	Yamuna	Naini, 80 mld (ASP)	
10		Chachar Nala	Yamuna		
11		Emergency Outfall Drain	Yamuna		
12		Drain At Gate No 9	Yamuna		
13		Drain At Gate No 13	Yamuna		
14		Fort Drain No. 1	Yamuna		
15		Fort Drain No. 2	Yamuna	Fort STP	Tapped. Fort STP
16		Morigate Nala Including Mumford Ganj Drain	Ganga		
17		Drains Of Daraganj Area	Ganga	Rajapur, 60 mld (UASB)	
18		Jordhwal Nala	Ganga		
19		Shankarghat Nala	Ganga		
20		Jordhwal Rasulabad Drain (Murdaighat)	Ganga		
21		Shankarghat Colony Drain (Near Phaphamau Bridge)	Ganga		
22		Unchwaganji Drain No. 1	Ganga		
23		Unchwaganji Drain No. 2	Ganga		
24		Belligaon Drain	Ganga		
25		Mumfordganj Drain	Ganga	Rajapur, 60 mld (UASB)	

Tapped Drains

Sl	Name of Town	Name of Drain	River to which meeting	Tapped in Project /Under Execution	Revised Remarks	
1	2	3	4	5	7	
26		Shivkuli Drain No. 1	Ganga	Sewerage works in sewerage District C	Tapped. Salori STP 14+29 MLD, STP is Compliant	
27		Shivkuli Drain No. 2	Ganga			
28		Shivkuli Drain No. 3 (North)	Ganga			
29		Shivkuli Drain No. 4	Ganga			
30		Shivkuli Drain No. 5	Ganga			
31		Shivkuli Drain No. 6	Ganga			
32		Shivkuli Drain No. 7 (East)	Ganga			
33		Chilla Drain	Ganga			
34		Govindpur Colony Drain (Purani Basti)	Ganga			
35		Govindpur Colony Drain No. 1	Ganga			
36		Govindpur Colony Drain No. 2	Ganga			
37		Govindpur Colony Drain No. 3	Ganga			
38		Govindpur Colony Drain No. 4	Ganga			
39		Allenganj Nala/ Buxi Burud Nala	Ganga			
40		Salori Nala	Ganga			
41		Ponghat Nala	Ganga	Ponghat STP 10 MLD, STP is Compliant		
42		Kodra Nala	Ganga	Kodra STP 25 MLD, STP is Compliant		
43		Nehru Park Nala	Ganga			
44	Mirzapur	Kachari Drain	Ganga	14 MLD STP at Pakka Pokhra, Mirzapur (UASB)	Tapped. Pakka Pokhra STP 14 MLD, STP is Compliant	
45		Oliyar	Ganga			
46		Sundar	Ganga			
47		Badaji	Ganga			
48		Naighat	Ganga			
49		Khandawa	Ganga			
50		DiwanGhat old Drain	Ganga			
51		Balughat/Pakka Drain	Ganga			
52		Parasuram Drain	Ganga			4 MLD STP at Vindhyaatal, Mirzapur (WSP)

Annexure-H

Tapped Drains

Sl	Name of Town	Name of Drain	River to which meeting	Tapped in Project /Under Execution	Revised Remarks
1	2	3	4	5	7
53	Varanasi	Gudara Drain	Ganga	80 MLD STP at Dinapur	Dinapur STP 80 MLD, STP is Compliant
54		Shivela Drain	Ganga		
55		Harishchandraghat Drain	Ganga		
56		Mansarovarghat Drain	Ganga		
57		Pandeyghat Drain	Ganga		
58		Dr. R. P. Ghat Drain	Ganga		
59		Meerghat Drain	Ganga		
60		Lalltaghat Drain	Ganga		
61		Jaleshanghat Drain	Ganga		
62		Manikarnikaghat Drain	Ganga		
63		Sanktaghat Drain	Ganga		
64		Metttaghat Drain	Ganga		
65		Ramghat Drain	Ganga		
66		Panchgangaghat Drain	Ganga		
67		Bramtaghat Drain	Ganga		
68		Lalghat Drain	Ganga		
69		Trilochanghat Drain	Ganga		
70		Teliya Drain	Ganga		
71		Bhainsasur Drain	Ganga		
72		Rajghat Drain	Ganga		
73	Phulwariya Drain	Varuna			
74	Sadar Bazar Drain	Varuna			
75	Raja Bazar Drain	Varuna			
76	Teiyabag Drain	Varuna			
77	Nakkighat Drain	Varuna			
78	Narokhar Drain	Varuna			
79	Sarang Talab Drain	Varuna			
80	Nai Basti	Varuna			
81	Rasulbed Puccaghat Drain	Ganga			
82	Mehdauri Gaon Drain	Ganga			
				Tapped in 140 MLD STP, Deenapur	Dinapur STP 140 MLD, STP is Compliant
				120 MLD STP, Goiatha	Tapped
				120 MLD STP, Goiatha	Goiatha STP 120 MLD, STP is Compliant
				120 MLD STP, Goiatha	Tapped
				Rajapur STP	Dinapur STP 60 MLD, STP is Compliant
				Rajapur STP	

Drains to be tapped in on going Project

Annexure - I

Sl.	Name of Town	Name / Location	River to which drain is leading to	Date of Start	Date of Completion	Revised Date of Completion	Remarks as on Dec. 2019	Revised Remarks
1		3	4	7	8	8	9	10
1	Prayagraj	Mawaiya Nala	Yamuna				Approved on NIMCG letter No. T-12/2015-16/1076/NMCG dated 19.05.2017 Rs. 767.60 crore clubbed in three project. LOA has been issue to concerning Firm on 10.11.2018.	Approved on NIMCG letter No. T-12/2015-16/1076/NMCG dated 19.05.2017 Rs. 767.60 crore clubbed in three project. LOA has been issue to concerning Firm on 10.11.2018. Proposed date of completion was Sep,2021. In the mean time Bioremediation of all the untapped drains is being done by Nagar Nigam Prayagraj. Time extension required six months due to Covid-19 Pandemic.
2		Mahewa Ghat Drain no. 1	Yamuna					
3		Mahewa Ghat Drain no. 2	Yamuna	16.09.2019	15.09.2021	31.03.2022		
4		Aralli Drain No.-2 (Kharikauni drain)	Yamuna					
5		Sachdha Baba Ashram Drain	Yamuna					
6		A.D.A. Colony Nala	Ganga	31.12.2018	31.12.2019		Ongoing works	At present house connection work under AMRUT is withheld due to Covid-19. Work is expected to be completed by September 2020. Capacity of Rajapur-STP is 60 MLD but sewage received is around 85 MLD. Therefore DPR preparation for I&D Rasoolabad ghat side drains and Upgradation of STPs in Prayagraj is under progress and work will be completed within 24 months from date of start. At present Bioremediation of all the untapped drains is being done by Nagar Nigam Prayagraj.
7		Jondhwal Ghat Drain	Ganga					
8		Rajapur Nala	Ganga	31.12.2018	31.12.2019	31.03.2021	Ongoing works	
9		Tv Tower Nala	Ganga					
10		Sadar Bazar Nala	Ganga					
11		Muirabad (Ganesh Nagar) Nala	Ganga	31.12.2018	31.12.2019			
12		Nayapurwa Drain	Ganga					
13		Co-Operative Nala	Ganga					
14		Basna Nala	Ganga	16.09.2019	15.09.2021	31.03.2022	1. Approved by NIMCG letter No. T-12/2015-16/1076/NMCG dated 19.05.2017 Rs. 767.60 crore clubbed in three project. Tapping of 20 No drain and 42+16+14 MLD sip is proposed	Approved on NIMCG letter No. T-12/2015-16/1076/NMCG dated 19.05.2017 Rs. 767.60 crore clubbed in three project. LOA has been issue to concerning Firm on 10.11.2018. Proposed date of completion Sep,2021. In the mean time Bioremediation of all the untapped drains is being done by Nagar Nigam Prayagraj. Time extension required six months due to Covid-19 Pandemic.
15		Indira Awas Nala	Ganga					
16		Shantipuram Nala	Ganga					
17		8 small drains at different locations	Ganga					
18		Loley Haran Nala	Ganga	16.09.2019	15.09.2021	31.03.2022	2. LOA has been issue to concerning Firm on 10.11.2018	
19		Shastri Bridge Nala (12 small drains)	Ganga				3. Time of completion May,2020	
20	Mirzapur	Basvariya Drain	Ganga					
21		DiwanGhat new-Drain	Ganga					
22		BalughatKacha Drain	Ganga	15.12.2018	31.03.2020	31.03.2021	Comprehensive sewerage scheme for Vinhyachal area comprising of four wards have been Approved under AMRUT scheme. Date of Start 15.12.2018 has being given to concerning Firm	Comprehensive sewerage scheme for Vinhyachal area comprising of four wards have been Approved under AMRUT scheme. Date of Start 15.12.2018 has being given to concerning Firm Tentative time of completion March 2021. Time extension required due to covid-19 Pandemic.
23		Malhaya Drain	Ganga					
24		Patengra (manasarovar) Drain	Ganga					

Drains to be tapped in on going Project

Annexure- I

Sl.	Name of Town	Name / Location	River to which drain is leading to	Date of Start	Date of Completion	Revised Date of Completion	Remarks as on Dec. 2019	Revised Remarks
1	2	3	4	7	8	8	9	10
25	Chunar	TAMBALGANJ MALA.	Ganga				Fecal sludge Management Sactioned vide letter no. Pr 120/2146/2018 NMCG dated 07.03.2019 Rs. 270.32 Lacs.	Fecal sludge Management Sactioned vide letter no. Pr 120/2146/2018 NMCG dated 07.03.2019 Rs. 270.32 Lacs. Time extension required due to Covid-19 Pandemic.
26		DARGAHSHARREEF MALA	Ganga					
27		BHAIRAMGANJ EAST MALA	Ganga					
28		BHAIRAMGANJ WEST MALA	Ganga					
29		TEKAUR BASTI NORTH	Ganga					
30		TEKAUR BASTI SOUTH	Ganga					
31		SANTOSHI MATA MANDIR MALA	Ganga	9.11.2019	8.09.2020	31.12.2020		
32		POST OFFICE SOUTH DRAIN	Ganga					
33		POST OFFICE NORTH DRAIN	Ganga					
34		GANGESHWAR NISHAD PARK DR	Ganga					
35		BALUCHAT DRAIN	Ganga					
36		BELBEER GHAT DRAIN	Ganga					
37		CHOURA MATA DRAIN	Ganga					
38		KASHI RAM AWAS DRAIN	Ganga					
39	Ramnagar	Rambhag Ghat Drain	Ganga					
40		Balua Ghat Drain	Ganga					
41		Shakti Ghat Drain	Ganga	1.12.2018	31.08.2020	31.12.2020		
42		Salditi Ghat Drain	Ganga					
43		Hanuman Ghat Drain	Ganga					
44	Varanasi	Nakkhi Drain	Ganga					
45		Sarnneghat Drain	Ganga	19.2.2018	31.03.2020	31.12.2020		
46		Assi/Nagawan Drain	Ganga					
47	Ballia	Kathar Nale at the around of Ballia city	Ganga					

**STATUS OF TAPPING OF DRAINS IN SEGMENT-B, PHASE-II
(ONWARD KANPUR TO BORDER OF U.P.)**

Drains to be tapped in Sanctioned Project

Annexure-J

S.No	Name of town	Name / Location	River to which drain is leading to		Drain Interception Status		Discharge Volume (mld)	Remarks as on Dec. 2019	Revised Remarks
			4	5	6	7			
1	2	3	4	5	6	7	8	9	
1	Mirzapur	Bisundarpur Drain	Ganga	Not Intercepted		1.580	AA & ES is to be revised. After Finalization of tender, it will take 24 months to complete	Revised AA&ES to be issued by NMCG. After Finalization of tender, it will take 24 months for completion of works from date of start.	
2	Mirzapur	Hanumanghat Drain	Ganga	Not Intercepted		0.680			
3	Mirzapur	Public club Drain	Ganga	Not Intercepted		0.600			
4	Mirzapur	Barahmilah Drain	Ganga	Not Intercepted		0.390			
5	Mirzapur	District judge Drain	Ganga	Not Intercepted		0.400			
6	Mirzapur	Lift cannot Drain	Ganga	Not Intercepted		0.400			
7	Mirzapur	Irrigation colony Drain	Ganga	Not Intercepted		0.030			
8	Mirzapur	MorchaGhar Drain	Ganga	Not Intercepted		1.640			
9	Mirzapur	Ggoreshahid Drain	Ganga	Not Intercepted		7.600			
10	Mirzapur	konia	Ganga	Not Intercepted		0.020			
11	Mirzapur	Chorawa	Ganga	Not Intercepted		0.250			
12	Mirzapur	Balaji temple	Ganga	Not Intercepted		2.200			
13	Ghazipur	HARIZAN BASTI	Ganga	Not Intercepted		0.020		Revised AA&ES to be issued by NMCG. After Finalization of tender, it will take 24 months for completion of works from date of start.	
14	Ghazipur	SAMSHAN GHAT	Ganga	Not Intercepted		0.103			
15	Ghazipur	RUI MANDI	Ganga	Not Intercepted		0.018			
16	Ghazipur	BUDHAVA MAHADEVA	Ganga	Not Intercepted		0.049			
17	Ghazipur	MUGAL PURA	Ganga	Not Intercepted		0.027			
18	Ghazipur	POSTA GHAT	Ganga	Not Intercepted		0.027			
19	Ghazipur	KHIRKI GHAT	Ganga	Not Intercepted		0.025			
20	Ghazipur	THERI BAZAR	Ganga	Not Intercepted		0.025			
21	Ghazipur	ANZAH GHAT	Ganga	Not Intercepted		3.910			
22	Ghazipur	CHETNAT GHAT	Ganga	Not Intercepted		0.686			
23	Ghazipur	STIMER GHAT	Ganga	Not Intercepted		3.241			
24	Ghazipur	GOLA GHAT	Ganga	Not Intercepted		0.102			
25	Ghazipur	MAKSUD GHAT	Ganga	Not Intercepted		0.018			
26	Ghazipur	COLLECTER GHAT	Ganga	Not Intercepted		3.141			
27	Ghazipur	DADRI GHAT	Ganga	Not Intercepted		3.233			
28	Ghazipur	SAI MANDIR	Ganga	Not Intercepted		3.119			
29	Ghazipur	NAUPURA	Ganga	Not Intercepted		0.018			
30	Ghazipur	AFIM FACTORY COLONY	Ganga	Not Intercepted		0.018			

I&D & STP work approved vide letter no. T-12/2016-17-780/NMCG Dated 14.12.2017 Rs. 114.93 cores.

DPR for I&D and Treatment has been approved. Vide letter no. TE-1207/4/1/2017-TECH1 NMCG Dated 16.11.2017 for Rs. 90.8162 crore

STATUS OF TAPPING OF DRAINS IN SEWMIEN I-B, PHASE-II
(ONWARD KANPUR TO BORDER OF U.P.)

Drains to be tapped in Sanctioned Project

Annexure-J

S.No	Name of town	Name / Location	River to which drain is leading to	Drain Interception Status		Discharge Volume (mld)	Remarks as on Dec. 2019	Revised Remarks
				Intercepted Yes / No	If Yes then to which STP and if No then in which DPR proposed to be intercepted			
1	2	3	4	5	6	7	8	9
31	Ghazipur	MAHALA BASTI (SIKANDPUR)	Ganga	Not Intercepted		0.020		
32	Ghazipur	D.M BANGLO	Ganga	Not Intercepted		3.141		
33	Ghazipur	PEAR NAGAR	Ganga	Not Intercepted		0.027		
34	Ghazipur	BADA MAHADEVA (GORA BAZAR)	Ganga	Not Intercepted		3.910		
35	Ghazipur	BADA MAHADEVA (ADARSH BAZAR)	Ganga	Not Intercepted		1.270		
36	Varanasi	Rajhat Outfall	Ganga	Not Intercepted	The DPR for diversion of excess sewage has been Approved of Rs. 10.00 cr.	118	Under tendering will be completed by Sep 2020	LOA issued on 18.03.2020 and will be completed by Mar-2021
37	Varanasi	Central Jail Drain	Varuna	Not Intercepted		6.500	Under Varuna corridor Project, by Irrigation Department, will be completed by 2020	Drains are being taken up by Irrigation Deptt.
38	Varanasi	Ordely Bazar Drain	Varuna	Not Intercepted		7.000		
39	Varanasi	Chamrautha Drain	Varuna	Not Intercepted		1.500		
40	Varanasi	Khajury Colony Drain	Varuna	Not Intercepted		1.500		
41	Varanasi	Banaras Drain No.-5	Varuna	Not Intercepted		1.000		
42	Varanasi	Hukulganj Drain	Varuna	Not Intercepted		2.500		

**STATUS OF TAPPING OF DRAINS IN SEGMENT-B, PHASE-II
(ONWARD KANPUR TO BORDER OF U.P.)**

Drains to be tapped in submitted project and under preparation

Annexure - K

S. No	Name of town	Name / Location	River to which drain is leading to	Drain Intercepted Yes / No	Discharge Volume (m ³ /d)	Remarks as on Dec. 2019	Revised Remarks
1	2	3	4	5	6	7	8
1	Daimau	Padva Nala/(Muraibagh) Shankar Nagar			1.203	Bio-remediation will be taken up after approval of estimate. Estimate already sent in oct-2019 to SMC/NMCG?	Bio-remediation will be taken up after approval of estimate. Estimate already sent in oct-2019 to SMC/NMCG.
2	Daimau	Bada Math - Chhota Math ke bich ka Nala/(Sherandajpur)			0.051		
3	Daimau	Busda Ghat ka Nala/(Sherandajpur)			0.153		
4	Daimau	Shukla Ghat ka Nala/(Sherandajpur)			0.048		
5	Daimau	Pathwar Ghat ka Nala/(Tikaiganj)	Ganga	No	0.234		
6	Daimau	Soarakh Ghat Muroop Nala/(Tikaiganj)			0.231		
7	Daimau	Muskatapal Nala			0.025		
8	Daimau	Shivela Ghat Nala			0.026		
9	Daimau	Raja Tiloi Ghat Nala/Mo. sherandajpur(Deen shah Gaora Ghat)			0.148		
10	Manikpur	Paikka Nala	Ganga	No	0.582		
11	Manikpur	Raja Hela Nala	Ganga	No	0.100		
12	Manikpur	Prathmik Vidyalaya	Ganga	No	0.086		
13	Manikpur	Mallahani Tola	Ganga	No	0.086		
14	Manikpur	Post office Nala	Ganga	No	0.243		
15	Bhadolhi	Chauri Nala	Varuna	No	2.67		
16	Bhadolhi	Rajpura Nala	Varuna	No	4.33		
17	Bhadolhi	Mamdopur Nala	Varuna	No	3.99		
18	Mughalsarai	Kail Mohai Drain (Ganda Nala)	Ganga	No	9.000		
19	Mughalsarai	Chandhasi Nala	Ganga	No	3.000		

**STATUS OF TAPPING OF DRAINS IN SEGMENT-B, PHASE-II
(ONWARD KANPUR TO BORDER OF U.P.)**

Annexure - K

Drains to be tapped in submitted project and under preparation

S. No	Name of town	Name / Location	River to which drain is leading to	Drain Interception: Yes / No	Discharge Volume (mtd)	Remarks as on Dec. 2019	Revised Remarks
1	2	3	4	5	6	7	8
20	Saidpur	Jauhargaj Drain	Ganga	No	0.80		
21	Saidpur	Rangmahal Ghat Drain	Ganga	No	0.20		
22	Saidpur	Ward No. 15 Malhiya Basti Drain	Ganga	No	1.00		
23	Saidpur	Mahaveer Ghat Drain	Ganga	No	0.60	DPR for I&d under preparation, will be submitted by, march, 2020	DPR for I&d under preparation, will be submitted by, Oct, 2020
24	Saidpur	Sangat Ghat Drain	Ganga	No	0.50		
25	Saidpur	Pakka Ghat Drain	Ganga	No	0.50		
26	Saidpur	Budenath Mahadew Ghat Drain	Ganga	No	0.80		
27	Saidpur	Kot Ghat	Ganga	No	0.90		
28	Zamania	Gorawa Drain	Ganga	No	0.60	DPR for I&d under preparation, will be submitted by, march, 2020	DPR for I&d under preparation, will be submitted by, Oct, 2020
29	Zamania	Kankarwa Drain	Ganga	No	1.01		
30	Zamania	Karpurimai Ghat Drain	Ganga	No	2.80		



Annexure - 5

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०
Ref. No. H-44696/C-2/जल-1706/कानपुर

दिनांक
Date 07-12-19

पंजीकृत

सेवा में,

महाप्रबन्धक,
गंगा प्रदूषण नियंत्रण इकाई,
उ०प्र० जल निगम,
कानपुर ।

विषय: 210 एम.एल.डी. क्षमता के सीवेज शोधन संयंत्र, बिनगावा, कानपुर से शुद्धिकरण के उपरान्त निस्तारित किये जा रहे बहिष्प्राव निर्धारित मानकों के अनुरूप निस्तारित न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बंध में।

महोदय,

यह कि उपरोक्त वर्णित 210 एम.एल.डी. क्षमता के सीवेज शोधन संयंत्र, बिनगावा, कानपुर का निरीक्षण क्षेत्रीय कार्यालय, कानपुर के प्राधिकृत अधिकारियों द्वारा 02.04.2019, 09.04.2019, 16.04.2019, 23.04.2019, 17.05.2019, 14.05.2019 एवं 21.05.2019 को किया गया तथा एस.टी.पी. के आउटलेट से जल का नमूना एकत्र कर विश्लेषित कराया गया।

यह कि पूर्व में राज्य बोर्ड के पत्र दिनांक 16.04.2019 द्वारा गंगा प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, कानपुर के विरुद्ध दिनांक 27.03.2019 तक की उल्लंघन अवधि हेतु रुपये 3,00,000/- की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जा चुकी है। क्षेत्रीय कार्यालय कानपुर द्वारा एस०टी०पी० के आउटलेट से निस्तारित हो रहे जल नमूनों के प्रचालक रसायनिक विश्लेषणोपरान्त प्राप्त हुआ है, जिसके अनुसार दिनांक 02.04.2019 को बी०ओ०डी०-36 मिग्रा०/ली०, दिनांक 09.04.2019 को बी०ओ०डी०-34 मिग्रा०/ली०, दिनांक 16.04.2019 को बी०ओ०डी०-36 मिग्रा०/ली०, दिनांक 23.04.2019 को बी०ओ०डी०-34 मिग्रा०/ली०, दिनांक 07.05.2019 को बी०ओ०डी०-40 मिग्रा०/ली०, दिनांक 14.05.2019 को बी०ओ०डी०-35 मिग्रा०/ली० एवं दिनांक 21.05.2019 को बी०ओ०डी०-32 मिग्रा०/ली० पायी गयी है। उक्त निर्दिष्ट दिवसों में एस०टी०पी० के अन्तिम निस्तारण बिन्दु से निस्तारित हो रहे जल नमूनों की विश्लेषण आख्या में बी०ओ०डी० प्रचालक का मान निर्धारित मानक 30 मिग्रा०/ली० से अधिक पाया गया, जिससे स्पष्ट है कि उपरोक्त निर्दिष्ट दिनाकों में एस०टी०पी० आउटलेट से निर्धारित मानकों के अनुरूप बहिष्प्राव निस्तारित नहीं होता पाया गया।

यह कि कार्यदायी संस्था गंगा प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, कानपुर के विरुद्ध दिनांक 02.04.2019 से दिनांक 30.04.2019 तक (29 दिवस हेतु) तथा दिनांक 07.05.2019 से दिनांक 21.05.2019 तक (15 दिवस हेतु) तक अर्थात् कुल 44 दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति का निर्धारण हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड के द्वारा तैयार की गयी कार्यप्रणाली दिनांक 08.02.2019 के अनुसार रुपये 37,500/- प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति रू० 16,50,000/- (सोलह लाख पचास हजार रुपये) मात्र आंगणित की गयी है।

यह कि क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा अपने पत्र संख्या-2357/एस०-658/19 दिनांक 07.12.2019 द्वारा उपरोक्तानुसार गंगा प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, कानपुर के विरुद्ध रुपये 16,50,000/- (रुपये सोलह लाख पचास हजार मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस निर्गत किये जाने की संस्तुति की गयी है।

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Notice of STP Prayagraj for EC

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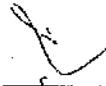
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उपरोक्त वर्णित तथ्यों के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त गंगा प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, कानपुर के विरुद्ध निम्नानुसार नोटिस जारी किया जाता है:-

1. यह कि क्यों न गंगा प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, कानपुर के विरुद्ध दिनांक 02.04.2019 से दिनांक 30.04.2019 तक (29 दिवस हेतु) तथा दिनांक 07.05.2019 से दिनांक 21.05.2019 तक (15 दिवस हेतु) तक अर्थात् कुल 44 दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रू० 16,50,000/- (रूपये सोलह लाख पचास हजार मात्र) अधिरोपित कर दी जाए।

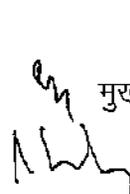
उपरोक्त के संबंध में स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर मुख्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार कुल 44 उल्लंघन दिनों की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रू० 16,50,000/- (रूपये सोलह लाख पचास हजार मात्र) अधिरोपित कर दी जायेगी जिसका सम्पूर्ण उत्तरदायित्व गंगा प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, कानपुर एवं उसके उत्तरदायी अधिकारियों का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
भवदीय,


मुख्य पर्यावरण अधिकारी,
(वृत्त-2)

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।
2. जिलाधिकारी, कानपुर नगर को सूचनार्थ प्रेषित।
3. विधि अधिकारी (प्रथम), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।
4. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, कानपुर नगर को इस निर्देश के साथ कि इस पत्र की प्राप्ति सुनिश्चित कराते हुए प्राप्ति की रसीद एवं 15 दिन के उपरान्त अद्यतन स्थिति की रिपोर्ट ससमय बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करें।


मुख्य पर्यावरण अधिकारी,
(वृत्त-2)



उत्तर प्रदेश प्रदूषण नियंत्रण बाड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०
Ref. No. H-44697/e-2/जल-1706/कानपुर

दिनांक
Date 07-12-19

सेवा में,

पंजीकृत

मैसर्स कानपुर रिवर मैनेजमेंट प्रा०लि०,
3/83, विष्णुपुरी, फ्लैट नं० 101, प्रथम तल,
कानपुर ।

विषय: 210 एम.एल.डी. क्षमता के सीवेज शोधन संयंत्र, बिनगवा, कानपुर से शुद्धिकरण के उपरान्त निस्तारित किये जा रहे बहिष्काव निर्धारित मानको के अनुरूप निस्तारित न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बंध में।

महोदय,

यह कि दिनांक 08.07.2019 को 210 एम०एल०डी० एस०टी०पी०, बिनगवा को गंगा प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, कानपुर द्वारा अनुस्क्षण एवं संचालन हेतु मैसर्स कानपुर रिवर मैनेजमेंट प्रा०लि०, 3/83, विष्णुपुरी, फ्लैट नं० 101, प्रथम तल, कानपुर को हस्तगत कर दिया गया है। उपरोक्त वर्णित 210 एम.एल.डी. क्षमता के सीवेज शोधन संयंत्र, बिनगवा, कानपुर का निरीक्षण क्षेत्रीय कार्यालय, कानपुर के प्राधिकृत अधिकारियों द्वारा 30.07.2019, 17.09.2019, 25.09.2019, 01.10.2019, 05.11.2019, 19.11.2019, 26.11.2019 एवं 03.12.2019 को किया गया तथा एस.टी.पी. के आउटलेट से जल का नमूना एकत्र कर विश्लेषित कराया गया।

यह कि क्षेत्रीय कार्यालय कानपुर द्वारा एस०टी०पी० के आउटलेट से निस्तारित हो रहे जल नमूनों के प्रचालक रसायनिक विश्लेषणोपरान्त प्राप्त हुआ है, जिसके अनुसार दिनांक 30.07.2019 को बी०ओ०डी०-32 मिग्रा०/ली०, दिनांक 17.09.2019 को बी०ओ०डी०-33 मिग्रा०/ली०, दिनांक 25.09.2019 को बी०ओ०डी०-45 मिग्रा०/ली०, दिनांक 01.10.2019 को बी०ओ०डी०-48 मिग्रा०/ली०, दिनांक 05.11.2019 को बी०ओ०डी०-37 मिग्रा०/ली०, 19.11.2019 को 40.5 मिग्रा०/ली०, दिनांक 26.11.2019 को बी०ओ०डी०-36 मिग्रा०/ली० तथा दिनांक 03.12.2019 को बी०ओ०डी०-34 मिग्रा०/ली० पायी गयी है। उक्त निर्दिष्ट दिवसों में एस०टी०पी० के अन्तिम निस्तारण बिन्दु से निस्तारित हो रहे जल नमूनों की विश्लेषण आख्या में बी०ओ०डी० प्रचालक का मान निर्धारित मानक 30 मिग्रा०/ली० से अधिक पाया गया, जिससे स्पष्ट है कि उपरोक्त निर्दिष्ट दिनाकों में एस०टी०पी० आउटलेट से निर्धारित मानको के अनुरूप बहिष्काव निस्तारित नहीं होता पाया गया।

यह कि दिनांक 08.07.2019 को 210 एम०एल०डी० एस०टी०पी०, बिनगवा को गंगा प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, कानपुर द्वारा अनुस्क्षण एवं संचालन हेतु मैसर्स कानपुर रिवर मैनेजमेंट प्रा०लि०, 3/83, विष्णुपुरी, फ्लैट नं० 101, प्रथम तल, कानपुर को हस्तगत कर दिया गया है। अतः कार्यदायी संस्था मैसर्स कानपुर रिवर मैनेजमेंट प्रा०लि०, कानपुर के विरुद्ध दिनांक 24.07.2019 से दिनांक 30.07.2019 तक (07 दिवस हेतु), दिनांक 17.09.2019 से दिनांक 01.10.2019 तक (15 दिवस हेतु), दिनांक 05.11.2019 से दिनांक 12.11.2019 तक (08 दिवस हेतु) तथा दिनांक 19.11.2019 से दिनांक 03.12.2019 तक (15 दिवस हेतु) तक अर्थात् कुल 45 दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति का निर्धारण हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड के द्वारा तैयार की गयी कार्यप्रणाली दिनांक 08.02.2019 के अनुसार रूपये 37,500/- प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति रू० 16,87,500/- (रूपये सोलह लाख सत्तासी हजार पांच सौ मात्र) आंगणित की गयी है।

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Notice of STP, Prayagraj for EC
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E-mail : info@uppcb.com
Website : www.uppcb.com

(2)

यह कि क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा अपने पत्र संख्या- 2357/एस०-658/19 दिनांक 07.12.2019 द्वारा उपरोक्तानुसार गंगा प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, कानपुर के विरुद्ध रूपये 16,87,500/- (रूपये सोलह लाख सत्तासी हजार पांच सौ मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस निर्गत किये जाने की संस्तुति की गयी है।

उपरोक्त वर्णित तथ्यों के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त मैसर्स कानपुर रिवर मैनेजमेंट प्रा०लि०, कानपुर के विरुद्ध निम्नानुसार नोटिस जारी किया जाता है:-

1. यह कि क्यों न मैसर्स कानपुर रिवर मैनेजमेंट प्रा०लि०, कानपुर के विरुद्ध दिनांक 24.07.2019 से दिनांक 30.07.2019 तक (07 दिवस हेतु), दिनांक 17.09.2019 से दिनांक 01.10.2019 तक (15 दिवस हेतु), दिनांक 05.11.2019 से दिनांक 12.11.2019 तक (08 दिवस हेतु) तथा दिनांक 19.11.2019 से दिनांक 03.12.2019 तक (15 दिवस हेतु) तक अर्थात् कुल 45 दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रू० 16,87,500/- (रूपये सोलह लाख सत्तासी हजार पांच सौ मात्र) अधिरोपित कर दी जाए।

उपरोक्त के संबंध में स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर मुख्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार कुल 45 उल्लंघन दिनों की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रू० 16,87,500/- (रूपये सोलह लाख सत्तासी हजार पांच सौ मात्र) अधिरोपित कर दी जायेगी जिसका सम्पूर्ण उत्तरदायित्व मैसर्स कानपुर रिवर मैनेजमेंट प्रा०लि०, कानपुर एवं उसके उत्तरदायी अधिकारियों का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
भवदीय,


मुख्य पर्यावरण अधिकारी,
(वृत्त-2)

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।
2. जिलाधिकारी, कानपुर नगर को सूचनार्थ प्रेषित।
3. विधि अधिकारी (प्रथम), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।
4. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, कानपुर नगर को इस निर्देश के साथ कि इस पत्र की प्राप्ति सुनिश्चित कराते हुए प्राप्ति की रसीद एवं 15 दिन के उपरान्त अद्यतन स्थिति की रिपोर्ट ससमय बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करें।


मुख्य पर्यावरण अधिकारी,
(वृत्त-2)



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. 1144713/सी-6/185/जल/गोरखपुर/19
वा में,

Dated - 8/12/19

श्री रत्न सेन सिंह,
यूपी जल निगम,
कन्सल्टेशन डिवीजन,
80, सी सुखनाथ कुंज,
दाउदपुर, गोरखपुर।

बेधयः-मैसर्स सीवेज ट्रीटमेन्ट प्लांट 15 एमएलडी झारखंडी, महेरवा की बारी, गोरखपुर के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध में।

होदय,

कृपया क्षेत्रीय अधिकारी गोरखपुर द्वारा ई-मेल दिनांक-07.12.2019 के माध्यम से मैसर्स सीवेज ट्रीटमेन्ट प्लांट 5 एमएलडी झारखंडी, महेरवा की बारी, गोरखपुर के संबंध में आख्या प्रेषित किया है। पर्यावरणीय क्षतिपूर्ति के आंकलन के संबंध में विवरण निम्नवत् है:-

उक्त 15 एमएलडी सीवेज ट्रीटमेन्ट प्लांट की क्षमता 15 एमएलडी है। उक्त प्लांट की स्थापना मई, 2016 में की गयी थी। एसटीपी का निरीक्षण क्षेत्रीय कार्यालय द्वारा दिनांक-10.09.2019 एवं 08.10.2019 को किया गया। दिनांक-10.09.2019 को एकत्रित नमूने की विश्लेषण आख्या में प्रचालकों की मात्रा अधिक पायी गयी है। पर्यावरणीय क्षति पूर्ति का आंकलन निम्नानुसार किया जाना है :-

एसटीपी का उल्लंघनकारी दिवस दिनांक 10.09.2019 से दिनांक-08.10.2019 तक कुल दिनों की संख्या-28 दिन

पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने सम्बन्धी केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र सं-बी-31011/बी0एम0डब्लू/2019/डब्लू0एम0डी0आई0/16314 दिनांक 08.02.2019 द्वारा पर्यावरणीय क्षतिपूर्ति का आंकलन करने हेतु मार्गदर्शिका जारी की गयी है।

एसटीपी एक सीवेज ट्रीटमेन्ट प्लांट है जो रेड कैटेगरी के अन्तर्गत आच्छादित है। एसटीपी वृहद श्रेणी का है। अतः पर्यावरणीय क्षतिपूर्ति के आंकलन हेतु पी.आई-80, एन-28, आर-250, एस-1.5 तथा एल.एफ-1.0 लिया जाये।

Hence E.C. = PI x N x R x S x LF

PI = Pollution Index of industrial sector (red)	=	80
N = Number of days of violation took place	=	28
R = A factor in rupees of penalty	=	250
S = Factor for scale of operation	=	1.5
LF = Location Factor	=	1.0

E.C./Penalty = 80x28x250x1.5x1.0 = Rs 8,40,000/-

इस प्रकार क्षेत्रीय अधिकारी द्वारा एसटीपी के विरुद्ध रु0 8,40,000/- (रु0 आठ लाख चालीस हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गई है।

उपरोक्त को दृष्टिगत रखते हुए जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा 3ए के अन्तर्गत सक्षम अधिकारी की अनुमति से मैसर्स सीवेज ट्रीटमेन्ट प्लांट 15 एमएलडी झारखंडी, महेरवा की बारी, गोरखपुर के विरुद्ध निम्न आशय का कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न मैसर्स सीवेज ट्रीटमेन्ट प्लांट 15 एमएलडी झारखंडी, महेरवा की बारी, गोरखपुर के विरुद्ध रु0 8,40,000/- (रु0 आठ लाख चालीस हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये ?

क्रमशः

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उक्त कारण बताओ नोटिस का उत्तर/स्पष्टीकरण पत्र प्राप्ति के विलम्बतम 15 दिन में प्रेषित करना सुनिश्चित करें। कारण बताओ नोटिस का उत्तर/स्पष्टीकरण न दिये जाने अथवा संतोषजनक उत्तर प्राप्त न होने पर उक्त कारण बताओ नोटिस की पुष्टि कर दी जायेगी जिसका उत्तरदायित्व आपका स्वयं का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत

सहदीय,

(डा० बी०बी० अवरंशी)

मुख्य पर्यावरण अधिकारी, वृत्त-6

तेलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, लखनऊ।
3. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, गोरखपुर को इस निर्देश के साथ प्रेषित कि एसटीकी का विलम्बत 15 दिन में निरीक्षण कर आख्या एवं संस्तुति प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-6

o/e RPPM



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. 1144.711/सी-6/329/जल/कार्यालय/19
सेवा में,

Dated - 8/12/19

परियोजना प्रबंधक,
उ०प्र० जल निगम,
140 एमएलडी एसटीपी,
दीनापुर, वाराणसी।

वेष्य:- मैसर्स 140 एमएलडी एसटीपी, दीनापुर, वाराणसी के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध में।

महोदय,

कृपया क्षेत्रीय अधिकारी वाराणसी द्वारा ई-मेल दिनांक-07.12.2019 के माध्यम से मैसर्स सीवेज ट्रीटमेन्ट प्लांट 80 एमएलडी दीनापुर, वाराणसी के संबंध में पर्यावरणीय क्षतिपूर्ति अधिरोपित करने के संबंध में आख्या प्रेषित किया है। वेवरण निम्नवत् है:-

मैसर्स सीवेज ट्रीटमेन्ट प्लांट 80 एमएलडी दीनापुर, वाराणसी का निरीक्षण बोर्ड के क्षेत्रीय कार्यालय द्वारा दिनांक-28.11.2019 को किया गया। उक्त सीवेज ट्रीटमेन्ट प्लांट की क्षमता 80 एमएलडी है।

उक्त सीवेज ट्रीटमेन्ट प्लांट की क्षमता 140 एमएलडी है। उक्त प्लांट की स्थापना मई, 2018 में की गयी थी। एसटीपी मई, 2018 से वर्तमान तक बिना सहमति प्राप्त किये बिना संचालित किया जा रहा है। बोर्ड के क्षेत्रीय कार्यालय वाराणसी द्वारा एसटीपी का निरीक्षण दिनांक-28.11.2019 को किया गया। शुद्धिकृत उत्प्रवाह में बीओडी की मात्रा 38 मेग्रा0/लीटर तथा फेकल कोलिफार्म की मात्रा 22000 पायी गयी। शुद्धिकृत उत्प्रवाह में क्लोरिनेसन का कार्य नहीं किया जा रहा है। पर्यावरणीय क्षति पूर्ति का आंकलन निम्नानुसार किया जाना है :-

पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने सम्बन्धी केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र सं-बी-31011/बी0एम0डब्लू/2019/डब्लू0एम0डी0आई0/16314 दिनांक 08.02.2019 द्वारा पर्यावरणीय क्षतिपूर्ति का आंकलन करने हेतु मार्गदर्शिका जारी की गयी है।

केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा पर्यावरणीय क्षतिपूर्ति आंकलन हेतु दिनांक-08.02.2019 को मार्गदर्शिका जारी की गयी है। अतः एसटीपी का उल्लंघनकारी दिवस दिनांक-08.02.2019 से दिनांक-28.11.2019 तक कुल दिनों की संख्या 294 दिन है।

एसटीपी एक सीवेज ट्रीटमेन्ट प्लांट है जो रेड कैटेगरी के अन्तर्गत आच्छादित है। एसटीपी वृहद श्रेणी का है। अतः पर्यावरणीय क्षतिपूर्ति के आंकलन हेतु पी.आई-80, एन-294, आर-250, एस-1.5 तथा एल.एफ-1.0 लिया जाये।

Hence E.C. = PIxNxRxSxLF

PI = Pollution Index of industrial sector (red) = 80

N = Number of days of violation took place = 294

R = A factor in rupees of penalty = 250

S = Factor for scale of operation = 1.5

LF = Location Factor = 1.0

E.C./Penalty = 80x294x250x1.5x1.0 = Rs 8,82,000/-

उपरोक्त को दृष्टिगत रखते हुए जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा 3ए के अन्तर्गत सक्षम अधिकारी की अनुमति से मैसर्स 140 एमएलडी एसटीपी दीनापुर, वाराणसी के विरुद्ध निम्न आशय का कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न मैसर्स 140 एमएलडी एसटीपी, दीनापुर, वाराणसी के विरुद्ध रु० 8,82,000/- (रु० आठ लाख बयासी हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये ?

क्रमशः

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उक्त कारण बताओ नोटिस का उत्तर/स्पष्टीकरण पत्र प्राप्ति के विलम्बतम 15 दिन में प्रेषित करना सुनिश्चित कारण बताओ नोटिस का उत्तर/स्पष्टीकरण न दिये जाने अथवा संतोषजनक उत्तर प्राप्त न होने पर उक्त न बताओ नोटिस की पुष्टि कर दी जायेगी जिसका उत्तरदायित्व आपका स्वयं का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
भवदीय,

(डा० वी०बी० अचरथी)

मुख्य पर्यावरण अधिकारी, वृत्त-6

ज्ञापि :-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, लखनऊ।
3. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस निर्देश के साथ प्रेषित कि एसटीपी का विलम्बत 15 दिन में निरीक्षण कर आख्या एवं संस्तुति प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-6



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. 1114.710/श्री-6/327/जल/कायदा/19

Dated - 8/12/19

सेवा में,
परियोजना प्रबंधक,
यूपी जल निगम,
120 एमएलडी एसटीपी,
आजमगढ रोड, गोइठहा,
वाराणसी।

वेष्यः-मैसर्स 120 एमएलडी सीवेज ट्रीटमेन्ट प्लांट, गोइठहा, वाराणसी के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध में।

होदय,

कृपया क्षेत्रीय अधिकारी वाराणसी द्वारा ई-मेल दिनांक-07.12.2019 के माध्यम से मैसर्स सीवेज ट्रीटमेन्ट प्लांट 20 एमएलडी गोइठहा, वाराणसी के संबंध में पर्यावरणीय क्षतिपूर्ति अधिरोपित करने के संबंध में आख्या प्रेषित किया है। वेवरण निम्नवत् है:-

मैसर्स सीवेज ट्रीटमेन्ट प्लांट 120 एमएलडी गोइठहा, वाराणसी का निरीक्षण बोर्ड के क्षेत्रीय कार्यालय द्वारा दिनांक-28.11.2019 को किया गया। उक्त सीवेज ट्रीटमेन्ट प्लांट की क्षमता 120 एमएलडी है। उक्त प्लांट की स्थापना फरवरी, 2019 में की गयी थी। निरीक्षण के समय एकत्र किये गये शुद्धिकृत उत्प्रावह में बीओडी की मात्रा-42 मीग्रा/ली, एसस-110 मिग्रा/ली तथा फीकल कोलिफार्म-14000 पाया गया, जो कि निर्धारित मानकों से अधिक है। एसटीपी की स्थापना बोर्ड से बिना अनापत्ति प्रमाण पत्र किये की गयी है। एसटीपी फरवरी, 2019 से वर्तमान तक बिना सहमति प्राप्त किये बिना संचालित किया जा रहा है। पर्यावरणीय क्षति पूर्ति का आंकलन निम्नानुसार किया जाना

एसटीपी का उल्लंघनकारी दिवस दिनांक 01.02.2019 से दिनांक-28.11.2019 तक कुल दिनों की संख्या-301 दिन है।

पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने सम्बन्धी केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र पी-बी-31011/बीओडब्लू/2019/डब्लूओएमडीआई/16314 दिनांक 08.02.2019 द्वारा पर्यावरणीय क्षतिपूर्ति का आंकलन करने हेतु मार्गदर्शिका जारी की गयी है।

एसटीपी एक सीवेज ट्रीटमेन्ट प्लांट है जो रेड कैटेगरी के अन्तर्गत आच्छादित है। एसटीपी वृहद श्रेणी का है। अतः पर्यावरणीय क्षतिपूर्ति के आंकलन हेतु पी.आई.-80, एन-301, आर-250, एस-1.5 तथा एल.एफ-1.0 लिया जाये।

Hence E.C. = PI x N x R x S x LF

PI = Pollution Index of industrial sector (red)	=	80
N = Number of days of violation took place	=	301
R = A factor in rupees of penalty	=	250
S = Factor for scale of operation	=	1.5
LF = Location Factor	=	1.0

E.C./Penalty = 80x301x250x1.5x1.0 = Rs 90,30,000/-

इस प्रकार क्षेत्रीय अधिकारी द्वारा एसटीपी के विरुद्ध रू० 90,30,000/- (रू० नब्बे लाख तीस हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गई है।

क्रमशः

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उपरोक्त को दृष्टिगत रखते हुए जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा 3ए के अन्तर्गत सक्षम अधिकारी की अनुमति से मैसर्स 120 एमएलडी सीवेज ट्रीटमेन्ट प्लांट, गोइठहा, वाराणसी के वैरुद्ध निम्न आशय का कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न मैसर्स 120 एमएलडी सीवेज ट्रीटमेन्ट प्लांट, गोइठहा, वाराणसी के विरुद्ध 90,30,000/- (रु० नब्बे लाख तीस हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये ?

उक्त कारण बताओ नोटिस का उत्तर/स्पष्टीकरण पत्र प्राप्ति के विलम्बतम 15 दिन में प्रेषित करना सुनिश्चित करें। कारण बताओ नोटिस का उत्तर/स्पष्टीकरण न दिये जाने अथवा संतोषजनक उत्तर प्राप्त न होने पर उक्त कारण बताओ नोटिस की पुष्टि कर दी जायेगी जिसका उत्तरदायित्व आपका स्वयं का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
महदीय,

(डा० बी०बी० अवस्थी)

मुख्य पर्यावरण अधिकारी, वृत्त-6

नैलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, लखनऊ।
3. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस निर्देश के साथ प्रेषित कि एसटीपी का विलम्बत 15 दिन में निरीक्षण कर आख्या एवं संस्तुति प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-6

etc

SPM



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. 144712/सी-6/184/जल/गोरखपुर/19

Dated - 2/12/19

मा में,

श्री रत्न सेन सिंह,
यूपी जल निगम,
कन्सट्रक्शन डिवीजन,
80, सी सुखनाथ कुंज,
दाउदपुर, गोरखपुर।

षय:— मैसर्स सीवेज ट्रीटमेन्ट प्लांट 30 एमएलडी अपोजिट, कांशीराम गरीब आवास योजना, नियर सहारा स्टेट, गोरखपुर के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध में।

शेदय,

कृपया क्षेत्रीय अधिकारी गोरखपुर द्वारा ई-मेल दिनांक-07.12.2019 के माध्यम से मैसर्स सीवेज ट्रीटमेन्ट प्लांट 30 एमएलडी अपोजिट, कांशीराम गरीब आवास योजना, नियर सहारा स्टेट, गोरखपुर के संबंध में पर्यावरणीय क्षतिपूर्ति अधिरोपित करने के संबंध में आख्या प्रेषित किया है। पर्यावरणीय क्षतिपूर्ति के आंकलन के संबंध में विवरण निम्नवत् है:-

उक्त 30 एमएलडी सीवेज ट्रीटमेन्ट प्लांट की क्षमता 30 एमएलडी है। उक्त प्लांट की स्थापना मई, 2016 में की गयी थी। एसटीपी का निरीक्षण क्षेत्रीय कार्यालय द्वारा दिनांक-10.09.2019 एवं 24.09.2019 को किया गया। दिनांक-10.09.2019 को एकत्रित नमूने की विश्लेषण आख्या में प्रचालकों की मात्रा अधिक पायी गयी है। पर्यावरणीय क्षतिपूर्ति का आंकलन निम्नानुसार किया जाना है :-

एसटीपी का उल्लंघनकारी दिवस दिनांक 10.09.2019 से दिनांक-24.09.2019 तक कुल दिनों की संख्या-14 दिन

पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने सम्बन्धी केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र संख्या-0-बी-31011/बी0एम0डब्लू/2019/डब्लू0एम0डी0आई0/16314 दिनांक 08.02.2019 द्वारा पर्यावरणीय क्षतिपूर्ति का आंकलन करने हेतु मार्गदर्शिका जारी की गयी है।

एसटीपी एक सीवेज ट्रीटमेन्ट प्लांट है जो रेड कैटेगरी के अन्तर्गत आच्छादित है। एसटीपी वृहद श्रेणी का है। त: पर्यावरणीय क्षतिपूर्ति के आंकलन हेतु पी.आई.-80, एन-14, आर-250, एस-1.5 तथा एल.एफ-1.0 लिया जाये।

Hence E.C. = PI x N x R x S x LF

PI = Pollution Index of industrial sector (red)	=	80
N = Number of days of violation took place	=	14
R = A factor in rupees of penalty	=	250
S = Factor for scale of operation	=	1.5
LF = Location Factor	=	1.0

E.C./Penalty = 80x14x250x1.5x1.0 = Rs 4,20,000/-

उपरोक्तानुसार बोर्ड के क्षेत्रीय अधिकारी, गोरखपुर द्वारा एसटीपी के विरुद्ध रू0 4,20,000/- (रू0 चार लाख बीस हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गई है।

उपरोक्त को दृष्टिगत रखते हुए जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा 3ए के अन्तर्गत सक्षम अधिकारी की अनुमति से सीवेज ट्रीटमेन्ट प्लांट 30 एमएलडी अपोजिट, कांशीराम गरीब आवास योजना, नियर सहारा स्टेट, गोरखपुर के विरुद्ध निम्न आशय का कारण बताओ नोटिस जारी किया जाता है:-

यह कि क्यों न मैसर्स सीवेज ट्रीटमेन्ट प्लांट 30 एमएलडी अपोजिट, कांशीराम गरीब आवास योजना, नियर सहारा स्टेट, गोरखपुर के विरुद्ध रू0 4,20,000/- (रू0 चार लाख बीस हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये ?

क्रमशः

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उक्त कारण बताओ नोटिस का उत्तर/स्पष्टीकरण पत्र प्राप्ति के विलम्बतम 15 दिन में प्रेषित करना सुनिश्चित करें। कारण बताओ नोटिस का उत्तर/स्पष्टीकरण न दिये जाने अथवा संतोषजनक उत्तर प्राप्त न होने पर उक्त कारण बताओ नोटिस की पुष्टि कर दी जायेगी जिसका उत्तरदायित्व आपका स्वयं का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत

मुख्यदीय,

(डा० बी०बी० अवरथी)

मुख्य पर्यावरण अधिकारी, वृत्त-6

तेलिपि :- निम्नलिखित को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, लखनऊ।
3. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, गोरखपुर को इस निर्देश के साथ प्रेषित कि एसटीसी का विलम्बत 15 दिन में निरीक्षण कर आख्या एवं संस्तुति प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-6

o/c B.P.M.



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

ef. No. 1.44.729/सी-6/328 /जल/कहरा/वाराणसी/19
वा में,

Dated 2/12/19

श्री विवेक सिंह,
80 एमएलडी एसटीपी कैम्पस,
दीनापुर, वाराणसी।

षय:-मैसर्स सीवेज ट्रीटमेन्ट प्लांट 80 एमएलडी दीनापुर, वाराणसी के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध में।

उद्देश्य,

कृपया क्षेत्रीय अधिकारी वाराणसी द्वारा ई-मेल दिनांक-07.12.2019 के माध्यम से मैसर्स सीवेज ट्रीटमेन्ट प्लांट 80 एमएलडी दीनापुर, वाराणसी के संबंध में पर्यावरणीय क्षतिपूर्ति अधिरोपित करने के संबंध में आख्या प्रेषित किया है। वरण निम्नवत् है:-

मैसर्स सीवेज ट्रीटमेन्ट प्लांट 80 एमएलडी दीनापुर, वाराणसी का निरीक्षण बोर्ड के क्षेत्रीय कार्यालय द्वारा दिनांक-28.11.2019 को किया गया। उक्त सीवेज ट्रीटमेन्ट प्लांट की क्षमता 80 एमएलडी है। उक्त प्लांट की स्थापना 1995 में की गयी थी। एसटीपी की स्थापना बोर्ड से बिना अनापत्ति प्रमाण पत्र किये की गयी है। एसटीपी नवरी, 1995 से वर्तमान तक बिना सहमति प्राप्त किये बिना संचालित किया जा रहा है। शुद्धिकृत उत्प्रवाह में जोरिनेसन का कार्य नहीं किया जा रहा है। पर्यावरणीय क्षतिपूर्ति का आंकलन निम्नानुसार किया जाता है :-

पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने सम्बन्धी केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र 0-बी-31011/बी0एम0डब्लू/2019/डब्लू0एम0डी0आई0/16314 दिनांक 08.02.2019 द्वारा पर्यावरणीय क्षतिपूर्ति का आंकलन करने हेतु मार्गदर्शिका जारी की गयी है।

केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा पर्यावरणीय क्षतिपूर्ति आंकलन हेतु दिनांक-08.02.2019 को मार्गदर्शिका जारी की गयी है। अतः एसटीपी का उल्लंघनकारी दिवस दिनांक-08.02.2019 से दिनांक-28.11.2019 तक कुल दिनों की संख्या 294 दिन है।

एसटीपी एक सीवेज ट्रीटमेन्ट प्लांट है जो रेड कैटेगरी के अन्तर्गत आकांक्षित है। एसटीपी वृहद श्रेणी का है। अतः पर्यावरणीय क्षतिपूर्ति के आंकलन हेतु पी.आई-80, एन-294, आर-250, एस-1.5 तथा एल.एफ-1.0 लिया जाये।

Hence E.C. = PIxNxRxSxLF

PI = Pollution Index of industrial sector (red) = 80

N = Number of days of violation took place = 294

R = A factor in rupees of penalty = 250

S = Factor for scale of operation = 1.5

LF = Location Factor = 1.0

E.C./Penalty = 80x294x250x1.5x1.0 = Rs 8,82,000/-

उपरोक्त को दृष्टिगत रखते हुए जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा 3ए के अन्तर्गत सक्षम अधिकारी की अनुमति से मैसर्स सीवेज ट्रीटमेन्ट प्लांट 80 एमएलडी दीनापुर, वाराणसी के विरुद्ध न्यून आशय का कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न मैसर्स सीवेज ट्रीटमेन्ट प्लांट 80 एमएलडी दीनापुर, वाराणसी के विरुद्ध रू० 8,82,000/- (रू० आठ लाख बयासी हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये ?

क्रमशः

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उक्त कारण बताओ नोटिस का उत्तर/स्पष्टीकरण पत्र प्राप्ति के विलम्बतम 15 दिन में प्रेषित करना सुनिश्चित करें। कारण बताओ नोटिस का उत्तर/स्पष्टीकरण न दिये जाने अथवा संतोषजनक उत्तर प्राप्त न होने पर उक्त कारण बताओ नोटिस की पुष्टि कर दी जायेगी जिसका उत्तरदायित्व आपका स्वयं का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत

अवस्थी,

(डा० बी०बी० अवस्थी)

मुख्य पर्यावरण अधिकारी, वृत्त-6

तेलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, लखनऊ।
3. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस निर्देश के साथ प्रेषित कि एसटीपी का विलम्बत 15 दिन में निरीक्षण कर आख्या एवं संस्तुति प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-6



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. 11/14.798/2A-6/330/उप्र/वाराणसी/19

Dated - 8/12/19

वा में,
परियोजना प्रबंधक,
उ०प्र० जल निगम,
8 एमएलडी एसटीपी,
भगवानपुर, वाराणसी।

विषय:- मैसर्स 8 एमएलडी एसटीपी, भगवानपुर, वाराणसी के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध में।

होदय,
कृपया क्षेत्रीय अधिकारी वाराणसी द्वारा ई-मेल दिनांक-07.12.2019 के माध्यम से मैसर्स 8 एमएलडी एसटीपी भगवानपुर, वाराणसी के संबंध में पर्यावरणीय क्षतिपूर्ति अधिरोपित करने के संबंध में आख्या प्रेषित किया है। विवरण निम्नवत् है:-

मैसर्स सीवेज ट्रीटमेन्ट प्लांट 8 एमएलडी भगवानपुर, वाराणसी का निरीक्षण बोर्ड के क्षेत्रीय कार्यालय द्वारा दिनांक-23.10.2019 को किया गया। उक्त सीवेज ट्रीटमेन्ट प्लांट की क्षमता 80 एमएलडी है।

उक्त सीवेज ट्रीटमेन्ट प्लांट की क्षमता 8 एमएलडी है। उक्त प्लांट की स्थापना वर्ष 1995 में की गयी थी। एसटीपी वर्ष, 1995 से वर्तमान तक बिना सहमति प्राप्त किये बिना संचालित किया जा रहा है। बोर्ड के क्षेत्रीय कार्यालय वाराणसी द्वारा एसटीपी का निरीक्षण दिनांक-23.10.2019 को किया गया। शुद्धिकृत उत्प्लाव में बीओडी की मात्रा 3254 ग्रा/लीटर तथा टीएसएस की मात्रा 110 मिग्रा/लीटर पायी गयी। शुद्धिकृत उत्प्लाव में क्लोरिनेसन का कार्य नहीं किया जा रहा है। पर्यावरणीय क्षति पूर्ति का आंकलन निम्नानुसार किया जाता है :-

पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने सम्बन्धी केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र दिनांक-0-बी-31011/बी०एम०डब्ल्यू/2019/डब्ल्यू०एम०डी०आई०/16314 दिनांक 08.02.2019 द्वारा पर्यावरणीय क्षतिपूर्ति का आंकलन करने हेतु मार्गदर्शिका जारी की गयी है।

केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा पर्यावरणीय क्षतिपूर्ति आंकलन हेतु दिनांक-08.02.2019 को मार्गदर्शिका जारी की गयी है। अतः एसटीपी का उल्लंघनकारी दिवस दिनांक-08.02.2019 से दिनांक-23.10.2019 तक कुल दिनों की संख्या 294 दिन है।

एसटीपी एक सीवेज ट्रीटमेन्ट प्लांट है जो रेड कैटेगरी के अन्तर्गत आच्छादित है। एसटीपी वृद्ध श्रेणी का है। अतः पर्यावरणीय क्षतिपूर्ति के आंकलन हेतु पी.आई.-80, एन-258, आर-250, एस-1.5 तथा एल.एफ-1.0 लिया जाये।

Hence E.C. = PIxNxRxSxLF

PI = Pollution Index of industrial sector (red)	=	80
N = Number of days of violation took place	=	258
R = A factor in rupees of penalty	=	250
S = Factor for scale of operation	=	1.5
LF = Location Factor	=	1.0
E.C./Penalty = 80x258x250x1.5x1.0	=	Rs 7,74,000/-

उपरोक्त को दृष्टिगत रखते हुए जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा 31-ए के अन्तर्गत सक्षम अधिकारी की अनुमति से मैसर्स 8 एमएलडी एसटीपी भगवानपुर, वाराणसी के विरुद्ध निम्न आशय का कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न मैसर्स 8 एमएलडी एसटीपी, भगवानपुर, वाराणसी के विरुद्ध रू० 7,74,000/- (रू० सात लाख चौहत्तर हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये ?

क्रमशः

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उक्त कारण बताओ नोटिस का उत्तर/स्पष्टीकरण पत्र प्राप्ति के विलम्बतम 15 दिन में प्रेषित करना सुनिश्चित करें। कारण बताओ नोटिस का उत्तर/स्पष्टीकरण न दिये जाने अथवा संतोषजनक उत्तर प्राप्त न होने पर उक्त कारण बताओ नोटिस की पुष्टि कर दी जायेगी जिसका उत्तरदायित्व आपका स्वयं का होगा।

संक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
भवदीय,

(डा० बी०वी० अवस्थी)

मुख्य पर्यावरण अधिकारी, वृत्त-6

तिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी, केन्द्रीय प्रयोगशाला, लखनऊ।
3. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस निर्देश के साथ प्रेषित कि एसटीपी का विलम्बत 15 दिन में निरीक्षण कर आख्या एवं संस्तुति प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-6

OR



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या - 1444703/सी-4/सा-II/655/ST-P/19 दिनांक :-
Ref No- 08.12.19 Date :-

सेवा में,

महाप्रबन्धक,
यमुना प्रदूषण नियंत्रण इकाई,
उ०प्र० जल निगम,
आगरा।

विषय :- 40.0 एम०एल०डी० क्षमता के सीवेज ट्रीटमेंट प्लांट, सदरवन, बिचपुरी, आगरा से शुद्धिकरण के उपरान्त बहिष्काव का निस्तारण निर्धारित मानकों के अनुरूप न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक 40.0 एम०एल०डी० क्षमता के सीवेज ट्रीटमेंट प्लांट, सदरवन, बिचपुरी, आगरा का निरीक्षण क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा के प्राधिकृत अधिकारियों द्वारा समय-समय किया गया तथा एस०टी०पी० के आउटलेट से जल नमूना एकत्र कर क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा की प्रयोगशाला में विश्लेषित कराया गया।

क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा के पत्रांक- 2071/ओ०जी०-640/2019 दिनांक- 06.12.2019 के अनुसार एस०टी०पी० का समुचित संचालन व रखरखाव न किये जाने के कारण केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्रांक- F No.- B-31011/BMW/O/2019WMD-1 दिनांक- 08.02.2019 द्वारा पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) अधिरोपित किये जाने हेतु Methodology के आधार पर दिनांक- 26.04.2018 से दिनांक- 27.05.2018 (32 दिवस हेतु), दिनांक- 04.10.2019 से दिनांक- 14.10.2019 (11 दिवस हेतु) एवं दिनांक- 30.10.2019 से दिनांक- 04.11.2019 (06 दिवस हेतु) तक अर्थात् कुल- 49 उल्लंघन दिवस की अवधि हेतु 37,500/- रुपये प्रति उल्लंघन की दर से रुपये- 18,37,500/- (अठारह लाख सैंतीस हजार पाँच सौ रुपये) मात्र की पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

उपरोक्त वर्णित तथ्यों के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, आगरा के विरुद्ध निम्नानुसार नोटिस जारी किया जाता है :-

1. यह कि क्यो न यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, आगरा के विरुद्ध कुल 49 उल्लंघन दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रुपये- 18,37,500/- (अठारह लाख सैंतीस हजार पाँच सौ रुपये) अधिरोपित कर दी जाए।

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उपरोक्त के सम्बन्ध में स्पष्टीकरण पत्र प्राप्ति के 15 दिन के अन्दर मुख्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार कुल 49 उल्लंघन दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रूपये- 18,37,500/- (अठारह लाख सैंतीस हजार पाँच सौ रूपये) अधिरोपित कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, आगरा एवं उसके उत्तरदायी अधिकारियों का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
भवदीय,



मुख्य पर्यावरण अधिकारी, वृत्त-4

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, आगरा।
2. विधि अधिकारी (प्रथम), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा को इस निर्देश के साथ कि इस पत्र की प्राप्ति सुनिश्चित कराते हुए प्राप्ति रसीद एवं 15 दिन के उपरान्त अद्यतन निरीक्षण कर आख्या बोर्ड मुख्यालय को प्रेषित करना सुनिश्चित करें।



मुख्य पर्यावरण अधिकारी, वृत्त-4

28/12/19



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या 7444704/सी-4/लउ-II/654/STP/19
Ref No-

दिनांक :-
Date :- 08.12.19

सेवा में,

महाप्रबन्धक,
यमुना प्रदूषण नियंत्रण इकाई,
उ०प्र० जल निगम,
आगरा।

विषय :- 78.0 एम०एल०डी० क्षमता के सीवेज ट्रीटमेंट प्लांट, धांधूपुरा, आगरा से शुद्धिकरण के उपरान्त बहिस्राव का निस्तारण निर्धारित मानकों के अनुरूप न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक 78.0 एम०एल०डी० क्षमता के सीवेज ट्रीटमेंट प्लांट, धांधूपुरा, आगरा का निरीक्षण क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा के प्राधिकृत अधिकारियों द्वारा समय-समय किया गया तथा एस०टी०पी० के आउटलेट से जल नमूना एकत्र कर क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा की प्रयोगशाला में विश्लेषित कराया गया।

क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा के पत्रांक- 2071/ओ०जी०-640/2019 दिनांक- 06.12.2019 के अनुसार एस०टी०पी० का समुचित संचालन व रखरखाव न किये जाने के कारण केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्रांक- F No.- B-31011/BMW(O)/2019WMD-1 दिनांक- 08.02.2019 द्वारा पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) अधिरोपित किये जाने हेतु Methodology के आधार पर दिनांक- 06.08.2019 से दिनांक- 12.08.2019 (07 दिवस हेतु) एवं दिनांक- 26.11.2019 से दिनांक- 30.11.2019 (05 दिवस हेतु) तक अर्थात् कुल- 12 उल्लंघन दिवस की अवधि हेतु 37,500/- रुपये प्रति उल्लंघन की दर से रुपये- 4,50,000/- (चार लाख पचास हजार रुपये) मात्र की पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

उपरोक्त वर्णित तथ्यों के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, आगरा के विरुद्ध निम्नानुसार नोटिस जारी किया जाता है :-

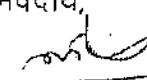
यह कि क्यो न यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, आगरा के विरुद्ध कुल 12 उल्लंघन दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रुपये- 4,50,000/- (चार लाख पचास हजार रुपये) अधिरोपित कर दी जाए।

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Gomti Nagar, Lucknow-226010
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उपरोक्त के सम्बन्ध में स्पष्टीकरण पत्र प्राप्ति के 15 दिन के अन्दर मुख्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार कुल 12 उल्लंघन दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रूपये- 4,50,000/- (चार लाख पचास हजार रूपये) अधिरोपित कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, आगरा एवं उसके उत्तरदायी अधिकारियों का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
भवदीय,


मुख्य पर्यावरण अधिकारी, वृत्त-4

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, आगरा।
2. विधि अधिकारी (प्रथम), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा को इस निर्देश के साथ कि इस पत्र की प्राप्ति सुनिश्चित कराते हुए प्राप्ति रसीद एवं 15 दिन के उपरान्त अद्यतन निरीक्षण कर आख्या बोर्ड मुख्यालय को प्रेषित करना सुनिश्चित करें।


मुख्य पर्यावरण अधिकारी, वृत्त-4





उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या 444705
Ref No-

/सी-4/ एनओ-II/653/STEP/19

दिनांक :-

Date :- 08-12-19

सेवा में,

महाप्रबन्धक,
यमुना प्रदूषण नियंत्रण इकाई,
उ०प्र० जल निगम,
आगरा।

विषय :- 14.0 एम०एल०डी० क्षमता के सीवेज ट्रीटमेंट प्लांट, जगनपुर, आगरा से शुद्धिकरण के उपरान्त बहिस्त्राव का निस्तारण निर्धारित मानकों के अनुरूप न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक 14.0 एम०एल०डी० क्षमता के सीवेज ट्रीटमेंट प्लांट, जगनपुर, आगरा का निरीक्षण क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा के प्राधिकृत अधिकारियों द्वारा समय-समय किया गया तथा एस०टी०पी० के आउटलेट से जल नमूना एकत्र कर क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा की प्रयोगशाला में विश्लेषित कराया गया।

क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा के पत्रांक- 2071/ओ०जी०-640/2019 दिनांक- 06.12.2019 के अनुसार एस०टी०पी० का समुचित संचालन व रखरखाव न किये जाने के कारण केंद्रीय प्रदूषण नियंत्रण बोर्ड के पत्रांक- F No.- B-31011/BMW(/)/2019WMD-1 दिनांक- 08.02.2019 द्वारा पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) अधिरोपित किये जाने हेतु Methodology के आधार पर दिनांक- 25.06.2018 से दिनांक- 24.08.2018 (61 दिवस हेतु), दिनांक- 23.07.2019 से दिनांक- 29.07.2019 (07 दिवस हेतु) एवं दिनांक- 30.10.2019 से दिनांक- 04.11.2019 (06 दिवस हेतु) तक अर्थात् कुल- 74 उल्लंघन दिवस की अवधि हेतु 37,500/- रुपये प्रति उल्लंघन की दर से रुपये- 27,75,000/- (सत्ताईस लाख पचहत्तर हजार रुपये) मात्र की पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

उपरोक्त वर्णित तथ्यों के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, आगरा के विरुद्ध निम्नानुसार नोटिस जारी किया जाता है :-

1. यह कि क्यो न यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, आगरा के विरुद्ध कुल 74 उल्लंघन दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रुपये- 27,75,000/- (सत्ताईस लाख पचहत्तर हजार रुपये) अधिरोपित कर दी जाए।

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Web Site: www.uppcb.com

उपरोक्त के सम्बन्ध में स्पष्टीकरण पत्र प्राप्ति के 15 दिन के अन्दर मुख्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार कुल 74 उल्लंघन दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रुपये- 27,75,000/- (सत्ताईस लाख पचहत्तर हजार रुपये) अधिरोपित कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, आगरा एवं उसके उत्तरदायी अधिकारियों का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
भवदीय,


मुख्य पर्यावरण अधिकारी, वृत्त-4

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, आगरा।
2. विधि अधिकारी (प्रथम), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा को इस निर्देश के साथ कि इस पत्र की प्राप्ति सुनिश्चित कराते हुए प्राप्ति रसीद एवं 15 दिन के उपरान्त अद्यतन निरीक्षण कर आख्या बोर्ड मुख्यालय को प्रेषित करना सुनिश्चित करें।


मुख्य पर्यावरण अधिकारी, वृत्त-4





उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या - 444706

Ref No-

/सी-4/ एन-II/656/S.T.P/19

दिनांक :-

Date :- 08.12.19

सेवा में,

महाप्रबन्धक,

यमुना प्रदूषण नियंत्रण इकाई,

उ०प्र० जल निगम,

आगरा।

विषय :- 24.0 एम०एल०डी० क्षमता के सीवेज ट्रीटमेंट प्लांट, धांधूपुरा, आगरा से शुद्धिकरण के उपरान्त बहिष्काव का निस्तारण निर्धारित मानकों के अनुरूप न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक 24.0 एम०एल०डी० क्षमता के सीवेज ट्रीटमेंट प्लांट, धांधूपुरा, आगरा का निरीक्षण क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा के प्राधिकृत अधिकारियों द्वारा समय-समय किया गया तथा एस०टी०पी० के आउटलेट से जल नमूना एकत्र कर क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा की प्रयोगशाला में विश्लेषित कराया गया।

क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा के पत्रांक- 2071/ओ०जी०-640/2019 दिनांक- 06.12.2019 के अनुसार एस०टी०पी० का समुचित संचालन व रखरखाव न किये जाने के कारण केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्रांक- F No.- B-31011/BMW()/2019WMD-1 दिनांक- 08.02.2019 द्वारा पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) अधिरोपित किये जाने हेतु Methodology के आधार पर दिनांक- 30.10.2019 से दिनांक- 04.11.2019 (06 दिवस हेतु) तक अर्थात् कुल- 06 उल्लंघन दिवस की अवधि हेतु 37,500/- रुपये प्रति उल्लंघन की दर से रुपये- 2,25,000/- (दो लाख पच्चीस हजार रुपये) मात्र की पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

उपरोक्त वर्णित तथ्यों के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, आगरा के विरुद्ध निम्नानुसार नोटिस जारी किया जाता है :-

1. यह कि क्यो न यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, आगरा के विरुद्ध कुल 06 उल्लंघन दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रुपये- 2,25,000/- (दो लाख पच्चीस हजार रुपये) अधिरोपित कर दी जाए।

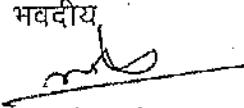
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उपरोक्त के सम्बन्ध में स्पष्टीकरण पत्र प्राप्ति के 15 दिन के अन्दर मुख्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार कुल 06 उल्लंघन दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रूपये- 2,25,000/- (दो लाख अच्चीस हजार रूपये) अधिरोपित कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, आगरा एवं उसके उत्तरदायी अधिकारियों का होगा।

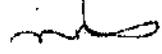
सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
भवदीय



मुख्य पर्यावरण अधिकारी, वृत्त-4

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, आगरा।
2. विधि अधिकारी (प्रथम), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा को इस निर्देश के साथ कि इस पत्र की प्राप्ति सुनिश्चित कराते हुए प्राप्ति रसीद एवं 15 दिन के उपरान्त अद्यतन निरीक्षण कर आख्या बोर्ड मुख्यालय को प्रेषित करना सुनिश्चित करें।



मुख्य पर्यावरण अधिकारी, वृत्त-4





उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या- 1444693/सी-5/4/जल-248/19

दिनांक 07.12.19
पंजीकृत

सेवा में,

महाप्रबन्धक
गोमती प्रदूषण नियंत्रण इकाई,
रीवर बैंक कालोनी रोड, उ०प्र० जल निगम,
लखनऊ।

विषय: 345 एम.एल.डी. क्षमता के सीवेज शोधन संयंत्र, भरवारा, मल्हौर, लखनऊ से शुद्धिकरण के उपरान्त निस्तारित किये जा रहे बहिष्काव निर्धारित मानकों के अनुरूप निस्तारित न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बंध में।

महोदय,

उपरोक्त विषयक वर्णित 345 एम.एल.डी. के सीवेज ट्रीटमेण्ट प्लाण्ट, भरवारा, मल्हौर, लखनऊ का निरीक्षण क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा दिनांक 29.04.2019, दिनांक 14.05.2019, दिनांक 20.05.2019, दिनांक 27.05.2019, दिनांक 03.06.2019, दिनांक 10.06.2019 एवं दिनांक 22.07.2019, दिनांक 29.07.2019, दिनांक 05.08.2019, दिनांक 13.08.2019 एवं दिनांक 02.09.2019, दिनांक 17.09.2019, दिनांक 17.10.2019 तथा दिनांक 08.11.2019 को किया गया तथा एस.टी.पी. के आउटलेट से जल का नमूना एकत्र कर विश्लेषित कराया गया।

पूर्व में राज्य बोर्ड द्वारा इकाई के विरुद्ध दिनांक 29.04.2019 तक की अवधि हेतु पर्यावरणीय क्षतिपूर्ति का निर्धारण किया गया जा चुका है। क्षेत्रीय कार्यालय लखनऊ द्वारा तत्समय दिनांक 29/04/2019 को बी०ओ०डी०-48 मिग्रा०/ली०, दिनांक 14/05/2019 को बी०ओ०डी०-42 मिग्रा०/ली०, दिनांक 20/05/2019 को बी०ओ०डी०-38 मिग्रा०/ली०, दिनांक 27/05/2019 को बी०ओ०डी०-46 मिग्रा०/ली०, दिनांक 03/06/2019 को बी०ओ०डी०-46 मिग्रा०/ली०, दिनांक 10/06/2019 को बी०ओ०डी०-40 मिग्रा०/ली० एवं दिनांक 22/07/2019 को बी०ओ०डी०-46 मिग्रा०/ली०, दिनांक 29/07/2019 को बी०ओ०डी०-40 मिग्रा०/ली०, दिनांक 05/08/2019 को बी०ओ०डी०-36 मिग्रा०/ली०, दिनांक 13/08/2019 को बी०ओ०डी०-38 मिग्रा०/ली० एवं दिनांक 02/09/2019 को बी०ओ०डी०-34 मिग्रा०/ली०, दिनांक 17/09/2019 को बी०ओ०डी०-32 मिग्रा०/ली०, दिनांक 17/10/2019 को बी०ओ०डी०-40 मिग्रा०/ली० तथा दिनांक 08/11/2019 को बी०ओ०डी०-35 मिग्रा०/ली० को एस०टी०पी० के आउटलेट से निस्तारित हो रहे जल नमूनों के प्रचालक रसायनिक विश्लेषणो उपरान्त प्राप्त हुआ है। उक्त निर्दिष्ट दिवसों में एस०टी०पी० के अन्तिम निस्तारण बिन्दु से निस्तारित हो रहे जल नमूनों की विश्लेषण आख्या में प्राप्त प्रचालक निर्धारित मानक बी०ओ०डी०-30 मिग्रा०/ली० से अधिक पायी गयी, जिससे स्पष्ट है कि उपरोक्त निर्दिष्ट दिनाकों में एस०टी०पी० आउटलेट से निर्धारित मानकों के अनुरूप बहिष्काव निस्तारित नहीं होता पाया गया है।

उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा इकाई के विरुद्ध दिनांक 29/04/2019 तक की अवधि हेतु पर्यावरण क्षतिपूर्ति का निर्धारण किया गया जा चुका है। अतः इकाई पर दिनांक 30/04/2019 से दिनांक 14/06/2019 (कुल 46 दिन), दिनांक 22/07/2019 से दिनांक 18/08/2019 (कुल 28 दिन), एवं दिनांक 02/09/2019 से दिनांक 08/09/2019 (कुल 07 दिन), दिनांक 17/09/2019 से दिनांक 23/09/2019 (कुल 07 दिन), दिनांक 17/10/2019 से दिनांक 22/10/2019 (कुल 06 दिन) तथा दिनांक 08/11/2019 (01 दिन) तक की अवधि...

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अर्थात् कुल 95 दिन की अवधि हेतु पर्यावरणीय क्षतिपूर्ति का निर्धारण हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड के द्वारा तैयार की गयी कार्यप्रणाली दिनांक 08.02.2019 के अनुसार रुपये 37,500/- प्रतिदिन की दर से कुल 95 दिनों हेतु पर्यावरणीय क्षतिपूर्ति रू० 35,62,500/- (रुपय पैतिस लाख बासठ हजार पाँच सौ मात्र) ऑकलित की गयी है।

क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा अपने पत्र संख्या-2231/सह-1582 ए/2019 दिनांक 07.12.2019 द्वारा उपरोक्तानुसार महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, लखनऊ के विरुद्ध रू० 35,62,500/- (रुपय पैतिस लाख बासठ हजार पाँच सौ मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस निर्गत किये जाने की संस्तुति की गयी है।

उपरोक्त वर्णित तथ्यों के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त गोमती प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, लखनऊ के विरुद्ध निम्नानुसार नोटिस जारी किया जाता है:-

1. यह कि क्यों न गोमती प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, लखनऊ के विरुद्ध दिनांक 30/04/2019 से दिनांक 14/06/2019 (कुल 46 दिन), दिनांक 22/07/2019 से दिनांक 18/08/2019 (कुल 28 दिन), एवं दिनांक 02/09/2019 से दिनांक 08/09/2019 (कुल 07 दिन), दिनांक 17/09/2019 से दिनांक 23/09/2019 (कुल 07 दिन), दिनांक 17/10/2019 से दिनांक 22/10/2019 (कुल 06 दिन) तथा दिनांक 08/11/2019 (01 दिन) तक की अवधि अर्थात् कुल 95 दिन की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रू० 35,62,500/- (रुपय पैतिस लाख बासठ हजार पाँच सौ मात्र) अधिरोपित कर दी जाए।

उपरोक्त के संबंध में स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर मुख्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार कुल 95 उल्लंघन दिनों की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रू० 35,62,500/- (रुपय पैतिस लाख बासठ हजार पाँच सौ मात्र) अधिरोपित कर दी जायेगी जिसका सम्पूर्ण उत्तरदायित्व गोमती प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, लखनऊ एवं उसके उत्तरदायी अधिकारियों का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
भवदीय,

मुख्य पर्यावरण अधिकारी, वृत्त-5

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड को सूचनार्थ प्रेषित।
2. जिलाधिकारी, लखनऊ को सूचनार्थ प्रेषित।
3. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ कि इस पत्र की प्राप्ति सुनिश्चित कराते हुए प्राप्ति की रसीद एवं 15 दिन के उपरान्त अद्यतन स्थिति की रिपोर्ट ससमय बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-5



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या-1144694/सी-5/सां-11/19

दिनांक 07.12.19
पंजीकृत

सेवा में,

महाप्रबन्धक
गोमती प्रदूषण नियंत्रण इकाई,
रीवर बैंक कालोनी रोड, उ०प्र० जल निगम,
लखनऊ।

विषय: 56 एम०एल०डी० क्षमता के सीवेज शोधन संयंत्र, दौलतगंज, लखनऊ से शुद्धिकरण के उपरान्त निस्तारित किये जा रहे बहिष्प्राव निर्धारित मानको के अनुरूप निस्तारित न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बंध में।

महोदय,

उपरोक्त विषयक वर्णित 56 एम०एल०डी० क्षमता के सीवेज शोधन संयंत्र, दौलतगंज, लखनऊ का निरीक्षण क्षेत्रीय कार्यालय, लखनऊ के प्राधिकृत अधिकारियों द्वारा दिनांक 29.04.2019, दिनांक 14.05.2019, दिनांक 20.05.2019, दिनांक 27.05.2019, दिनांक 03.06.2019, दिनांक 10.06.2019, दिनांक 15.06.2019, दिनांक 17.06.2019 एवं दिनांक 15.07.2019, दिनांक 22.07.2019, दिनांक 29.07.2019, दिनांक 05.08.2019, दिनांक 13.08.2019 एवं दिनांक 17.09.2019, दिनांक 17.10.2019 तथा दिनांक 08.11.2019 को किया गया तथा एस.टी.पी. के आउटलेट से जल का नमूना एकत्र कर विश्लेषित कराया गया।

पूर्व में राज्य बोर्ड द्वारा इकाई के विरुद्ध दिनांक 29.04.2019 तक की अवधि हेतु पर्यावरणीय क्षतिपूर्ति का निर्धारण किया गया जा चुका है। क्षेत्रीय कार्यालय लखनऊ द्वारा तत्समय दिनांक 29/04/2019 को बी०ओ०डी०-40 मिग्रा०/ली०, दिनांक 14/05/2019 को बी०ओ०डी०-38 मिग्रा०/ली०, दिनांक 20/05/2019 को बी०ओ०डी०-42 मिग्रा०/ली०, दिनांक 27/05/2019 को बी०ओ०डी०-58 मिग्रा०/ली०, दिनांक 03/06/2019 को बी०ओ०डी०-36 मिग्रा०/ली०, दिनांक 10/06/2019 को बी०ओ०डी०-48 मिग्रा०/ली० एवं दिनांक 15/06/2019 को बी०ओ०डी०-36.30 मिग्रा०/ली०, दिनांक 17/06/2019 को बी०ओ०डी०-31 मिग्रा०/ली०, दिनांक 15/07/2019 को बी०ओ०डी०-32.70 मिग्रा०/ली०, दिनांक 22/07/2019 को बी०ओ०डी०-56 मिग्रा०/ली० एवं दिनांक 29/07/2019 को बी०ओ०डी०-82 मिग्रा०/ली०, दिनांक 05/08/2019 को बी०ओ०डी०-40 मिग्रा०/ली०, दिनांक 13/08/2019 को बी०ओ०डी०-46 मिग्रा०/ली० तथा दिनांक 17/09/2019 को बी०ओ०डी०-34 मिग्रा०/ली०, दिनांक 17/10/2019 को बी०ओ०डी०-36 मिग्रा०/ली०, दिनांक 08/11/2019 को बी०ओ०डी०-42 मिग्रा०/ली० को एस०टी०पी० के आउटलेट से निस्तारित हो रहे जल नमूनों के प्रचालक रसायनिक विश्लेषणो उपरान्त प्राप्त हुआ है। उक्त निर्दिष्ट दिवसों में एस०टी०पी० के अन्तिम निस्तारण बिन्दु से निस्तारित हो रहे जल नमूनों की विश्लेषण आख्या में प्राप्त प्रचालक राज्य बोर्ड द्वारा निर्धारित मानक बी०ओ०डी०-30 मिग्रा०/ली० से अधिक पायी गयी, जिससे स्पष्ट है कि उपरोक्त निर्दिष्ट दिनाकों में एस०टी०पी० आउटलेट से निर्धारित मानको के अनुरूप बहिष्प्राव निस्तारित नहीं होता पाया गया है।

उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा इकाई के विरुद्ध दिनांक 29/04/2019 तक की अवधि हेतु पर्यावरण क्षतिपूर्ति का निर्धारण किया गया जा चुका है। अतः इकाई पर दिनांक 30/04/2019 से दिनांक 23/06/2019 (कुल डिफाल्ट दिन-55), दिनांक 15/07/2019 से दिनांक 18/08/2019 (कुल डिफाल्ट दिन-35) एवं दिनांक 17/09/2019 से दिनांक 24/09/2019 (कुल डिफाल्ट दिन-08), दिनांक 17/10/2019 से दिनांक 08.11.2019

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(कुल डिफाल्ट दिन-23), तक की अवधि अर्थात् कुल 121 दिन की अवधि हेतु पर्यावरणीय क्षतिपूर्ति का निर्धारण हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड के द्वारा तैयार की गयी कार्यप्रणाली दिनांक 08.02.2019 के अनुसार रुपये 37,500/- प्रतिदिन की दर से कुल 121 दिनों हेतु पर्यावरणीय क्षतिपूर्ति रू० 45,37,500/- (रुपय पैतालिस लाख सैतिस हजार पाँच सौ मात्र) ऑकलित की गयी है।

क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा अपने पत्र संख्या-2232/जी.एफ.-132/2019 दिनांक 07.12.2019 द्वारा उपरोक्तानुसार महाप्रबन्धक, गोमती प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, लखनऊ के विरुद्ध रू० 45,37,500/- (रुपय पैतालिस लाख सैतिस हजार पाँच सौ मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस निर्गत किये जाने की संस्तुति की गयी है।

उपरोक्त वर्णित तथ्यों के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त गोमती प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, लखनऊ के विरुद्ध निम्नानुसार नोटिस जारी किया जाता है:-

1. यह कि क्यों न गोमती प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, लखनऊ के विरुद्ध दिनांक 30/04/2019 से दिनांक 23/06/2019 (कुल डिफाल्ट दिन-55), दिनांक 15/07/2019 से दिनांक 18/08/2019 (कुल डिफाल्ट दिन-35) एवं दिनांक 17/09/2019 से दिनांक 24/09/2019 (कुल डिफाल्ट दिन-08), दिनांक 17/10/2019 से दिनांक 08/11/2019 (कुल डिफाल्ट दिन-23), तक की अवधि अर्थात् कुल 121 दिन की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रू० 45,37,500/- (रुपय पैतालिस लाख सैतिस हजार पाँच सौ मात्र) अधिरोपित कर दी जाए।

उपरोक्त के संबंध में स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर मुख्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार कुल 121 उल्लंघन दिनों की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रू० 45,37,500/- (रुपय पैतालिस लाख सैतिस हजार पाँच सौ मात्र) अधिरोपित कर दी जायेगी जिसका सम्पूर्ण उत्तरदायित्व गोमती प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, लखनऊ एवं उसके उत्तरदायी अधिकारियों का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
भवदीय,

मुख्य पर्यावरण अधिकारी, वृत्त-5

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड को सूचनार्थ प्रेषित।
2. जिलाधिकारी, लखनऊ को सूचनार्थ प्रेषित।
3. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ कि इस पत्र की प्राप्ति सुनिश्चित कराते हुए प्राप्ति की रसीद एवं 15 दिन के उपरान्त अद्यतन स्थिति की रिपोर्ट ससमय बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-5

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या - 1444/707
Ref No- /सी-4/जल-13/19

दिनांक :- 08-12-19
Date :-

सेवा में,
मैसर्स मथुरा औद्योगिक क्षेत्र "ए"
प्रदूषण निवारण कम्पनी लिमिटेड (सी0ई0टी0पी0),
औद्योगिक क्षेत्र, साइट-ए,
जनपद- मथुरा।

विषय :- सी0ई0टी0पी0, मथुरा से शुद्धिकरण के उपरान्त बहिस्त्राव का निस्तारण निर्धारित मानकों के अनुरूप न किये जाने के दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में।

महोदय,

क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मथुरा से प्राप्त आख्या दिनांक- 07.12.2019 के अनुसार औद्योगिक क्षेत्र, यू0पी0सी0डा0, साइट-ए, मथुरा पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु संस्तुति प्रेषित की गयी है। सी0ई0टी0 का संचालन मैसर्स मथुरा औद्योगिक क्षेत्र "ए" प्रदूषण निवारण कम्पनी लिमिटेड द्वारा किया जाता है। क्षेत्रीय कार्यालय, मथुरा से प्राप्त आख्या द्वारा अवगत कराया गया कि सी0ई0टी0पी0 जिसकी वास्तविक क्षमता- 6.5 एम0एल0डी0 है, के सापेक्ष 3. 21 एम0एल0डी0 पर कार्यरत है, यह स्थिति मैम्बर इकाईयों के बन्द होने के कारण हुई है। क्षेत्रीय कार्यालय, मथुरा द्वारा दिनांक- 14.05.2019 से दिनांक- 03.12.2019 तक जल नमूनों की विश्लेषण आख्या बोर्ड मानकों के अनुरूप नहीं पायी गयी। प्रश्नगत अवधि में कुल 201 दिवसों की अवधि हेतु 20,000/- रुपये प्रति उल्लंघन की दर से रुपये- 40,20,000/- (चालीस लाख बीस हजार रुपये) मात्र की पर्यावरणीय क्षतिपूर्ति की गणना की गयी।

उपरोक्त वर्णित तथ्यों के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त मैसर्स मथुरा औद्योगिक क्षेत्र "ए" प्रदूषण निवारण कम्पनी लिमिटेड (सी0ई0टी0पी0), औद्योगिक क्षेत्र, साइट-ए, मथुरा के विरुद्ध निम्नानुसार नोटिस जारी किया जाता है :-

1. यह कि क्यो न मैसर्स मथुरा औद्योगिक क्षेत्र "ए" प्रदूषण निवारण कम्पनी लिमिटेड (सी0ई0टी0पी0), औद्योगिक क्षेत्र, साइट-ए, मथुरा के विरुद्ध कुल 201 उल्लंघन दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रुपये- 40,20,000/- (चालीस लाख बीस हजार रुपये) अधिरोपित कर दी जाए।

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उपरोक्त के सम्बन्ध में स्पष्टीकरण पत्र प्राप्ति के 15 दिन के अन्दर मुख्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार कुल 201 उल्लंघन दिवस की अवधि हेतु पर्यावरणीय क्षतिपूर्ति रुपये- 40,20,000/- (चालीस लाख बीस हजार रुपये) अधिरोपित कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व मैसर्स मथुरा औद्योगिक क्षेत्र "ए" प्रदूषण निवारण कम्पनी लिमिटेड (सी०ई०टी०पी०), औद्योगिक क्षेत्र, साइट-ए, मथुरा का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत
भवदीय,


मुख्य पर्यावरण अधिकारी, वृत्त-4

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, मथुरा
2. विधि अधिकारी (प्रथम), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, मथुरा को इस निर्देश के साथ कि इस पत्र की प्राप्ति सुनिश्चित कराते हुए प्राप्ति रसीद एवं 15 दिन के सुपरान्त अद्यतन निरीक्षण कर आख्या बोर्ड मुख्यालय को प्रेषित करना सुनिश्चित करें।


मुख्य पर्यावरण अधिकारी, वृत्त-4

Uttar Pradesh Pollution Control Board
T.C.-12V, Vibhuti Khand, Gomti Nagar,
Lucknow

No. H48273 /C-1/NGT-83/2020

Date: 27-2-2020

Office Memorandum

Whereas, in compliance of order passed by Hon'ble National Green Tribunal dated 23.08.2019 in OA no. 1038/2018 News item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels" a mechanism has been issued by Ministry of Environment, Forest and Climate Change, Government of India vide O.M. No. 22-23/2018/-IA.III(Pt) Dated 31-10-2019 for Environmental Management of Critically and Severely polluted areas. The mechanism has also been circulated by Central Pollution Control Board vide letter no. CPCB/IPC-VII/CEPI/NGT/2019 dated 25-10-2019. It is mentioned in the mechanism that SPCBs/PCCs may prescribe condition suggested in the mechanism to those projects/activities of Red/Orange categories located in CPAs/SPAs which are not covered under EIA Notification 2006. Hon'ble National Green Tribunal considered the matter related to remedial action for control of pollution in identified 100 polluted industrial clusters in whole of India and has passed order dated 14-11-2019. The operative portion of the order regarding implementation of Mechanism is given below:

" MOEF&CC vide letter dated 24/10/2019 asked CPCB to share the mechanism with the State /UT Govts. and SPCB PCCS for implementation. Accordingly, CPCB vide letter dated 25/10/2019 communicated the mechanism to the concerned State /UT Govts. and SPCB/ PCCs for necessary action. MoEF&CC also asked CPCB that report regarding CEPI and EPI assessment study may be put up to Ministry for further deliberation, which has been done...

...7. Mechanism circulated by the CPCB by letter dated 24.10.2019 proposes environmental management of CPAs and SPAs and the mitigation measures proposed.

...11.... The CPCB may also revise its mechanism for expansion and new activities by red and orange category of industries in critically/ severely polluted areas consistent with the spirit of the earlier orders of this Tribunal and principles of environmental law to bring down the pollution load and ensure that activities do not further add to such load.. "

Whereas, CPCB has shared the CEPI Score data sheet and list of Industrial Areas/Clusters of each PIAs of State of Uttar Pradesh namely Mathura, Kanpur, Moradabad, Varanasi-Mirzapur, Bulandshahar-Khurza, Firozabad, Gajraula, Agra, Ghaziabad, Noida, Meerut, Aligarh, Sighrauli (UP & MP).

[Handwritten signature]

In compliance of order passed by Hon'ble National Green Tribunal and in accordance to the mechanism issued by Ministry of Environment, Government of India a Committee comprising representative of CPCB and UPPCB was constituted by Member Secretary, U.P. Pollution Control Board vide O.M. no. H46656/C-1/NGT-83/2020 dated 22-01-2020 regarding recommendation for laying down stringent norms for new proposed units in Critically and Severely polluted areas in the State of Uttar Pradesh. It was also decided by the Committee to take suggestions from IIT Kanpur also.

Now therefore, on the basis of final recommendations of above mentioned Committee and in exercise of the power conferred under sub section (1) of section 17 of the Water (Prevention and Control of Pollution) Act, 1974, (Act No. 6 of 1974), under sub section (1) of section 17 of the Air (Prevention and Control of Pollution) Act, 1981, (Act No. 14 of 1981), read with under sub rule (2) of rule 3 of Environment (Protection) Rules, 1986, Uttar Pradesh Pollution Control Board hereby lay down following standards for stack emission, effluent discharge and mitigation measures to control Air, Water & Land pollution for new proposed/expansion in Red and Orange category industries in above mentioned Critically and Severely polluted areas in the State of Uttar Pradesh:-

A. Mitigation measures to control air pollution in all new and expansion activities listed in Red and Orange category located in CPA/SPAs :

1. Emission standards for Boiler:-

S.No.	Steam generation capacity (ton/hour)	Revised emission Standard Particulate Matter (mg/Nm ³)	Air Pollution Control System
1	Less than 2	600	Multi-cyclone/Ventury Scrubber
2	2 to less than 10	400	Multi-cyclone/Ventury Scrubber
3	10 to less than 15	300	ESP/bag filter
4	15 and above	100	ESP/bag filter: increase number of fields in ESP

However a liberty shall be there to introduce/switch on to cleaner fuel such as CNG/PNG/LPG/ Bio-gas.

2. All new and expansion activities shall achieve 20% reduction in source emission for specific criteria pollutants by introducing suitable pollution control interventions/technologies. However a liberty shall be there to introduce/switch on to cleaner fuel such as CNG/PNG/LPG/ Bio-gas. The Emission standards for Boiler shall be as mentioned at serial no.-1



3. Online Continuous Emission Monitoring System (OCEMS) shall be installed in all large/medium red category industries (air polluting) and connected to SPCB and CPCB server.
4. Effective fugitive emission control measures, shall be imposed in the process, transportation, packing etc.
5. Transportation of materials by rail/conveyor belt, wherever feasible.
6. Use of pet coke/furnace oil are prohibited & use of Low Sulphur Heavy Stock (LSHS) shall be avoided.
7. Best Available Technology shall be used; for example, usage of Electric Arc Furnace/Submerged Arc Furnace/Induction Furnace in place of Cupola furnace. However gas based Cupola Furnace shall be allowed. Usage of Supercritical technology in place of sub-critical technology.
8. Increase of green belt cover by 40% of the total land area beyond the permissible requirement of 33%, wherever feasible.
9. Stipulation of greenbelt outside the project premises such as avenue plantation, plantation in vacant areas, social forestry, etc.

B. Mitigation measures to control water pollution:

1. Effluent and Sewage Treatment plant of adequate capacity shall be installed & the treated effluent shall comply with the prescribed standards for specific criteria pollutants under the provisions of Environment (Protection) Act, 1986. Treated Effluent standards for Chemical Oxygen Demand (COD), Bio-chemical Oxygen demand (BOD) and Total Suspended Solids (TSS) shall be as given below:-

- COD \leq 150 mg/l
- BOD \leq 20 mg/l
- TSS \leq 50 mg/l.
- In case of site / sector specific requirement UPPCB shall reserve the right to prescribe standards for specific parameters.

2. Industries such as Leather Tanneries, Textiles, Dye & Dye intermediates, Paper industry, Electroplating, Pharmaceuticals, Slaughter House, Meat Processing, Chemical manufacturing and all Red and Orange category units in CPA/SPAs shall ensure adoption of suitable cleaner technologies for production and effluent treatment so as to optimally reduce water consumption, waste water generation and achieve stringent norms with an ultimate aim to achieve Zero Liquid Discharge. Time Target Action Plan for achieving Zero Liquid Discharge shall be submitted by project proponents.
3. All new molasses based distilleries including yeast manufacturing units/increase in production in existing molasses based distilleries including yeast manufacturing units shall achieve zero liquid discharge (ZLD) by;
 - I. Concentrating and incinerating the spent wash. Raw / Bio-methanated spent wash to be concentrated by MEE (minimum 45-60 % solids) and incinerated in boiler.
 - II. Concentrating and utilising the spent wash in bio-composting with press mud shall not be allowed.

4. In case of units attached to CETP, they shall treat the effluent as per norms in Environment (Protection) Rules, 1986 or as prescribed by UPPCB.
5. All new/expansion projects of Common Effluent Treatment Plants in CPA/SPAs shall ensure recycling of treated effluent for use in the member units. The CETP along with its member units shall ensure adoption of suitable cleaner technologies for production and effluent treatment so as to optimally reduce water consumption, waste water generation and achieve stringent norms with an ultimate aim to achieve Zero Liquid Discharge. Time Target Action Plan for achieving Zero Liquid Discharge shall be submitted by project proponents.
6. Continuous monitoring of effluent quality/quantity in large and medium water Polluting Red Category Industries shall be ensured.
7. A detailed water harvesting plan may be submitted by the project proponent.
8. In case, domestic waste water generation is more than 10 KLD, the industry shall install STP and treat the domestic waste water as per norms mentioned at point-1 above.
9. Monitoring of groundwater quality shall be ensured in pre- and post-monsoon season in and around the industry / facility premises by laboratory approved by MoEF&CC Govt of India / NABL.
10. Valid permission/ NOC of CGWA shall be required to abstract ground water prior to issuance of CTO.

C. Mitigation measures to control Land pollution:

1. Increase of green belt cover by 40% of the total land area beyond the permissible requirement of 33%, wherever feasible.
2. Stipulation of greenbelt outside the project premises such as avenue plantation, plantation in vacant areas, social forestry etc.
3. Disposal of hazardous waste through authorized recyclers/TSDF/incinerators only.
4. The hazardous waste generated should be preferably utilized in co-processing, wherever feasible.
5. Dumping/disposal of waste (fly ash, slag, red mud, etc.) shall be allowed only at designated locations approved by UPPCB.
6. Environmentally sound management of Electronic Waste, Plastic Waste, Solid Waste, Biomedical Waste, Construction & Demolition Waste shall be ensured so that there is no adverse impact on environment.
7. More stringent conditions/norms shall be made applicable for management of hazardous waste on case to case basis



D. Other Conditions (Additional)

1. Monitoring of compliance of EC conditions shall be submitted with third party audit every year.
2. The percentage of the Corporate Environment Responsibility (CER) shall be at least 1.5 times the slabs given in the OM no. 22-65/2017-IA.III dated 01.05.2018 for SPA and 2 times for CPA in case of Environmental Clearance.

E. Mechanism Developed by CPCB

The mechanism developed by Central Pollution Control Board regarding stringent norms for new proposed/expansion in units in Critically and Severely polluted areas in the State of Uttar Pradesh in compliance of order passed by Hon'ble National Green Tribunal dated 14.11.2019 in OA no. 1038/2018 shall be applicable on projects in CPA/SPAs.

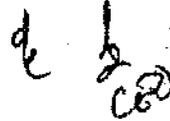
Note: The above standards and mitigation measures shall come into force on the date of the issuance of the Office Memorandum.


Member Secretary

Copy :- for information and necessary action please.

1. Secretary, Environment, Forest & Climate Change, Govt. of India, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi, 110003.
2. Principal Secretary, Environment, Forest & Climate Change, Govt. of U.P., Lucknow.
3. Principal Secretary, Infrastructure and Industrial Development, Govt. of U.P., Lucknow.
4. Member Secretary, Central Pollution Control Board, Delhi, Parivesh Bhawan, East Arjun Nagar, Delhi.
5. PS to Chairman, U.P. Pollution Control Board, Lucknow.
6. Managing Director, U. P. State Industrial Development Authority, Kanpur.
7. District Magistrate, Mathura, Kanpur, Moradabad, Varanasi, Mirzapur, Bulandshahar, Firozabad, Amroha, Agra, Ghaziabad, G.B. Nagar, Meerut, Aligarh and Sonbhadra.
8. Director, Environment, Government of Uttar Pradesh, Lucknow.
9. Member Secretary, State Level Environment Impact Assessment Authority, Lucknow.
10. Regional Director, Zonal Office, Central Pollution Control Board, Lucknow.
11. All Chief Environmental Officer/Regional Officer/ U.P. Pollution Control Board.
12. Law Officer-1, U.P. Pollution Control Board, Lucknow.
13. Webmaster, U. P. Pollution Control Board, Lucknow.
14. Guard File.


Member Secretary



Uttar Pradesh Pollution Control Board

T.C.-12V, Vibhuti Khand, Gomti Nagar, Lucknow

No. G.3/1439/C-2/Sa-78 Vol.-II/2019

Date: 02/11/2019

Office Order

Lucknow, the November, 2019

Whereas, a draft for PETP Outlet & Inlet Quality Standards for 36 MLD CETP, Jajmau, Kanpur was published bearing no. H42291/C-2/Sa-78/CETP/2019, dated 03.10.2019, inviting objections and suggestions from all persons likely to be affected thereby within a period of 15 days from the date on which copies of draft were made available to the public.

And whereas, copies of the draft were made available to the public on dated 04.10.2019.

And whereas, all objections and suggestions received from all persons and stakeholders in response to the draft have been duly considered by U.P. Pollution Control Board.

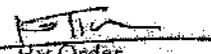
Now therefore, in compliance of notification no.-S.O. 4(E) dated 01-01-2016 of Ministry of Environment, Forest and Climate Change, Government of India regarding Inlet Quality Standards for Common Effluent Treatment Plant (CETP) and in exercise of the powers conferred under clause (M) of sub-section (1) of section 17 of the Water (Prevention and Control of Pollution) Act, 1974, (Act No. 6 of 1974), U.P. Pollution Control Board hereby prescribes Tannery units PETP Outlet & Inlet Quality Standards for Common Effluent Treatment Plant (36 MLD CETP), Jajmau, Kanpur as below:

General Parameters	Upto 06 months from the date of notification		After 06 months of notification date	
	PETP outlet & at Tannery Channel before mixing with domestic sewage	CETP inlet (after mixing of tannery effluent with domestic sewage in ratio of 1:3)	PETP outlet & at Tannery Channel before mixing with domestic sewage	CETP inlet (after mixing of tannery effluent with domestic sewage in ratio of 1:3)
	Standards	Standards	Standards	Standards
pH	6.5-9.0	6.5-9.0	6.5-9.0	6.5-9.0
Total Suspended Solids	800	600	600	600
Total Chromium	15	5	10	4

All values are mg/lf. except pH, Colour and Temperature.

Note-

- 1- The above prescribed standards shall come into force on the date of the Office Order.
- 2- These standards are applicable irrespective of the mode of disposal.
- 3- It will be the responsibility of all individual tannery units to improve/augment their PETP as to ensure that the concentration of Total Cr. does not exceed 10 mg/L at the outlet of PETP after a period of six months from date of publication of this Order.
- 4- It is the responsibility of CETP member tannery units to adopt cleaner/green technology to reduce the total dissolved solid at source.


By Order,
Member Secretary

Uttar Pradesh Pollution Control Board

T.C.-12V, Vibhuti Khand, Gomti Nagar, Lucknow

No. G. 2/440/C-2/SI-78 Vol. II/2019

Date : 02/11/2019

Office Order

Lucknow, the November, 2019

Whereas, a draft for PETP Outlet & Inlet Quality Standards for Tannery CETP, Banthar, Unnao was published bearing no. H42290/C-2/Sa-78/CBTP/2019, dated 03.10.2019, inviting objections and suggestions from all persons likely to be affected thereby within a period of 15 days from the date on which copies of draft were made available to the public.

And whereas, copies of the draft were made available to the public on dated 04.10.2019.

And whereas, all objections and suggestions received from all persons and stakeholders in response to the draft have been duly considered by U.P. Pollution Control Board.

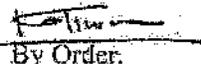
Now therefore, in compliance of notification no.-S.O. 4(E) dated 01-01-2016 of Ministry of Environment, Forest and Climate Change, Government of India regarding Inlet Quality Standards for Common Effluent Treatment Plant (CETP) and in exercise of the powers conferred under clause (M) of sub-section (1) of section 17 of the Water (Prevention and Control of Pollution) Act, 1974, (Act No. 6 of 1974), U.P. Pollution Control Board hereby prescribes Tannery units PETP Outlet & Inlet Quality Standards for Common Effluent Treatment Plant (CETP), LTP Banthar, Unnao as below:

General Parameters	Upto 06 months from the date of notification		After 06 months of notification date	
	PETP outlet	CETP inlet	PETP outlet	CETP inlet
	Standards	Standards	Standards	Standards
pH	6.5-9.0	6.5-9.0	6.5-9.0	6.5-9.0
Total Suspended Solids	600	600	600	600
Total Chromium	15	15	10	10

All values are mg/lit. except pH, Colour and Temperature.

Note-

- 1- The above prescribed standards shall come into force on the date of the Office Order.
- 2- These standards are applicable irrespective of the mode of disposal.
- 3- It shall be the collective responsibility of all the member units of Common Effluent Treatment Plant to achieve the prescribed inlet standards of the CETP.
- 4- It will be the responsibility of all individual tannery units to improve/augment their PETP as to ensure that the concentration of Total Cr. does not exceed 10 mg/L at the outlet of PETP after a period of six months from date of publication of this Order.
- 5- It is the responsibility of CETP member tannery units to adopt cleaner/green technology to reduce the total dissolved solid at source.



By Order,
Member Secretary

Uttar Pradesh Pollution Control Board

T.C.-12V, Vibhuti Khand, Gomti Nagar, Lucknow

No. G-3/939/C-2/SI-78 Vol. II/2019

Date: 02/11/2019

Office Order

Lucknow, the November, 2019

Whereas, a draft for PETP Outlet & Inlet Quality Standards for Tannery CETP, Site-2, Unnao was published bearing no. H42292/C-2/Sa-78/CETP/2019, dated 03.10.2019, inviting objections and suggestions from all persons likely to be affected thereby within a period of 15 days from the date on which copies of draft were made available to the public.

And whereas, copies of the draft were made available to the public on dated 04.10.2019.

And whereas, all objections and suggestions received from all persons and stakeholders in response to the draft have been duly considered by U.P. Pollution Control Board.

Now therefore, in compliance of notification no.-S.O. 4(E) dated 01-01-2016 of Ministry of Environment, Forest and Climate Change, Government of India regarding Inlet Quality Standards for Common Effluent Treatment Plant (CETP) and in exercise of the powers conferred under clause (M) of sub-section (1) of section 17 of the Water (Prevention and Control of Pollution) Act, 1974, (Act No. 6 of 1974), U.P. Pollution Control Board hereby prescribes Tannery units PETP Outlet & Inlet Quality Standards for Common Effluent Treatment Plant (CETP), LTP, Site-2, Unnao as below:

General Parameters	Upto 06 months from the date of notification		After 06 months of notification date	
	PETP outlet	CETP inlet	PETP outlet	CETP inlet
	Standards	Standards	Standards	Standards
pH	6.5-9.0	6.5-9.0	6.5-9.0	6.5-9.0
Total Suspended Solids	600	600	600	600
Total Chromium	15	15	10	10

All values are mg/lit. except pH, Colour and Temperature.

Note-

- 1- The above prescribed standards shall come into force on the date of the Office Order.
- 2- These standards are applicable irrespective of the mode of disposal.
- 3- It shall be the collective responsibility of all the member units of Common Effluent Treatment Plant to achieve the prescribed inlet standards of the CETP.
- 4- It will be the responsibility of all individual tannery units to improve/augment their PETP as to ensure that the concentration of Total Cr. does not exceed 10 mg/L at the outlet of PETP after a period of six months from date of publication of this Order.
- 5- It is the responsibility of CETP member tannery units to adopt cleaner/green technology to reduce the total dissolved-solid at source.


By Order,

Member Secretary

Uttar Pradesh Pollution Control Board

T.C-12V, Vibhuti Khand, Gomti Nagar, Lucknow

No. 12897/2018/C-7/Textile/Lo2/2018

Date: 07-12-18

Office Order

Lucknow, the 07:December, 2018

Whereas, a draft for Inlet Quality Standards for Textile CETP was published bearing no. Textile/102/18-Inlet CETP, dated 23-03-2018, inviting objections and suggestions from all persons likely to be affected thereby within a period of one month from the date on which copies of draft were made available to the public.

And whereas, copies of the draft were made available to the public on dated 23-03-2018.

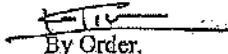
And whereas, all objections and suggestions received from all persons and stakeholders in response to the draft have been duly considered by U.P. Pollution Control Board.

Now therefore, in compliance of notification no.-S.O. 4(E) dated 01-01-2016 of Ministry of Environment, Forest and Climate Change, Government of India regarding Inlet Quality Standards for Common Effluent Treatment Plant (CETP) and in exercise of the powers conferred under clause (M) of sub-section (1) of section 17 of the Water (Prevention and Control of Pollution) Act, 1974, (Act No. 6 of 1974), U.P. Pollution Control Board hereby prescribes Inlet Quality Standards for Common Effluent Treatment Plant for Textile Sector in the State of Uttar Pradesh as below:

Inlet Effluent Quality Standards for CETP					
	Apparel Park, Tronica City, Phase-1 & 2, Ghaziabad	Bhadohi Industrial Development Authority, Bhadohi, Varanasi	UPSIDC Textile Complex, Rooma, Kanpur	Industrial Area, Site-A, Mathura	CETP, Pilkhuwa, Hapur
1	2	3	4	5	6
General Parameters					
pH	4.5-9.0	5.5-11.5	6.0-9.0	5.0-9.0	5.5-9.0
Colour, P.C.U (Platinum Cobalts Units)	350-400	350-400	350-400	350-400	350-400
Temperature °C	20-35	20-35	20-35	20-35	20-35
Oil & Grease	25	30	30	30	25
Total Suspended Solids	300	300	400	300	350
Biological Oxygen Demand (B.O.D.)	600	350	400	350	600
Chemical Oxygen Demand (C.O.D.)	900	700	900	900	900
Fixed Dissolved Solids	As per notification no. S.O.4(E) dated 01-01-2016 of MoEF & CC.				
Ammonical Nitrogen (As N)	50	50	50	50	50
Sodium Absorption Ratio (SAR)	26	26	26	26	26
Specific Parameters					
Total Chromium (as Cr)	2	2	2	2	2
Sulphide (as S)	2	2	2	2	2
Phenolic Compounds (as C ₆ H ₅ OH)	5	5	5	5	5

All values are in milligram/litre except pH, Colour (PCU) and SAR.

- Note- 1- The above prescribed standards shall come into force with effect from date of publication.
 2- These standards are applicable irrespective of the mode of disposal.
 3- It shall be the collective responsibility of all the member units of Common Effluent Treatment Plant to achieve the prescribed inlet standards.


 By Order,
 Member Secretary

No. HY/886 /C-1/Gen-42/2020

Date: 28-1-2020

Office Memorandum

Whereas, as draft Office Memorandum No. G-29940/08/draft notification/2019 Dated 15-04-2019 regarding standards for achieving Zero Liquid Discharge in Distilleries (Yeast manufacturing units included) in the State of Uttar Pradesh was published, inviting objections and suggestions from all persons likely to be affected thereby within a period of one month from the date on which copies of draft were made available to the public.

And whereas, all objections and suggestions received from all persons and stakeholders in response to the draft have been duly considered by U.P. Pollution Control Board.

Now therefore, in exercise of the power conferred under clause (m) of sub-section (1) of section 17 of the Water (Prevention and Control of Pollution) Act, 1974, (Act No. 6 of 1974), and under sub rule (2) of rule 3 of Environment (Protection) Rules, 1986, Uttar Pradesh Pollution Control Board hereby prescribes standards for achieving Zero Liquid Discharge for Distillery sector as below:-

All new molasses based Distilleries including yeast manufacturing units/increase in production in existing molasses based distilleries including yeast manufacturing units shall achieve zero liquid discharge (ZLD) by:-

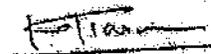
- I. Concentrating and incinerating the spent wash, Raw / Bio-methanated spent wash to be concentrated by Multi Effect Evaporator (MEE) (minimum 45-60 % solids) and incinerated in boiler.
- II. Concentrating and utilising the spent wash in Bio-composting with press mud shall not be allowed.

Note: The above prescribed standards shall come into force on the date of the issuance of the Office Memorandum.


Member Secretary

Copy :- for information and necessary action please.

1. Excise Commissioner, Uttar Pradesh, Prayagraj.
2. Under Secretary, Environment, Forest & Climate Change, Govt. of U.P., Lucknow.
3. Member Secretary, Central Pollution Control Board, Delhi.
4. All Chief Environmental Officer/Regional Officer, U.P. Pollution Control Board.
5. Webmaster, U. P. Pollution Control Board, Lucknow.


Member Secretary

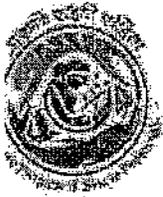
Bhimsenpura Barrage Handwal		
Month	Minimum E-flow (Discharge in Cumec)	Actual E-flow (Discharge in Cumec)
11/2018		352
12/2018		272
01/2019		333
02/2019	36	405
03/2019		438
04/2019		738
05/2019		732
06/2019		845
07/2019	57	956
08/2019		2538
09/2019		1184
10/2019		714
11/2019		344
12/2019		368
01/2020	36	476
02/2020		359
03/2020		642
04/2020		363
Binoli Barrage		
11/2018		308
12/2018		192
01/2019		280
02/2019	24	294
03/2019		303
04/2019		410
05/2019		351
06/2019		433
07/2019	48	644
08/2019		1999
09/2019		1018

10/2019		629
11/2019		249
12/2019		266
01/2020	24	329
02/2020		255
03/2020		382
04/2020		271
<u>Narora Barrage</u>		
11/2018		250
12/2018		102
01/2019		166
02/2019	24	132
03/2019		43
04/2019		175
05/2019		92
06/2019		139
07/2019	48	285
08/2019		1994
09/2019		968
10/2019		927
11/2019		224
12/2019		312
01/2020	24	243
02/2020		286
03/2020		410
04/2020		211
<u>Kanpur Barrage</u>		
11/2018		649
12/2018		226
01/2019		205
02/2019	24	214
03/2019		189
04/2019		231
05/2019		171

06/2019		143
07/2019		528
08/2019	48	3703
09/2019		1987
10/2019		1090
11/2019		427
12/2019		380
01/2020	24	290
02/2020		243
03/2020		408
04/2020		313

**IDENTIFICATION AND NOTIFICATION OF FLOOD
PLAIN ZONE**

1. For phase-1, identification of flood plain zone report has already been submitted to Honb'l NGT.
2. Notification for identification of flood plain zone based on above report is under process.
3. Due to Covid-19 epidemic, the works related to demarcation and fixing of boundary pillars of the flood plain zone will be rescheduled after the lockdown.
4. Budget provision has been made in financial year 2020-21 for permanent demarcation of flood plain zone by stonepillars at the ground physically.
5. 18 drains directly falling in River Ganga from Haridwar to Unnao segment-B have been cleaned already and E-flow is maintained accordingly.
6. For phase-2, identification of flood plain zone by Central Water Commission is under process.



प्र. स. वन

12/03/2020
(राजेश कुमार शिवाजी)
मुख्य सचिव
उत्तर प्रदेश सरकार



सत्यमेव जयते

2012 /MS/G/2020 11/5-14/9/17-2020
सचिव **Annexure - 14**
भारत सरकार
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
SECRETARY
GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

श्री.के.मिश्रा
S.K.Mishra

12/03/20
D.O.No. J-22012/19/2018-CS(W)

Dated: 21st February, 2020

प्रति
Dear R.K.,

I am pleased to inform you that the Ramsar Convention on Wetlands has designated 10 new wetlands from India as Ramsar sites of International importance. This is in addition to earlier 27 sites from India bringing the total number of Ramsar sites in India now at 37 (list enclosed).

2020
(राजेश कुमार शिवाजी)
मुख्य सचिव
उत्तर प्रदेश सरकार

Nawabganj, Saman, Samaspur, Parvati Arga, Sarsai Nawar Jheel and Sandi from your State also figure in this list for which this Ministry would like to congratulate you. This effectively means that this site is part of an international network of wetlands for which the conservation and wise use of wetlands and their resources contribute to sustainable development.

(राजेश कुमार शिवाजी)

A copy of certificates of their designation issued by the Ramsar Secretariat are also attached. We hope that under your stewardship, the conservation measures of this site will be given top priority. Details of declaration of new Ramsar sites is already available on Ramsar website:

2020
(राजेश कुमार शिवाजी)
मुख्य सचिव
उत्तर प्रदेश सरकार
<https://www.ramsar.org/> OR <https://rsis.ramsar.org>

I wish you all success in your efforts in conserving these sites.

Best wishes,

Yours sincerely,

Encl: as above

[C.K. Mishra]

श्री. R. K. Tiwari
Chief Secretary
Government of Uttar Pradesh
1st Floor, Room No. 110,
Lal Bahadur Shastri Bhawan
Uttar Pradesh Secretariat,
Lucknow - 226 001
Email: csup@nic.in

वन-4
कॉ.ल.
14/3/2020
(श्री. दीपक कोहली)
मुख्य सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,
उत्तर प्रदेश सरकार

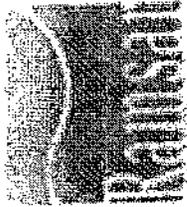
16-03-2020

List of Ramsar Sites in India

S. No	Name of Ramsar site	State	Area in hectare	Date of designation	Coordinates
1.	Ashtamudi Wetland	Kerala	6,140	19/08/2002	08°57'N 076°34'E
2.	Beas Conservation Reserve	Punjab	6,429	26/09/2019	31°23'N 075°11'E
3.	Bhitarkanika Mangroves	Odisha	65,000	19/08/2002	20°39'N 086°54'E
4.	Bhoj Wetland	Madhya Pradesh	3,201	19/08/2002	23°13'N 077°19'E
5.	Chandertal Wetland	Himachal Pradesh	49	08/11/2005	32°28'N 077°36'E
6.	Chilika Lake	Odisha	116,500	01/10/1981	19°42'N 085°21'E
7.	Deepor Beel	Assam	4,000	19/08/2002	26°07'N 091°39'E
8.	East Calcutta Wetlands	West Bengal	12,500	19/08/2002	22°27'N 088°27'E
9.	Harikeri Lake	Punjab	4,100	23/03/1990	31°13'N 075°12'E
10.	Hokepa Wetland	Jammu & Kashmir	1,375	08/11/2005	34°04'N 074°42'E
11.	Kanjli	Punjab	183	22/01/2002	31°25'N 075°22'E
12.	Keoladeo National Park (MR)	Rajasthan	2,873	01/10/1981	27°13'N 077°31'E
13.	Keshopur-Miani Community Reserve	Punjab	344	26/09/2019	32°05'N 075°23'E
14.	Kolleru Lake	Andhra Pradesh	90,100	19/08/2002	16°37'N 081°12'E
15.	Loktak Lake (MR)	Manipur	26,600	23/03/1990	24°25'N 093°40'E
16.	Nalsarovar	Gujarat	12,000	24/09/2012	22°46'N 072°02'E
17.	Nandur Madhameshwar	Maharashtra	1,437	21/06/2019	20°01'N 074°06'E
18.	Nangal Wildlife Sanctuary	Punjab	116	26/09/2019	31°23'N 076°22'E
19.	Nawabganj Bird Sanctuary	Uttar Pradesh	225	19/09/2019	26°36'N 080°39'E
20.	Parvati Arga Bird Sanctuary	Uttar Pradesh	722	02/12/2019	26°56'N 082°09'E
21.	Point Calimere Wildlife and Bird Sanctuary	Tamil Nadu	38,500	19/08/2002	10°19'N 079°37'E
22.	Pong Dam Lake	Himachal Pradesh	15,662	19/08/2002	32°01'N 076°04'E
23.	Ranika Wetland	Himachal Pradesh	20	08/11/2005	31°37'N 077°27'E
24.	Ropar	Punjab	1,365	22/01/2002	31°01'N 076°30'E
25.	Rudrasagar Lake	Tripura	240	08/11/2005	23°38'N 091°16'E
26.	Samari Bird Sanctuary	Uttar Pradesh	526	02/12/2019	27°00'N 079°10'E

27.	Samaspur Bird Sanctuary	Uttar Pradesh	799	03/10/2019	25°59'N 081°23'E
28.	Sambhar Lake	Rajasthan	24,000	23/03/1990	27°00'N 075°00'E
29.	Sandi Bird Sanctuary	Uttar Pradesh	309	26/09/2019	27°18'N 079°58'E
30.	Sarsai Nawar Jheel	Uttar Pradesh	161	19/09/2019	26°58'N 079°15'E
31.	Sasthankotta Lake	Kerala	373	19/08/2002	09°01'N 076°37'E
32.	Sundarban Wetland	West Bengal	423,000	30/01/2019	21°46'N 088°42'E
33.	Surinsar-Mansar Lakes	Jammu & Kashmir	350	08/11/2005	32°45'N 075°12'E
34.	Tsomoriri	Jammu & Kashmir	12,000	19/08/2002	32°54'N 078°18'E
35.	Upper Ganga River	Uttar Pradesh	26,590	08/11/2005	28°33'N 078°12'E
36.	Vembanad-Kol Wetland	Kerala	151,250	19/08/2002	09°49'N 076°45'E
37.	Wular Lake	Jammu & Kashmir	18,900	23/03/1990	34°16'N 074°33'E
Total Area			1,067,939 hectares		

MR: Montreux Record



CONVENTION ON WETLANDS
CONVENTION SUR LES ZONES HUMIDES
CONVENCIÓN SOBRE LOS HUMEDALES
(Spanish text, 1971)

This is to certify that

Saman Bird Sanctuary

has been designated as a

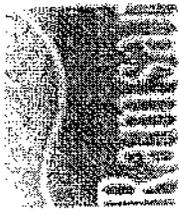
Wetland of International Importance

and has been included in the
List of Wetlands of International Importance
established by Article 2.1 of the Convention.

This is site No: 2413

Date of designation: 2 December 2019

Martha Rojas Urrego
Secretary General
Convention on Wetlands



CONVENTION ON WETLANDS
 CONVENTION SUR LES ZONES HUMIDES
 CONVENCIÓN SOBRE LOS HUMEDALES
 (Ramsar, 1971)

This is to certify that

Nawabganj Bird Sanctuary

has been designated as a

Wetland of International Importance

and has been included in the
 List of Wetlands of International Importance
 established by Article 2.1 of the Convention.
 This is site No: 2412

Date of designation: 19 September 2019

M. Martha Rojas Urrego

Martha Rojas Urrego
 Secretary General
 Convention on Wetlands



CONVENTION ON WETLANDS
 CONVENTION SUR LES ZONES HUMIDES
 CONVENCION SOBRE LOS HUMEDALES

(Ramsar, Iran, 1971)

This is to certify that

Parvati Arga Bird Sanctuary

has been designated as a

Wetland of International Importance

and has been included in the
 List of Wetlands of International Importance
 established by Article 2.1 of the Convention.

This is site No: 2416

Date of designation: 2 December 2019

Martha Rojas Urrego
 Secretary General
 Convention on Wetlands



CONVENTION ON WETLANDS

CONVENTION SUR LES ZONES HUMIDES

CONVENCIÓN SOBRE LOS HUMEDALES

(Gansur, Jan. 1971)

This is to certify that

Samaspur Bird Sanctuary

has been designated as a

Wetland of International Importance

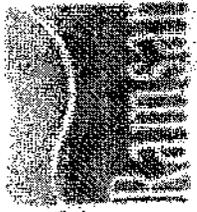
and has been included in the

List of Wetlands of International Importance
established by Article 2.1 of the Convention.

This is site No. 2415

Date of designation: 3 October 2019

Martha Rojas Urrego
Secretary General
Convention on Wetlands



CONVENTION ON WETLANDS
 CONVENTION SUR LES ZONES HUMIDES
 CONVENCION SOBRE LOS HUMEDALES

(Ramsar, Iran, 1971)

This is to certify that

Sandi Bird Sanctuary

has been designated as a

Wetland of International Importance

and has been included in the
 List of Wetlands of International Importance
 established by Article 2.1 of the Convention.
 This is site No. 2409

Date of designation: 26 September 2019

M. Rojas

Martha Rojas Urrego
 Secretary General
 Convention on Wetlands



CONVENTION ON WETLANDS

CONVENTION SUR LES ZONES HUMIDES

CONVENCIÓN SOBRE LOS HUMEDALES

(Ramsar, Iran, 1971)

This is to certify that

Sarsai Nawar Sheel

has been designated as a

Wetland of International Importance

and has been included in the
List of Wetlands of International Importance
established by Article 2.1 of the Convention.

This is site No: 2411

Date of designation: 19 September 2019

Martha Rojas Urrego
Secretary General
Convention on Wetlands

File No. T-E-16015/27/2018/-GKC-NMCG
National Mission for Clean Ganga
Department of Water Resource, River Development and Ganga Rejuvenation
Government of India

1st Floor,
Major Dhyan Chand National Stadium
India Gate, New Delhi - 110002

Dated: 16th October, 2019

To
Project Director,
State Mission for Clean Ganga-UP (SPMG-UP)
Plot NO-18, Sector-7, Gomti Nagar Extension,
Lucknow, - 226010

Sub: Administrative Approval and Expenditure Sanction for the project proposal Submitted by Uttar Pradesh State Wetlands Authority, Uttar Pradesh on "Conserving and Sustainably Managing Gangetic Floodplain Wetlands of Uttar Pradesh" approved under the "Namami Ganga" Programme at a cost of Rs. 415.785 lakh (Rs. Four hundred fifteen lakhs and seventy eight thousand five hundred only) for one year.

Sir,

I am directed to convey the grant of Administrative Approval and Expenditure Sanction (AA&ES) for the project proposal of "Conserving and Sustainably Managing Gangetic Floodplain Wetlands of Uttar Pradesh" under the "Namami Ganga" assisted National Ganga River Basin Project at a cost of Rs. 415.785 lakh (Rs. Four hundred fifteen lakhs and seventy eight thousand five hundred only) for systematic and comprehensive conservation and management of Gangetic floodplain wetlands of U.P within buffer of 5 and 10 km on each side from the main channel flood plain of river Ganga in the 27 Ganga River bank districts in the State of Uttar Pradesh with 100% funding under the central assistance with the following major project components:

2. State Mission for Clean Ganga-Uttar Pradesh (SMCG-UP) will be the implementing agency and Uttar Pradesh State Wetland Authority will be the Executing Agency of the project.
3. The summary of cost of the proposal is given in Annexure-I with 100% funding under the "Namami Ganga" assisted National Ganga Plan.
4. The project details are as following:

Project name	Components	Cost (Rs.)	Duration of the project
Conserving and Sustainably Managing Gangetic Floodplain Wetlands of Uttar Pradesh	<ul style="list-style-type: none"> • Wetland inventory and assessment. • Wetlands management planning. • Wetlands monitoring • Capacity development and outreach 	415.785 lakh (Rs. Four hundred fifteen lakhs and seventy eight thousand five hundred only)	One year (as specified in para 8 of the sanction)

A EEO AD
UPBWA
19/10

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- The objective of the project proposal entitled "Conserving and Sustainably Managing Gangetic Floodplain Wetlands of Uttar Pradesh" is effective management of floodplain wetlands in River Ganga districts to ensure sustained provision of wide ranging ecosystem services naturally provided by these ecosystems and securing diverse habitats.
- The present proposal has been prepared by Uttar Pradesh State Wetlands Authority, Uttar Pradesh. The Uttar Pradesh State Wetlands Authority and APCCF of the State will be the executing agency for the implementation of the project under the Supervision of State Mission Director, SMCG-UP.
- The project is proposed to be implemented along the buffer area of 5 and 10 km on each side from the main channel of river Ganga in the 27 Ganga River bank districts in the State of Uttar Pradesh.
- Physical target:
Number of Wetlands upto 5 Km. and 10 Km on each side along River Ganga in Uttar Pradesh

S.No.	District	05 Km.	10 Km.	Total
1	Aligarh	3	3	6
2	Allahabad	6	8	14
3	Amroha	4	4	8
4	Ballia	4	7	11
5	Bijnor	4	5	9
6	Budaun	4	3	7
7	Bulandshahar	4	2	6
8	Chandauli	2	3	5
9	Farrukhabad	5	6	11
10	Fatehpur	5	7	12
11	Ghazipur	6	7	13
12	Kaushambi	5	4	9
13	Kannauj	2	3	5
14	Kanpur	6	5	11
15	Kashiram Nagar	2	5	7
16	Kaushambi	2	2	4
17	Meerut	1	2	3
18	Mirzapur	3	4	7
19	Muzaffarnagar	4	7	11
20	Panchsheel Nagar	1	1	2
21	Pratapgarh	4	4	8
22	Raebareli	8	12	20

Signature

23	Sambhal	2	2	4
24	Sant Ravidas Nagar	2	3	5
25	Shahjahanpur	2	4	6
26	Unnao	6	8	14
27	Varanasi	4	4	8
	Total	101	125	226

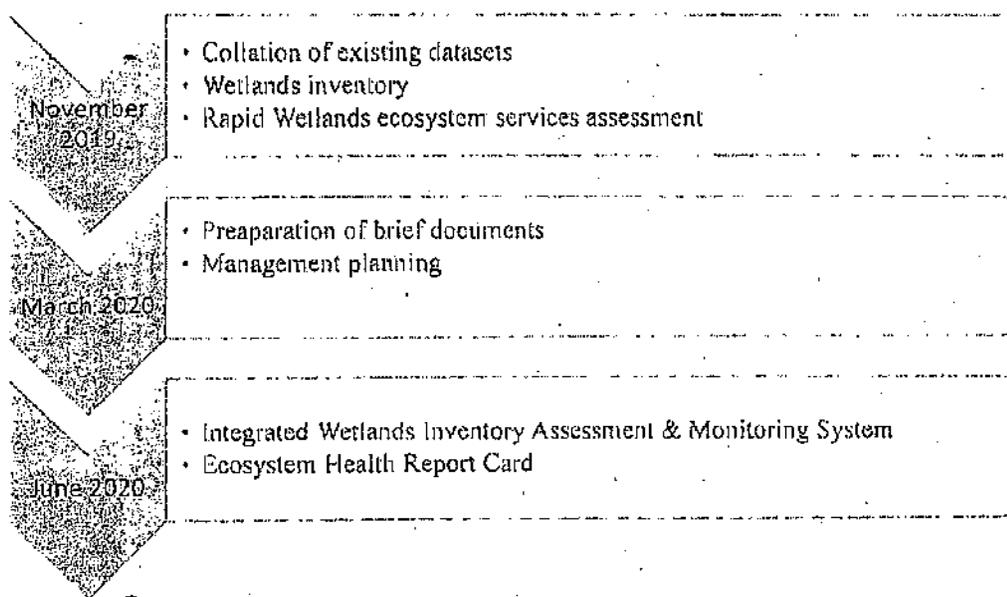
➤ The overall outcome of this project with measurable indicator is as follows:

Outcomes	Indicators	Means of verification
1. An inventory of floodplain wetlands is established	<ul style="list-style-type: none"> • Wetlands maps at 1: 10,000 scale • Rapid Wetlands Ecosystem Services Assessment for wetlands and wetlands complexes 	<ul style="list-style-type: none"> • Ground validation of maps • Ecosystem Services Assessment Synthesis Report
2. Wetlands prioritized for restoration based on their role in local water security and augmentation of river flows	<ul style="list-style-type: none"> • List of priority wetlands along with clear prioritization-rationale 	<ul style="list-style-type: none"> • Concurrence of prioritization rationale with the objectives of Ganga Vision • Agreement of State Wetlands Authorities on the priority list
3. Proposals for notification under Wetlands (Conservation and Management) Rules, 2017 is completed	<ul style="list-style-type: none"> • Brief documents are prepared and vetted by the State Government 	<ul style="list-style-type: none"> • Brief documents along with GIS maps of wetlands boundary and zone of influence • Draft notifications
4. Stakeholder led management plans for all priority wetlands	<ul style="list-style-type: none"> • Wetlands restoration plan outlining: <ul style="list-style-type: none"> ○ Status and trends in wetlands ○ Drivers of degradation ○ Management goal and purpose ○ Components and action plan ○ Investment need ○ Implementation arrangements ○ Monitoring and evaluation plan 	<ul style="list-style-type: none"> • Management plan quality in terms of comprehensiveness and alignment with Ganga Vision • Engagement of stakeholders in management planning process • Feasibility of implementation arrangements • Sufficiency of monitoring and evaluation arrangements • Convergence with developmental programming
5. Wetlands ecosystem health card for all priority wetlands based on baseline data for each wetland. This may assimilate the available information in EHC for Chilka, which has been developed and is being implemented.	<ul style="list-style-type: none"> • Wetland ecosystem health report card methods document • First ecosystem health cards published within the project duration 	<ul style="list-style-type: none"> • Methods document • Wetlands ecosystem health cards

Review

- Project will be implemented over a period of one year as specified in para 8 below and the funds will be suitably allocated to complete the project in a timely manner to implement the activities listed in Statement of Proposal.

Timeline



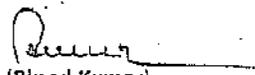
5. Third Party Appraisal (TPA) of the project has been done by Adviser, MoEF&CC and the observations of the TPA have been incorporated in the project proposal. The observations of TPA and their compliance are listed in Annexure-II.
6. The studies and works to be implemented under the project will be monitored by a Committee under Director General, NMCG which will be constituted by NMCG. The Committee, with mandate for effective and coordinated implementation, will also guide and supervise the work of infrastructure upgradation including strengthening of GIS laboratory to be implemented under the project.
7. Administrative Approval and Expenditure Sanction for the project is granted subjected to the conditions as per Annexure-III.
8. The period of completion of the proposal under "Conserving and Sustainably Managing Gangetic Floodplain Wetlands of Uttar Pradesh" will be for one year and up to 31st December 2020, till when *Namami Gange* scheme is presently sanctioned.
9. The NMCG/Government of India reserves the right to withdraw the sanction at any stage, if it is convinced that the fund has not been properly utilized or appropriate progress is not being made.

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10. In case of violation of any of the conditions of the grant or in case of closure or dissolution of the grantee organization, the Central Government shall take possession of all the assets of the organization acquired out of the Government grants and use them in any manner deemed appropriate or to recover from the organization the value of such assets at its discretion.

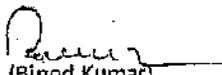
11. This is issued based on the recommendation of the 23th Executive committee (EC) meeting of the National Mission for Clean Ganga (NMCG) held on 30th July, 2019 and under the approval of ED (finance) vide dy. no. 1379, dated 29/07/2019 and DG, NMCG vide dy. no. 2772, dated 29/07/2019.

Yours faithfully,


(Binod Kumar)
Director, NMCG

Copy forwarded for information and necessary action to:-

- 1) Chairman, State Wetland Authority Uttar Pradesh, Government of Uttar Pradesh, 17, Rana Pratap Marg, Lucknow, Uttar Pradesh
- 2) PS to Secretary, Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti, Government of India
- 3) PS to Secretary, MoEF&CC, Government of India
- 4) PS to Director General, NMCG
- 5) Executive Director (Admin/Finance/Technical/Projects), NMCG
- 6) Sanction Folder /Guard File/Computer Cell, NRCD/MIS, NMCG


(Binod Kumar)
Director, NMCG

Annexure-I

Summary of cost of the project proposal Submitted by Uttar Pradesh State Wetlands Authority, Uttar Pradesh on "Conserving and Sustainably Managing Gangetic Floodplain Wetlands of Uttar Pradesh" under the "Namami Ganga" assisted National Ganga River Basin Project.

The overall financial outlay for the approved proposal is INR 415.785 Lakhs (Rs. Four hundred fifteen lakhs and seventy eight thousand five hundred only) as per the details provided below.

Project Proposal Costs									
(Rs. In thousands)									
Component No.	Component	Staff	Data and Consumables	Consultants	Publications	Travel	Workshop	Infrastructure	Total
1	WETLAND INVENTORY AND ASSESSMENT								
1.1	Collation of existing datasets +	300							300
1.2	Wetland inventory	600	800	800		250	150		2600
1.3	Rapid Wetlands Ecosystem Services Assessment	300		800	100	250			1450
1.4	Preparation of brief documents	600	400		500	500			2000
2	WETLAND-MANAGEMENT PLANNING								
2.1	Management planning	800		1500	1000	500	300		4100
3	WETLAND MONITORING								
3.1	Development of an Integrated Wetlands Inventory Assessment and Monitoring System	600		500					1100
3.2	Ecosystem Health Report Card	400			300	250	150		1100
4	CAPACITY DEVELOPMENT AND OUTREACH								
4.1	Enhancement of the GIS Lab of the Department	4800	4700		500	1000	1000	11700	23700
4.2	Capacity Building of the Forest Managers / Stakeholders						400		400
4.3	Administrative Expenditures @ 10%								3675
4.4	Recruitment of researchers - 6 no. @ 30000 each for 6 months	1080							1080
5	INCIDENTALS								
	Total	9480	5900	3600	2400	2750	2000	11700	41578.5

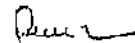
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Annexure-II

Conditions on Administrative Approval and Expenditure Sanction for the project proposal Submitted by Uttar Pradesh State Wetlands Authority, Uttar Pradesh on "Conserving and Sustainably Managing Gangetic Floodplain Wetlands of Uttar Pradesh" approved under the "Namami Ganga" Programme for one year.

1. General Conditions:

- i. SMCG-UP will be the implementing agency and the Uttar Pradesh State Wetland authority will be the Executing Agency of the project and shall be responsible for effective implementation of the project under the supervision of SMCG-UP.
- ii. The Central government will bear 100 percent cost of the project.
- iii. Progress of implementation of the project shall be closely monitored by NMCG, so as to ensure that the project is completed within the stipulated period of time. Executing Agency need to report the progress of implementation (both physical and financial progress including fund utilization certificate) on regular basis (quarterly or as specified by Committee) to NMCG and SMCG-UP.
- iv. The reporting arrangement shall be on quarterly basis. The Quarterly Physical Progress Report (QPPR) shall be submitted by the 6th day of the month with detailed activities performed during the quarter with photographs followed by a detailed final report at the end of the project by Executing Agency to NMCG and SPMG-UP, format of QPPR is given in Annexure-III.
- v. The Uttar Pradesh State Wetland Authority need to follow all the observation of NMCG, and Third Party Inspection (TPI) agency, if any, during the project implementation.
- vi. The Project will not have any commercial proposition other than what has been mentioned in the AA&ES.
- vii. Any additional work relevant for the *Namami Gange* programme can be considered with the prior approval of the NMCG & SPMG-UP.
- viii. Staffs that may be employed for preparation, execution or operation of the programme by the Executing Agency are not to be treated as employees of the NMCG or SPMG-UP. The deployment of such staff at the time of completion or termination of the project will not be the concern or responsibility of the NMCG. Executing Agency may ensure that staff already available with them together with their technical competence is duly considered while working out staffing requirement for implementation of the project. Filling of additional staff shall accordingly follow such exercise.
- ix. The Executing Agency shall ensure that all provisions of the RTI Act 2005 are adhered to as far as information pertaining to the project is concerned.



- x. Conditions/commitment indicated in the Executive Committee (EC) Memo, if any, shall be strictly adhered to in the implementation and management of the programme.
- xi. The Executing Agency shall ensure conformity to GFRs/codal procedures/CVC guideline during the execution of the proposed work.
- xii. All the equipment's/data generated out of the work would be property of NMCG and decision as to its storage/ownership and disposal would be undertaken with the approval of NMCG on completion of the work.
- xiii. The SPMG/ Executing Agency shall ensure that public is informed in the State regarding implementation of the project and soliciting their cooperation and views as applicable.

2. The release of funds is subject to the following terms and conditions:-

2.1 Financial Aspects:

- i. The transfer of fund to the Executing Agency will be through Account in SPMG (State Program Management Group) operational bank account.
- ii. Any cost escalation over and above the sanctioned cost shall be borne by the Executing Agency.
- iii. The Executing Agency to take all the necessary legal and executive measures to ensure adequate resources available for operation and maintenance of the assets created under the project to fulfill its mandate.
- iv. The Executing Agency is not permitted to seek or utilize funds for the same purpose from any other organization (Government, semi-Government, autonomous or private) without prior approval of the NMCG.
- v. The sanctioned cost of the project will be borne under the National Ganga Plan under "Namami Gange" programme. The sanctioned amount should be spent exclusively thereon as per the scope of the project and within the stipulated time. The liability of NMCG will not exceed the amount sanctioned for the project. For carrying forward any work(s) /activities beyond the specified time limit prior approval of the NMCG should be obtained.

2.3 Audit:

- i. The Comptroller & Auditor General of India (the External Auditor) at his discretion shall have the right of access to the project related books and accounts of the Executing Agency for the purpose of Audit.
- ii. The books of accounts of the grantee, relating to this grant, shall be open to Audit by the Internal Auditor of the NMCG.
- iii. The overall auditing arrangements to cover both periodical internal and annual external audit of project shall be ensured as per the 'Financial Management Manual (FMM)' of the NGRBA programme framework.

2.4 Submission of Quarterly Physical Progress Report (QPPR):

- i. The QPPR to be developed by the Executing Agency shall be signed by at least two designated officers, one of whom should be the DFO of the implementing district.

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- ii. The signing officers will indicate her/his name and designation in full in capital letters and affix official seal under the signature. While the QPPR submitted by fax/e-mail will be acceptable for commencement of processing the case, ink-signed QPPR must follow by Post.
- iii. Consistency between physical progress and expenditure shall be maintained and reasons for substantial variations shall be appropriately explained against each item.

2.5 Submission of 'Accounting and Financial Reports (AFR)' by the EA:

- i. The 'Accounting and Financial Report (AFR)' In standard format as mentioned in the GFR, shall be signed and stamped by the Accounts Department and Divisional Forest Officer (DFO). The AFR need to be submitted by the 8th day of every quarter regularly by Executing Agency to NMCG/SPMG.
- ii. The name and designation of the officers signing the AFR shall be clearly mentioned in full and in capital letters. While AFR submitted by fax/e-mail will be acceptable for commencement of processing the case, ink signed AFR must follow by Post.
- iii. The Executing Agency has to submit the Utilization Certificates (UC) as per the specified format provided in the GFR.

2.6 Inspection and Monitoring:

- i. NMCG may depute any person to visit the Implementation area for the purpose of monitoring of its work. Full facilities will be provided by the Executing Agency to the person deputed for inspection.
- ii. Director General, NMCG will monitor the overall progress of the project periodically.

Recd

Annexure - 16

कार्यालय प्रधान मुख्य वन संरक्षक, वन्य जीव/सदस्य सचिव, राज्य आर्द्रभूमि प्राधिकरण, उ०प्र०, लखनऊ।

पत्रसंख्या- 127 /26-11(UPSWA)-30(5)/2019 लखनऊ: दिनांक: मई: 18 2020

सेवा में,

अपर प्रधान मुख्य वन संरक्षक,
परियोजना/नोडल आफिसर,
नमामि गंगे कार्यक्रम,
उ०प्र०, लखनऊ।

विषय:- नमामि गंगे योजना के अंतर्गत स्वीकृत "Conserving and sustainably Managing Gangetic Floodplain Wetlands" विषयक परियोजना के संचालन हेतु समयावधि विस्तार करने एवं परियोजना का तिमाही माइल्ड स्टोन उपलब्ध कराये जाने के संबंध में।

सन्दर्भ:- आपका कार्यालय पत्रांक-292/31-1(नमामि गंगे) दिनांक 13.05.2020
महोदय,

कृपया उपरोक्त विषयक संदर्भित पत्र का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र द्वारा विषयक परियोजना के टाइमलाइन के विस्तार के संबंध में Payment milestones for one year project duration एवं Revised Project Timelines की वांछित त्रैमासिक सूचना संलग्न कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित की जा रही है। उक्त सूचना आगामी एक वर्ष की अवधि हेतु है। उक्त परियोजना की समयावधि परियोजना के संचालन हेतु धनराशि अवमुक्त होने के माह से एक वर्ष की अवधि के लिये प्रस्तावित की जा रही है।

संलग्नक:-उपरोक्तानुसार।

संजय श्रीवास्तव

(संजय श्रीवास्तव)

अपर प्रधान मुख्य वन संरक्षक/प्राधिकृत अधिकारी,
उ०प्र० राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

पत्र संख्या- 127 /उक्तदिनांकित।

प्रतिलिपि: निम्नलिखित को उपरोक्त संदर्भित पत्र के क्रम में सूचनार्थ प्रेषित:-

1. प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ।
2. कार्यकारी निदेशक (प्रशासन), राष्ट्रीय स्वच्छ गंगा मिशन, जल शक्ति मंत्रालय, भारत सरकार, नई दिल्ली।

संजय श्रीवास्तव

अपर प्रधान मुख्य वन संरक्षक/प्राधिकृत अधिकारी,
उ०प्र० राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

Payment milestones for one year project duration

(Rs in Thousands)

SN	Project Component	Sanctioned Amount			1 st Phase			2 nd Phase			3 rd Phase			4 th Phase		
		Project Work	GIS Lab	Total	Project Work	GIS Lab	Total	Project Work	GIS Lab	Total	Project Work	GIS Lab	Total	Project Work	GIS Lab	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1.	Man Power/Staff	3600	4800	8400	270	600	870	1200	1400	2600	1100	1400	2500	1030	1400	2430
2.	Data Consumables	1200	4700	5900	311	3725	4036	500	325	825	300	325	625	89	325	414
3.	Publications	1900	500	2400	0	50	50	300	50	350	600	200	800	1000	200	1200
4.	Travel	1750	1000	2750	351	100	451	500	350	850	500	350	850	399	200	599
5.	Workshop	1000	1000	2000	250	100	350	300	300	600	300	300	600	150	300	450
6.	Infrastructure	0	11700	11700	0	11700	11700	0	0	0	0	0	0	0	0	0
7.	Consultant	3600	0	3600	1000	0	1000	1200	0	1200	700	0	700	700	0	700
8.	Administrative Expenditure	3675	0	3675	100	0	100	1500	0	1500	1500	0	1500	575	0	575
9.	Recruitment of researchers	1080	0	1080	50	0	50	350	0	350	350	0	350	330	0	330
10.	Incidental	73.5	0	73.5	0	0	0	30	0	30	30	0	30	13.5	0	13.5
	Total	17878.5	23700	41578.5	2332	16275	18607	5880	2425	8305	5380	2575	7955	4286.5	2425	6711.5

(Handwritten Signature)
 (Y.K. Upadhyay)
 Coordinator

(Handwritten Signature)
 अवर प्रमाण मूल्य वन संरक्षक, वन विभाग,
 प्रादेशिक अधिकारी
 राज्य आरक्षण प्राधिकरण, 3030 लखनऊ

Conserving and sustainably Managing Gangetic Floodplain Wetlands

REVISED PROJECT TIMELINES

Item 2	1 st Quarter 3	2 nd Quarter 4	3 rd Quarter 5	4 th Quarter 6
Project Implementation	<ol style="list-style-type: none"> 1. Project Inception 2. Regional Capacity Building 3. Protocol Development 4. Collation of existing data 5. Data Collection 	<ol style="list-style-type: none"> 1. On going data collection 2. Wetland Delineation 3. Wetland Inventory 	<ol style="list-style-type: none"> 1. Preparation of brief documents 2. Management Planning 3. Ecosystem health report card 	<ol style="list-style-type: none"> 1. Finalization of Management Plans 2. Finalization of Ecosystem health report card
GIS Lab Enhancement (Wetland Inventory Assessment & Monitoring)	<ol style="list-style-type: none"> 1. GIS Cell Infrastructure Strengthening and Satellite Data & Ancillary Data Procurement 2. Create base wetland layer 3. Acquire data layers of soil & Inundation regime 	Publish and update Wetland Inventory	Upload Health Cards	<ol style="list-style-type: none"> 1. Update Wetland Inventory on Website 2. Make available wetland health card on website 3. Make available Ecosystem Services Assessment on website

(V. K. Singh)
Coordinator

(सिनेय-मीमांसा)
अपर प्रधान मुख्य वन संरक्षक, ईको-विकास/
प्राधिकृत अधिकारी
राज्य आर्वाभूमि प्राधिकरण, स०प्र०, अजमेर

Water Quality of River Ganga in UP
Month December-2019

Annexure-17

Regional Office	District	Code No.	Sample Collection Point	DO (mg/l)	BOD(mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)
Bijnor	Bijnor	--	U/s Near Railway Bridge, Gangaghat Balawali	9.50	1.20	-	-
Bijnor	Bijnor	10150	At Madhya Ganga barrage, Bijnor	9.40	1.50	-	-
Bijnor	Bijnor	--	D/s Near Village Rasoolpur Bhawar, Amroha a/c with Chhuiya River	9.00	1.60	-	-
Ghaziabad	Hapur	10149	U/s Brijghat, Garhmukteshwar	8.70	0.59	1400	790
Ghaziabad	Hapur	1062	D/s Garhmukteshwar	8.90	0.90	1600	920
Bulandshahar	Bulandshahar	2488	Anoopshahar U/s	10.10	1.10	350	140
Bulandshahar	Bulandshahar	2489	Anoopshahar D/s	10.30	0.80	430	210
Bulandshahar	Bulandshahar	1145	Rajghat D/s	10.00	1.00	1600	920
Bareilly	Badaun	2490	Kachhla Ghat, Badaun	10.10	0.90	270	220
Kanpur	Farrukhabad	10151	At Farrukhabad	10.10	2.40	2400	1100
Kanpur	Kannauj	1063	Kannauj U/s	9.80	2.80	4300	1700
Kanpur	Kannauj	1066	Kannauj D/s	9.60	3.00	4700	2400
Kanpur	Kanpur	1146	Bithoor, Kanpur	9.80	2.80	4100	1700
Kanpur	Kanpur	10154	At Bhairao Ghat (Bathing Ghat)	9.70	3.10	4300	2100
Kanpur	Kanpur	1067	Kanpur U/s	10.10	2.70	4100	1700
Kanpur	Kanpur	10155	At D/s Shuklaganj	9.90	2.90	4700	2200
Kanpur	Kanpur	10156	At Gola Ghat (Bathing Ghat)	9.10	3.80	13000	5400
Kanpur	Kanpur	10157	At Jajmau Bridge (Bathing Ghat)	9.40	4.00	54000	22000
Kanpur	Kanpur	1068	Kanpur D/s	9.00	4.40	63000	35000
Raibareli	Raibareli	1147	Dalmau, Raibareli	10.00	3.90	3800	2900
Raibareli	Pratapgarh	2498	Kala Kankar, Pratapgarh	10.20	3.80	3500	2500
Prayagraj	Kaushambi	2487	Kada Ghat	11.50	3.30	11000	4600
Prayagraj	Prayagraj	1046	Prayagraj U/s (Rasoolabad Ghat)	12.20	2.80	9400	4300
Prayagraj	Prayagraj	1049	Prayagraj D/s (Sangam)	11.50	2.60	8400	3300
Prayagraj	Prayagraj	10158	A/c Tamsa river, Sirsa, Son Barsa	11.70	2.80	7000	3100

UPPCB/NWMP-2013

5	Sonbhadra	Mirzapur	2485	U/s Vindhyachal, Mirzapur	9.20	2.10	1700	800
7	Sonebhadra	Mirzapur	2486	D/s Mirzapur	8.40	3.40	14000	9000
3	Sonebhadra	Sonebhadra	10153	At Chunnar Pontoon Bridge	8.80	3.00	8000	5000
2	Varanasi	Varanasi	1070	Varanasi U/s	8.70	2.30	2100	800
2	Varanasi	Varanasi	1071	Varanasi D/s	7.90	3.60	17000	11000
1	Varanasi	Ghazipur	1073	Tarighat D/s Ghazipur	7.80	3.50	21000	11000
2	Varanasi	Ghazipur	10152	A/c Gomti river, Bhusaula	8.40	3.20	8000	5000

Water Quality of River Ganga in UP
Month January -2020

Regional Office	District	Code No.	Sample Collection Point	DO (mg/l)	BOD(mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)
Bijnor	Bijnor	--	U/s Near Railway Bridge ,Gangaghat Balawali	9.8	1.0	-	-
Bijnor	Bijnor	10150	At Madhya Ganga barrage, Bijnor	9.8	1.0	-	-
Bijnor	Bijnor	--	D/s Near Village Rasoolpur Bhawar, Amroha a/c with Chhuiya River	9.7	1.2	-	-
Ghaziabad	Hapur	10149	U/s Brijghat, Garhmukteshwar	9.4	1.6	280	170
Ghaziabad	Hapur	1062	D/s Garhmukteshwar	9.3	1.9	350	210
Bulandshahar	Bulandshahar	2488	Anoopshahar U/s	9.1	1.1	220	170
Bulandshahar	Bulandshahar	2489	Anoopshahar D/s	8.9	1.3	540	280
Bulandshahar	Bulandshahar	1145	Rajghat D/s	9.2	1.0	920	430
Bareilly	Badaun	2490	Kachhla Ghat, Badaun	10.0	1.6	340	270
Kanpur	Farrukhabad	10151	At Farrukhabad	10.7	2.0	2500	1000
Kanpur	Kannauj	1063	Kannauj U/s	10.5	2.8	3800	1300
Kanpur	Kannauj	1066	Kannauj D/s	10.2	3.1	4600	2500
Kanpur	Kanpur	1146	Bithoor, Kanpur	10.4	2.6	3300	1800
Kanpur	Kanpur	10154	At Bhairao Ghat (Bathing Ghat)	10.8	3.1	4000	2100
Kanpur	Kanpur	1067	Kanpur U/s	11.7	3.0	3900	1800
Kanpur	Kanpur	10155	At D/s Shuklaganj	11.4	3.4	5600	2100
Kanpur	Kanpur	10156	At Gola Ghat (Bathing Ghat)	9.0	4.0	15000	6800
Kanpur	Kanpur	10157	At Jajmai Bridge (Bathing Ghat)	9.2	3.9	33000	15000
Kanpur	Kanpur	1068	Kanpur D/s	9.1	4.2	43000	21000
Raibareli	Raibareli	1147	Dalmai, Raibareli	10.5	3.4	3400	2800
Raibareli	Pratapgarh	2498	Kala Kankar, Pratapgarh	10.6	3.3	3300	2700
Prayagraj	Kaushambi	2487	Kada Ghat	10.9	2.9	3300	1700
Prayagraj	Prayagraj	1046	Prayagraj U/s (Rasoolabad Ghat)	11.7	2.5	4600	1700
Prayagraj	Prayagraj	1049	Prayagraj D/s (Sangam)	11.0	2.6	4100	2200
Prayagraj	Prayagraj	10158	A/c Tamsa river, Sirsa, Son Barsa	11.2	2.5	4000	2100

5	Sonebhadra	Mirzapur	2485	U/s Vindhyachal, Mirzapur	9.7	1.8	1700	500
7	Sonebhadra	Mirzapur	2486	D/s Mirzapur	8.8	3.2	14000	8000
3	Sonebhadra	Sonebhadra	10153	At Chunnar Pontoon Bridge	9.1	2.8	8000	5000
9	Varanasi	Varanasi	1070	Varanasi U/s	9.3	2.2	2200	1300
0	Varanasi	Varanasi	1071	Varanasi D/s	8.4	3.6	17000	11000
1	Varanasi	Ghazipur	1073	Tarighat D/s Ghazipur	8.6	3.5	22000	13000
2	Varanasi	Ghazipur	10152	A/c Gomti river, Bhusaula	8.8	2.9	7000	4000

Water Quality of River Ganga in UP
Month February -2020

No.	Regional Office	District	Code No.	Sample Collection Point	DO (mg/l)	BOD(mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)
	Bijnor	Bijnor	--	U/s Near Railway Bridge, Gangaghat Balawali	10.0	0.8	-	-
	Bijnor	Bijnor	10150	At Madhya Ganga barrage, Bijnor	9.9	1.0	-	-
	Bijnor	Bijnor	--	D/s Near Village Rasoolpur Bhawar, Amroha a/c with Chhuyiya River	9.9	0.9	-	-
	Ghaziabad	Hapur	10149	U/s Brijghat, Garhmukteshwar	9.9	1.8	350	220
	Ghaziabad	Hapur	1062	D/s Garhmukteshwar	9.8	2.0	920	540
	Bulandshahar	Bulandshahar	2488	Anoopshahar U/s	9.2	1.3	180	150
	Bulandshahar	Bulandshahar	2489	Anoopshahar D/s	9.3	1.0	480	220
	Bulandshahar	Bulandshahar	1145	Rajghat D/s	9.4	0.9	750	540
	Bareilly	Badaun	2490	Kachhla Ghat, Badaun	10.3	1.4	280	220
1	Kanpur	Farrukhabad	10151	At Farrukhabad	10.9	2.1	2200	940
1	Kanpur	Kannauj	1063	Kannauj U/s	10.8	2.3	3200	1700
2	Kanpur	Kannauj	1066	Kannauj D/s	10.6	2.7	5800	2700
3	Kanpur	Kanpur	1146	Bithoor, Kanpur	11.2	2.8	4000	2100
4	Kanpur	Kanpur	10154	At Bhairao Ghat (Bathing Ghat)	11.0	3.0	4100	1700
5	Kanpur	Kanpur	1067	Kanpur U/s	11.4	2.9	3900	1400
5	Kanpur	Kanpur	10155	At D/s Shuklaganj	11.1	3.1	5800	2200
7	Kanpur	Kanpur	10156	At Gola Ghat (Bathing Ghat)	10.0	4.4	17000	7000
8	Kanpur	Kanpur	10157	At Jajmau Bridge (Bathing Ghat)	10.6	4.0	38000	17000
9	Kanpur	Kanpur	1068	Kanpur D/s	10.2	4.2	46000	22000
9	Raibareli	Raibareli	1147	Dalmau, Raibareli	10.2	*	3500	2900
	Raibareli	Pratapgarh	2498	Kala Kankar, Pratapgarh	10.0	*	3600	2800
2	Prayagraj	Kaushambi	2487	Kada Ghat	11.7	2.6	4100	2200
3	Prayagraj	Prayagraj	1046	Prayagraj U/s (Rasoolabad Ghat)	12.5	2.8	4000	2100
4	Prayagraj	Prayagraj	1049	Prayagraj D/s (Sangam)	11.8	2.7	4300	1700
5	Prayagraj	Prayagraj	10158	A/c Tamsa river, Sirsa, Son Barsa	12.0	2.6	3200	1300

UPPCB/NWMP-2019

Regional Office	District	Code No.	Sample Collection Point	DO (mg/l)	BOD(mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	
5	Sonebhadra	Mirzapur	2485	U/s Vindhyaachal, Mirzapur	9.9	1.7	2100	1100
7	Sonebhadra	Mirzapur	2486	D/s Mirzapur	8.7	3.4	17000	8000
3	Sonebhadra	Sonebhadra	10153	At Chunnar Pontoon Bridge	9.0	3.0	9000	5000
2	Varanasi	Varanasi	1070	Varanasi U/s	9.7	2.1	2300	1300
1	Varanasi	Varanasi	1071	Varanasi D/s	8.8	3.7	22000	14000
	Varanasi	Ghazipur	1073	Tarighat D/s Ghazipur	8.9	3.4	24000	14000
2	Varanasi	Ghazipur	10152	A/c Gomti river, Bhusaula	9.1	2.8	8000	5000

cubator not working.



Annexure - 18
राष्ट्रीय स्वच्छ गंगा मिशन
National Mission for Clean Ganga

B-04/2016-17/428/NMCG-P (Part-2)

Date: 13/5/2020

To,
Project Director,
State Mission for Clean Ganga (SMCG)
Plot No 18, Gomti Nagar Extension
Lucknow, Uttar Pradesh- 226010

Sub: Set up of Biodiversity Park in Main stem of Ganga and its tributaries River Districts/Forest Divisions of Uttar Pradesh

Respected Sir,

This is with reference to the proposal/ DPR received from the Project Director, State Mission for Clean Ganga (SMCG) – Uttar Pradesh vide their letter No. 1467/0565/SMCG-UP/01, dated 05/12/19. The proposal has been examined and following observations are made:

2. Hon'ble NGT vide its order dated 13.07.2017 in the matter of OA no. 200/2014-M.C Mehta vs Uoi, has inter-alia observed that "The state Government, its instrumentalities, Departments and concerned public authorities shall ensure that there are no encroachments, unauthorized illegal constructions on the bank/flood plains of the major drains, river Ganga and its tributaries. Preferably, these areas should be utilized for creation of a Green Belt and Biodiversity Park etc. (natural fringes of effluent and sewage)." In addition, Hon'ble NGT vide its order dated 14/5/2019 directed CPCB to formulate guidelines for setting-up of Biodiversity Park in flood plains of rivers in India (including flood plains of River Ganga and its tributaries). Accordingly CPCB has already formulated the requisite guidelines which may be followed for framing the proposal.

3. The above said proposal/ DPR for the establishment of Biodiversity Park with a total area of 3591.984 ha., will be set up in the 23 districts along main Ganga and 2 districts in the tributaries i.e. Yamuna and Hindon river in the state of UP with a total budget of Rs. 32381.755 lakhs. 21 number of terrestrial and 4 number of aquatic biodiversity Park will be developed by the UP Forest Department. While most of the Biodiversity Park proposed are Terrestrial (21 Number), the proposal doesn't clearly justify how it will help the rejuvenation of the Ganga River. This needs to be clearly brought out.

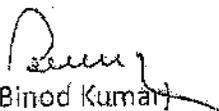
4. Out of twenty five proposal of biodiversity parks submitted, twenty one of them does not mention whether the establishment of the biodiversity park is in the flood plains of Ganga and its tributaries in terms of Hon'ble NGT vide its order dated 13.07.2017 in the matter of OA no. 200/2014-M.C Mehta vs Uoi.

5. Preliminary examination of proposal shows that the cost towards construction activities is significant component of entire cost (around 50-60 %) and needs review so as to keep construction activities in flood plains as minimum. NMCG is also in receipt of another proposal from CPCB prepared under technical guidance of Prof S Babu, Centre for Environmental Management of Degraded Ecosystems (CEMDE) under orders of Hon'ble NGT wherein cost for terrestrial biodiversity parks has been estimated as Rs. 3.0 to 4.0 cr.

6. The project may be funded under State funding as available funds under relevant component of Namami Gange scheme are limited and already committed.

Thanking You

Yours sincerely,


(Binod Kumar)

Director (Coordination/Projects)

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या-NOT-42/81-7-2020-44(रिट)/2016 टी0सी0

लखनऊ : दिनांक : 02 फरवरी, 2020
आजकार्यालय ज्ञाप

मा10 राष्ट्रीय हरित अधिकरण द्वारा OANo.-985/2019 with 986/2019 In Re: Water Pollution by Tanneries at Jajmau, Kanpur UP with In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, UP में पारित आदेश दिनांक 22.08.2019 एवं 13.11.2019 द्वारा जनपद कानपुर देहात के अन्तर्गत खानचंद्रपुर रनिया में कई वर्ष पूर्व से डम्प किये गये क्रोमियम हैजाईस वेस्ट का निस्तारण एवं कन्टीमेनेटेड स्वायल को एस0एल0एफ0 में डालना एवं उसकी कैपिंग तथा दूषित भूगर्भीय जल का रेमिडियेशन का कार्य किये जाने हेतु निर्देश दिये गये है। उक्त वाद में मा10 एन0जी0टी0 द्वारा पारित आदेश दिनांक 15.11.2019 में दिये गये निर्देशों के अनुपालन में दिनांक 29.11.2019 एवं 29.01.2020 को मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में संबंधित विभागों के साथ बैठक आहूत की गयी। उक्त बैठकों में लिये गये निर्णय के अनुक्रम में डम्प क्रोमियम हैजाईस वेस्ट के निस्तारण एवं कन्टीमेनेटेड स्वायल को एस0एल0एफ0 में डालने एवं उसकी कैपिंग तथा दूषित भूगर्भीय जल के रेमिडियेशन की कार्ययोजना का क्रियान्वयन अवस्थापना एवं औद्योगिक विकास विभाग द्वारा किये जाने हेतु राज्य स्तर पर तकनीकी सलाह के लिये निम्नानुसार तकनीकी सलाहकार समिति गठित की जाती है :-

- | | |
|---|------------------|
| 1. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन | -अध्यक्ष |
| 2. अध्यक्ष, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा नामित अधिकारी | -सदस्य |
| 3. अध्यक्ष, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा नामित अधिकारी | -सदस्य |
| 4. अपर मुख्य सचिव/प्रमुख सचिव, लोक निर्माण विभाग, उ0प्र0 शासन द्वारा मुख्य अभियंता स्तर का नामित अधिकारी | -सदस्य |
| 5. अपर मुख्य सचिव/प्रमुख सचिव, सिंचाई एवं जल संसाधन विभाग, उ0प्र0 शासन द्वारा मुख्य अभियंता स्तर का नामित अधिकारी | -सदस्य |
| 6. महानिदेशक, चिकित्सा एवं स्वास्थ्य सेवार्य, उ0प्र0 द्वारा नामित अधिकारी | -सदस्य |
| 7. महाप्रबंधक (अभियंत्रण), उ0प्र0 राज्य औद्योगिक विकास प्राधिकरण, कानपुर | -सदस्य
संयोजक |

उक्त तकनीकी सलाहकार समिति द्वारा प्रोजेक्ट मॉनिटरिंग कन्सलटेन्ट (पी0एम0सी0) का चयन तथा पी0एम0सी0 के माध्यम से टेक्निकल विड डाक्यूमेंट तैयार कराने तथा क्रियान्वयन के दौरान अनुश्रवण आदि संबंधी कार्य सम्पादित किये जायेंगे।

2- उक्त के संबंध में जिला स्तर पर कार्य योजना के अनुसार कार्यों की प्रगति के अनुश्रवण हेतु निम्नानुसार समिति गठित की जाती है :-

- | | |
|--|----------|
| 1. जिलाधिकारी, कानपुर देहात | -अध्यक्ष |
| 2. क्षेत्रीय निदेशक, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा नामित अधिकारी | -सदस्य |
| 3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, कानपुर देहात | -सदस्य |
| 4. अधिशाषी अभियन्ता, लोक निर्माण विभाग, कानपुर देहात | -सदस्य |
| 5. अधिशाषी अभियन्ता, सिंचाई विभाग, कानपुर देहात | -सदस्य |
| 6. अधिशाषी अभियन्ता, उ0प्र0 जल निगम, कानपुर देहात | -सदस्य |

7. मुख्य चिकित्साधिकारी, कानपुर देहात —सदस्य
8. अधिशाषी अभियन्ता, उ०प्र० राज्य औद्योगिक विकास प्राधिकरण, कानपुर —सदस्य
संयोजक

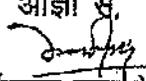
उक्त अनुश्रवण समिति द्वारा प्रत्येक माह प्रगति आख्या पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को उपलब्ध करायी जायेगी।

सुधीर गर्ग
प्रमुख सचिव।

संख्या-NGT-42/81-7-2020-44(रिट)/2018 टी०सी०, तददिनांक

प्रतिलिपि—निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, अवस्थापना एवं औद्योगिक विकास/चिकित्सा एवं स्वास्थ्य/नगर विकास/लोक निर्माण/सिंचाई एवं जल संसाधन विभाग, उ०प्र० शासन।
- 2- अध्यक्ष, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली/उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 3- सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली/उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 4- महानिदेशक, चिकित्सा एवं स्वास्थ्य सेवायें, उ०प्र०, लखनऊ।
- 5- महाप्रबंधक (अभियंत्रण), उ०प्र० राज्य औद्योगिक विकास प्राधिकरण, कानपुर।
- 6- जिलाधिकारी, कानपुर देहात।
- 7- क्षेत्रीय निदेशक, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 8- क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, कानपुर देहात।
- 9- मुख्य चिकित्साधिकारी, कानपुर देहात।
- 10- अधिशाषी अभियन्ता, लोक निर्माण विभाग/सिंचाई/उ०प्र० जल निगम, कानपुर देहात।
- 11- गार्ड फाइल।

आज्ञा से,

(भारत प्रसाद)
अनु सचिव।

मा0 राष्ट्रीय हरित अभिकरण में योजित ओ0ए0 संख्या 985/2019 with 985/2019 Disposal/Remediation of Hazardous (Chromium) Waste dumped, near Villi Khanchandpur, Rania Distt. Kanpur Dehat के निस्तारण हेतु दिनांक 20.03.2020 को सचिव, पर्यावरण की अध्यक्षता में सम्पन्न हुई बैठक का कार्यवृत्त-

सर्वप्रथम समिति के संयोजक द्वारा उक्त प्रकरण में हुई महत्वपूर्ण बैठकों एवं उसमें हुए निर्णयों से निम्नानुसार अवगत कराया गया-

I. दिनांक 15.01.2020 को प्रमुख सचिव (औद्योगिक विकास) की अध्यक्षता में सम्पन्न हुई बैठक के कार्यवृत्त पत्र सं0 औद्योगिक अनुभाग-4-169/77-4-20 दिनांक 20.01.2020 के अनुसार मुख्य रूप से उक्त क्षेत्र में तीन कार्य किये जाने हैं :-

1. अनियंत्रित रूप से भण्डारित क्रोमियम वेस्ट को हटाए जाने एवं स्टेबलाइज कर सुरक्षित ढंग से निस्तारित किया जाना।
2. उक्त क्षेत्र में क्रोमियम वेस्ट के कारण प्रदूषित मृदा की खुदाई कर सुरक्षित ढंग से निस्तारित किया जाना।
3. उक्त क्षेत्र में प्रदूषित भू-जल के रैमिडियेशन की कार्यवाही किया जाना।

II. इसी कार्यवृत्त के पृष्ठ 2 बिन्दु संख्या 4 के अनुसार :-

"क्रोमियम हैजाड्स वेस्ट को T.S.D.F. संस्थाओं के माध्यम से सील्ड निविदा के माध्यम से प्रतिस्पर्धात्मक दरें प्राप्त कर निस्तारित कराये जाने के विकल्प के अनुसार मितव्ययिता के दृष्टिगत कार्यवाही किये जाने पर बैठक में उपस्थित सभी अधिकारियों द्वारा सहमति व्यक्त की गयी।"

"..... प्रमुख सचिव, अवरस्थापना एवं औद्योगिक विकास विभाग द्वारा कहा गया कि प्रथम चरण में क्रोमियम वेस्ट को समयबद्ध रूप से प्रश्नगत स्थल से उठवाकर सुरक्षित रूप निस्तारित कराया जाए। तदोपरान्त प्रदूषित मृदा के निस्तारण एवं भू-जल रिमिडियेशन के निस्तारण के सम्बन्ध में द्वितीय चरण में विचार किया जाएगा।"

III. दिनांक 29.01.2020 को मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में हुई बैठक के कार्यवृत्त पत्र संख्या एनजीटी-93/81-7-2020-43 (पर्या) / 2014टी.सी.0. दिनांक 05.02.2020 के अनुसार क्रोमियम डम्प के समुचित निस्तारण हेतु निम्नलिखित निर्णय लिये गये:-

1. "कार्य के त्वरित सम्पादन हेतु पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा गठित तकनीकी सलाहकार समिति का पुनर्गठन कर उसमें सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन को अध्यक्ष नामित किया जाय तथा समिति के सम्बन्धित

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D. Madhu Suman
Director Health

R.L.
CRIC (K) / CPWS

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विभागों के प्रतिनिधियों को शीघ्रता से नामित कराते हुए अप्रैक्टर कार्यवाही की जाए।”

2. “मा0 एन0जी0टी0 द्वारा दिनांक 15.11.2019 को पारित आदेश को ससमय अनुपालन सुनिश्चित कराये जाने हेतु प्रथम चरण में क्रोमियम वेस्ट को उठाकर कॉमन फैसिलिटी (T.S.D.F.) में निस्तारित कराये जाने की कार्यवाही की जाए। इस हेतु ओपेन टेण्डरिंग के माध्यम से निविदाएँ प्राप्त कर संस्था का चुनाव शीघ्रता से करा लिया जाए। टेण्डर डाक्यूमेन्ट तैयार कराने हेतु आवश्यक कार्यवाही राज्य स्तर पर गठित समिति के माध्यम से शीघ्रता से पूर्ण करा ली जाये तथा इस सम्बन्ध में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जिस परामर्शी से डी0पी0आर0 तैयार करायी गयी है, टेण्डर डाक्यूमेन्ट तैयार कराने में उक्त परामर्शी का सहयोग प्राप्त कर लिया जाये। यू0पी0सी0डा0 द्वारा टेण्डर डाक्यूमेन्ट तैयार किये जाने हेतु आवश्यक यथोचित व्यय भी वहन किया जायेगा। राज्य स्तरीय समिति द्वारा सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में उपरोक्त कार्यवाहियाँ सुनिश्चित करायी जाये।”

उपरोक्तानुसार हुए निर्णय के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा डी0पी0आर0 तैयार करने वाले परामर्शी मैसर्स ई0आर0एम0 कन्सल्टेंट, गुडगांव से टैक्निकल बिड डाक्यूमेन्ट तैयार कराया गया है। अतः पृथक से प्रथम चरण के कार्य हेतु पी0एम0सी0 चयन करने की आवश्यकता नहीं पायी गयी।

प्रश्नगत टैक्निकल बिड डाक्यूमेन्ट में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, उ0प्र0 प्रदूषण नियंत्रण बोर्ड एवं यूपीसीडा के अधिकारियों के साथ तकनीकी विन्दुओं पर आंशिक संशोधन उपरान्त यूपीसीडा को उपलब्ध कराया जाय।

केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा तैयार करायी गयी डी0पी0आर0 में दिये गये विवरण के अनुसार कुल लगभग 37712 क्यूबिक मीटर क्रोमियम वेस्ट की खुदाई एवं उसके ट्रीटमेंट के आइटम लिये गये हैं, जिसकी density 1650 Kg/m³ लेते हुए आंकलित 62,225 मी0 टन क्रोमियम वेस्ट समुचित ढंग से निस्तारित किया जाना है।

समिति द्वारा पूर्व में मुख्य सचिव महोदय की बैठक में लिये गये निर्णय के अनुरूप क्रोमियम वेस्ट को T.S.D.F में निष्पानुसार निस्तारित कराये जाने के विकल्प को संज्ञान में लेते हुए उस पर चर्चा की गयी। चर्चा में यह तथ्य उभर कर आया कि प्रस्तुत डी0पी0आर0 में वेस्ट के ट्रीटमेंट हेतु SOP तो दी गयी है, किन्तु वेस्ट में क्रोमियम की मात्रा Variable होने के कारण ट्रीटमेंट में लगाने वाले केमिकल्स की मात्रा का वास्तविक आंकलन नहीं दिया गया है। अतः पूर्ण कार्य को सिंगल आइटम के रूप में किया जाना आवश्यक होगा, किन्तु किये गये कार्य का भुगतान वास्तविक मात्रा/कार्य के आधार पर ही किया जाये। वास्तविक कार्य की Quality/Quantity का मापन /प्रमाणन जिला स्तरीय अनुश्रवण समिति द्वारा किया जायेगा। अतः कार्य के प्रत्येक चरण यथा—

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[Signature]
Director health
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RSL
CRK

(10908)

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G.M.-Egg
075111

[Signature]
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- i- Excavation
- ii- Transportation to TSDF site.
- iii- Storage before treatment.
- iv- Treatment as per Hazardous Waste (Management & Trans boundary movement) Rules-2016
- v- Scientific disposal of Hazardous waste

को comprehensively एक आइटम मानते हुए आवश्यक कार्यवाही किया जाना तय हुआ। उक्त प्रस्ताव पर समिति द्वारा सर्वसम्मति से सहमति व्यक्त की गयी।

केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा तैयार करायी गयी डी0पी0आर0 के अनुसार खानचन्दपुर रनियों में डम्प कॉमियम वेस्ट की अनुमानित मात्रा 62,225 मी0टन आंकलित है। अनुमानित तौर पर T.S.D.F. संस्थाओं द्वारा प्रयोग किये जा रहे ट्रक की क्षमता 7-10 टन तक होती है। जिससे ज्ञात होता है कि 6300 से 9000 ट्रक तक कॉमियम वेस्ट का निस्तारण करना होगा। ऐसे में प्रतिदिन यदि 50 ट्रक का अनुमान लगाया जाए तो 125 दिन से 180 दिन की कार्य अवधि होगी तदनुसार परियोजना की कार्य अवधि 200 दिन निर्धारित की जा सकती है।

महाप्रबन्धक (अभियंत्रण) यूपीसीडा द्वारा समिति को यह भी अवगत कराया गया कि वर्तमान में कार्य हेतु शासन से ₹0 23.44 करोड़ की एक निधि Escrow Account में जिलाधिकारी, कानपुर देहात के अधीन की गई है जिससे इस कार्य का भुगतान होना प्रस्तावित है, यदि कार्य सम्पादन की वास्तविक निविदित धनराशि इससे अधिक आती है तो प्रथम चरण को पूर्ण करने हेतु अवशेष धनराशि की मांग/व्यवस्था शासन से किये जाने की आवश्यकता होगी।

बैठक में यह भी निर्णय लिया गया कि किसी एक TSDF की भण्डारण क्षमता अथवा निर्धारित समयावधि में कार्य को पूर्ण कराने की क्षमता के दृष्टिगत निविदित कार्य को एक से अधिक T.S.D.F. संस्थाओं में विभक्त भी किया जा सकता है।


(संजय सिंह)
सचिव,

पर्यावरण, वन एवं जलवायु परिवर्तन विभाग
उ0प्र0 शासन।

*R.K. Singh
CUPRO*

*R.K. Singh
CUPRO*

*S. CHANDRA
G.M. Eo
UPSDA*

*J. K. Singh
Director health*

*Dr. J. K. Singh
UPSDA*

*J. K. Singh
UPSDA*

मा0 राष्ट्रीय हरित अभिकरण में योजित ओDPए0 संख्या 985/2019 with 986/2019 Disposal/Remediation of Hazardous (Chromium) Waste dumped, near Vill Khanchandpur, Rania Distt. Kanpur Dehat के निस्तारण हेतु दिनांक 14.05.2020 को सचिव, पर्यावरण की अध्यक्षता में सम्पन्न हुई बैठक का कार्यवृत्त-

सर्वप्रथम समिति के संयोजक द्वारा उक्त प्रकरण में दिनांक 20.03.2020 को हुई बैठक में हुए निर्णयों के अनुपालन में टेक्निकल बिड डाक्यूमेन्ट समिति के समक्ष पुनः प्रस्तुत किया गया तथा यह भी अवगत कराया गया कि कोविड-19 वैश्विक महामारी के दृष्टिगत हुए लाकडाउन के कारण पूर्व में प्रस्तुत नहीं किया जा सका। समिति द्वारा टेक्निकल बिड डाक्यूमेन्ट के बिन्दुओं पर चर्चा कर सम्यक विचारोपसन्त निम्न निर्णय लिया गया:-

समिति द्वारा तकनीकी बिन्दुओं पर टेक्निकल बिड डाक्यूमेन्ट का परीक्षण करते हुए सर्वसम्मति से उक्त टेक्निकल बिड डाक्यूमेन्ट का तकनीकी अनुमोदन किया गया। यूपीसीडा इस सम्बन्ध में अग्रेतर कार्यवाही करे।

hina
(संजय सिंह)
सचिव,

पर्यावरण, वन एवं जलवायु परिवर्तन विभाग
उ0प्र0 शासन।

*Asst
CRK(S)
CPES*

*PK Dey
UPCB*

*S. GANDAA
GM (Eg)
UPSB*

*GM
(Environment)*

*Joint Secy
PWD Kanpur*

*Jain
Directr health*

प्रेषक,

महानिदेशक,
चिकित्सा एवं स्वास्थ्य सेवायें,
उत्तर प्रदेश, लखनऊ।

सेवा में,

मा0 अध्यक्ष
ओवरसाइट कमेटी,
राष्ट्रीय हरित अधिकरण, उ0प्र0, लखनऊ।

पत्रांक: निदे0स्वा0/कैम्प/2020-21/ 243

लखनऊ/ दिनांक: 14 मई, 2020

विषय:—मा0 एन0जी0टी0 द्वारा OA No985/2019 with 986/2019 in Re-Water pollution by tanneries at Jajmau, Kanpur UP with in Re: Water pollution at Rania, KanpurDehat & Rakhi Mandi, Kanpur Nagar,U.P.में पारित आदेश दिनांक 15.11.2019 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक दिनांक 13.05.2020 को आयोजित बैठक में दिये गये निर्देशों के अनुपालन में रनिया, जनपद—कानपुर देहात तथा राखी मण्डी, जनपद कानपुर में लगाये गये स्वास्थ्य कैम्पों की रिपोर्ट एवं भारतीय विषविज्ञान अनुसंधान संस्थान, लखनऊ द्वारा प्रेषित विश्लेषण/सर्वे रिपोर्ट आपके सादर अवलोकनार्थ प्रेषित की जा रही है।

सादर सूचनार्थ प्रेषित।

संलग्नक—यथोपरि।

भवदीय

निदेशक, स्वास्थ्य
तददिनांक

पत्रांक: निदे0(स्वा0)/कैम्प/2020-21/ 244-246

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, चिकित्सा स्वास्थ्य एवं परिवार कल्याण, उ0प्र0 शासन।
2. सचिव, चिकित्सा स्वास्थ्य एवं परिवार कल्याण, उ0प्र0 शासन।
3. स्टाफ ऑफिसर, महानिदेशक, चिकित्सा एवं स्वास्थ्य, उत्तर प्रदेश।

निदेशक (स्वास्थ्य)

Dinesh
14.05.2020

प्रेषक,

महानिदेशक,
चिकित्सा एवं स्वास्थ्य सेवायें,
उत्तर प्रदेश, लखनऊ।

सेवा में,

मा0 अध्यक्ष
ओवरसाइट कमेटी,
राष्ट्रीय हरित अधिकरण, उ0प्र0, लखनऊ।

पत्रांक: निदे0स्वा0/कैम्प/2020-21/ 243

लखनऊ/ दिनांक: 14 मई, 2020

विषय:—मा0 एन0जी0टी0 द्वारा OA No985/2019 with 986/2019 in Re-Water pollution by tanneries at Jajmau, Kanpur UP with in Re: Water pollution at Rania, KanpurDehat & Rakhi Mandi, Kanpur Nagar,U.P.में पारित आदेश दिनांक 15.11.2019 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक दिनांक 13.05.2020 को आयोजित बैठक में दिये गये निर्देशों के अनुपालन में रनिया, जनपद—कानपुर देहात तथा राखी मण्डी, जनपद कानपुर में लगाये गये स्वास्थ्य कैम्पों की रिपोर्ट एवं भारतीय विषविज्ञान अनुसंधान संस्थान, लखनऊ द्वारा प्रेषित विश्लेषण/सर्वे रिपोर्ट आपके सादर अवलोकनार्थ प्रेषित की जा रही है।

सादर सूचनार्थ प्रेषित।

संलग्नक—यथोपरि।

भवदीय

निदेशक, स्वास्थ्य
तददिनांक

पत्रांक: निदे0(स्वा0)/कैम्प/2020-21/

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

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2. सचिव, चिकित्सा स्वास्थ्य एवं परिवार कल्याण, उ0प्र0 शासन।
3. स्टाफ ऑफिसर, महानिदेशक, चिकित्सा एवं स्वास्थ्य, उत्तर प्रदेश।

निदेशक (स्वास्थ्य)

प्रेषक,

महानिदेशक,
चिकित्सा एवं स्वास्थ्य सेवायें,
उत्तर प्रदेश, लखनऊ।

सेवा में,

मा0 अध्यक्ष
ओवरसाइट कमेटी,
राष्ट्रीय हरित अधिकरण, उ0प्र0, लखनऊ।

पत्रांक: निदे0स्वा0/कैम्प/2020-21/

लखनऊ/दिनांक: 14 मई, 2020

विषय:—मा0 एन0जी0टी0 द्वारा OA No985/2019 with 986/2019 in Re-Water pollution by tanneries at Jajmau, Kanpur UP with in Re: Water pollution at Rania, KanpurDehat & Rakhi Mandi, Kanpur Nagar,U.P.में पारित आदेश दिनांक 15.11.2019 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक दिनांक 13.05.2020 को आयोजित बैठक में दिये गये निर्देशों के अनुपालन में रनिया, जनपद—कानपुर देहात तथा राखी मण्डी, जनपद कानपुर में लगाये गये स्वास्थ्य कैम्पों की रिपोर्ट एवं भारतीय विषविज्ञान अनुसंधान संस्थान, लखनऊ द्वारा प्रेषित विश्लेषण/सर्वे रिपोर्ट आपके सादर अवलोकनार्थ प्रेषित की जा रही है।

सादर सूचनार्थ प्रेषित।

संलग्नक—यथोपरि।

भवदीय

निदेशक, स्वास्थ्य
तददिनांक

पत्रांक: निदे0(स्वा0)/कैम्प/2020-21/ 244-246

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, चिकित्सा स्वास्थ्य एवं परिवार कल्याण, उ0प्र0 शासन।
2. सचिव, चिकित्सा स्वास्थ्य एवं परिवार कल्याण, उ0प्र0 शासन।
3. स्टाफ ऑफिसर, महानिदेशक, चिकित्सा एवं स्वास्थ्य, उत्तर प्रदेश।

निदेशक (स्वास्थ्य)

Kanpur Dehat

S.no	District Name	PHC/UPHC Name	No. of Doctors	No. of Para Medical Staff	No. of Male Patients Registered	No. of Female Patients Registered	No. of Child Patients Registered	Total No. of Patients	No. of Patient (Liver)	No. of Patient (Respiratory)	No. of Patient (Gastro)	No. of Patient (Diabetes)	No. of Patient (Skin)	No. of Patient (TB Suspected)	No. of Patient (Anemia)	No. of Patient (Hypertension)	No. of Patient (Cancer)	No. of Patient Referred	No. of Patient (Maternal/Infant/Child)	No. of Patient (Other Diseases)	
02-02-2020	1	Kanpur Dehat	Sarawankheda	3	3	25	15	18	58	0	0	0	0	0	0	0	0	1	0	0	
09-02-2020	2	Kanpur Dehat	Sarawankheda	3	3	52	64	22	138	7	16	2	8	1	6	1	0	1	1	0	
16-02-2020	3	Kanpur Dehat	Sarawankheda	3	4	51	54	19	124	0	6	5	20	0	6	1	0	9	2	66	
23-02-2020	4	Kanpur Dehat	Sarawankheda	4	13	71	81	25	177	10	30	20	4	2	15	20	0	8	2	54	
01-03-2020	5	Kanpur Dehat	Sarawankheda	3	10	52	48	22	122	6	8	4	11	2	6	2	0	9	2	47	
08-03-2020	6	Kanpur Dehat	Sarawankheda	3	12	54	52	22	128	8	4	2	8	4	10	2	0	13	2	71	
15-03-2020	7	Kanpur Dehat	Sarawankheda	3	16	58	42	26	126	6	18	6	18	6	4	0	0	7	3	52	
Total				22	61	363	356	154	873	37	82	75	39	69	15	47	26	1	57	14	335

3

Kampur Dehat

S.no	District Name	PHC/UC Name	No. of Doctors	No. of Para Medical Staff	No. of Male Registered Patients	No. of Female Registered Patients	No. of Child Registered Patients	Total No. of Patients	No. of Patient (Liver)	No. of Patient (Respiratory)	No. of Patient (Gastro)	No. of Patient (Diabetes)	No. of Patient (Skin)	No. of Patient (TB Suspected)	No. of Patient (Anemia)	No. of Patient (Hypertension)	No. of Patient (Cancer)	No. of Patient Referred	No. of Patient (Maternal/Child)	No. of Patient (Other Disease)	
02-02-2020	1	Kampur Dehat	Rania	3	3	40	81	18	139	0	0	0	0	0	0	0	0	1	0	0	
09-02-2020	2	Kampur Dehat	Rania	3	3	62	41	12	115	12	6	4	1	6	6	1	0	4	2	64	
16-02-2020	3	Kampur Dehat	Rania	2	6	54	37	23	114	0	6	18	2	32	0	1	1	0	8	1	47
23-02-2020	4	Kampur Dehat	Rania	3	17	71	153	21	245	18	26	32	12	71	3	6	0	4	11	2	63
01-03-2020	5	Kampur Dehat	Rania	3	16	66	150	18	234	6	22	11	2	16	2	9	5	0	19	1	139
08-03-2020	6	Kampur Dehat	Rania	2	17	68	96	38	202	16	24	14	4	18	2	11	0	0	13	4	104
15-03-2020	7	Kampur Dehat	Rania	2	21	72	84	42	198	11	14	8	4	10	3	8	4	0	11	4	116
Total				18	83	433	642	172	1247	63	98	87	25	153	12	41	11	4	67	14	533

(4)

Kanpur Naagr

S.no	District Name	PHC/UPHC Name	No. of Doctors	No. of Para Medical Staff	No. of Male Patients Registered	No. of Female Patients Registered	No. of Child Patients Registered	Total No. of Patients	No. of Patient (Liver)	No. of Patient (Respiratory)	No. of Patient (Gastro)	No. of Patient (Diabetes)	No. of Patient (Skin)	No. of Patient (TB Suspected)	No. of Patient (Anemia)	No. of Patient (Hypertension)	No. of Patient (Cancer)	No. of Patient Referred	No. of Patient (Malnutrition Child)	No. of Patient (Other Diseases)
02-02-2020	1	Kanpur Nagar	DTC-Anwarganj	3	3	8	10	2	20	0	0	0	0	0	0	0	0	0	0	0
09-02-2020	2	Kanpur Nagar	DTC-Anwarganj	3	3	25	20	10	55	1	8	2	3	12	0	0	0	0	1	27
16-02-2020	3	Kanpur Nagar	DTC-Anwarganj	2	3	11	20	9	40	0	0	0	8	9	0	3	0	2	0	20
23-02-2020	4	Kanpur Nagar	DTC-Anwarganj	2	3	40	39	10	89	0	0	0	20	26	1	11	0	5	0	29
01-03-2020	5	Kanpur Nagar	DTC-Anwarganj	5	3	36	35	18	89	8	7	12	24	12	0	20	0	0	0	5
08-03-2020	6	Kanpur Nagar	DTC-Anwarganj	3	3	50	43	11	104	4	24	3	29	40	1	1	0	0	0	2
15-03-2020	7	Kanpur Nagar	DTC-Anwarganj	2	3	3	3	2	8	0	0	0	2	2	0	1	0	0	0	3
Total			20	21	173	170	62	405	13	39	17	86	101	2	0	36	0	7	1	86

5

Kanpur District Chromium Dump Site Visit Report



Submitted by -
Dr. R Harsvardhan
Head, Department of Hospital Administration, SGPGIMS

For & On Behalf of the
Expert Committee constituted by Principal Secretary, Department of Medical,
Health & Family Welfare, GoUP

Site Visit Report

Subject: Report of the Site Visit and Recommendations by the Committee constituted under instructions by Principal Secretary, Department of Medical, Health & Family Welfare, Govt. of Uttar Pradesh.

Background summary: National Green Tribunal instructed Govt. of Uttar Pradesh to ascertain the ill-effects of chromium dump in Kanpur at 2 sites. Principal Secretary, Department of Medical, Health & Family Welfare, Govt. of Uttar Pradesh constituted a Committee for the same and directed the Committee to submit its report.

Problem statement:

An issue of possible chromium toxicity has recently been anticipated due to possible drainage of untreated sewage discharge containing toxic chromium into Ganga in Kanpur. This is expected to result in contamination of groundwater affecting the health and life of the inhabitants and fauna. This may expose inhabitants to serious health hazards. It was also claimed that this problem is existing since last almost 40 years. Major affected sites identified were Rania in Kanpur Dehat and Rakhi Mandi in Kanpur Nagar, U.P. In Rania area, there seems probability of mercury toxicity. All the plan of action will apply equally for mercury toxicity as well after suitable logistical considerations which will add to investigations.

As per recent report provided by CMO Kanpur Nagar of health camp at Rakhi Mandi (dated 24 Nov 2019) and CMO Kanpur Dehat (dated 28 Nov 2019) of health camp at village Khan Chandpur, majority of the health condition identified were of skin, gastrointestinal tract, and respiratory system followed by some cases of anaemia and musculoskeletal problems.

Existing evidence

Clinical manifestation of chromium toxicity depends on the way of entry to the body (i.e. inhalational, ingestion and/ or dermal contact) and site of accumulation of chromium. Some of the common health conditions related to the chromium exposure are: are gastrointestinal (irritation and ulcer), anemia, bronchial asthma, lung and nasal ulcers and cancers, skin allergies, reproductive and developmental problems and this chromium is carcinogenic in nature.

Study conducted by Sharma P. *et al.* (2012) in Kanpur also concluded that the residents living in chromium contaminated areas were having higher prevalence of self-reported

gastrointestinal and skin ailments along with clinical alterations, abnormal hematological function. and spirometric defects.

Details of the visit:

Site 1: Rakhi mandi

As per local residents, earlier the site was used to dump the wastage in form of ash mainly from coal used in rail engine. People started to reside near this dump site and are staying there till date. It was observed by the committee that currently there is no such old ash dump. There was a pile of scrap materials at the old site of dump. The streets in the nearby area were full of sewage water. Main source of drinking water for the people residing in the nearby areas was submersible pump.

Blood samples were collected from around the 40 individuals. Water sample was collected from the hand pump and submersible pump separately. Soil sample was also collected from the dump site for laboratory analysis, report of which is awaited.

Site 2: Village Khan Chandpur

Village was near to the site of solid waste dump. Health camp was already organized by the nearby Primary Health Centre. Various health personnel were present in health camp including ASHA who managed to gather the local peoples. Main source of drinking water for the nearby houses was handpump and submersible pump.

Blood samples were collected from 40 individuals. Water sample was collected from the hand pump and submersible pump separately. Soil sample was also collected from the dump site.

Recommendations of the committee:

After the preliminary assessment of the sites near chromium dump, the committee recommend three-level actions for comprehensive baseline assessment of exposure and for mitigation and prevention of ill-effects due to chromium dump.

Following actions are recommended:

1. Comprehensive assessment of probable source of exposure i.e. chromium dump.
2. Ascertainment of health effects on the population due to chromium dump.
3. Efforts to mitigate, manage and prevention of health effects on the residing population.

Comprehensive assessment of probable source of exposure

A number of cases of chromium toxicity has recently been noted in the areas near site of chromium dump. However, to reliably establish that the cases are due to chromium toxicity, it is crucial to establish that the chromium dump has led to elevated levels of the chromium in the environment. To establish it, there is a need to estimate the levels of chromium in the nearby areas. An assessment of chromium levels of air, water, and soil will be done in the nearby areas. Multiple samples of air, water, and soil will be collected from the nearby areas for this purpose. These samples will then be tested in the laboratory for assessment of chromium levels. This will help in establishing the source of chromium exposure for the population residing in the nearby areas. Literature review shall also be done to understand the chain of transmission of chromium from an open source to the population.

Ascertainment of health effects on the population due to chromium dump

A comprehensive assessment of the population residing in the nearby areas will be done to ascertain the ill-effects of the chromium dump on the population. It will be done in following 4 steps:

- 1. Record review:** A list of the health care practitioners will be prepared with the help of local health authorities. All the health care practitioners will be contacted and will be requested to provide their mortality, morbidity records to identify the number of probable cases due to chromium toxicity. If records are not available, then structured questionnaire will be administered to seek the information regarding the cases of chromium toxicity.
- 2. Interview to elicit chromium related illnesses:** A structured interview schedule will be prepared to elicit chromium related illnesses in the population residing in the nearby areas excluding local healthcare professionals. Questions will be asked to enquire about common illnesses due to chromium exposure which includes respiratory illnesses, skin diseases, and gastrointestinal diseases among others. A total of 200 houses will be surveyed near each of the two sites. Questions regarding the illnesses among all the household members will be asked to the person who can understand the questions. Sampling of houses will be done on the basis of number of houses in the area. If the no. of houses will be more than 200, then random sampling will be adopted and then the area will be surveyed. Affected individuals will be referred to the appropriate higher centres for the evaluation and management.

3. **Clinical investigation:** To confirm the presence of higher levels of chromium in the body, investigations of the probably affected population will be done. From each of the two sites, 200 blood and urine samples will be collected. The sampling methodology will be same as that of questionnaire. Precautions will be taken to avoid contamination. Stainless steel syringes will not be used as they affect the estimation of chromium in the samples.
4. **Clinical assessment and treatment:** For the clinical assessment of affected population, a camp will be organized to understand the morbidity profile of the population. The affected individuals will be provided appropriate treatment as per their illness. If any serious illness will be noted, the patients will be referred to higher centre depending upon the type of illness.

Efforts to manage, mitigate and prevention of health effects on the residing population

1. **Management of affected-population:** Population affected due to chromium toxicity will be identified and given appropriate treatment during house visits &/or clinical assessment. If the illness will be serious, the patients will be referred for appropriate management to GSVMHC/SGPGIMS/SSCI&H.
2. **Mitigation of the source:** If the chromium dump will be found to be responsible for the toxic effects in the population, the existing source will be removed with the help of the municipal corporation of Kanpur and local health authorities. The contaminated sources will be detoxified with the help of environment scientists.
3. **Prevention of toxicity:** Nearby population will be routinely screened for the possible ill-effects due to chromium toxicity. The identified individuals will be provided appropriate treatment.

Table 1: Distribution of roles and responsibilities for the recommended actions by the committee

S. No.	Roles	Responsibility
1	Environmental sampling of the nearby areas	BBAU
2	Containers and other logistics for environmental sampling	CMO Office, Kanpur
3	Testing of environmental samples for chromium levels	CSIR-IITR
4	Preparation of list of health care practitioners of the nearby areas	CMO Office, Lucknow
5	Record review/questionnaire administration for health care practitioners	CMO Office, Kanpur under technical guidance of SGPGIMS & SSCIH
6	Preparation of questionnaire for population survey	SGPGIMS, SSCIH & RMLIMS
7	Survey in the nearby areas	Dept. of PSM, GSVM Kanpur & CMO Office, Kanpur
8	Finalization of methodology for survey and clinical investigation of the affected population	SSCIH & SGPGIMS
9	Collection of bodily samples for assessment of chromium	Dept. of PSM, GSVM Kanpur & CMO Office, Kanpur
10	Containers and other logistics for collection of bodily samples	CMO Office, Kanpur

11	Testing of bodily samples for chromium levels	CSIR-IITR
12	Clinical assessment of affected population	Dept. of PSM, GSVM Kanpur & CMO Office, Kanpur
13	Management of the affected population	GSVMMC, SGPGIMS, SSCIH
14	Source mitigation	All stakeholders
15	Prevention of toxicity in future	All stakeholders

Dr. Akhilesh K Yadav
CSIR-IITR, Lucknow

Dr. R. Harsvardhan
SGPGIMS, Lucknow

Dr. RK Sahu
BBA University, Lucknow

Dr. Ayush Lohiya
SSCI&H, Lucknow

Dr. Samarjeet Kaur
GSVMMC, Kanpur

Dr. Bhanu Pratap Singh
RMLIMS, Lucknow

Signatures of committee members

सीएसआईआर/आईआईटीआर/आरपीबीडी/21/2020
दिनांक: 06.01.2020

महानिदेशक
चिकित्सा एवं स्वास्थ्य सेवाएँ
उत्तर प्रदेश, लखनऊ

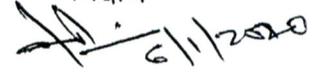
महोदय,

आपके पत्र संख्या निदे0 (स्वा0)/केम्प/2019/1480 दिनांक 31.12.2019 के संदर्भ में राखी मंडी एवं रनिया खान चंद्रपूर से रक्त, पानी एवं मिट्टी के नमूने जांच हेतु लिए गए थे। उनकी विश्लेषण रिपोर्ट प्रेषित की जा रही है। कृपया पावती से अवगत करने का कष्ट करें।

धन्यवाद,

संलग्न: उपरोक्त

भवदीय



(डॉ के सी खुल्बे)

प्रभारी, आरपीबीडी



CSIR - INDIAN INSTITUTE OF TOXICOLOGY RESEARCH
VISHVIGYAN BHAWAN, 31 MAHATMA GANDHI MARG,
POST BOX NO. 80 LUCKNOW-226001 U.P. (INDIA)
(Constituent Laboratory of C.S.I.R.)



Date: 06.01.2020

ANALYSIS REPORT

1. Sample Registry No. : Nideshak(Swasthya)/Camp/2019-20/1466 Dated:27/12/2019
Nideshak (Swasthya)/Camp/2019/1480 Dated:31/12/2019
'Analysis of Chromium and Mercury in Blood, Water and Soil'
2. Nature of Sample : Blood, Water and Soil
3. Sealed/Unsealed : By Hand
4. Date of Receipt : 27.12.2019
5. Date of Analysis : 30.12.2019, 31.12.2019, 02.01.2020, 03.01.2020,
04.01.2020 and 06.01.2020
6. Results : Please see Annexure I

1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.
4. IITR is not a regulatory and certifying agency hence no part of this report should be used for legal purposes under any circumstances.

Dr D. K. Patel
06/01/2020

(Dr D. K. Patel)

Senior Principal Scientist

Analysis of Chromium and Mercury in Blood from Rakhi Mandi, Kanpur Nagar					
S. No.	Name	Age/Sex	Father/Husband Name	Chromium* (ng/ml)	Mercury# (ng/ml)
1	Rahisha Bano	36/F	w/o Mohd. Arsad	2.600	2.151
2	Mahru Nisha	38/F	w/o Sirajuddin	2.040	1.721
3	Mohd. Arsad	38/M	s/o Mohd. Arager Hussain	2.225	1.786
4	Kamala	60/F	w/o Late Ram Jatan	5.800	1.138
5	Maiyadeep	62/M	s/o Late Bhurelal	2.775	0.802
6	Poona Sahu	38/F	w/o Dev Kumar	2.525	3.292
7	Abdul Wakil	60/M	s/o Late Subrati	4.175	0.996
8	Gudhiya	27/F	w/o Ram Chandra	2.350	0.727
9	Munni Devi	50/F	w/o Ramendra Kumar Singh	4.200	0.723
10	Raj Pati	62/F	w/o Mula Patel	9.375	0.689
11	Shakeela Bano	70/F	w/o Asgar Hussain	2.725	0.516
12	Pramila	38/F	w/o Late Ram Kumar	2.750	0.626
13	Sail Kumari	60/F	w/o Late Buduk	4.450	1.129
14	Lal Pati	60/F	w/o Ram Sewak	2.475	0.486
15	Ramkanti	58/F	w/o Harish Chandra	4.675	0.762
16	Anoop Kumar	44/M	s/o Jeetu Lal	3.775	0.627
17	Ram Rati	50/F	w/o Prathvee Pal	2.900	0.525
18	Santosh Kumar	49/M	s/o Kallu Prasad	4.175	0.775
19	Neetu	37/F	w/o Amar Nath	2.950	0.717
20	Sarvan	70/M	s/o Maiku	3.800	0.597
21	Sonu	27/M	s/o Satrugan	BDL	0.734
22	Ruksana	26/F	w/o Sahansa	BDL	0.503
23	Parwati	50/F	w/o Bhagwan Das	BDL	0.705
24	Chandawati	35/F	w/o Sivratn	BDL	0.754
25	Ajay	32/M	s/o Ramkishore	BDL	0.543
26	Chanda devi	48/F	w/o Late Deep Kumar	BDL	0.453
27	Mishree lal	65/M	s/o Manu	BDL	0.748
28	Sumudara Gupta	62/F	w/o Santram	BDL	0.673
29	Rajpati	65/F	w/o Maniram	BDL	0.700
30	Geetanjali	13/F	d/o Umashankar	BDL	0.529
31	Anjali	15/F	d/o Umashankar	BDL	0.443
32	Abdul Ajeem	24/M	s/o Jahid Ali	74.700	0.767
33	Reetu	28/F	w/o Raju	BDL	0.450
34	Ragini	13/F	d/o Mahesh	58.250	0.412
35	Prince Pathak	19/M	s/o Kaniyalal	75.150	1.883
36	Pappi	32/F	w/o Pappu	BDL	1.011
37	Neelam Awasthi	45/F	w/o Pramod Kumar	BDL	0.318
38	Shankar	17/M	s/o Indar Kumar Shahu	BDL	0.582
39	Kaisarbai	55/F	w/o Kaiyaliram	67.300	0.384
40	Heera Bai	50/F	w/o Sanjay	BDL	0.528
41	Hanumaan	45/M	s/o Bhagauti Prasad	BDL	0.368
42	Pappu	35/M	s/o Bahadur	BDL	1.253
43	Vimla	45/F	w/o Kallu	BDL	0.285
44	Anil	40/M	s/o Kamta Prasad	BDL	0.432

BDL: Below detection limit

Detection limit: 0.019 ng/ml for Chromium and 0.100 ng/ml for Mercury

Instrument used for analysis: * iCAP-RQ, LC-ICP-MS (Thermo Scientific)

DMA-80 (Milestone)

Alp Patel
6/11/2020

Analysis of Chromium and Mercury in water and soil from Rakhi Mandi, Kanpur Nagar			
S. No.	Location	Chromium* (ug/L)	Mercury# (ug/L)
1	Rakhi Mandi-Railway colony, Submersible1 (water sample)	BDL	0.352
2	Rakhi Mandi-Railway colony, Submersible2 (water sample)	BDL	0.187
3	Hand Pump, Rakhi Mandi(water sample)	BDL	0.148
S. No.	Location	Cr (mg/Kg)	Hg (ug/Kg)
1	Rakhi Mandi-Railway colony, (Soil sample)	69.190	98.000
BDL: Below detection limit			
Detection limit:0.019 ng/ml for Chromium and 0.100 ng/ml for Mercury			
Instrument used for analysis: * iCAP-RQ, LC-ICP-MS (Thermo Scientific)			
# DMA-80 (Milestone)			

Handwritten signature
6/11/2020

Analysis of Chromium and Mercury in Blood from Rania, Kanpur Nagar					
S. No.	Name	Age/Sex	Father/Husband Name	Chromium* (ng/ml)	Mercury# (ng/ml)
1	Mangli Prasad	60/M	s/o Rajaram	BDL	1.486
2	Sahajahan	45/F	w/o Chotte	BDL	0.625
3	Nannhi	45/F	w/o Suresh	BDL	0.505
4	Ramshree	50/F	w/o Baijnath	64.800	0.360
5	Baburam	65/M	s/o Maaku	BDL	0.362
6	Sanno	35/F	w/o Irshad	BDL	0.294
7	Jareena	50/F	w/o Lallan	BDL	0.414
8	Bhura Ali	50/M	s/o Ranjani	BDL	0.738
9	Reshma	25/F	w/o Rahis	BDL	0.532
10	Shivani	12/F	d/o Sanjay	BDL	0.391
11	Neetu	35/F	w/o Rajesh	41.550	0.422
12	Divyanshi	13/F	d/o Kaushal	BDL	0.432
13	Sonu	23/M	s/o Santosh	BDL	0.364
14	Arun	30/M	s/o Naresh	BDL	0.366
15	Ajeet Singh	26/M	s/o Jagdish	BDL	1.992
16	Mayank	15/M	s/o Brijesh	BDL	0.412
17	Ramgopal	70/M	s/o Murarilal	BDL	0.372
18	Ajay	38/M	s/o Devi Prasad	70.100	0.418
19	Shreedevi	40/F	w/o Pappu	BDL	0.278
20	Mamta devi	27/F	w/o Naresh	56.700	0.303
21	Vidya Devi	50/F	w/o Ramkishan	BDL	0.287
22	Mithilesh	30/F	w/o Vijaypal	BDL	0.365
23	Rama Devi	26/F	w/o Mathura	45.550	0.394
24	Raju	45/M	s/o Shivram	BDL	0.440
25	Madhai	50/F	w/o Shipahi	57.950	0.346
26	Seema	23/F	w/o Ravi	BDL	0.295
27	Vinay	23/M	s/o Awadhesh	BDL	0.300
28	Pranjul	17/F	d/o Jaswant	53.850	0.408
29	Arun	23/M	s/o Suresh	BDL	0.699
30	Manoj	23/M	s/o Rajjelal	BDL	0.392
31	Suneeta Devi	35/F	w/o Sanjay	BDL	0.308
32	Sudanshu	13/M	s/o Mathura Prasad	BDL	0.384
33	Urmila Devi	33/F	w/o Surendra Pal	95.200	0.331
34	Budhana	52/F	w/o Shiv Raj Pal	BDL	0.552
35	Uma Devi	53/F	w/o Rajhe Lal	BDL	0.385
36	Sahil Pal	18/M	s/o Surendra Pal	BDL	0.767
37	Reeta Devi	30/F	w/o Ajay Pal	BDL	0.486
38	Sulekha Yadav	35/F	w/o Brajesh yadav	BDL	0.354
39	Prasant	14/M	S/o Santosh Kumar	BDL	0.317
40	Amit	15/M	s/o Ashok	45.900	0.481

BDL: Below detection limit

Detection limit: 0.019 ng/ml for Chromium and 0.100 ng/ml for Mercury

Instrument used for analysis: * iCAP-RQ, LC-ICP-MS (Thermo Scientific)

DMA-80 (Milestone)

Shubhat
6/11/2020

Analysis of Chromium and Mercury in water and soil from Rania, Kanpur Nagar			
S. No.	Location	Chromium* (ug/L)	Mercury# (ug/L)
1	Rania, Submercible water sample (water sample)	2940.000	0.120
2	Rania, Hand Pump water sample (water sample)	12370.000	0.134
S. No.	Location	Cr (mg/Kg)	Hg (ug/Kg)
1	Rania (Khan Chandpur), (Soil sample)	1867.000	9.840
BDL: Below detection limit			
Detection limit: 0.019 ng/ml for Chromium and 0.100 ng/ml for Mercury			
Instrument used for analysis: * iCAP-RQ, LC-ICP-MS (Thermo Scientific) # DMA-80 (Milestone)			

Sh. Patel
6/11/2020

Annexure VII

1) Plantation Model: Gautam Buddha Nagar, Uttar Pradesh

Shri B.N. Singh, Ex District Magistrate, Gautam Buddha Nagar in a meeting dated 25.06.2020 regarding O.A. 325/2015 informed that a Public Private Partnership initiative was started by him last year wherein the district administration joined hands with reputed companies to developed dense forest in the area and create/ rejuvenate ponds. Land was provided to the companies for 5-10 years without having any right of ownership/ lease to transform it into a mini forest as part of their Corporate Social Responsibility. They were liable to do heavy plantation and maintain it for the stated period. Private companies were specifically made cautious that they would have no lien or right of issuance of lease or license. He further informed that since the inception of aforesaid initiative several acres of land has been developed into a micro forest. Such initiatives have positive impact on air and water quality levels.

2) Water Body Rejuvenation: Mathura, Uttar Pradesh (Report by CDO, Mathura)

Interventions under Jal Shakti Abhiyan to improve water quality in four problematic blocks of district Mathura

The quality of water of river Yamuna that flows from north to south gets deteriorated from Delhi before coming to Mathura district because of discharge of waste in large amount as the demand of water is high in agriculture, industrial and many areas due to increasing population. As the water of river also affects the quality of ground water which is considered as the main source of drinking water and also affects the agriculture in Mathura.[5]

The groundwater level in Mathura district had decreased due to excess of salts that were present in the water resulted in poor irrigation, human health and plant growth.[6]

Water is one of the important substances on earth needed to survive for all living organisms. Clean water is necessity of human beings as well as animals to live healthy and active. There are many parameters that define quality of water such as TDS, Calcium and Magnesium etc. TDS stands for Total dissolved solids, used to describe the inorganic salts and small amount of organic matter present in solution in water and principal constituents are calcium, magnesium, sodium and potassium cations and carbonate, hydrogen carbonate, chloride, sulphate and nitrate anions. The higher the level of TDS, the undesirable water is and also, the extremely low concentrations are also unacceptable. As the groundwater is one of the major sources of water in the arid and semi-arid regions, therefore, its quality as well as its distribution is important for the planning and management but the TDS level is very high (above 2000) in all the blocks of district Mathura which is not good. The high TDS level causes several diseases such as diahorrea, cholera, hepatitis, fluorosis and typhoid. The excess of copper, fluoride and nitrate also causes diseases such as kidney damage, shortness of breath, fluorosis etc. This may result in high mortality rate. [7]

The average annual rainfall in Mathura has reported 620mm and about 88% rainfall takes place from June to September. Mathura district is known for its hot dry summer and cold pleasant winter. The maximum temperature recorded since last few years are 42°C to 45°C whereas minimum temperature has recorded approximately 7°C to 13°C. The hottest weather can be seen in the month of May while coldest weather in January and the humidity occurs mostly in July to August month due to monsoon rainfall. The total irrigated land is 3.11 mha. The soil in district of Mathura varies from distance to distance and major soil is Dumat, Bhur, Loamy, Bhabra, Slity and Slandy soil. The productivity of major crops cultivated here are Kharif (Paddy, Bajra, Til, Arhar, Jawar, Cotton and Maize), Rabi (Wheat, Barley, Mustard, Gram and Pea) and Zaid (Moong, Urad and vegetables).[8]

Jal Shakti Abhiyan is a collaborative effort of the Central and State Governments to accelerate progress on water conservation activities in the most water stressed blocks and districts of India. Under this campaign, the entire Government of India machinery of over 1000 senior Central Government officers have joined the States to promote focused interventions for water collection and conservation, including restoration and renovation of traditional water bodies.[9] Mathura is one of the districts under Jal Shakti Abhiyaan to improve water quality.

Aims and Objectives

- To improve water quality measured in terms of decreasing TDS.
- To raise level of Water in district Mathura, India.
- To improve quality of life (QoL) of women.

Research Methodology

The data for the study is primary data that has been collected from Irrigation and Water Resource Department, Government of Uttar Pradesh for the blocks Nandgaon, Chhata, Goverdhan, Raya, Farah, Chaumuha, Mant, Naujheel, Mathura and Baldev of district Mathura. We have used quantitative research methods, non parameteric tests such as spearman correlation and Wilcoxon Sign Rank test. The Spearman correlation is used to find the linear relationship between the May 2019 and January 2020 data available for depth of underground water and average reduction in TDS for 10 blocks of Mathura district and Wilcoxon Sign Rank Test to find the differences in the reduction in TDS and depth of underground water level from May 2019 to January 2020 where our null hypothesis is that there is no difference between the TDS in water from May 2019 to January 2020 and there is no difference between the depth of underground water from May 2019 to January 2020 respectively.

Results

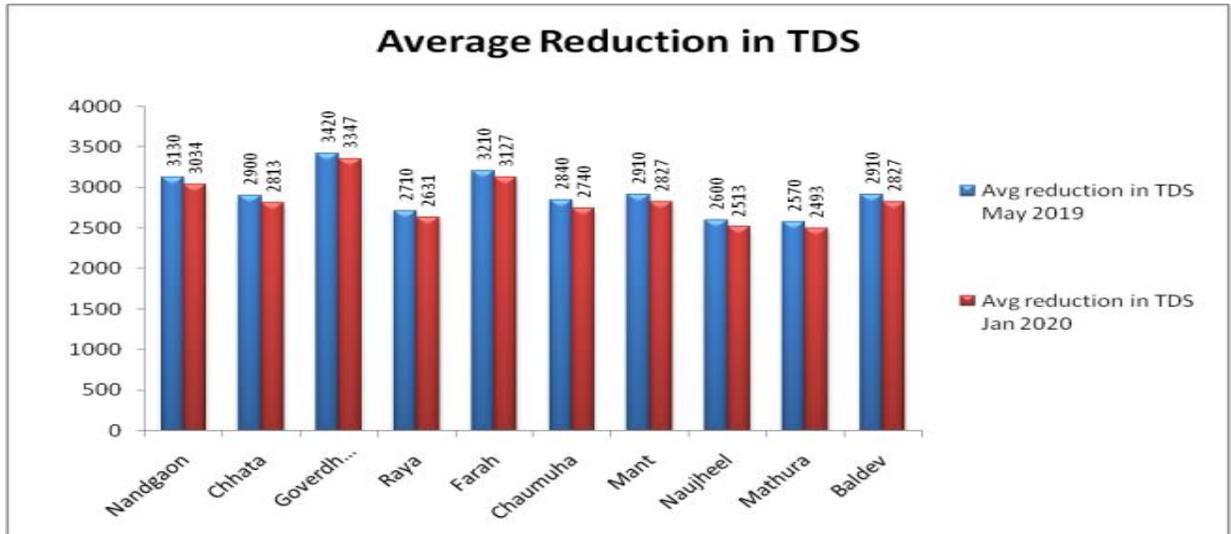
The simple mechanical interventions like digging ponds and drains can raise our readiness to tap water which increases ground water level which increases ground water level and decreases TDS and hence apart from big, expensive projects, we can scale up simple observations.

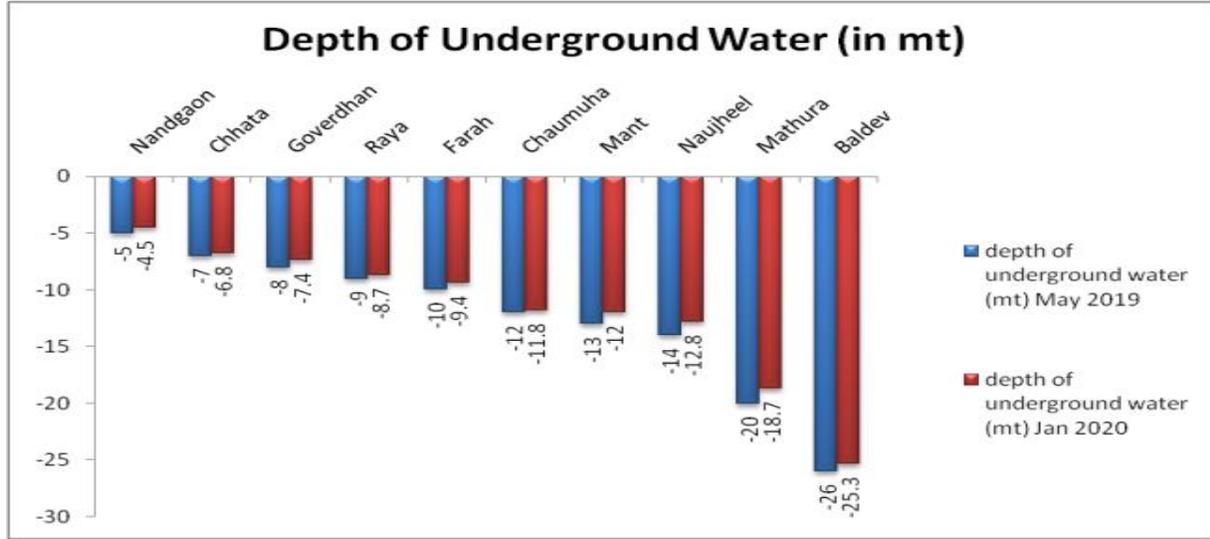
Here, we performed some statistical tests to explore the improvement occurred from May 2019 to January 2020 in TDS decrement as well as depth of underground water level in blocks of Mathura district.

Table 1: Description of ponds that can be filled from Ganga Canal/Yamuna River

Development Block Name	Total Number of Ponds	Number of Partially filled pond in present	Number of remaining ponds that needs to be filled		
			By Pumpset	By Drain	Total
Naujheel	200	12	10	15	25

Mant	246	119	21	21	42
Raya	296	47	3	3	6
Baldev	324	80	26	4	30
Total	1066	258	60	43	103



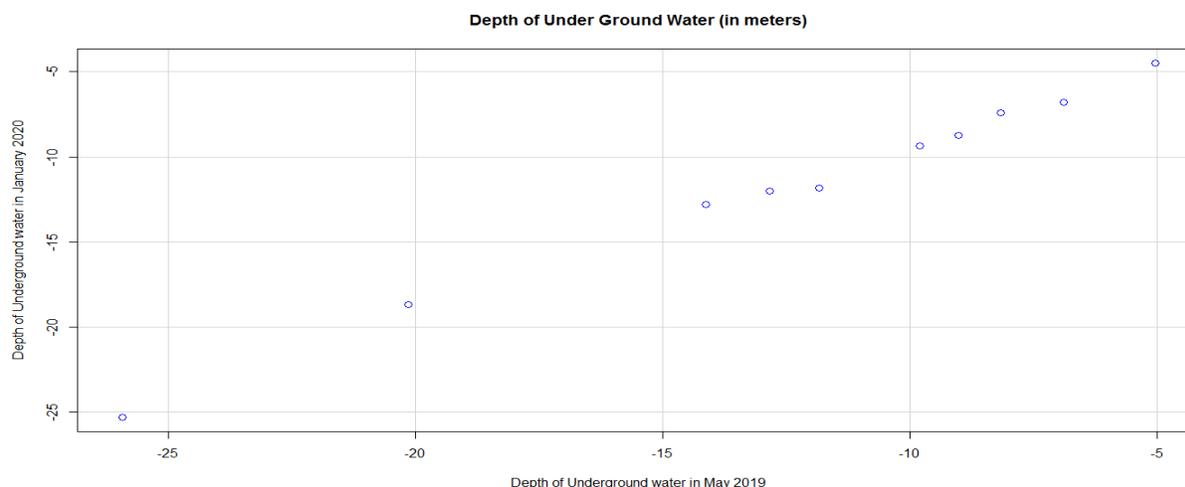


There are total 1066 ponds in the four blocks that can be benefitted by Ganga Canal, 324 in Baldev, 296 in Raya, 246 in Mant and 200 in Naujheel block. Out of which partially filled ponds in present are 80, 47, 119 and 12 in the blocks Baldev, Raya, Mant and Naujheel respectively. There are some blocks that need to be filled by pumpset or by drain in these four blocks. So, there are total 103 ponds that need to fill out of which 60 by pumpset and 43 by drain.

Table 2: Correlation between May 2019 and January 2020 data of parameters

Parameters	r Value	P-Value
Depth of Underground Water (in mt.)	1.000	<0.001
Average Reduction in TDS	1.000	<0.001





From Table 2, it is observed that there is high correlation (r -value=1) between the May 2019 and January 2020 data of average reduction in TDS as well as depth of underground water. And also, p -value shows the significant difference as it is less than 0.001 (<0.05).

Table 3: Differences in means of parameters between May 2019 and January 2020

Parameters		Mean \pm SD	Median (IQR)	P-Value
Depth of Underground Water (in mt.)	May-19	-12 ± 6.4	-11 (8)	0.006
	Jan-20	-11.7 ± 7	-10.6 (6.2)	
Average Reduction in TDS	May-19	2920 ± 269.6	2905 (468)	0.006
	Jan-20	2835 ± 270.6	2820 (456)	

It is clear from Table 3 that there is a significant difference as p -value is 0.006 (<0.05) for both the parameters, therefore, there is an average reduction in TDS as well as depth of underground water between as well as depth of underground water has also decreased in between May 2019 to January 2020.

Conclusion

The study concluded that the underground water level has come up and TDS also results in reduction in January 2020 as compared to May 2019 in all the blocks of Mathura, Uttar Pradesh, which shows positive changes towards the healthcare of human being, animals and plants cultivation etc. As there are four big pumps in district and pump sets in villages so by utilizing these resources available, we can further move with this proposed plan. Jal Shakti Abhiyaan was initiated by the collaboration of state and central government to promote water focused interventions for water collection and conservation, including restoration and renovation of traditional water bodies so that water quality can be improved.

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Meeting No. 13

**MINUTES OF MEETING OF THE OVERSIGHT COMMITTEE, NGT UP LUCKNOW,
HELD ON 04.02.2020 AT 11-00 A.M IN THE OFFICE OF THE COMMITTEE
(ENVIRONMENT DIRECTORATE, VINEET KHAND, GOMTI NAGAR, LUCKNOW)
REGARDING REVIEW OF HON'BLE NGT DIRECTIONS IN CASE NO. 200 OF 2014 IN RE:
M.C. MEHTA VS. UNION OF INDIA AND ORS**

**Present: Hon'ble Mr Justice S.K.Singh, Chairman
Hon'ble Dr Anup Chandra Pandey, Member**

Other dignitaries present:

1. Shri Ashish Tiwari, Member Secretary. UPPCB. ms@uppcb.com
2. Shri Rajendra Singh, EE, UPPCB, Lko. ceo2@uppcb.com
3. Shri Mritunjay, AD, SBMLO,
4. [Shri V.K. Mishra, SE \(Ganga Org. U.P., se.gcsm.mrt@gmail.com\)](mailto:se.gcsm.mrt@gmail.com)
5. [Shri R.K.Singh, CEO, UPPCB, ceo4@uppcb.com](mailto:ceo4@uppcb.com)
6. [Shri Gopal Singh, CEWR UPID, chiefwridup@gmail.com.](mailto:chiefwridup@gmail.com)
7. [Dilip Chaturvedi, SE 14PC-1, Mob 9450071853](tel:9450071853)
8. [Shri Deepak,EE14P-7, mob 8057630327](tel:8057630327)
9. [Shri J.R. Tripathi, Special Secretary,Irrigation, Mob 9454413185](tel:9454413185)
10. [Shri S.K. Gupta, GM, Gomti Jal Nigam, gmgonili01@gmail.com](mailto:gmgonili01@gmail.com)
11. [Shri P.K.Agarwal, CEO, UPPCB, Lko, ceo@uppcb.com](mailto:ceo@uppcb.com)

Meeting was held as scheduled.

Various issues as pointed out in the orders of Hon'ble National Green Tribunal dated 07.08.2019 and 18.12.2019, passed in **OA No. 200/2014** in re: **M.C. Mehta vs. Union of India & ors**, CPCB, discussed and status of the action taken by the concerned authorities in compliance of the orders reviewed.

Point-wise decisions taken by the Committee in the matter are as follows:



Sl No.	Issues/points of discussions	Decisions taken by the Committee
1.	<p>Review of progress of compliance of order dated 07.08.2019 and 12.12.2019:</p> <p>Hon'ble National Green Tribunal vide orders dated 22.08.2019 and 12.12.2019 passed in OA No. 200/2014 directed timely completion of all on-going projects relating to sewage treatment and other projects to be completed by 31.12.2010, failing which compensation will have to be paid in terms of aforesaid orders apart from action to be against the erring officers. Hon'ble National Green Tribunal had also directed that interim remedial measures have to be adopted and in case of default, compensation has to be deposited after 01.11.2019 in terms of order dated 22.08.2019.</p> <p>Central Pollution Control Board (CPCB) has been directed to make necessary calculations within one month and raise the demand to the Chief Secretary, Uttar Pradesh who has been made accountable for personally ensuring compliance of the orders.</p>	<p>It was mentioned that in Phase-1 Segment-B (Haridwar to Kanpur), there are 86 untapped drains out of which at the time of filing compliance by the Chief Secretary, Uttar Pradesh, twenty six (26) drains have been tapped. Fourteen (14) drains would be tapped 20.07.2020 which would be well within the time limit set up by the Hon'ble National Green Tribunal. The State Government has made a request to extend the time frame for compliance of directions as follows:</p> <ol style="list-style-type: none"> (1) Ten (10) drains by December, 2010, (2) Eleven (11) drains by July 2021, and (3) Nine (9) drains by December 2021. <p>In addition, nine (9) drains are such which are not required to be tapped since there is no outflow of sewage or untreated industrial effluents either directly or indirectly.</p> <p>Besides the above mentioned drains, there are another seven (7) drains for which DPR has not so far been prepared.</p> <p>It may be mentioned that Hon'ble National Green Tribunal has refused to extend the time frame hence compensation for all such drains has to be imposed. Hon'ble National</p>

		<p>Green Tribunal has also mentioned that in all such drains, bio remediation/phyto remediation work has to start immediately as an interim measure. Member Secretary, UPPCB states that so far bio remediation has taken place only in 33 drains which are in Prayagraj. So far CPCB has not calculated the compensation on all these drains as directed by Hon'ble National Green Tribunal. CPCB is directed to calculate and send it to the Chief Secretary, U.P. who will comply with the directions of the Hon'ble National Green Tribunal forthwith.</p> <p>The task of bio remediation and phyto remediation was supposed to be done by the Jal Nigam by 31.12.2020, but this job has been transferred from the Nagar Vikas department to Urban Local Body. The department of the Urban Development is directed to ensure compliance of the orders of Hon'ble National Green Tribunal as the earliest.</p>
2.	<p>Hon'ble National Green Tribunal has directed the State to take further steps as follows:</p> <p>The State was directed to install ETPs/CEPTs and ensure their proper functioning to prevent discharge of Industrial Effluents in River Ganga and its tributaries.</p>	<p>It is reported that in Jajmau 20 MLD CPTC work has started during the last week. In Banthar, 4.5 MLD STP is at sanctioning stage by NMCG. Unnao STP is at project formulation stage.</p> <p>Compensation has to be calculated by the CPCB and Chief Secretary has to comply with the orders of the Hon'ble NGT. So far no action has taken place in this regard.</p>
3.	<p>Hon'ble National Green Tribunal has directed that treated sewage and sludge has to be used as manure and</p>	<p>Regarding this FSSP has been formulated and a project of FSCM of 160 crores has been sanctioned out of</p>

	for septage management.	which for six FSTPs are at tenders stage. The demand may be raised forthwith and the Chief Secretary is directed to comply with the directions of the Hon'ble National Green Tribunal forthwith.
4.	Hon'ble National Green Tribunal has directed demarcation of flood plain zones and preventing encroachment thereof.	Officers of the Irrigation Department informed that Central Water Commission for Demarcation of Flood Plain Zones for Phase-1 Segment-B has been received and tenders for demarcation have also been finalized. The work would be completed within 9 months. The Officer of the Irrigation Department further informed that they have sent details for notification of Flood Zones to the Revenue Department. Let a copy of the same be provided to this Committee. Officers of the Irrigation Department informed that Central Water Commission for Demarcation of Flood Plain Zones for Phase-1 Segment-B has been received and tenders for demarcation have also been finalized. The work would be completed within 9 months. The Officer of the Irrigation Department further informed that they have sent details for notification of Flood Zones to the Revenue Department. Let a copy of the same be provided to this Committee.
5.	In order of Hon'ble National Green Tribunal dated 12.12.2019 there are some critical comments in Chapter 11 (f) regarding project work preparation by the Executing	The State Government has to consider the observations of Hon'ble National Green Tribunal and to take remedial measures accordingly.

	Agency (Jal Nigam) which lead to unnecessary delay.	
6.	<p>Preventing discharges of Industrial; Effluents in River Ganga and its tributaries /drains by ensuring installation and proper functioning of ETPs/CETPs:</p> <p>Hon'ble National Green Tribunal has directed the State to take further steps as follows:</p> <p>(1) The State was directed to install ETPs/CETPs and ensure their proper functioning to prevent the discharge of industrial effluents in River Ganga and its tributaries, but the State has failed to comply the directions of Hon'ble National Green Tribunal in letter and spirit.</p>	<p>The Committee has been informed that upto Kanpur (Phase-1) 90 drains have been tapped.</p> <p>So far (Phase-2) from Kanpur to Ballia border is concerned, it is reported that there are 215 drains out of which 80 drains have already been tapped. So far as balance 135 drains in Phase-2 are concerned, the break-up for tapping the drains, as given to the Committee, is as follows:</p> <ol style="list-style-type: none"> (1) 36 by July 2020 (within time), (2) 12 by September 2021, and (3) 42 by March 2022. (4) 31 projects under preparation. (5) 14 drains need no tapping. <p>It is worth mentioning that Hon'ble National Green Tribunal has refused to extend the timelines; hence all the work with regard to tapping of the drains has to be revised by the State Government. Hon'ble National Green Tribunal has also mentioned that in all such drains, bio-remediation/ phyto remediation has to start immediately as an interim measure. So far, bio remediation has taken place only in 31 drains which are in Prayagraj.</p> <p>So far CPCB has not calculated compensation on all these drains as directed by Hon'ble National Green Tribunal. CPCB is directed to calculate and send it the same to the Chief Secretary, U.P. who will comply with</p>

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		<p>the directions of Hon'ble NGT forthwith.</p> <p>The task of bio remediation/phyto remediation was supposed to be done by the UP Jal Nigam who has informed the Committee that on 31.12.2019 this job has been transferred from Nagar Vikas Department to Urban Local Bodies. The Secretary, Urban Development is directed to ensure compliance orders of Hon'ble National Green Tribunal at the earliest.</p> <p>It is reported that at Banthar, CETP of 4.5 MLD is at sanctioning stage by NMCG and project at Unnao is a formulation stage.</p> <p>Compensation has to be calculated by CPCB and sent to the Chief Secretary, U.P. who is directed to comply with it.</p>
7.	Usage of treated waste water, of sludge manure and setting up of bio-digesters and septage management:	<p>So far, no action has been taken for treated waste water. The Committee expresses its displeasure at the slow pace in this regard. Already 2240 MLD of water is being treated out of which only 410 MLD of treated water is being used for irrigation purposes. Hon'ble National Green Tribunal has already directed the State Government to formulate an action plan for use of treated water and expedite the process. The State Government may also consider involving Agricultural Universities for improvement in the quality of manure to ensure its greater acceptability and increase of intake in the field.</p>



8.	Demarcation of flood plain zones and preventing encroachments thereof.	Officers of the Irrigation Department informed that Central Water Commission for Demarcation of Flood Plain Zones for Phase-1 Segment-B has been received and tenders for demarcation have also been finalized. The work would be completed within 9 months. The Officer of the Irrigation Department further informed that they have sent details for notification of Flood Zones to the Revenue Department. Let a copy of the same be provided to this Committee.
9.	Preventing dumping of solid and other waste in and around.	So far no survey has been done regarding the dumping sites and no process is reported to have been initiated for removal of these dump sites or for shifting the existing dump sites as well. The State Government may ensure speedy action on this account and send the requisite details to the Committee forthwith.
10.	Clearing old legacy waste dump sites.	Regarding clearing of old legacy waste dump sites some progress has been made in Meerut and Agra. In Agra work has started and it is expected that 8 lacs metric tonnes of legacy waste would be remediated by December 2020. RFP has been floated for 10 sites for remediation of 39 lacs tonnes of legacy waste. Hon'ble National Green Tribunal has already expressed its displeasure at the slow pace of work and has directed that the work should start in all legacy waste sites by March, 2020 failing which the State would have to pay compensation. The Committee noted that so far the legacy waste has not been properly mapped and the protocol or standards of remediation



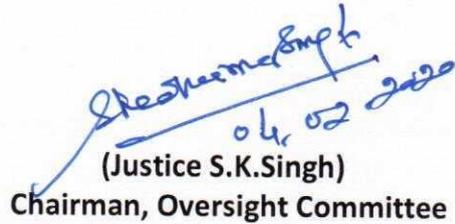
		or standardization of process for remediation of legacy waste has not been cleared. The State Government to ensure proper mapping of legacy waste in the next one month and ensure standardization of process for remediation of legacy waste in the State at the earliest.
11.	Preventing and regulating illegal sand mining.	Hon'ble National Green Tribunal has already directed the State to prevent illegal sand mining, formulate norms in this regard and ensure implementation thereof.
12.	Restoration of water bodies.	It is reported that the U.P. State Wetlands Authority has proposed 20 wetlands in each agro-climatic zone and 225 wetlands within 5-10 kms along River Ganga under Namami Ganga Project.
13.	Installation of STPs/treatment facilities in Hotels/Ashrams and Dharmashalas etc.	As per the directions of Hon'ble National Green Tribunal, it is reported that action has been taken to close 137 establishments which are running without necessary STPs/ treatment facilities and environmental compensation to the tune of Rs. 19.59 crores out of which approximately Rs. 8 crores have been realized.
14.	Bio Diversity Park	23 out of 27 diversity parks have been identified. The area comes to approximately 3123 hectares. It is also informed that project of Rs. 245 crores has been sent for development of diversity parks to NMCG which is pending sanction.
15.	Chromium dump at Rania and Khanchanpur Village, Kanpur	It is reported that Chromium dump at Rakhi Mandi has been removed and

	Dehat and Rakhi Mandi, Kanpur Nagar.	piped water supply has started. So for as Chromium dump at Rania is concerned, a decision regarding its shifting to nearby TSDF has been taken and the budget of Rs. 23.44 crores has been accepted and tenders would be finalized in the next week. Penalty has not been paid so far.
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Let the decisions taken in the meeting as above be communicated to all concerned for compliance.



(Dr Anup Chandra Pandey)
Member, Oversight Committee



(Justice S.K.Singh)
Chairman, Oversight Committee

Feb 04, 2020

**MINUTES OF MEETING OF NGT OVERSIGHT COMMITTEE, UP LUCKNOW NGT
HELD ON 13.05.2020 AT 11-00 A.M (ORGANISED WITH THE HELP OF NIC)
THROUGH VIDEO-CONFERENCING**

**Present: Hon'ble Mr Justice SVS Rathore, Chairman, and
Dr Anup Chandra Pandey, Member**

Other dignitaries present:

1. ShriSurendraVikram, Special Secretary, Irrigation
2. Mrs V. HekaliZhimomi, Secretary, Health
3. ShriAshishTiwari, Member Secretary, UPPCB
4. Dr ShipraPandey, Nodal Officer, Health
5. Shri RK Singh, Regional Director, CPCB, Lucknow
6. ShriVikasGodalwal, MD, Jal Nigam
7. Shri SR Sachan, Representative of UPSIDA
8. ShriGC.Agarwal, Chief Engineer, Ram Ganga
9. ShriSandeepChadra, Chief Engineer, UPSIDA
10. Shri DP Mathuria, Executive Director (Technical), NMCG
11. Shri Kumar Vineet, Addl Director, MandiParishad

Meeting was held as scheduled.

Various issues as pointed out in the orders of Hon'ble National Green Tribunal in different OAs discussed and status of the action taken by the concerned authorities in compliance of the orders reviewed. Decisions taken thereon by the Committee in the matter are detailed hereinunder:

OA No. 200/2014 along with OA 231/2014		
S. No.	Issues/points of discussion	Decision taken by the Committee
1	Hon'ble NGT directed lifting and remediation of Chromium dump at Rania, Kanpur Dehat by the TSDF operators	The Committee was informed that funds to the tune of Rs. 23.44 crore has been sanctioned. The executing agency was UPSIDA. Regarding the chromium dump site at Rania, Mr.Sandeep Chandra, Chief Engineer

		<p>UPSIDA informs that work of shifting of chromium dump has not yet started and the tenders are still waiting approval though the work was to be completed by 31.3.2020.</p> <p>It was informed on behalf of UPSIDA that as per directions of Hon'ble NGT, this order was to be complied with by 01.11.2019. In the last meeting, we had taken a very serious note of it and had directed the concerned authority to immediately start removal of chromium waste but unfortunately till date, not even a single truck load has been removed from the site. Explanation as usual was submitted is that it was another department's inaction; non-approval by the high power committee, etc, but keeping in view the seriousness of the matter and the culpable negligence shown by the concerned departments in complying with the orders of Hon NGT, we direct the Chief Secretary, UP to appoint an officer to conduct a preliminary enquiry in this matter to fix responsibility on the officers, who are responsible for such delay. Action Taken Report shall be furnished to this Committee within one month so that the same may be forwarded to Hon'ble NGT for passing appropriate orders and taking stern action in the matter.</p> <p>CPCB had to calculate EC for its realisation from the concerned departments.</p> <p>The committee directed the Health Deptt. to submit the report of health survey conducted in Rania with reference to O.A 200/2014. Further, considering O.A. 213/2014, the Health Deptt was required to provide details of patients in health camps organised in Baghpat, Saharanpur, Muzaffarnagar, Shamli etc.</p> <p>UPPCB was also directed to send a report in this matter.</p> <p>Regarding the tapping of drains, the Committee asked for the current status of work. Managing Director, UP Jal Nigam</p>
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		<p>shared the data and figures and stated that he would submit the report regarding the same. The Committee expresses its dissatisfaction over the state of progress as stated by the UP Jal Nigam and directed CPCB to calculate the EC and process for its recovery be initiated.</p> <p>So far as demarcation of flood plain zones is concerned, Special Secretary, Irrigation informed that earlier a single tender was received by the department, hence it could not be finalised and now again tenders have been floated, which will be opened on 18.5.2020. The Committee directed the Irrigation Deptt to finalise the matter and issue notification in this regard.</p> <p>The representative from UPPCB told that with regard to Biodiversity Park, a project has been submitted to NMCG and its approval is awaited. The CPCB in this matter informed that guidelines for biodiversity parks have been formulated.</p> <p>Due to chromium dumps, soil and water are being contaminated. It is causing cancer to nearby inhabitants. Compensation of rupees 280 crores was imposed by Hon'ble NGT which has so far not been deposited.</p>
2	<p>Hon'ble NGT had directed the State to install ETPs/CETPs and ensure their proper function to prevent untreated discharge of industrial effluents in river Ganga and its tributary.</p>	<p>It is reported that in Jajmau, work for installation of 20 MLD CETP has started. In Banthar, 4.5 MLD CETP is at sanctioning stage by NMCG and CETP at Unnao is at project formulation stage.</p> <p>Managing Director, UP Jal Nigam is directed to submit the present status of the work done so far.</p> <p>So far as untapped drains are concerned, it was directed that bio-remediation and phyto-remediation be done until the installation and proper functioning of CETP/ETP is complete to prevent discharge of untreated water into river Ganga.</p> <p>Let the latest position of bio-remediation and</p>

		phyto-remediation in writing be communicated by the Secretary, Urban Development to this Committee.
O.A. No. 231/2014		
	Water supply to 148 villages affected by chromium dump	<p>With reference to O.A. 231/2014, the UP Jal Nigam is directed to provide a detailed report of status regarding Piped Water Supply in 148 villages. The committee directed to ensure PWS in the villages at a fast pace.</p> <p>Regarding the 3 STPs at Muzaffarnagar, Budhana and Saharanpur, the UP Jal Nigam informed that tenders have been finalised for Muzaffarnagar and Budhana and within 24 months they aim to complete the work. In case of Saharanpur, DPR has been submitted and approval from NMCG is awaited. The UP Jal Nigam is directed to take a note of this from Dept. of Urban Development and furnish a detailed report.</p> <p>The Committee directed that in case STP work is not complete, then work of bio-remediation and phyto-remediation be undertaken expeditiously.</p> <p>The committee directed UP Jal Nigam to send a detailed report with regard to work done so far. Process for recovery of EC was directed to be initiated as per orders of Hon'ble NGT.</p>
O.A. No. -710/2017, 711/2017, 712/2017, 713/2017 (Bio-medical Waste Rules, 2016)		
	Management and handling of the COVID-19 waste generated from hospitals, quarantine centre in the State.	<p>It was informed by Secretary, Health that the waste from the infectious disease (COVID-19) wards is being managed as per the protocol prescribed by CPCB .</p> <p>Health Department have also conducted trainings jointly with UPPCB and Urban development Department.</p> <p>The Health Department will submit to the Committee a copy of protocol and guidelines formed and being followed to segregate,</p>

		<p>manage and handle COVID-19 waste.</p> <p>The Health Department also mentioned that they have a separate team of people looking after COVID-19 waste; they are maintaining separate bins, separate collection vans and trained staff to handle the waste with complete care.</p> <p>Regional Director, CPCB mentioned that they have issued guidelines for management of COVID waste and the same have been circulated to all the SPCBs in the country. They have also updated this guideline and the updated version of the guidelines was used by the Health Department of the State for conducting the trainings. They further informed that a software has been developed for waste tracking and it was made compulsory for all the stakeholders to register and update the information regarding COVID-19 waste regularly on it.</p> <p>Secretary, Health informed that they are already uploading all the information regarding the BMW waste and COVID-19 waste on the State portal. They were asked to incorporate the information available on the State portal in the CPCB's website.</p> <p>Regional Director, CPCB also mentioned that they are regularly receiving feedbacks from the UPPCB and other departments regarding COVID-19 waste.</p> <p>Member Secretary, UPPCB mentioned that UPPCB has directed all the concerned departments to manage COVID-19 waste as per the guidelines. He further mentioned that waste generated from the COVID-19 is mostly incinerable waste for which the capacity in State is adequate. Also, in future if COVID-19 cases increase, the State will use the hazardous waste incinerators for incineration of COVID-19 waste.</p> <p>COVID waste is managed and handled</p>
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	<p>Status of Health survey report which has not been submitted yet.</p>	<p>separately from other wastes. The waste from the isolation wards, quarantine centres is kept separate from the general waste from the quarantine homes which is first disinfected and then processed.</p> <p>It was also mentioned that they are conducting trainings on the waste tracking software.</p> <p>It is likely that in near future the COVID-19 cases may increase. The Committee directed that to copewith the situation, trainings and guidelines be provided to the other stakeholders such as private players (Hospitals, Pathologies etc.) so that they may also be able to manage COVID-19 waste in light of the guidelines issued.</p> <p>The Committee also called for the status of COVID-19 waste in the State in past 15 Days. The Committee has been informed about the quantity of covid-19 waste (Bio-medical waste) generated from the Hospitals, Isolation ward quarantine comps/Homes, sample collection centre between 25.04.2020 to 11.05.2020 as given blow :-</p> <p>(a) Covid-19 Waste (Bio medical waste) generated - 94.7 ton</p> <p>(b) Covid-19 Waste (Bio medical waste) incinerated by Common bio medical waste treatment facilities (18 no.) - 94.7 ton</p> <p>The Committee directed the Health Department to submit the updated compliance report within one week.</p> <p>The Committee also directed that COVID-19 waste be permitted to be disposed of by authorised units only.</p> <p>Health survey has been done. The health department had submitted the report on 13th March 2020 and soft copy of the report will be submitted. Also the updated compliance</p>
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		status of orders passed in OA No.710/2017 will be submitted to the committee within one week.
O.A. No. 519/2019		
	Bulk waste generated by MandiParishad	Additional Director, MandiParishad informed that at 74 places, they are concentrating on disposal of bulk waste generated by incineration and accumulation in pits for composting. The Committee directed the MandiParishad to provide the status report of bulk waste generated and disposed of in their areas within a week.
OA No. 985/2019 with OA No. 986/2019 in Re: Water Pollution by Tanneries in Jajmau, Kanpur U.P., with Water Pollution at Rania, Kanpur Dehat and RakhiMandi, Kanpur Nagar		
	Steps taken for supply of potable water to the residents of the affected area of Rania, Kanpur Dehat and RakhiMandi, Kanpur Nagar around the area of Chromium dumps.	It was informed by MD UP Jal Nigam that water is being supplied directly through tankers. Regarding RakhiMandi, Kanpur Nagar, it was informed that water is already being supplied through pipe-line. In Rania, UP Jal Nigam has constructed 14.5 Km pipeline. At present, water is being supplied through tankers. It was further informed that work of overhead is also under progress. The water supply through pumping station which was to be started in the month of May 2020 is delayed due to COVID-19 lockdown. Supply of water directly through pipelines will start from 15 July 2020.
OA No. 384/2019 in Re: Mrs.SunitaPandey&Anr. vs. Union of India &Ors.		
1	States/UTs were advised to take up community water purification plant schemes in affected areas and also to plan long terms measures for supply of drinking water.	The status of community water purification plant in affected areas of the State has not been submitted yet. However, it is informed that in the arsenic affected 344 habitations, supply of water through pipelines is in process. They have also mentioned that the remaining work will be finalised in 3 months post lockdown period.

		Let a detailed report of the status be provided to the Committee.
OA No. 116/2014 with OA No. 437/2015 in Re: MeeraShukla Vs. Municipal Corporation, Gorakhpur &Ors. with Vishwa Vijay Singh Vs. U.P. Pollution Control Board &ors		
1	Status/ Reports on encroachment and demarcation of wetlands	<p>It was mention by Irrigation Department that a Joint Committee headed by Principal Secretary has been constituted regarding the declaration of wetland. The report of the meeting will be submitted on 18th May 2020. Further, it was mentioned that the demarcation of wetland area has not been done yet. It was directed that Irrigation Department should submit the demarcation of wetland report within a week.</p> <p>The Hon'ble NGT vide order dated 24.09.2019 had directed that the Nodal Agency will be the Secretary, Irrigation for coordination, compliance & furnishing report to Hon'ble NGT.</p>
	Status of CETP's in GIDA, Gorakhpur:	<p>The Committee was informed that direction has been issued to Chief Executive Officer GIDA, Gorakhpur by the UPPCB under section-33A of Water (Prevention and Control of Pollution) Act, 1974 dated 12.04.2018 for installation of CETP.</p> <p>In this connection, it was also informed that Chief Executive Officer GIDA, Gorakhpur has prepared a DPR of Rs. 76.79 crore for the construction of CETP and sent to approval to IDC, UP Govt. As per information received it has been directed that Rs. 20 crore from industrial development fund and Rs. 17 crore from GIDA, Gorakhpur to be provided for the construction of CETP. The part of GIDA of Rs. 17 crore has been passed in 54th meeting of GIDA Board. The proposal of finance remaining part of Rs. 39.79 crore has been sent to SMCG on dated 20.11.2019. The land of 11.15 acre in village- Adilapar, GIDA has been purchase for CETP and the construction</p>

		<p>of the CETP shall be started after achieving the finance.</p> <p>The NMCG has visited site on 23.01.2020 and the discussion held with GIDA. During inspection samples of Sariya Drain has been collected at two points S_1 and S_2 (S_1- last industry outfall into the Sariya Drain, S_2 – Sariya Drain before meeting River Aami) and analyzed. According the analysis report the BOD level (60 mg/l to 460 mg/l) COD level (217 mg/l to 1492 mg/l) Lead level (4.021 mg/l to 4.453 mg/l) and Total coliform level (54.10^5 to 54.10^6 MPN/100 ml) and Fecol coliform level (24×10^5 to 35×10^6 MPN/100 ml) were found at points S_1 and S_2 which indicates discharge of effluent from industrial and residential sources located in GIDA.</p> <p>NMCG recommended that UPPCB and GIDA may identify the reason for the observation/finding of the analysis report of the sample collected during the visit. UPPCB has sent letter dated 20.03.2020 to CEO, GIDA to submit the report as per recommendation given by NMCG.</p>
	<p>Status of installation of STPs and CETPs.</p>	<p>Executive Engineer, UP Jal Nigam, SantKabir Nagar had sent a letter regarding approval & budget allotment to UP Government for STPs at following locations:</p> <ol style="list-style-type: none"> 1. Khalilabad Nagar Palika Parishad – 8 MND/ Rs. 33.20 Crore 2. Magahar Nagar Panchayat – 3 MND/ Rs. 19.88 Crore <p>Above estimate was sent to National Mission for Clean Ganga (NMCG) for approval & budget allocation by State Mission for Clean Ganga (SMCG) vide letter dated 13.08.2019. NMCG raised some query about such estimation of STPs, which is yet to be responded by SMCG.</p> <p>The proposal of land for STP has been given by the local body. It was assured that pending work of demarcation of land will be completed</p>

		<p>at the earliest. Let action taken report be submitted to the Committee at the earliest.</p>
	<p>Tapping of drains discharging their effluent in Ramgarh Lake directly.</p>	<p>The Irrigation department informed that 5 drains have been tapped. The Irrigation Department is directed to submit the status report of tapping of drains after the discussion with Jal Nigam.</p> <p>The Member Secretary, UPPCB has suggested that land in the flood plain zone area be earmarked so that it may be easy to get its vacant possession.</p> <p>Forest department be asked to take over the work of biodiversity park construction.</p> <p>Current status of action taken against violation of Solid Waste Management and Medical Waste Management Rules, as submitted by the UPPCB is as under:</p> <p>Compliance of Solid Waste Management:</p> <p>(a) 600MT per day municipal solid waste is generated from Nagar Nigam Gorakhpur. Environmental Clearance had been issued by state level environment assessment authority for solid waste management (sanitary landfill & composting) dated 22.01.2010. Nagar Nigam Gorakhpur has identified the land for landfill & composting. However, the site development progress of sanitary landfill & composting is Nil.</p> <p>Responsibility be fixed against officers responsible for negligence and action be taken against them.</p> <p>Compliance of Bio-Medical Waste Management:</p> <p>(b) UPPCB has imposed EC of Rs. 4.4115 Crore against BRD Medical College, Gorakhpur dtd 01.10.2019 for violation of biomedical waste management rule 2016. M/s BRD Medical College, Gorakhpur has not submitted</p>

		<p>the EC yet.</p> <p>Director General Medical Education has sought Report of the UPPCB on the subject of EC payable by M/s BRD Inter College & hospital (Nehru Chiktsalay), Gorakhpur, dtd 09.01.2020.</p> <p>UPPCB has sent the report to Principal, BRD Medical College, GorakhpurDtd 24.01.2020.</p> <p>Status of recovery of Compensation against M/s Malvika Cement Pvt. Ltd. Raibareli.</p> <p>A report in O.A. no. 116/2014 in Hon'ble NGT has been filed on dated 29.09.2019 to impose a Environmental Compensation of Rs. 4,40,000/- for violation by State Govt.</p> <p>Action taken report against illegal electric connections which have been given without the consent to operate merely on consent to establish and why tubewells are being allowed to be dug without permission of CGWA:</p> <p>UPPCB has requested Department of Environment, Forest & Climate Change, Govt. of UP vide letters dated 20.11.2019 & 28.04.2020 for directions from level of Chief Secretary, Uttar Pradesh to Department of Infrastructure & industrial development & department of energy for ensuring consent from UPPCB & NOC from CGWA prior to issuing electricity connection in favour of industrial unit. The matter is pending at Government Level.</p> <p>Status of recovery of Compensation against K.M. Sugar Mills (Distillery Sugar Unit), Masaudha, Ayodhya:</p> <p>Hon'ble NGT had given direction for</p>
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		<p>joint Inspection vide order dated 24.09.2019. The joint inspection was conducted on 26.11.2019 and 04.02.2020 and it has been found that the industry is complying with the norms and the consent under Water (Prevention and Control of Pollution) Act, 1974 as amended was given to the industry for a period upto 31.12.2021. Environmental compensation of Rs. 26.80 Lacs has been imposed on the unit for the past violation.</p> <p>The industry has submitted representation for revising EC. The board has constituted a committee of the officers of central lab & UPPCB RO Lucknow, for joint inspection of the industry to decide the representation dtd 28.02.2020. Joint inspection report is awaited.</p>
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Status of Compensation imposed and recovery of other industry in the catchment area of Aami River as submitted by UPPCB is given below:

S. No.	Name of the Industry	EC Imposed	Recovery of EC Amount	Remark
1	M/s B. R. D. Medical College & Hospital (Nehru Chikitsalay), Gorakhpur	Rs. 4.4115 Crore	Nil	<p>Director General Medical Education has sought Report of the UPPCB on the subject of EC payable by M/s BRD Inter College & hospital (Nehru Chikitsalay), Gorakhpur, dtd 09.01.2020.</p> <p>UPPCB has submitted the report to Principal, BRD Medical College, Gorakhpur Dtd 24.01.2020</p>
2	M/s K. M. Sugar Mills Limited (Sugar Unit),	Rs. 32.40 Lacs	Rs. 32.40 Lacs	

	Masaudha, Ayodhya			
3	M/s K. M. Sugar Mills Limited (Distillery Unit), Masaudha, Ayodhya	Rs. 26.80 Lacs	Nil	The industry has submitted representation for revising EC. The board has constituted a committee of the officers of central lab & UPPCB RO Lucknow, for joint inspection of the industry to decide the representation dtd 28.02.2020. Joint inspection report is awaited.
4	M/s Bharti Research and Breeding Firm, FL-27, Sector 13, GIDA, Gorakhpur	Rs. 6.1125 Lacs	Nil	UPPCB has requested to District Magistrate Gorakhpur for recovery of the EC imposed on industry Dtd. 17.12.2019
5	M/s Mother Shree Dairy, D-1/3D, Sector 13, GIDA, Gorakhpur	Rs. 8.4 Lacs	Nil	UPPCB has requested to District Magistrate Gorakhpur for recovery of the EC imposed on industry Dtd. 17.12.2019
6	M/s Alkane Construction Pvt Ltd., FL-1, Sector 13, GIDA, Gorakhpur	Rs. 4.25 Lacs	Nil	UPPCB has requested to District Magistrate Gorakhpur for recovery of the EC imposed on industry Dtd. 17.12.2019
7	M/s Burnet Pharmaceutical Pvt. Ltd., FL-1, Sector 13, GIDA, Gorakhpur	Rs. 12.875 Lacs	Nil	UPPCB has requested to District Magistrate Gorakhpur for recovery of the EC imposed on industry Dtd. 17.12.2019
8	M/s Gorakhnath Agro Industries Pvt. Ltd., FL-20/27, Sector 13, GIDA, Gorakhpur	Rs. 10.1875 Lacs	Nil	UPPCB has requested to District Magistrate Gorakhpur for recovery of the EC

				imposed on industry Dtd. 17.12.2019
9	M/s Royale Savera Foods Pvt. Ltd., FL- 28, Sector 13, GIDA, Gorakhpur	Rs. 6.1125 Lacs	Nil	UPPCB has requested to District Magistrate Gorakhpur for recovery of the EC imposed on industry Dtd. 17.12.2019
10	M/s Dr.Sandhu Hatchery, FL-28, Sector 13, GIDA, Gorakhpur	Rs. 6.1125 Lacs	Rs. 6.1125 Lacs	
11	M/s Bajaj Sugar Ltd (Dist.), Rudhali, Basti	Rs. 1.4280 Crore	Rs. 50.0 Lacs	The industry has submitted affidavit for depositing balance EC in two instalments. The board has directed to industry for depositing the balance EC amount in two equal instalments in Month of May'2020 & August'2020.
12	M/s YashPakka Ltd. (Formerly name M/s Yash Papers), Darshan Nagar, Ayodhya	Rs. 40.80 Lacs	Nil	UPPCB has requested to District Magistrate Ayodhya for recovery of the EC imposed on industry Dated 18.11.2019. The industry has filed petition in Hon'ble High Court LucknowBench &Hon'ble High court ordered Stay for recovery of EC. UPPCB to file counter affidavit against Hon'ble High Court which is under process.

The Committee directs that all these matters be expedited and EC be realised from defaulting Units.

Sd/-
(Dr Anup Chandra Pandey)
Member, Oversight Committee

Sd/-
(Justice SVS Rathore)
Chairman, Oversight Committee

May 13, 2020

कार्यालय अधीक्षण अभियन्ता
Office of The Superintending Engineer
गंगा नहर संचालन मण्डल, मेरठ।
Ganga Canal Regulation Circle, Meerut



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पत्रांक:- 1787 / गंनसंम / अनुबन्ध
प्रेषक :-

दिनांक: 30 /05/2020

अधीक्षण अभियन्ता,
गंगा नहर संचालन मण्डल, मेरठ।

प्रेषित :-

में0 जय लक्ष्मी कॉन्ट्रैक्टर
ग्राम-खैरपुर गुर्जर, सेक्टर-3,
ग्रेटर नोएडा, गौ0बु0नगर।

विषय:- गंगा नदी के दायें किनारे पर उत्तराखण्ड/उत्तर प्रदेश राज्य की सीमा से जनपद बुलन्दशहर में राजघाट ग्राम तक फ्लड प्लेन हेतु नो डेवलेपमेन्ट जोन एवं रेगुलेटरी जोन के चिन्हीकरण हेतु खम्बों के निर्माण एवं लगाने का कार्य (ई-निविदा सूचना संख्या: 09/एस0ई0/2019-20, लॉट संख्या-03) की कार्य प्रारम्भ तिथि प्रदान किये जाने के सम्बन्ध में।

संदर्भ :- आपका पत्र संख्या :- 0, दिनांक : 28.05.2020

महोदय,

आपके साथ दिनांक 29.05.2020 को उक्त कार्य के सम्बन्ध में समस्त प्रपत्रों पर हस्ताक्षर उपरान्त कार्य कराने के लिये अनुबन्ध, इस कार्यालय की अनुबन्ध पंजिका में क्रमांक 04 / एस0ई0 / 2020-21 पर पंजीकृत किया गया है, जिसका विवरण निम्नानुसार है:-

1.	कार्य का नाम:-	गंगा नदी के दायें किनारे पर उत्तराखण्ड/उत्तर प्रदेश राज्य की सीमा से जनपद बुलन्दशहर में राजघाट ग्राम तक फ्लड प्लेन हेतु नो डेवलेपमेन्ट जोन एवं रेगुलेटरी जोन के चिन्हीकरण हेतु खम्बों के निर्माण एवं लगाने का कार्य।
2.	अनुबंध संख्या:-	04 / एस0ई0 / 2020-21
3.	अनुबंध की धनराशि:-	रु0 80,07,110.90 (रु0 अस्सी लाख सात हजार एक सौ दस एवं पैसे नब्बे मात्र)
3.	कार्य प्रारम्भ करने की तिथि:-	01.06.2020
4.	कार्य समाप्त करने की नियत तिथि:-	28.02.2021 (नौ माह)

उपरोक्त कार्य हेतु अधिशासी अभियन्ता, ड्रेनेज खण्ड-प्रथम, मेरठ इंजीनियर-इन-चार्ज होंगे।

भवदीय,

(Handwritten Signature)
(वी0के0 मिश्रा)

9c अधीक्षण अभियन्ता
Meerut

पत्रांक:-1787 (1)/गंनसंम, त्दिनांक 30 .05.2020

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- मुख्य अभियन्ता (गंगा), सिंचाई एवं जल संसाधन विभाग, उ0प्र0 मेरठ को उनके पत्रांक : 3775/मुअगंगा/अनुबन्ध दिनांक 26.05.2020 के क्रम में अवलोकनार्थ प्रेषित।
- अधिशासी अभियन्ता, ड्रेनेज खण्ड-प्रथम, मेरठ को इस निर्देश के साथ प्रेषित है कि आवंटित धनराशि के अनुसार ही कार्य कराना सुनिश्चित करें, ताकि कोई देनदारी सृजित न हो।
(संलग्नक-Comparative Statement, मूल पर नहीं)

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S.E.